

ANNEXURE. "A"

STARRED LAQ NO. 004A

SUB; THE DETAILS OF THE ILLEGAL CONSTRUCTION COMPLAINTS RECEIVED BY ALL THE VILLAGE PANCHAYATS IN THE LAST THREE YEARS WITH PRESENT STATUS OF EACH COMPLAINT

Sr.No.	Taluka	Name of Villagge Panchayat	Name and adress of the Complainant	Name and adress of the opponant	Nature of illegal Construction	Loxcation & Surcey No.	Date of Complainant	Action Taken by Village Panchayat	Present Status	Remark
1	2	3	4	5	6	7	8	9	10	11
1	Pernem	Torxem	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Pernem	TAMBOXEM MOPA UGAVEM	Anant Shantaram Mahale, Deulwada Ugavem, Pernem Goa.	Krishna Laxman Mahae, Mahadev Laxman Mahale, Chandrakant Govind Mahale Raju Krishna Mahale Deulwada Ugavem Pernem Goa.	Complaint regarding illegal construction of Residential House and Hut	6/0 of Ugavem Village	16/04/2021	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice, conducted inspection, issued Show cause Notice under sub Section 3 of section 66 and also issued demolition notice under Sub section 4 of section 66		
3	Pernem	TAMBOXEM MOPA UGAVEM	Dhanashri Patil, Tamboxem Pernem Goa.	Srikant Hari Patil, Laxmi Vaman Patil, Hari Vaman Patil, Harshada Hari Patil Tamboxem Pernem Goa.	Complaint regarding illegal construction of House	38/18 of Tamboxem Village	26/04/2021	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice, conducted inspection issued Show cause Notice under sub Section 3 of section 66		
4	Pernem	TAMBOXEM MOPA UGAVEM	Vishal Vithal Parab, Gauthanwada Mopa Pernem Goa,	Vijay Narayan Naik, Gauthanwada Mopa Pernem Goa.	Complaint regarding illegal construction of Toilet	152/14 of Village Mopa	4/2/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice, conducted inspection issued Show cause Notice under sub Section 3 of section 66		
5	Pernem	TAMBOXEM MOPA UGAVEM	Jaidev Gunaji Mahale, Madhalawada Ugavem Pernem Goa.		Complaint regarding illegal construction of compound wall	14/12 of Ugavem Village	9/5/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice, conducted site inspection		
6	Pernem	TAMBOXEM MOPA UGAVEM	Vaman Masu alias Maso Mahale, Kailas Nagar Assnora Goa.	Ramesh Masu alias Maso Mahale, Ugavem Pernem Goa	Complaint regarding illegal construction of House	97/6 of Ugavem Village	15/06/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice.		

7	Pernem	TAMBOXEM MOPA UGAVEM	Ramesh Maso Mahale, Ugavem Pernem Goa,	Vaman Maso Mahale, Assnora Goa.	Complaint regarding illegal construction of House	37/2 of Ugavem Village	17/06/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice.		
8	Pernem	TAMBOXEM MOPA UGAVEM	Laxmi Vaman Patil, Tamboxem Pernem Goa	Akshay Suresh Patil, Tamboxem Pernem Goa.	Complaint regarding illegal repair of common House	33/18 of Village Tamboxem	23/11/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice.		
9	Pernem	TAMBOXEM MOPA UGAVEM	Bhadu Vishwanath Mahale and Sanjay Vishram Mahale, Temwada Ugavem Pernem Goa.	Chandrakant Ladu Mahale, Temwada Ugavem Pernem.	Complaint regarding illegal construction of Shed	85/6 and 85/7 of Village Ugavem	24/11/2022	Panchayat has taken action as per Section 66 of Goa Panchayat Raj Act 1994 and issued inspection notice, conducted inspection issued Show cause Notice under sub Section 3 of section 66		
10	Pernem	Querim - Tiracol	Shri Sachin Ramakant Kerkar, R/o 252/58, Ekta Society, Room No. 11, krantinagar, Girgaon - Mumbai	Shri Pravin Morajkar and Shri Prashant Morajkar, both r/o Pawanwada - Querim	Illegal erection of Gada (Tea stall)	At Sy. No. 8/1 at Pawanwada - Querim, Pernem- Goa	3/2/2022	Demolition notice dated 07/11/2022 has been issued	Matter subjudice before Additional Director of panchayats, Panaji- Goa.	
11	Pernem	Querim - Tiracol	Shri Sachin Ramakant Kerkar, R/o 252/58, Ekta Society, Room No. 11, krantinagar, Girgaon - Mumbai	Shri Pravin Morajkar and Shri Prashant Morajkar, both r/o Pawanwada - Querim	Construction of washing centre (plinth)	At Sy. No. 8/1 at Pawanwada - Querim, Pernem- Goa	10/2/2022	Show Cause Notice dated 04/05/2022 has been issued	Reply received from the opponent has been accepted by village Panchayat	
12	Pernem	Querim - Tiracol	Shri Nakul K. Kanhoji and others All r/o Talwada - Querim	M/s Jubliant Services C/o Shri Vilas akul Arolkar R/o Thorlebag - Querim, Pernem- Goa.	Erection of fencing Ms tube with corrugated sheets and erection of four sheds	At Sy. No. 108/1 and 108/2 at Talwada - Querim, Pernem- Goa	20/05/2022	Demolition order dated 17/01/2023 has been issued	Matter subjudice before Additional Director of panchayats, Panaji- Goa.	
13	Pernem	Querim - Tiracol	Shri Sudarshan Govind Talkar, R/o Talwada - Querim	Smt. Prabhavati P. Talkar, R/o Talwada - Querim, Pernem- Goa.	Erection of barbed wire fencing	At Sy. No. 91/1 at Talwada - Querim, Pernem- Goa	14/09/2022	Show Cause Notice dated 16/08/2023 has been issued	Reply received from the opponent has been accepted as as Panchayat have granted permission a Barbed Wire fencing	
14	Pernem	Querim - Tiracol	Shri Sachin Ramakant Kerkar, R/o 252/58, Ekta Society, Room No. 11, krantinagar, Girgaon - Mumbai	Shri Pravin Morajkar and Shri Prashant Morajkar, both r/o Pawanwada - Querim	Re-construction of house and septic tank	At Sy. No. 8/1 at Pawanwada - Querim, Pernem- Goa	18/10/2022	Show Cause Notice dated 11/01/2023 has been issued	Issue has been resolved amicably	

15	Pernem	Querim - Tiracol	Shri Ganoo Naraya Vast R/o H. No. 148, Talwada - Querim, Pernem- Goa	Unknown person	Construction of Compound wall	At Sy. No. 115/0 at Talwada - Querim, Pernem- Goa	27/03/2023	Demolition order dated 26/09/2023 has been issued	Pending for demolition	
16	Pernem	Querim - Tiracol	Shri Mahesh M. Kerkar, R/o Pawanwada - Querim, Pernem- Goa	1) Shri Anand Gajanan Parsekar, 2) Smt. Archana Anand Parsekar, 3) Shri Ramnath Gajanan Parsekar, 4) Smt. Rajeshri Ramnath Parsekar, 5) Shri Navso Gajanan Parsekar, 6) Smt. Savita Navso Parsekar All R/o Talwada - Querim, Pernem- Goa	Alleged illegal construction of House cawshed and store room.	At Sy. No. 103/1 and 103/1-A at Talwada - Querim, Pernem- Goa	11/5/2023	a) Issued site inspection notice dated 06/06/2023 b) Drawn Sketch and Panchanama on 03/11/2023.	Panding for Panchayat decision	
17	Pernem	Arambol	Mahadev Eknath Thakur (Deulwada)	Ramesh Vishnu Thakur (Deulwada)	Huts and septic tank	23/4 Arambol	6/25/2020	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/301 Dated 03/07/2020 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2020-21/437 DATED 28/07/2020.	Under process	...
18	Pernem	Arambol	Suresh D.Naik (Khalchawada)	Pawan Naik Rudra Guest House (Khalchawada)	Commercial	175/0 Arambol	11/9/2020	Stop Notice No.VPA/PER/NOTICE/2020-21/908 Dated 19/11/2020 Site Inspection & Panchanama No.VPA/PER/NOTICE/2020-21/909 DATED 19/11/2020.	Under process	..
19	Pernem		Celestino Mascarenhas & Lily Mascarenhas (Khalchawada)	Anthony Mascarenhas & Vincent Mascarenhas (Khalchawada)	Illegal Compound wall	72/16 Arambol	9/30/2020	Stop Notice No.VPA/PER/NOTICE/2020-21/836 Dated 03/11/2020 Site Inspection & Panchanama No.VPA/PER/NOTICE/2020-21/837 DATED 03/11/2020.	Under process	..
20	Pernem		Oswald Segius D'souza (Khalchawada)	Uday B.Vaigankar (Khalchawada)	Commercial	176/4	10/24/2020	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/1088 Dated 17 /12/2020	Under process	..

21	Pernem		Radhakrishna Naik (Deulwada)	Pramod Shivram Naik ,Prashant S.Naik,Sushant S.Naik,(Deulwada)	Illegal Compound wall	1/3 Arambol	10/24/2020	Stop Notice No.VPA/PER/NOTICE/2020-21/1402 Dated 28/01/2021 Site Inspection No.VPA/PER/NOTICE/2020-21/1403 DATED 28/01/2021.	Under process	..
22	Pernem	Arambol	Kuldeep Rana (Ashvem)	Johnny D'souza Arambol	illegal const.63/1A	63/1A Arambol	1/25/2021	Demolition issued, case Before ADP- I, Panaji	Under process	..
23	Pernem	Arambol	Ganpat Nararyan Naik (Deulwada)	Vishwanath Narayan Naik (Deulwada)	Digging plinth for construction in sy.no.96/1	96/1 Arambol	2/17/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/1505 Dated 19 /02/2021	Under process	..
24	Pernem	Arambol	Vaibhavi Bapu Vaigankar ,Mohini Mohan Kalshavkar(Madhalawada)	Eknath Vaigankar (Madhalawada)	Const.of septic tank in sy no.81/9	81/9 Arambol	3/11/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/1505 Dated 19 /02/2021	Under process	..
25	Pernem	Arambol	Durgadas P.Naik(Madhalawada)	Rupesh Pandurang Naik (Madhalawada)	Illegal and unauthorized const.in sy.no.79/20.	79/20 Arambol	3/12/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/1630 Dated 17 /03/2021	Under process	..
26	Pernem	Arambol	Rupesh P.Naik(Madhalawada)	Krishna R.Naik (Madhalawada)	Illegal and unauthorized const.in sy.no.95/4	95/4 Arambol	3/15/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2020-21/1635 Dated 17/08/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2020-21/295 DATED 03/06/2021. Demolition notice & Demolition report no.VPA/PER/Demolition/illegal/2022- 23/160 dt.06/05/2022	Under process	..
27	Pernem	Arambol	Narayan Satelkar(Khalchawada)	Shankar satelkar (Khalchawada)	Illegal shed in sy.no.162/14.	162/14 Arambol	7/5/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/734 Dated 18/08/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2021-22/1081 DATED 16/10/2021.	Under process	..
28	Pernem	Arambol	Swati shankar satelkar(Khalchawada)	Narayan Satelkar ,Roshan N.Satelkar (khalchawada)	illegal const.in sy no.162/14.	162/14 Arambol	7/3/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/735 Dated 18/08/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2021-22/1082 DATED 16/10/2021.		..

29	Pernem	Arambol	Prakash H.Satelkar(Khalchawada)	Jairam M.Satelkar (Khalchawada)	Extension of roof	6/4/2021	Site inspection No.VPA/PER/NOTICE/2021-22/506 Dated 14/07/2021		..
30	Pernem	Arambol	Sadanand D.Vaigankar (Madhalawada)	Gerald Alex Carvalho	Illegal const.near bridge dando.	6/28/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/546 Dated 22/07/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2021-22/747 DATED 19/08/2021. Demolition notice no.VPA/PER/Demolition/Illegal/2021-22/1683 dated 20/01/2022.	Under process	..
31	Pernem	Arambol	Anant Radhakrishna Fonso (Khalchawada)	Concecao Monteiro (Khalchawada)	illegal const.of cottages in sy no.160/8.	160/8 Arambol	5/20/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/545 Dated 22/07/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2022-23/86 DATED 20/04/2022.	Under process	..
32	Pernem	Arambol	Priyesh Vaigankar,Keshav Vaigankar,Pranav Vaigankar(Madhalawada)	Shankar H.Thakur (Deulwada Arambol)	Illegal const.of compound wall two structure sy.no.28/2.	28/2 Arambol	6/11/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/371 Dated 19/06/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2021-22/753 DATED 19/08/2021. Demolition notice no.VPA/PER/Demolition/Illegal/2022-23/19 dated 05/04/2022.	Under process	..
33	Pernem	Arambol	Shriram Rajaram Deshprabhu,Umesh Raghunath (Nanerwada)	Agustine Rodrigues (Girkarwada Arambol)	Started Illegal const.in sy.no.69/2.	69/2 Arambol	7/1/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/965 Dated 25/09/2021		..
34	Pernem	Arambol	Shriram Rajaram Deshprabhu,Umesh Raghunath (Nanerwada)	Prakash Dabholkar (Khalchawada Arambol)	Started Illegal const.in sy.no.163/11	163/11 Arambol	8/19/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/950 Dated 22/09/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2021-22/1302 DATED 17/11/2021. Demolition notice no.VPA/PER/Demolition/Illegal/2022-23/1555 dated 21/12/2022.	Under process	..

35	Pernem	Arambol	Manju Atamaram Kambli (deulwada)Mogra Shivram Naik(Varchawada)	Sachin Suresh Naik ,Satyawan Prabhakar Naik (Bhatwadi Arambol)	illegal const.of structure in sy.no.254/51.	254/51 Arambol	11/8/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1380 Dated 29/11/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2021-22/1643 DATED 11/01/2022.	Under process	..
36	Pernem	Arambol	Ulhas R.Vaigankar (Madhalawada)	Ashok Arjun Redkar (Arambol)	illegal const.in sy no.89/12.	89/12 Arambol	8/30/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/987 Dated 29/09/2021	Under process	..
37	Pernem	Arambol	Manohar Laxman Naik (Varchawada)	Bharat Mahadev Naik (Varchawada)	Const.of concrete slab of the first floor	...	5/24/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/255 Dated 25/05/2021	Under process	..
38	Pernem	Arambol	Mansi Vinayak Mether (Madhalawada)	Anant M.Gadekar,Suchana A.Gadekar,Deu Gadekar ,Divya Deu Gadekar & Others (Madhalawada)	illegal const.in sy no.218/0.	218/0 Arambol	1/7/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1843 Dated 04/03/2022	Under process	..
39	Pernem	Arambol	Shantaram s.Naik (Bamanbhati)	Narahari Pednekar (Girkarwada)	illegal const.in sy no.70/16.	70/16 Arambol	2/23/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1876 Dated 14/03/2022	Under process	..
40	Pernem	Arambol	Jagannath s.Thakur (Deulwada)	Premnath B.Ibrampurkar,Minanath B.Ibrampurkar,Balkrishna S.Ibrampurkar,Divakar N.Naik,Bhiva D.Naik,Tukaram N.Naik, (Deulwada Arambol)	illegal const.in sy.no.251/32,33.	251/32,33 Arambol	2/16/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1878 Dated 14/03/2022	Under process	..
41	Pernem		Shradha Pramod Gawade(Madhalawada)	Ramchandra @ Anand Sadashiv Gawade & Others	Illegal & Unauthorised const.in sy.no.148/4,7	148/4,7 Arambol	2/17/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1816 Dated 28/02/2022	Under process	..
42	Pernem		Jagannath s.Thakur (Deulwada)	Premnath B.Ibrampurkar,Minanath B.Ibrampurkar,Balkrishna S.Ibrampurkar (Deulwada Arambol)	Illegal const.two houses in sy.no.254/42.	254/42 Arambol	3/3/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2022-23/77 Dated 18/04/2022	Under process	..

43	Pernem		Jalesh Kamat (Girkarawada)	Dinesh Mohan Naik (Madhalawada Arambol)	illegal const.in sy.no.78/1	78/1 Arambol	3/7/2022	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1871 Dated 10/03/2022	Under process	..
44	Pernem		Diwakar Babji Shetkar (Deulwada)	Mahadev Kashinath Shetkar,Eknath Gopal Shetkar (Deulwada)	illegal const.in sy.no.335/3	335/3 Arambol	11/15/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1330 Dated 22/11/2021 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2022-23/90 DATED 20/04/2022.	Under process	..
45	Pernem		Mahesh D.Vaigankar(Madhalawa da)	Santosh Vasant Naik (Madhalawada Arambol)	illegal const.in sy.no.79/187	79/187 Arambol	11/22/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1655 Dated 13/01/2022 Showcause No.VPA/PER/SHOWCAUSE/NOTIC E/2022-23/40 DATED 08/04/2022. Demolition & Demolition report no.VPA/PER/Demolition/illegal/2022- 23/165 dated 06/05/2022	Under process	..
46	Pernem		Vinayak S.Mether(Madhalawada)	Anant M.Gadekar,Suchana A.Gadekar,Deu Gadekar ,Divya Deu Gadekar & Others (Madhalawada)	illegal const.in sy.no.218/0	218/0 Arambol	12/17/2021	Site inspection & panchanama No.VPA/PER/NOTICE/2021-22/1507 Dated 18/12/2021	Under process	..
47	Pernem		Vimlabai Bapu Vaigankar & Mohini Mohan Kalshavkar(Madhalawada)	Devata Vasudev Vernekar (Siolim)	illegal const.in sy.no.81/9	81/9 Arambol	12/21/2021	Site inspection No.VPA/PER/NOTICE/2021-22/1543 Dated 24/12/2021	Under process	..
48	Pernem		Sadguru Madhukar Naik (Madhalawada)	Tulsidas S.Naik (Madhalawada)	illegal const.of house sy.no.149/102,103.	149/102,103 Arambol	12/28/2021	Site inspection No.VPA/PER/NOTICE/2021-22/1575 Dated 01/01/2022	Under process	..
49	Pernem		Sajjan A. Naik(Deulwada)	Shivaji Ankush Naik (Deulwada)	Illegal const.in sy.no 24/2	24/2 Arambol	4/28/2022	Site inspection No.VPA/PER/NOTICE/2022-23/174 Dated 07/05/2022	Under process	..
50	Pernem		Manoj Shiva Shetkar (Duelwada)	Diwakar babaji Shetkar (Deulwada)	Illegal const. two houses in sy.no.335/3	335/3 Arambol	4/30/2022	Site Inspection No.VPA/PER/Notice/2021-22/1135 dated 22/11/2021	Under process	..
51	Pernem		Prakash Atmaram Thakur(Deulwada)	Shankhanath Atmaram Thakur (Deulwada)	Illegal construction of house/Room in SY.NO 24/2	24/2 Arambol	5/17/2022	Site Inspection No.VPA/PER/Notice/2022-23/237 dated 18/05/2022	Under process	..

52	Pernem		Santosh Tatu Thakur (Deulwada)	Shankhanath Atmaram Thakur (Deulwada)	Illegal construction of house/Room in SY.NO 24/2	24/2 Arambol	5/17/2022	Site Inspection no.VPA/PER/NOTICE/2022-23/235 Dated 18/05/2022	Under process	..
53	Pernem		Severina Fernandes & Henry Fernandes (Modhlowado)	Josephine Fernandes (Madhalawada Arambol)	Illegal Constructing the pillars with balcony in sy.no 81/12 in (Modhlowado)	81/12 Arambol	7/4/2022	Under process	..
54	Pernem		Pandurang Satelkar (Khalchawada)	Shashikant Satelkar, Krishna Satelkar, Laxman Satelkar (Khalchawada Arambol)	Illegal erecting of RCC cement Construction to my house and obstructing my access to the side of the wall on First Floor in SY.NO- 162/14	162/14 Arambol	7/29/2022	Under process	..
55	Pernem		Piedade Coutinho (Modhlowado)	Mauris D'mello, Joyce D'mello (Madhalawada Arambol)	Regarding complain against illegal RCC Constuction of house in SY.NO. 73/2 (Madhlowado)	73/2 Arambol	8/2/2022	Under process	..
56	Pernem		Narayan Keshav Virnodkar (Girkarwada)	Karishma Krishna Ingale (Girkarwada)	Illegal Construction SY.NO-48/14	48/14 Arambol	5/28/2022	Site inspection & Panchanama no.VPA/PER/NOTICE/2022-23/628 DATED 02/07/2022. Showcause notice.VPA/PER/SHOWCAUSE/NOTICE/2023-24/03 DT.01/04/2023	Under process	..
57	Pernem		Manisha N. Naikburye	Custan Fernandes (Khalchawada Arambol)	Illegal Construction in SY.NO 163/10	163/10 Arambol	7/28/2022	Site inspection & Panchanama no.VPA/PER/NOTICE/2023-24/128 DATED 02/05/2023	Under process	..
58	Pernem		Ernesto Reis Alvares (Panajim)	Minguel Fernandes, Francis Fernandes, Paskin Mendonsa, Rosario M.Fernandes, Assuncao A Fernandes	Illegal Construction in SY.NO-64/0 65/0	64/0,65/0 Arambol	8/2/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1295 DATED 25/11/2022	Under process	..
59	Pernem		Piedade Coutinho (Modhlowado)	Mauris D'mello, Joyce D'mello (Madhalawada Arambol)	Regarding complain against illegal RCC Constuction in SY.NO. 73/2 (Madhlowado)	73/2 Arambol	8/2/2022	..	Under process	..

60	Pernem		Goa Costal Zone Management Authority Panajim Goa	Sudheer Dessai (Madhalawada)	Illegal Construction of Cottages and RCC Building in SY.NO-72/6	72/6 Arambol	8/1/2022	Issued stop notice	Under process	..
61	Pernem		Goa Costal Zone Management Authority Panajim Goa	Mahesh Moreshwar Govekar (Mandrem)	Illegal Construction of Compound Wall SY.NO 162/8	162/8 Arambol	8/16/2022	Under process	..
62	Pernem		Vinayak Mether(Madlawada) Sadanand Vaigankar (Bamanbhathi)Rupesh Naik(Bamanbhathi)Mahesh Vaigankar(Bamanbhathi)	Narayan Redkar (Khalchawada)	Illegal Construction has been done in property bearing sy. No 178/8	178/8 Arambol	8/24/2022	Under process	.
63	Pernem		Mahesh D.Vaigankar (Bamanbhathi)	Sadanand D.vaigankar,Deelip Vaigankar (Madhalawada)	Illegal Construction of commercial building Shops & Illegal running of General Store in SY NO. 134/38	134/38 Arambol	9/2/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1162 DATED 08/11/2022	Under process	..
64	Pernem		Sadanand Vaigankar (Madhalawada, Arambol)	Hemant Kumar (Madhalawada)	illegal const.of building in sy.no.81/1	81/1 Arambol	10/17/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1873 DATED 06/02/2023	Under process	..
65	Pernem		Mahesh M. Govekar (Khalchawada, Arambol)	Harsha Hanuman Gokarnkar ,Hanumant Hari Gokarnkar (Khalchawada Arambol)	Constructing shed in Sy. No.162/8 A	162/8 A Arambol	10/20/2022	...	Under process	..
66	Pernem		Vasudev Rajendra Deshprabhu (Nanerwada, Pernem)	Chandrakant Vishnu Virnodkar (Girkarwada)	Running illegal activity Restaurant in SY NO-47/18	47/18 Arambol	11/3/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1245 DATED 22/11/2022	Under process	..
67	Pernem		Harsha Hanuman Gokarnkar,Hanuman Hari Gokarnkar (Khalchawada)	Mahesh M.Govekar (Khalchawada)	Enrochment in property by constructing the shed in SY NO-162/8A	162/8A Arambol	11/15/2022	Site inspection & Panchanama no.VPA/PER/NOTICE/2022-23/2080 DATED 20/03/2023	Under process	..
68	Pernem		Joyce Dmello(Khalchawada)	Nelson D'mello ,Requiline D'mello	Illegal Construction extanction in SY NO-73/2	73/2 Arambol	8/5/2022	Site inspection No.VPA/PER/NOTICE/2022-23/2112 Dated 27/03/2023	Under process	..
69	Pernem		Valeriano Dmello(khalchawada)	Nelson D'mello ,Requiline D'mello	Illegal Enrochment in property SY NO- 73/2	73/2 Arambol	12/16/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1733 DATED 10/01/2023	Under process	..

70	Pernem		Sumedh Naik(Madhalawada)	Maheshwar Govekar (Nazri Hotel) Madhalawada	Illegality Enroachment in property SY NO- 85/06,85/03	85/06,85/03 Arambol	9/12/2022	Site inspection & Panchanama no.VPA/PER/NOTICE/2022-23/1959 DATED 28/02/2023	Under process	..
71	Pernem		Mahesh M. Govekar(Madhlawada)	Harsha Hanuman Gokarnkar ,Hanumant Hari Gokarnkar (Khalchawada Arambol)	Constructing Shade SY NO- 162/8A	162/8A Arambol	10/20/2022	Site inspection No.VPA/PER/NOTICE/2022-23/2080 Dated 20/03/2023 Showcause No.VPA/PER/SHOWCAUSE/2023-24/204 DATED 16/05/2023	Under process	..
72	Pernem		Harsha Hanuman Gokarnkar,Hanuman Hari Gokarnkar (Khalchawada)	Mahesh M.Govekar (Khalchawada)	Constructing Shade SY NO- 162/8A	162/8A Arambol	11/15/2022	Site inspection No.VPA/PER/NOTICE/2022-23/2080 Dated 20/03/2023 Showcause No.VPA/PER/SHOWCAUSE/2023-24/204 DATED 16/05/2023	Under process	..
73	Pernem		Sudhakar G. Naik(Deulwada)	sachin Gurunath Ghatwal (Khalchawada)	Illegal and Unauthorised Construction in SY NO- 170/10	170/10 Arambol	12/26/2022	Site inspection No.VPA/PER/NOTICE/2022-23/1872 Dated 06/02/2023	Under process	..
74	Pernem		Mahesh Vaigankar,Vinayak Mether & Others (Bamanbhati)	Hemant Kumar ,Deu Parshuram Gadekar (Madhalawada)	Illegal Construction of Building For Commercial Purpose in SY NO- 81/1	81/1 Arambol	12/22/2022	Site inspection No.VPA/PER/NOTICE/2022-23/1873 Dated 06/02/2023	Under process	..
75	Pernem		Vinayak Mether(Madlawada)Anish Bacal (Caranzalem) Soni Matharo Korkankar(Madhalawada)	Surendra M.Naik,Sukhanand Naik,Yeshwant Digamber Naik,Sameer D.Naik,(Madhalawada)	Illegal Construction in Government property in SY NO- 212/0	212/0 Arambol	12/22/2022	Site inspection no.VPA/PER/NOTICE/2022-23/1862 DATED 04/02/2023	Under process	..
76	Pernem		Mahesh Vaigankar,Vinayak Mether ,Sameer Kudav,Rupesh Naik,Abhay Naik,Sadguru Naik,(All r/o Madhalawada)Bernardo Fernandes (Girkarwada)Gunaji Thakur (Varchawada)	Mahesh Chand (Madhalawada),Bhikaji Naik,(Varchawada) Sushant Gawade (Madhalawada)	Ilegally Constructing the Swimming Pool in SY NO- 78/1 D-1	78/1 D-1 Arambol	12/17/2022	Site inspection & Panchanama no.VPA/PER/NOTICE/2023-24/158 DATED 09/05/2023	Under process	..

77	Pernem		Manjunath Dabholkar(Khalchawada)	Mahesh Moreshwar Govekar (Mandrem) Harsha Mahesh Govekar (Mandrem)	Blocking the access in SY NO-162/14-A	162/14-A Arambol	12/14/2022	Site Inspection No.VPA/PER/Notice/2022-23/1863 dated 04/02/2023	Under process	..
78	Pernem		Celestino Mascarenhas(Khalchawada)	Vincent Mascarenhas (Khalchawada)	Illegal Constuction of RCC Pillars for water tank in SY.NO 72/16,17	72/16,17 Arambol	1/12/2023	Site inspection & panchanama No.VPA/PER/NOTICE/2022-23/1792 Dated 23/01/2023 Showcause No.VPA/PER/SHOWCAUSE/NOTICE/2023-24/02 DATED 01/04/2023. Demolition notice no.VPA/PER/Demolition/illegal/2023-24/324 dt.15/06/2023	Under process	..
79	Pernem		Bhiva S. Thakur(Deulwada)	Rupesh Pandurang Naik (Madhalawada)	Illegal Construction of shop Rooms SY.NO 215/08, 79/5,774	215/0,79/5,7,74 Arambol	1/28/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1830 Dated 02/02/2023	Under process	..
80	Pernem		Bhiva S. Thakur(Deulwada)	Mahesh D.Vaigankar,Sadanand D.Vaigankar (Madhalawada)	Illegal Construction of Rooms , including Garage & Hotel in SY NO- 134/15,16,17	134/15,16,17 ,18 Arambol	1/28/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1831 Dated 02/02/2023	Under process	..
81	Pernem		Anish S. Bacal(Caranzalem)	Sanjiv Gaonkar @ Gavkar (The Goa Kapila Multipurpose Co-op.credit society Arambol.	Illegal RCC Construction carried out by The Goa Kapila Multipurpose CO.OP Credit Society Arambol	134/15,16,17 Arambol	1/23/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1869 Dated 06/02/2023 Site inspection No.VPA/PER/NOTICE/2022-23/1934 Dated 21/02/2023 Showcause No.VPA/PER/SHOWCAUSE/2022-23/1969 DATED 01/03/2023 Revocation notice no.VPA/PER/NOTICE/2022-23/2147 DATED 30/03/2023	Under process	..
82	Pernem		Nelson Dmello	Valeriano D'mello (Madhalawada)	Illegality Enrochment in property SY NO- 73/2	73/2 Arambol	1/17/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1791 Dated 23/01/2023	Under process	..
83	Pernem		Shaila Chandrakant Nagvekar alias Shaila Sahadev Salgoakar(Aronda)	Narayan C.Nagvekar Betim Bardez-Goa.	Illegal Enrochment of house Building Ground+First Floor in SY NO 104/07	104/07 Arambol	1/21/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1882 Dated 07/02/2023	Under process	..

84	Pernem		Uday B.Vaigankar R/O Khalchawada	The Goa Kapila Multipurpose Co-op.credit society Arambol.	Illegal Construction in SY NO- 134/15,16,17 Madhlawada	134/15,16,17,Arambol	1/25/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1845 Dated 13/02/2023 Showcause No.VPA/PER/SHOWCAUSE/2022-23/1968 DATED 01/03/2023	Under process	.
85	Pernem		Sadanand Vaigankar (Madhalawada, Arambol)	Bhiva Thakur (Deulwada)	Illegal Construction of house /building ground +First floor SY NO- 24/2	24/2 Arambol	1/19/2023	Site inspection No.VPA/PER/NOTICE/2022-23/1832 Dated 02/02/2023	Under process	.
86	Pernem		Sadguru Naik Madhlawada	Rupesh Pandurang Naik (Madhalawada)	Illegal Construction of COMPOUND WALL IN sy no- 135/35	135/35 Arambol	11/25/2023	..	Under process	..
87	Pernem		Joao Coelho Borembhat Caranzalem Panjim Goa	Umesh Sadashiv Gawade (Arambol)	Illegal Construction in SY NO-129/33	129/33 Arambol	12/9/2022	Civil judge junior at pernem CMA No.8/2023 in civil suit no.04/2023.	Under process	..
88	Pernem		Joao Coelho Borembhat Caranzalem Panjim Goa	Murlidhar Barde (Arambol)	Illegal Construction in SY NO-131/24	131/24 Arambol	12/9/2022	Civil judge junior at pernem CMA No.7/2023 in civil suit no.03/2023.	Under process	..
89	Pernem		Vincent Mscarenhas(Khalchawada)	The operator (Sweet Valley Cottages) Arambol	Illegal Construction and Hill Cutting SY NO-185	185 Arambol	1/31/2023	Site inspection No.VPA/PER/NOTICE/2022-23/2014 Dated 08/03/2023 Showcause no.VPA/PER/SHOWCAUSE/NOTICE/2023-24/04 dated 01/04/2023.	Under process	..
90	Pernem		Minaxi Talankar(Madhalawada)	Jagram Nishad (Madhalawada)	Illegal dumping Garbage Sy. No.125/0	125/0 Arambol	3/21/2023	Site inspection No.VPA/PER/NOTICE/2022-23/2013 Dated 08/03/2023	Under process	..
91	Pernem		Narayan C. Nagvekar,Neelam Nagvekar,(Betim Bardez-Goa),Shaila c Nagvekar alias Salgaonkar,Sahadev D.Salgaonkar (Aronda)	Krishna Shridhar Gadekar (Madhalawada)	Illegal construction of House structure Ground plus 2 floor in Sy.No.104/7	104/7 Arambol	2/22/2023	Site inspection No.VPA/PER/NOTICE/2023-24/09 Dated 01/04/2023	Under process	..

92	Pernem		Narayan C. Nagvekar, Neelam Nagvekar, (Betim Bardez-Goa), Shaila c Nagvekar alias Salgaonkar, Sahadev D. Salgaonkar (Aronda)	Sajjan Shridhar Gadekar (Madhalawada)	Illegal construction of House structure Ground Floor and illegally land encroachment in Sy. No. 104/24	104/24 Arambol	2/22/2023	Site inspection No.VPA/PER/NOTICE/2023-24/08 Dated 01/04/2023	Under process	..
93	Pernem		Revati Nirmal Sanzagiri (Ponda)	Uttam Bhiva Mandrekar	Illegal construction Sy. No.130/14	130/14 Arambol	3/25/2023	Site inspection No.VPA/PER/NOTICE/2023-24/388 Dated 21/06/2023	Under process	..
94	Pernem		Surendra Mahadev (Madhalawada)	The owner Lotus Sutra Beach Resorts.	Illegal construction of Hotel Lotus Sutra Beach Resort	3/4/2023	Site inspection & Panchanama no.VPA/PER/NOTICE/2023-24/245 DATED 01/06/2023	Under process	..
95	Pernem		Valeriano D'mello (Khalchawada)	Philomena Gonsalves (Madhalawada)	Illegal conversion Land Sy. No. 81/11	81/11 Arambol	2/16/2023	Site inspection No.VPA/PER/NOTICE/2022-23/2138 Dated 30/03/2023	Under process	..
96	Pernem		Ravi Harmalkar (Anjuna Bardez) Rajesh V. Dabholkar (Verem Bardez-Goa)	Ashok Khandari (Girkarwada)	Illegal construction carried out in Sy. No. 63/92	63/92 Arambol	3/23/2023	Site inspection & Panchanama no.VPA/PER/NOTICE/2023-24/101 DATED 26/04/2023 Showcause notice no.VPA/PER/SHOWCAUSE/NOTICE/2023-24/281 DT.06/06/2023	Under process	..
97	Bardez	Anjuna-Caisua	Dattaraj Ramesh Dabholkar, R/o H.No. 273/2, Huddo Waddo, Anjuna, Bardez-Goa.	Pandurang Jaidev Bandodkar, R/o Ratansindh, C.H.s Ltd, B-103, Vimal Dairy road, Bhayender East, Thane, Mumbai.	Illegal construction	381/1, Anjuna	3/16/2021	Inspection Notice VP/Anj-Cai/20-21/3909 Dt:18/03/2021	Order of demolition VP/Anj-Cai/21-22/2536 Dt:10/12/2021	
98		Anjuna-Caisua	Mrs. Shalini Teneshwar Madgaonkar, R/o H.No. 189, Anjuna, Bardez-Goa.	Mrs. Shobhavati Fati Madgaonkar & her son Mr. Dinesh Fati Madgaonkar, R/o H.No. 189.	Illegal Construction	400/3, Anjuna	2/23/2021	Inspection Notice VP/Anj-Cai/20-21/3693 Dt:23/02/2021	Order of demolition VP/Anj-Cai/21-22/1815 Dt:01/11/2021	
99		Anjuna-Caisua	Vishram J. Govekar, 1653, Deulvaddi, Vagator, Anjuna, Bardez-Goa.	Mr. Pravin Manohar Chari, Mr. Dheeraj Audumbar Chari & his wife, H.No. 365/1, Anjuna	Illegal construction	376/4, Anjuna	3/15/2021	Inspection Notice VP/Anj-Cai/20-21/3882 Dt:15/03/2021	Order of demolition VP/Anj-Cai/21-22/381 Dt:22/1/062021	

100	Anjuna-Caisua	Mrs. Nishigandh Narendra Ajgaonkar widow of late Narendra Ajgaonkar, R/o 440/441, Shaniwar peth, Pune.	Suresh Govind Ajgaonkar, R/o H.No. 484/10 Deul Wado, Nr. Ghadgeshwar, Anjuna, Bardez-Goa	Illegal construction	376/2, Anjuna	3/30/2021	Inspection Notice VP/Anj-Cai/20-21/50 Dt:08/04/2021	Personal Hearing VP/Anj-Cai/21-22/3384 Dt:19/03/2022	
101	Anjuna-Caisua	Sameer Naik, Thivim, Mapusa, Goa	Kalpna Arjun Agarwadekar & Arjun Agarwadekar	Illegal Construction	395/22/E, Anjuna	3/25/2021	Inspection Notice VP/Anj-Cai/20-21/3987 Dt:25/03/2021	Showcause Notice VP/Anj-Cai/20-21/3987 Dt:25/05/21	
102	Anjuna-Caisua	Sidhu M. Haldankar, R/o H.No.608(1) Hari Niwas Near St. Anthony Chapel, Anjuna,Bardez-Goa.	Mr. Pradipkumar R. Haldankar & fly, Prais Waddo, Anjuna, Bardez-Goa	Illegal Structure / Construction	123/14, Anjuna	5/10/2021	Inspection Notice VP/Anj-Cai/20-21/187 Dt:13/05/2021	Personal Hearing VP/Anj-Cai/21-22/757 Dt:27/07/2021	
103	Anjuna-Caisua	Mr. Somnath Surya Palyekar, H.No. Dabhol Waddo, Chapora, Anjuna, Bardez-Goa.	Shiva Babli Palyekar, R/o Dabhol Waddo, Anjuna, Bardez-Goa.	Illegal Construction of Compound Wall	382/16, Anjuna	6/22/2021	Inspection Notice VP/Anj-Cai/20-21/458 Dt:29/06/2021	Personal Hearing VP/Anj-Cai/21-22/3381 Dt:19/03/2022	
104	Anjuna-Caisua	Surendra Govekar, Sheetal Dabholkar, Hanumant Govekar, R/o Anjuna.	Domingos Santana Desouza and Precioca Ms Desouza	Illegal construction of permanent structure.	227/6, Anjuna	12/10/2021	Inspection Notice VP/Anj-Cai/21-22/1629 Dt:06/10/2021	Showcause Notice VP/Anj-Cai/20-21/3389 Dt:19/03/22	
105	Anjuna-Caisua	Surendra Govekar, Sheetal Dabholkar, Hanumant Govekar, R/o Anjuna.	Antonio D'Souza and Nelson Britto and others R/o Anjuna, Bardez-Goa.	Illegal hill cutting and construction.	213/5 & 213/6, Anjuna	10/4/2021	Inspection Notice VP/Anj-Cai/21-22/11628/Dt:06/10/2021	Order of Demolition VP/Anj-Cai/22-23/3101/ Dt:05/12/2022	
106	Anjuna-Caisua	Surendra Govekar, Sheetal Dabholkar, Hanumant Govekar, R/o Anjuna.	M/s Brothers Realty, Mr. Abdul Rehruan Khan, Mr. Mohammad Atique and Mr. Piyush Kumar Gupta Alias Piyush Gupta R/o Ozran, Vagator, Anjuna, Bardez-Goa.	Illegal hill cutting and illegal permanent construction.	213/15, Anjuna	10/4/2021	Inspection Notice VP/Anj-Cai/21-22/1628 Dt:06/10/2021	Order of Demolition VP/Anj-Cai/22-23/1350 Dt:15/07/2022	

107	Anjuna-Caisua	Surendra Govekar, Sheetal Dabholkar, Hanumant Govekar, R/o Anjuna.	Guilhermina Consilacao Rebello alias Gilba D'mello alias Guilhermina Consolacao Rebello & Francis Celesline Aloyscio D'mello, R/o Anjuna, Bardez-Goa.	Illegal Construction of permanent structure.	227/4, Anjuna	10/14/2021	Inspection Notice VP/Anj-Cai/21-22/1757 Dt:21/10/2021	Order of Demolition VP/Anj-Cai/22-23/1349 Dt:15/07/2022
108	Anjuna-Caisua	Ms. Violet Silvero D'mello, R/o H.No. 51, Vagator, Anjuna, Bardez-Goa.	Mr. Lancy Fernandes, R/o Anjuna, Bardez-Goa.	Illegal Construction of structure.	321/1, Anjuna	8/4/2021	Inspection Notice VP/Anj-Cai/21-22/1368 Dt:13/09/2021	Personal Hearing VP/Anj-Cai/21-22/2902 Dt:11/01/2022
109	Anjuna-Caisua	Francisco Drago, H.No.1634, Anjuna, Bardez-Goa	Diana Buildwell Private Limited, (M/S Rahim Son's) along with Keshav Palyekar & son's R/o Anjuna, Bardez-Goa	Unauthorised construction of retaining wall & saptic tank.	339/1, Anjuna	9/23/2021	Inspection Notice VP/Anj-Cai/21-22/1545 Dt:27/09/2021	Personal Hearing VP/Anj-Cai/21-22/2903 Dt:11/01/2021
110	Anjuna-Caisua	Narayan Narahari Arlekar, H.No.1169(1), Gaunwaddi, Anjuna, Bardez-Goa	Mr. Tulsidas Arlekar R/o Anjuna, Bardez-Goa	Illegal construction	533/2 (part)	11/8/2021	Inspection Notice VP/Anj-Cai/21-22/2054 Dt:15/11/21	Order of demolition VP/Anj-Cai/2022-23/4361 Dt:02/03/2023
111	Anjuna-Caisua	Shambhu R. Malwankar & Others, Anjuna	Mr. Navneet Kapoor, R/o E-61, 4/F Poorvi Marg, Near block market, Vasant vihar South west, Delhi.	Illegal Construction of compound wall & blocking access/road.	112/4, 5, 6, 7, 8, & 112/1, Anjuna	8/17/2021	Inspection Notice VP/Anj-Cai/21-22/1084 Dt:17/08/21	Personal Hearing VP/Anj-Cai/21-22/2901 Dt:11/01/2022
112	Anjuna-Caisua	Urmila U. Betkar, Sharmila C. Betkar, Vathu V. Govekar, R/o Zpor Waddo, Anjuna, Bardez-Goa.	Mr. Surya alias Suryakant Tuyekar, Mr. Prakash Tuyekar, R/o Anjuna.	Illegal Construction of structure.	556/20, Anjuna	3/25/2022	Inspection Notice VP/Anj-Cai/21-22/127 Dt:18/04/2022	Order of demolition VP/Anj-Cai/2022-23/3749 Dt:09/01/2023
113	Anjuna-Caisua	Trevor Rocha ,Verla Parra,Goa	Darrel Desouza, R/o Anjuna, Bardez-Goa.	Illegal construction & encroachment compound wall	560/5, Anjuna	4/4/2022	Inspection Notice VP/Anj-Cai/21-22/60 Dt:12/04/2022	Personal Hearing VP/Anj-Cai/21-22/2185 Dt:11/10/2022
114	Anjuna-Caisua	Angela Geraldin Dosuza, Anjuna.	Mr. Sagar Mallapa, R/o Grand Peddem, Anjuna, Bardez-Goa.	illegal construction of compound wall & house	22/14, Anjuna	3/2/2022	Inspection Notice VP/Anj-Cai/21-22/384 Dt:10/05/2022	Showcause Notice VP/Anj-Cai/22-23/1176 Dt:04/07/2022

115	Anjuna-Caisua	Sadannad Parsekar,Lavu Parsekar,Dilip Parsekar,Vijay Parsekar, Malbar Band Anjuna	Mr. Rajesh M. Parsekar, Mr. Sudesh M. Parsekar, R/o Nr. St. Michael Church, Kumar Waddo, Anjuna, Bardez-Goa.	Illegal construction	481/22, Anjuna	6/14/2022	Inspection Notice VP/Anj-Cai/21-22/1049 Dt:28/06/2022	Personal Hearing VP/Anj-Cai/21-22/2184 Dt:11/10/2022	
116	Anjuna-Caisua	Aniceto Rodrigues,Calangute, Bardez-Goa.	Mr. Mahableshwar, Mr. Parshuram Aslam Ansari, R/o Pequeno Chivbar, Anjuna.	Illegal Construction of Temporary Shade (structure)	443/2, Anjuna	6/18/2022	Inspection Notice VP/Anj-Cai/21-22/916 Dt:18/06/2022	Order of demolition VP/Anj-Cai/2022-23/4192 Dt:15/02/2023	
117	Anjuna-Caisua	Rita Rodrigues & Others, St Sebastian Waddo,Anjuna, Bardez-Goa.	M/s Olalian Estate Pvt. Ltd., Kumar vaddo, Anjuna, Bardez-Goa.	Illegal sewage water pipeline	483/4,483/8,483-3A, 483/11, 483/12 & 501/10, Anjuna	9/2/2022	Inspection Notice VP/Anj-Cai/21-22/2174 Dt:10/10/2022	Order of demolition VP/Anj-Cai/2022-23/4193 Dt:15/02/2023	
118	Anjuna-Caisua	Samiksha Korgaonkar, R/o H.No. 1626/2, Grand Chivar, Anjuna, Bardez-Goa.	Mr. Narayan Bhagwant Gaonkar, Anjuna, Bardez-Goa.	Illegal structure	578/28,578/29,578/30 578/31 Anjuna	8/29/2022	Inspection Notice VP/Anj-Cai/21-22/2119 Dt:03/10/2022	Personal Hearing VP/Anj-Cai/21-22/3740 Dt:07/01/2023	
119	Anjuna-Caisua	Maheshwar Sonu Kalnagutkar,Dabhol Waddo,Anjuna, Bardez-Goa.	Mr. Rajendra Sonu kalangutkar, R/o H.No. 1662, Deul Waddo, Anjuna, Bardez-Goa.	Illegal Construction of house	200/1, Anjuna	10/22/2022	Inspection Notice VP/Anj-Cai/22-23/2436 Dt:03/10/2022	Order of demolition VP/Anj-Cai/2023-24/193 Dt:27/04/2023	
120	Anjuna-Caisua	Agnelo Dsouza,Dabhol Awddo,Anjuna, Bardez-Goa.	Mr. Francis Menezes, Ms. Dons Dsouza, Mr. Michael Dsouza, Mr. Jouquim D'Souza, Anjuna.	Illegal extension of house	358/2, Anjuna	3/14/2022	Inspection Notice VP/Anj-Cai/22-23/3416 Dt:13/12/2022	Personal Hearing Vp/Anj-Cai/22-23/907 Dt:08/06/2023	
121	Anjuna-Caisua	The Directore, Sachin Dewan, M/s Esdee Infracon Pvt. Ltd., 529/3,Small Vagator Road, Coutinho Waddo, Anjuna, Bardez-Goa.	Mr. Jagpreet Singh Arora, R/o Small Vagator, Coutinho Waddo, Anjuna, Bardez-Goa.	Illegal Construction.	320/2, Anjuna.	10/14/2022	Inspection Notice VP/Anj-Cai/22-23/4035 Dt:13/12/2022	Order of demolition VP/Anj-Cai/2022-23/4035 Dt:01/02/2023	
122	Anjuna-Caisua	Jagpreet S Arora, H.No.529/2, Ozran, small vagator, Anjuna, Bardez-Goa.	Mr. Sachin Dewan, R/o small Vagator, Anjuna, Bardez-Goa.	Illegal construction	329/3, Anjuna	10/19/2022	Inspection Notice VP/Anj-Cai/22-23/2843 Dt:21/11/2022	Order of demolition VP/Anj-Cai/2022-23/4036 Dt:01/02/2023	

123	Anjuna-Caisua	Lallu Prasad Mishra, Anjuna, Bardez-Goa.	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3940 Dt:19/01/2023	-	
124	Anjuna-Caisua	Shri. Ahmed Manihar, R/o Anjuna, Bardez-Goa.	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3939 Dt:19/01/2023	Order of demolition VP/Anj-Cai/23-24/195 Dt:27/04/2023	
125	Anjuna-Caisua	Shri Ramdas Lamani, Anjuna, Bardez-Goa.	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3936 Dt:19/01/2023	Order of demolition VP/Anj-Cai/23-24/201 Dt:27/04/2023	
126	Anjuna-Caisua	Mehraj Shehjad Ansar, Anjuna.	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3938 Dt:19/01/2023	Order of demolition VP/Anj-Cai/23-24/199 Dt:27/04/2023	
127	Anjuna-Caisua	Islam Ansari Anjuna	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3937 Dt:19/01/2023	Order of demolition VP/Anj-Cai/23-24/200 Dt:27/04/2023	
128	Anjuna-Caisua	Virendra Kumar,Anjuna	VP Anjuna Caisua	Illegal Scrap Yard	436/1, Anjuna	1/19/2023	Inspection Notice VP/Anj-Cai/22-23/3941 Dt:19/01/2023	Order of demolition VP/Anj-Cai/23-24/202 Dt:27/04/2023	
129	Anjuna-Caisua	Mahableshwar Subray Tamonkar, R/o H.No.161, Zor Waddo, Chapora, Anjuna, Bardez-Goa.	Mr. Amit/Banda Nawaz Chadaab, Huddar, R/o Anjuna, Bardez-Goa.	Illegal Construction of structure.	429/1, Anjuna.	1/31/2023	Inspection Notice VP/Anj-Cai/22-23/4341 Dt:02/03/2023	Personal Hearing VP/Anj-Cai/23-24/899 Dt:08/06/2023	
130	Anjuna-Caisua	Satyanarayan K. Haldankar, Vinay V. Haldankar, Anjuna, Bardez-Goa.	The Tropics Govia	Illegal Construction	203/3, Anjuna	3/13/2023	Inspection Notice VP/Anj-Cai/22-23/4550 Dt:20/03/2023	Showcause Notice VP/Anj-Cai/23-24/964 Dt:17/06/2023	
131	Anjuna-Caisua	Sagardeep Sirsaikar, Assagao, Bardez-Goa.	Mr. Shakell Afzal Ladak, to the propritor of M/s Red Stone, Anjuna.	Illegal Construction	334/5, Anjuna.	3/17/2023	Inspection Notice VP/Anj-Cai/22-23/4548 Dt:20/03/2023	-	
132	Anjuna-Caisua	Ms. Valanka Grezilla Trinderde, Mr. Kreeddy RaymondLobo, Anjuna, Bardez-Goa	Mr. Licinio Menino Lobo, Anjuna, Bardez- Goa.	Illegal Construction	299/5, Anjuna	3/18/2023	Inspection Notice VP/Anj-Cai/22-23/4549 Dt:20/03/2023	Showcause Notice VP/Anj-Cai/23-24/408 Dt:06/05/2023	
133	Assagao	Aida Fernandes and the villagers Bounta Vaddo Assagao	Radvin Media Pvt. Ltd	illegal construction	197/1and 198/1	09.07.2021	inspection was carried out	Disposed	

148		Village Panchayat Guirim	Smt. Ranju Rohidas Harmalkar alias Rupali, r/o Angdi Waddo, Guirim.	Ramesh Harmalkar r/o Angdi Waddo Guirim	Illegal Const. of House	Angdi Waddo, Guirim Sy.No. 22/7	01-02-2021 (2020-2021)	Issued Notice & Carried out site inspection	Pending before the Additional Director of Panchayats-I at Panaji-Goa	
149		Village Panchayat Guirim	Sunil Rasiklal Gangani, r/o of Galaxy Building, Dr. A.B.Road Panaji-Goa	Placido Juliao Barbosa r/o Perxett Waddo , Guirim	For Illegally Construting in Complainant Property	Perxett Waddo, Guirim Sy.No. 86/2	25-04-2021 (2021-2022)	Issued Notice & Carried out site inspection & Prepared Panchanama copy	Matter is pending before the Court Of Senior Civil Judge 'A' Court at Mapusa-Goa	
150		Village Panchayat Guirim	Rosalina de Souza E Lobo r/o. H.no.11/1, Vancio Waddo, Guirim.	Shri. Sanjay Gadekar, r/o Sorvem Waddo, Guirim.	For Carrying Out illegalConstruction	Sorvem Waddo, Guirim Sy.No. 38/17	10.12.2021 (2022-2023)	Issued Showcase Notice	Pending before the Additional Director of Panchayats-I at Panaji-Goa	
151		Oxel	Shashikant Karekar, Mapusa	Nilu Chodankar, Oxel	illegal construction of house in sy. No. 114 at Ramwado	114 Ramwada Oxel	19.01.2022	Notice issued u/s 66(4)	filed Appeal before Directorate of Panchayat	nil
152		Oxel	Shankar Mandrekar	Sulaksha Harmakar, Oxel	illega construction of house	Devulwado Oxel	27.3.2021	Notice issued u/s 66(4)	filed Appeal before Directorate of Panchayat	nil
153		Pomburpa-Olaulim	Patrik I Cardoz, Ecoxim, Bardez Goa	Cruz Mascarenhas Gaura vaddo, Calangute, Bardez-Goa.	Tem Shed & Pucca construction of Toilet.	294/1 Ecoxim	5/16/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before vide case No 190/2020/8057	---
154			Mukund S Phadte, Ecoxim, Bardez	Gajanand Phadte Ecoxim, Bardez Goa	Construction of 1st floor & 2nd floor.	363/1, Ecoxim	30/09/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before AdditionDOP Vide no 128/2021/7250	---
155			Micheal Fernandes , Arao-Pomburpa	Prasad Narse ,Arao-Pomburpa	Concrete Slabs on the Nallah	59/22	5/26/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Addition DOP Vine no. 256/2020/6547	---
156			Oldrin Pereira Presedent Comunidade	Esperence Cruz , Olaulim	Pucca Const. of house /Shed & Temp. fencing with wooden slides	Olaulim	10/16/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No 145/2021/2859	---
157			Mukund S Phadte, Ecoxim Goa	Dhirendra G Phadte ,Ecoxim-Gosa	Fabricated compound wall made up of Iron rods and metal pipes	364/1, Ecoxim	9/3/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Ditector of Panchayats -I No. 188/2021/377	---
158			Gamelin Fernandes ,Arao,Swapnil Chodankar, Olaulim	Savio Fernandes Pirko Fernandes	Construction of 8 structures	42/2, Olaulim	5/17/2019	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No. 185/2020/5539	---

159			Jaiprakash Halarnkar, Ecoxim	Hanumant Halarnkar	Temporary erection of Shed	365/1, Ecoxim	11/26/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No. 173/2021/3272	---
160			Gamelin Fernades, Arao	Maria Fernandes & Guilermina Fernandes	Construction of residential house	58/1-D Pomburpa	12/16/2020	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No. 171/2021/3205	---
161			Mahendra Halarnkar, Palmar Pomburpa	Siddhesh T. Kavlekar, Arao	Construction of room	59/5	5/19/2021	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No.	---
162			Michael Fernandes, Arao	Bhiku Y Dharwadkar, Ramchandra Y Dharwadkar, Nalie Y Dharwadkar, Padmanath Y Dharwadkar	Extension to existing house	62/8-A	1/23/2021	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No. 85/2022/1967	---
163			Suraj Jaiprakash Halarnkar	Sunita Vinayak Chodankar	Construction of toilet	362/0	11/24/2021	---	Pending before Panchayat	---
164			Shamsunder Hadfadkar Golna Pomburpa	Siddhi S Hadfadkar Sandeep S Hadfadkar Golna, Pomburpa	Construction of well	37/7-A	5/12/2022	---	Pending before Panchayat	---
165			Mary D'Souza, Pomburpa	Chandan Hadfadkar, Pomburpa	Construction of old cow shed	51A/7	10/22/2022	issued notice u/s 66(4) of Goa Panchayat Raj Act 1994	Pending before Additional Director of Panchayats-I No. 406/2023/7963	---
166			Sunita Vinayak Chodankar	Sudhir Vikram Halarnkar	New construction (Laterite stone keep without sand and Cement only 2 line	Ecoxim	3/14/2022	---	Pending before Panchayat	---
167			Siddhi Sandeep Hadfadkar	Shamsunder Hadfadkar	Construction of Soakpit	37/7-A	9/26/2022	---	Pending before Panchayat	---
168		V.P. Revora	Comunidade of Revora	Prakash Naik Karkyachowal Revora Bardez Goa	illegal construction of house	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
169		V.P. Revora	Comunidade of Revora	Shailesh Shirodkar Karkyachowal Revora Bardez Goa	illegal construction of House	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	

170	V.P. Revora	Comunidade of Revora	sanjana Sagun Parab Karkyachowal Revora Bardez Goa	illegal construction of House	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
171	V.P. Revora	Comunidade of Revora	Shivaji Chawan	illegal Construction of House	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
172	V.P. Revora	Comunidade of Revora	shankar Rathod	illegal Construction of House & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
173	V.P. Revora	Comunidade of Revora	Venkatesh Rathod	illegal constuction of house & Compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
174	V.P. Revora	Comunidade of Revora	Vinayak Vishnu Naik	illegal Construction of House & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
175	V.P. Revora	Comunidade of Revora	Chaya M. Rokade	illegal Construction of House	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
176	V.P. Revora	Comunidade of Revora	Shankar Jadhav	illegal Construction of House & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
177	V.P. Revora	Comunidade of Revora	Prakash Kudaskar	Illegal Construction of house	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
178	V.P. Revora	Comunidade of Revora	Uday Jalmi	illegal Constrction of house & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
179	V.P. Revora	Comunidade of Revora	Gurudas Arabekar	illegal Construction of House & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
180	V.P. Revora	Comunidade of Revora	Prasad M. Kalngutkar	illegal Construction of House & compound wall	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	

181	V.P. Revora	Comunidade of Revora	Pratap B. Jalmi	illegal construction of house	140/0 & 142/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
182	V.P. Revora	Ganesh S. Fadte, Vaman G. Fadte and Viraj B. Fadte	Savlo A. Harmalkar	illegal construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
183	V.P. Revora	Ganesh S. Fadte, Vaman G. Fadte and Viraj B. Fadte	Sameer Y. Fadte	illegal constuction of house	142/0, 140/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
184	V.P. Revora	Ganesh S. Fadte, Vaman G. Fadte and Viraj B. Fadte	Sadanand S. Fadte	illegal construction of house	142/0, 140/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
185	V.P. Revora	Ganesh S. Fadte, Vaman G. Fadte and Viraj B. Fadte	Purushottam Fadte	illegal construction of house	142/0, 140/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
186	V.P. Revora	Ganesh S. Fadte, Vaman G. Fadte and Viraj B. Fadte	Anuradha Kanoji	illegal construction of house	142/0, 140/0	12/28/2015	Stop Notice and Site inspection Notice Issued show cause Notice Demolition Notice issued	Case is going on in Director of Panchayat	
187	V.P. Revora	Comunidade of Revora	Sangeeta S. Fadte	illegal construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
188	V.P. Revora	Comunidade of Revora	Manisha R. Talankar	illegal construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
189	V.P. Revora	Comunidade of Revora	James D'soza	illegal Construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
190	V.P. Revora	Comunidade of Revora	Siril Vailankani D'souza	illegal constuction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
191	V.P. Revora	Comunidade of Revora	Suryakant Fadte	illegal Construction of House	140/0, 142/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
192	V.P. Revora	Comunidade of Revora	Vaishali Mestri	illegal construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	

193		V.P. Revora	Comunidade of Revora	Saeesh Chikhalikar	illegal construction of house	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
194		V.P. Revora	Comunidade of Revora	Prajakta Parab	illegal construction of House	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
195		V.P. Revora	Comunidade of Revora	Mahadev Shetkar	illegal construction of coloum/Plinth Area	142/0, 140/0	12/28/2015	Stop Notice and Site Inspection Notice issued	Case is going on in Director of Panchayat	
196		Village Panchayat Salvador do Mundo	Mr. Sydney D. S. Costa, Porvorim goa	Smt. Deepa Pednekar, Quitla, Salvador do Mundo	Erection of illegal & Unauthoried ti shed	Sy.No.2/5, Gangoz, Salvador do Mundo	4/21/2020	Demolition order issued	pending	
197		Village Panchayat Salvador do Mundo	Comunidade of Serula, Porvorim	Unknown person	illegal construction in comunidade of serula	Sy.No.109/1, Alto-Porvorim	6/15/2020	Show cuase notice issued	pending	
198		Village Panchayat Salvador do Mundo	Mr. Navasso K. Guade, Alto-Torda	Mr. Alludin Khan Mankatti, Porvorim	illegal encroachment of serula comunidade plot	sy.no.89/1, Alto-Torda, Salvador do Mundo	6/14/2020	Demolition order issued	pending	
199		Village Panchayat Salvador do Mundo	Comunidade of Serula, Porvorim	Rama chodankar, Mrs. Meena M. Pawar, Shakuntala Ambekar	illegal construction and encrohment in comunidade of serula	Sy.No.110/0, Alto-Porvorim	6/24/2020	Demolition order issued	pending	
200		Village Panchayat Salvador do Mundo	Prema Pawar & Prajot Pai, Alto-Porvorim	Mr. Digesh Bhat, Alto-Porvorim	Illegal construction	in Alto-Porvorim	6/25/2020	site inspection	disposed	
201		Village Panchayat Salvador do Mundo	Mr. Oscar Athide, Paithona	Mr.Ashok Sapta , Altinho, Mapusa	illegal structure	sy.no.158/1	7/10/2020	site inspection	pending	
202		Village Panchayat Salvador do Mundo	Mrs.Krishma Ratnakar Haldankar alias Karisma Velingkar, Porvorim	Mr. Naina Khan, Alto-Porvorim	illegally and forcibly the door of the common WC	Alto-Porvorim	8/3/2020	site inspection	pending	
203		Village Panchayat Salvador do Mundo	Samrudhi M. Chodankar, Amona	Mr. Shrikar B. Chodankar, Torda	illegal construction	Sy.No.47/2, Torda, Salavdor do Mundo	8/7/2020	site inspection	pending	
204		Village Panchayat Salvador do Mundo	Comunidade of Serula, Porvorim	Unknown person	illegal construction	Sy.No.109/1, Alto-Porvorim	8/20/2020	site inspection	pending	
205		Village Panchayat Salvador do Mundo	Sushilabai B. Chodnakar, Torda	Tushar Narvekar, Nachinola	Illegal demolition of part of age old house		9/1/2020	site inspection fixed but complainant absent	pending	
206		Village Panchayat Salvador do Mundo	Socorro Francisco Vaz Badem	Mrs Maria C Counto Alberto	Illegal construction of concrete structure	Sy. No. 65/4	9/16/2020	site inspection fixed but complainant absent	pending	
207		Village Panchayat Salvador do Mundo	Socorro Francisco Vaz Badem	Mrs. Florencia Luis (Paul Luis H/o Maria Almeida)	Illegal Construction	Sy. No. 67/13	9/16/2020	site inspection fixed but complainant absent	pending	

208		Village Panchayat Salvador do Mundo	Allahudin Mankatti Porvorim	Suresh Korgoankar & Smita S. Korgaonkar Alto Torda	Illegal Construction	Sy. No. 89/1	9/21/2020	site inspection	pending	
209		Village Panchayat Salvador do Mundo	Allahudin Mankatti Porvorim	Mahadev Naik Alto Torda	Illegal Construction	Sy. No. 89/1	9/21/2020	site inspection fixed but complainant absent	pending	
210		Village Panchayat Salvador do Mundo	Allahudin Mankatti Porvorim	Mahesh Naik	Illegal Construction	Sy. No. 89/1	9/21/2020	site inspection	pending	
211		Village Panchayat Salvador do Mundo	Vasanti Gajanan Lotlikar, Badem	Manohar Kundaikar, Badem	Illegal encroachment	Sy. No. 63/6	9/30/2020	site inspection	pending	
212		Village Panchayat Salvador do Mundo	Ankit Salgaonkar, Chapora Anjuna	Mahadev Naik Alto Torda	Illegal erection of structure & compound wall	Sy. No. 89/1	10/6/2020	site inspection fixed but not conducted	pending	
213		Village Panchayat Salvador do Mundo	Meera Rama Kerkar Donwaddo	Ramdas Dattaram Golatkar, Mercedes	Illegal putting of poles and stones		12/24/2020	site inspection	pending	
214		Village Panchayat Salvador do Mundo	Letter received from Office of Senior Town Planner, Mapusa	M/s. Universal Developers, Donwaddo	Illegal Costruction of shed	Sy. No. 224/4	1/8/2021	site inspection	pending	
215		Village Panchayat Salvador do Mundo	1) Adv. Sanjay Kumar 2) Shekhar Naik 3) Ramchander Pandit 4) Zuber Khan 5) Jishan Betgari, Vijay Bagar	Neelesh Rathod Vijay Nagar	Illegal Costruction		1/22/2021	site inspection fixed but complainant absent	pending	
216		Village Panchayat Salvador do Mundo	Ramdas Dattaram Goltakar	Smt. Meera Rama Kerkar, Donwaddo	Illegal Extension	Sy. No. 246/30	2/19/2021	site inspection	pending	
217		Village Panchayat Salvador do Mundo	Mae de Deus Chapel, Paithona	M/s. May fair Resorts India Lrd. Paitona	Ilegal encroachment	Sy. No.173/6	3/22/2021	site inspection	pending	
218		Village Panchayat Salvador do Mundo	Smt. Rani Singh	Unknown person	illegal construction	sy.No.111/1 at Torda, Salvador do Mundo	2/16/2021	Demolition order issued	disposed	
219		Village Panchayat Salvador do Mundo	Ajit R. Naik, Salem, Salvador do Mundo	Samir A. Naik, Salem, Salvador do Mundo	Illeal construction of Bio-digester toilet	370/1, chodanwadda, Salvador do Mundo	4/15/2021	Notice issued u/s 64(j)	pending	
220		Village Panchayat Salvador do Mundo	Vasant Gajanan Lotlikar, Badem, Salvador do Mundo	Navnath chari, Badem, Salvador do Mundo	illegal toilet alongwith spetic tank	56/4, Badem, Salvador do mundo	4/16/2021	site isnpection	pending	
221		Village Panchayat Salvador do Mundo	Thomas F. Godinho, Salem, Salvador do Mundo	Florence Reginald Godhino, Salem, Salvador do Mundo	Illegal construction of toilet	Salem, Salvador do Mundo	4/26/2021	site isnpection	pending	

222	Village Panchayat Salvador do Mundo	Rupesh D. Gadkar, Paithan, Salvador do mundo	unknown person	illegal work of construction of road	Sy.no.125/30, Paithan, Salvador do Mundo	5/17/2021	matter sub-judice	disposed	
223	Village Panchayat Salvador do Mundo	Noel Athiade, Paithan, Salvador do Mundo	Uday/Anil H. Arlekar, Paithan, Salvador do Mundo	illegal construction	sy.no.174/28, Paithan, Salvador do Mundo	6/18/2021	site inspection, show cause notice issued	pending	
224	Village Panchayat Salvador do Mundo	Subhash G. Narvekar, Mapusa behalf of Anthony Rodrigues, mapusa Goa	Ramesh Arlekar	construction activities	sy.no.174/21, Paithan, Salvador do Mundo	6/18/2021	site inspection, show cause notice issued	pending	
225	Village Panchayat Salvador do Mundo	Comunidade of Serula, Alto-Porvorim	unknown person	illegal constuction of compound wall	sy.no.109 at Alto-Torda, Salvador do Mundo	8/28/2021	Site inspection	pending	
226	Village Panchayat Salvador do Mundo	Dr. Meenacshi Martins, Alto-Porvorim	Dean D'cruz, Alto-Porvorim	illegal activity & encroachment	sy.no.140/6, Alto-Porvorim	8/17/2021	issued demolition Notice	pending	
227	Village Panchayat Salvador do Mundo	Shiv Shankar, Alto-Torda, Salvador do Mundo	Manohar N. Jurali, Alto-Torda	Illegal constuction of public road	Alto-Torda, Salvador do Mundo	1/20/2021	issued demolition Notice	pending	
228	Village Panchayat Salvador do Mundo	Dr. Meenacshi Martins, Alto-Porvorim	Dean D'cruz, Alto-Porvorim	Blocking of rainwater drain and illegal construction	sy.no.140/7f, Alto-Porvorim, Salvador do Mundo	8/31/2021	Site inspection	pending	
229	Village Panchayat Salvador do Mundo	Mr. Nagesh V. Shirodkar through POA holder Mrs. Shweta V. Verlekar, Alto-Torda	Chitrakant Fotto alias Phadte Shirodkar, Alto-Torda, Salvador do Mundo	Illegal construction of compound wall	sy.no.110/1, plot no.3, Alto-Torda	3/14/2022	Site inspection	pending	
230	Village Panchayat Salvador do Mundo	Noel Athiade, Paithan, Salvador do Mundo	Santosh Arlekar, Paitona, Salvador do Mundo	illegal construction without maintaining set back, illegal conversion	in sy.no.174/12, Paithan, Salvador do Mundo	4/21/2022	Site inspection	pending	
231	Village Panchayat Salvador do Mundo	Ms. Rita R. Arlekar, Paithan, Salvador do Mundo	Mr. Rajesh Arolkar, Paithan, Salvador do Mundo	Illegal construction	sy.no.174/6, Paithan, Salvador do Mundo	5/24/2022	Site inspection	pending	
232	Village Panchayat Salvador do Mundo	Chitrakant D. Shirodkar, Alto-Torda	Nagush V. Shirodkar, Alto-Torda	illegal construction	sy.no.110/1, plot no.3, Alto-Torda	6/15/2022	Site inspection	pending	

233		Village Panchayat Salvador do Mundo	Mrs. Shweta V. Verlekar, Alto-Torda	Chitrakant Fotto alias Phadte Shirodkar, Alto-Torda, Salvador do Mundo	construction activities carried out within the set back area in	sy.no.110/1, Plot no.3, Alto-Torda	6/13/2022	Site inspection	pending	
234		Village Panchayat Salvador do Mundo	L.r. Gaonkar, Alto-Porvorim	Mr. Yeshwant Mangeshkar, Porvorim	encroachment trespass in public places	sy.no.75/2, Alto-Torda, Salvador do Mundo	6/21/2022	Site inspection	pending	
235		Village Panchayat Salvador do Mundo	Mr. Agnelo John Dias, Torda, Salvador do Mundo	Suresh Lamani, Torda	illegal construction	sy.no.116/9, Torda, Salvador do Mundo	7/14/2022	Site inspection	pending	
236		Village Panchayat Salvador do Mundo	Mrs. Monalisa Fernandes, Umbra, Salvador do Mundo	Mrs. Julia Rodrigues, Umbra, Salvador do Mundo	unauthorised and illegal construction	sy.no.321/4-C	10/25/2022	Site inspection	pending	
237		Village Panchayat Salvador do Mundo	Mr. Raju Gunaji, Taleigao	Mr. Joseph Disa, Quitla, Salvador do Mundo	Illegal construction of compound wall on the road	Quitla, Salvador do Mundo	2/6/2023	Site inspection	pending	
238		Village Panchayat Salvador do Mundo	Lt.Col.Joe Douza, Porvorim	Ms.Fatima Dessai, Alto-Porvorim	unauthorised construction	Alto-Porvorim, Salvador do Mundo	2/22/2023	Site inspection	disposed	
239		V. P. Sangolda	Comunidade of Sangolda	Krishna Rama Kochrekar Monte-villa, Sangolda	Land filling with debris in the field	Sy. Noo. 106/3	12/23/2021	Site inspection conducted		
240			Comunidade of Sangolda	Chandrakant Banglorkar Barros waddo, Sangolda	Land filling with debris in the field	Sy. No. 19/14	12/23/2021	Site inspection conducted		
241			Comunidade of Sangolda	Mrs. Meena Naik & Mr. Rahul Naik Bella-vista, Sangolda	Land filling with debris in the field & construction of concrete foundation septic tank & compund wall	Sy. No. 71/1	12/23/2021	site inspection conducted Show cause Notice issued	Part portion of the structure is demolished	
242			Comunidade of Sangolda	Mrs. Sheveta Upaskar	Land filling & construction of store room and well	Sy. No. 106/2	12/23/2021	site inspection conducted , Show cause Notice issued and reply to show caused notice received	Dispose as per Panchayat Resolution	
243			Comunidade of Sangolda	Mr. Shripad G. Palienkar Barros waddo, Sangolda		Sy. No. 106/1	12/23/2021	site inspection conducted , Show cause Notice issued and reply to show caused notice received	Dispose as per Panchayat Resolution	
244			Comunidade of Sangolda	Mr. Vishnu A. Khaskar Guirim-Goa	land filling and construction of structure	Sy. No. 56/17	4/27/2021	site inspection conducted , Show cause Notice issued and reply to show caused notice received	Dispose as per Panchayat Resolution	

245			Mr. Subhash N. Rao H. No. 131/1 Headland Sada Vasco-Goa	Mrs. Kashi Mahadev Rao Barros waddo, Sangolda	construction of structure	Sy. No. 19.29	2/3/2021	Stop work notice issued by BDO, site inspection conducted by BDO along with the Panchayat, show cause Notice was issued and reply to the show casue Notice received.		Panchayat has given reply to the show casue notice issued by the Deputy Director of Panchayat.
246			Mr. Cassiano Dias H. No. 250, Bella-vista, Sangolda	Mrs. Andreza Pais Bella-vista, Sangolda	Construction of 1st floor & store room	Sy.. No. 91/29	4/20/2022	site inspection conducted , Show cause Notice issued and reply to show caused notice received		
247			Mr. Prabhakar Morajkar H. No. 97/1, Mae-de-deus, Sangolda	Mr. Swanand Naik& Mrs. Sonali Naik. Mae-de-deus, Sangolda	construction without setback	Sy. No. 97/45	5/12/2022	site inspection conducted		
248			Mrs. Sonali Naik. H. No. 98/1, Mae-de-deus, Sangolda	Mr. Prabhakar Morajkar H. No. 97/1, Mae-de-deus, Sangolda	Construction of 1st floor	Sy. No. 97/48 & 49	5/24/2022	site inspection conducted		
249			Mr. Nelson Heredia H. No. 181/1, Bella-vista, Sangolda	Smt. Kripa Desai. The Ardee School Bella-vista, Sangolda	construction without leaving setback at the back corner	Sy. No. 87/11	2/22/2023	site inspection conducted		
250			Village Panchayat Sangolda	Smt. Kripa Desai. The Ardee School Bella-vista, Sangolda	construction of compound wall	Sy. No. 87/11	3/15/2023	site inspection conducted Show cause notice was issued , Demolition order was issued, Stay Order was received		Matter is before the Additional Director of Panchayats-I at Panaji-Goa
251			Mr Sanjeev Bali H. No. 108, Mae-de-deus, Sangolda, Bardez-Goa	Mr Sandeep Bali H. No. 108, Mae-de-deus, Sangolda, Bardez-Goa	Constuction of house	Sy. No. 96/15	9/6/2021	Site inspection notice issued by BDO, site inspection conducted by BDO along with the Panchayat, show cause Notice was issued and reply to the show casue Notice received.		Matter is before the Dy. Director of Panchayats-I at Panaji-Goa
252			Comunidade of Sangolda	Gopi Kerkar. Morrod, Sangolda	construction of house with concrete slab	Sy. No. 51/17, 18 & 19	3/15/2023	site inspection conducted		
253			comunidade of Sangolda	Mr. Philip Castelino. Morrod, Sangolda	Shed with metal Poles	Sy. No. 59/10	6/20/2023	site inspection conducted		

254			V. P. Sangolda	Mr. Purushottam Shirodkar, Bella-vista, Sangolda	Extension of Coonstruction without leaving setback on the road site	Sy. No. 86/6		site inspection conducted		
255										
256		Socorro	Dadu Ambre R/o.Porvorim Socorro	Rajanikant Ambre R/o.Porvorim Socorro	Illegal Construction.	49/7	4/5/2021	Site inspection	Matter is in the Block Developmnet Office Mapusa.	
257		Socorro	Shobhana S. Harmalkar R/o.20 point Alto Porvorim Socorro	Nilesh Chari R/o.20 point Alto Porvorim Socorro	Construction of house	12/1.	11/12/2021	Site inspection	matter is in the Add.Director of Panchayats.	
258		Socorro	Desmo Fernandes R/o.Porvorim Socorro	Aurara Mendonsa R/o.Porvorim Socorro.	Illegal Construction.	32/1	11/22/2021	Site inspection	Sub judice matter	
259		Socorro	Yuvraj S. Halarnkar R/O.Ambirna Socorro	Umesh J. Pai R/O.Ambirna Socorro	Illegal Construction.	310/3	2/1/2022	Show cause	matter is in the Add.Director of Panchayats.	
260		Socorro	Filomena D`Souza R/O.Carrem Socorro	Melcheir Rosario Pinto R/O.Carrem Socorro	Illegal Construction of Swimming Pool	178/21	5/10/2022	Show cause	Matter is in the Add.Director of Panchayats.	
261		Socorro	Sanjay V. Barde R/O.Mapusa Bardez Goa	Hussain Nagi & Others R/O.Zoswaddo Socorro	Illegal Construction of Road	225/2	6/26/2022	Show cause	matter is in the Add.Director of Panchayats.	
262		Socorro	Alfred Fernandes R/O.Alto Porvorim Socorro	Desmond Fernandes R/O.Alto Porvorim Socorro	Illegal Fast food & Movable Cart	399/1	7/17/2022	Show cause	matter is in the Add.Director of Panchayats.	
263		Socorro	Alfred Fernandes R/O.Alto Porvorim Socorro	Babra Devidas Uday Devidas R/O.Carrem Socorro	Illegal Construction of house	182/7	9/14/2022	Show cause	matter is in the Add.Director of Panchayats.	
264		Socorro	Alfred Fernandes R/O.Alto Porvorim Socorro	Savitri Kudnekar & Kartik Kudnekar R/O.Porvorim Socorro	Illegal running of Restaurant	56/12	11/30/2022	Show cause	matter is in the Add.Director of Panchayats.	
265		Socorro	Bharat D. Arlekar R/O.Porvorim Socorro	Gurudas Volvoikar R/O.Porvorim Socorro	Illegal construction and erection of compound wall	56/1	7/5/2023	Site inspection	matter is pending in Panchayat	
266		Socorro	Derick D`Cruz R/O.Porvorim Socorro	D.P.C. Motors R/O.Porvorim Socorro	Illegal construction and erection of compound wall	...	9/8/2023	Show cause	matter is in the Add.Director of Panchayats.	

267		Socorro	Rajanikanth Ambre R/O.Porvorim Socorro	Dabu R. Ambre R/O.Porvorim Socorro	Illegal Construction of three storied structure	49/7	10/6/2023	Show cause	Matter is in the Block Developmnet Office Mapusa.	
268		Socorro	Dilip K. Maulankar R/O.Porvorim Socorro	Sameer Satardekar & Prashant Satardekar R/O.Porvorim Socorro	illegal Construction of erecting concrete column	36/14, 12	11/7/2023	Show cause	matter is in the Add.Director of Panchayats.	
269		Socorro	Ramnath Naik R/O.Chogan Road Alto Porvorim	Rajesh Joshi R/O.Alto Porvorim Socorro	Illegal Construction of Gadda	380/1	12/18/2023	Show cause	matter is in the Add.Director of Panchayats.	
270		Tivim	Atorney Comunidade of Tivim	Mr. Jitendra S. Toraskar	Illegal Construction	519/0 at Madel Tivim	5/11/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition removal order U/s 66(4) of the GPR Act 1994.	Case before Addl/ Director of Panchayat- I at Panaji Goa.ADP- I/Tiv/P.A. No254/2020/6543.	_____
271			Mr. Santosh Raghu Mahale Madel, Tivim.	Mr. Girish Chawar Madel Tivim	Pucca Construction & Shed	466/2 at Sai colony Madel	5/5/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition removal order U/s 66(4) of the GPR Act 1994.	Pending Before Addl. Director of Panchayats AD- I/Tivim/P.A.M248/20 20/6420	_____
272			Mr. Mangaldas Kanolkar Cansa, Tivim.	Mangaldas Kandolkar Cansa Tivim.	Construction of Fence	43/22 at cansa Tivim.	6/15/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition Notice order U/s 66(4) of the GPR Act 1994.	Forwarded for demolition squad	_____

273			Shailesh Suresh Sangodkar	Mr. Victor D'souza Painavaddo, Tivim	Pucca Construction & plint	563/14 at Madel Tivim	5/7/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition removal order U/s 06(4) of the GPR Act 1994.	Forwarded for demolition squad	_____
274			Mr. Atrinath Jegannath Naik	Mr. Aarikeval Raghunath Maurya, Danva Tivim.	Illegal Construction of shed	466/2, Madel Tivim	5/5/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition removal order U/s 66(4) of the GPR Act 1994.	Case before Addl/ Director of Panchayat-I at Panaji Goa.ADP-I/Tiv/P.A. No251/2020/6465.	_____
275			Mr. Santosh Raghu Mahale Madel, Tivim.	Mr. Suresh Devar Madel, Tivim.	Illegal Construction of shed	466/2, Madel, Tivim	5/5/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition order U/s 66(4) of the GPR Act 1994.	Case pending before Addl. Director of Panchayat panaji Goa.	_____
276			Mrs. Lucia D'souza Cansa Dhat Bardez Goa	Mr. Ahar Jetalal Kninger cansa Dhat, Tivim, Bardez - Goa.	Illegal Construction	149/10 at Cansa Dhat.	6/23/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition Notice.	Case Pending before Addl Dir of Panchayat-I at Panaji ADP-I/Tivim/P.A. No. 315/2020/8129	_____

277			Mr. Fifa Ferrao Nr Bharat Gas Godown	Mr. Lala Bepari Auchit Vaddo, Tivim	Illegal Construction of House	347/2 at Auchit Vaddo Tivim	7/2/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case pending before Addl. Director of Panchayat panaji Goa.	_____
278			V.P Tivim Identified	Mr. Lala Bepari Auchit Vaddo, Tivim	Illegal Const of Compound wall	347/2 Auchit Vaddo	1/20/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	NIL	_____
279			Blandina Fernandes Sundale Complex Building Poxem Madel Tivim	Mr. Gabriel D'souza Lobovaddo Tivim	Illegal re-construction of Balcony	366/1A at Poxem tivim	1/31/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case before Addl. Dir of Panchayat Goa.	_____
280			Bhupanna Jugathi Volvonem Tivim	Mr. Gabriel Dsouza Lobovaddo Tivim	Illegal const of room	314/8 at Lobo Vaddo Tivim	2/8/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case before Addl. Dir of Panchayat Goa. ADP NoI/Tiv/P.A/243/2021/4754	_____

281			Mr. Devgo N. Murari Volvonem Tivim	Mr. Narayan Palekar Volvonem Tivim	Illegal Construction of Compound	10/1, Plot no.38 at 20 Point Programme Volvonem	3/1/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case before Addl. Dir of Panchayat Goa. ADP NoI/Tiv/P.A/245/202 1/4860	_____
282			Mrs. Ujawala Raghunath Maulingkar Danva Tivim	Mr. Kishor Narvekar Danva Tivim	Illegal Fabrication shed near her compound Wall	271/3 at Indira Nagar Colony Danva	3/13/2020	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case pending before Addl. Director of Panchayat panaji Goa.	_____
283			BDO Bardez Memorandum	Mr. Michael Fernandes Painavaddo Tivim.	Illegal Const of Compound wall	560/3 at Painavaddo, Tivim	3/19/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case Pending before Addl Dir of Panchayat-I at Panaji ADP-I/Tivim/P.A. No. 181/2021/3581	_____
284			Mrs. Maryann D'souza Danva Tivim	Mr. Mohan Korgaonkar Danva Tivim	Illegal Pucca Const of RCC Poles	243/22 at Danva Tivim	3/19/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case pending before Addl. Director of Panchayat panaji Goa.	_____

285			Fabrica our lady of lourdes chapel cansa	Mr. David Vincent Sequeira Madel Tivim	Illegal Hill cutting	130/16 at Cansa Tivim	5/10/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Case Pending	_____
286			Mr. Bhikaji D. Gadekar Cansa Dhat Tivim	Mr. Laximan D. Gadekar Dhat Cansa Tivim	Illegal Construction of Room	150/8 at Dhat Cansa Tivim	5/10/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition order U/s 66(4) of the GPR Act 1994.	File Caveat Application No./202 in the const of the District judge notice Panjim Goa	_____
287			Mr. Godfrey D'lima H.No. 106 Limatod Tivim	Mr. Sandesh Halarnkar Limatod Tivim	Illegal Hill Cutting & Const. activities	42/7 at Limatod Tivim	6/17/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition order U/s 66(4) of the GPR Act 1994.	issued Demolition	_____

288			Mr. Godfrey Dlima Limatod Tivim	Mr. Sarvesh Haldankar Limatod Tivim	Illegal Construction of Room	42/7 at Limatod Tivim	8/23/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition/Removal order U/s 66(4) of the GPR Act 1994.	Nil	_____
289			Comunidade of Tivim	Mr. Jitendra S. Toraskar Madel Tivim	Illegal Construction	519/0 at Madel Tivim	12/24/2021	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition order U/s 66(4) of the GPR Act 1994.	Before Addl Director of Panchayat I at Panaji Goa.	_____
290			Comunidade of Tivim	Mr. Ravikant Sakharam Sawant Cansa Tivim	Illegal Construction of House	93/1 at Cansa Tivim	2/9/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Issued Demolition Notice	Case before Addl. Dir of Panchayat at Panaji Goa.	_____

291			Aditya Orchids Co-op HSg maint Society ltd madel Tivim	Mr. Vijay Sawardekar Managing Partner Aditya Builders 204 Panaji Goa.	Const of Compound wall gate security cabin and other illegal activities	459/6,7,8,9 and 452(1-A) Aditya Building at Madel	4/8/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued F.demo ord/22-23/969 dt 20-6-22	Case Before Addl Dir of Panchayat I Panaji Goa.	_____
292			Mr. Bhikaji D. Gadekar Cansa Dhat Tivim	Mrs. Sharmila Gadekar Dhat Cansa Tivim Bardez - Goa	Const. of House	150/8 at Dhat Cansa Tivim	6/27/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22- 23/2637 dated 05/12/2022	Case before Additional Dir at Panchayats at Panaji Goa.	_____
293			Mrs. Sharmila Gadekar Dhat Cansa Tivim	Bhikaji D. Gadekar Dhat Cansa Tivim	Construction of House	148/11 at Dhat Cansa Tivim	7/27/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22- 23/2638 dated 05/12/2022	Case before Additional Dir at Panchayats at Panaji Goa.	_____

294			Mr. Venkatesh T. Shirodkar Danva Tivim	Ramshing more Danva Tivim	Construction of House	148/11 at Dhat Cansa Tivim	9/9/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/2733 dated 12/12/2022	NIL	
295			Lourdes Romaldina D'souza alias Lourdes Runaldina Britto through Adv. Milind Naik Desai Kalyan	Mrs. Rajani Garad Danva Tivim	Illegal Const of House	262/30 at Danva Tivim	9/17/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/2733 dated 12/12/2022	Case Before Addl Dir of Panchayat I Panaji Goa. No. ADP-I/Tiv/P.A 281/2023/4961 dated 27/06/2023.	
296			Mr. Rajesh Devu Harmalkar H.No. 77 Madel Tivim Bardez - Goa.	Mrs. Devki Devu Harmalkar Madel Tivim Bardez - Goa.	Illegal Construction of House	367/1-A at Ponzem Madel Tivim	10/6/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/2733 dated 12/12/2022	Case Before Addl.Dir I of Panchayat	

297			Mr Pravin N. Chari, H.No 684/1(39) A-1 Park Bldg Cansaboard Tivim.	Mrs. Kiran Rai H.No 684/1(40), A one Park Building, Cansaboard Tivim.	Illegal Construction of Varanda	Flat No. 684/1(40) Cansaboard Tivim.	10/28/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/2733 dated 12/12/2022	Case Before Addl. Div-I of Panchayat	_____
298			Mrs. Shubangi Jairam Vengurlekar H.No. 162/A, Lobovaddo, Tivim, Bardez - Goa.	Mrs. Bridget Sharmila D'souza Lobovaddo Tivim	Illegal Construction of Compound wall	Sy No -162/A Lobovaddo Tivim	5/2/2022	1) Issued notice U/s (1)(J) of sec 64& r/w Sec 82 of GPR Act 1994 2) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 3) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/3329 dated 20/02/2023 4)Submission to BDO for requisition for demoition squad	Illegal Construction demolished on 31/07/2023	_____
299			The Villagers of Tivim , Tivim Bardez Goa Subodh Kanolkar Cansa Tivim	Mr. Lala Bepari Auchit Vaddo, Tivim	Illegal Construction of Road	Sy No - 344/6 , 347/2 at Auchitvaddo Tivim	10/3/2022	1) Issued notice U/s (1)(J) of sec 64& r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /(22-23)1716 Dt 10/10/2022 2) Issued showcause notice NO.VP/T/F. 6/22-23/893 Dt 28/10/2022 3) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/2734 dated 12/12/2022 4)Submission to BDO for requisition for demoition squad	Illegal Construction of roads demolished	_____

300			Mr. Douglas Sequeira Madel Tivim	Mr. Prasad Rawool Damedem Tivim	Illegal Construction of House On First Floor	SyNo -426/0 at Damedem Tivim	11/22/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /(22-23)2565 Dt 1/12/2022 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22- 23/6 dated 04/04/2023	Case Before Addl. Dir of Panchayat -1 at Panaji	_____
301			Mr. Douglas Sequeira Madel Tivim	Mr Arjun Krishna Naik Damedem Tivim	Illegal Construction of House Ground floor & First Floor	SyNo -426/0 at Damedem Tivim	11/22/2022	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /(22-23)2564 Dt 1/12/2022 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/2991 Dt 05/1/2023 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/7 dated 04/04/2023	Case Before Addl. Dir of Panchayat -1 at Panaji	_____
302			V.P Tivim	Mr.Bhanawara Ram Godara Poxem Tivim	Illegal Extension to existing compound wall	Syno 365/1-C at ponxem Tivim	1/10/2023	1) Issued Stopnotice U/s (1) of sec 64& r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /(22-23)2564 Dt 1/12/2022 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub- sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/2991 Dt 05/1/2023 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/7 dated 04/04/2023		_____

303			Ashwini Eknath Aroskar Madel Tivim	Mr.Chandrakant Salgaonkar Mrs Priyatama C Salgaonkar Mr. Rama Salgaonkar Mr. Ramchandra C Salgaonkar	Illegal Construction of Plinter & RCC Poles	Syno- 449/0 Plot No 03 at GHB Madel Tivim	3/17/2023	1) Issued Stopnotice U/s (1) of sec 64 & r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /22-23/3571 Dt 20/03/2023 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/81 Dt 13/04/2023 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/429 dated 31/05/2023	Appeal Before Dir of Panchayat at Panaji	_____
304			Suresh M Sangodkar & others Tivim	Mrs. Durgabai Shirodkar St. Christopher City Centre Tivim	Illegal const of room	Sy No-560/3 at Tivim	7/19/2023	1) Inspection Notice of BDO (NO.3 EOVP-I/BDO-BAR/VP Site- Insp. /22-23/1737 Dt 08/04/2022 2)Inspection Report from BDO dt 21/4/2022 3)Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/1108 Dt 22/08/2023	Respondent expired forwarded to BDO	_____
305			Suresh M Sangodkar & others Tivim	Mrs. Severina Pereira St Christopher City Centre Tivim	Illegal const of third floor	Syno-560/3 at St Christopher City centre Tivim	7/19/2023	1) Inspection Notice of BDO (NO.3 EOVP-I/BDO-BAR/VP Site- Insp. /22-23/8299 Dt 23/12/2022 2)Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/1103 Dt 22/08/2023 3) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/1176 dated 15/11/2023	Case before Director of Panchayat For stay	_____

306			V.P Tivim	Mr. Lala Bepari Auchit Vaddo, Tivim	Illegal const of bungalow & temp Shed		6/30/2023	1) Notice issued U/s (1) of sec 64 & r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /22-23/695 Dt 30/06/2023 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/1046 Dt 16/08/2023 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/1417 dated 09/10/2023	Case pending before Addl. Director of Panchayat Panaji Goa.	
307			Ravindra P Porob Dattaram V Porob & other Auchitvaddo	1)Chitra N Satardekar 2)Ganesh N Satardekar 3)Vasant B Satardekar Auchitvaddo	Pucca Const of rooms & temp Structure	Syno-555/1 Auchitvaddo Tivim	5/30/2023	1) Notice issued U/s (1) of sec 64 & r/w Sec 82 of GPR Act 1994 (NO.VP/T/F. notice /22-23/610 Dt 21/06/2023 2) Panchanama & Scetch Drawn. 3) Issued showcause notice under sub-sec 3 if sec 66 of GPR Act 1994 (NO.VP/T/F.6/22-23/1054 Dt 16/08/2023 4) Demolition notice issued Vide notice no Vp/tiv/bar/f.demo/ord/22-23/1616 dated 04/11/2023	Appeal Before Dir of Panchayat ADP -I (TIV/PA/416/2023/8172	
308		Ucassaim Paliem Punola	Natalia Sachdeva, R/o, St. Anthony waddo, Ucassaim Bardez Goa	Kishore Bhutani, R/o, Ucassaim Bardez Goa	Const. of compound wall & extension of first floor	48/1-A-4 at Ucassaim	4/12/2020	Notice u/s 66(4)	pending before Director of Panchayat-I vide case no. P.A.No. 135/2020/3528	
309			Kishore Bhutani, R/o, Ucassaim Bardez Goa	Natalia Sachdeva, R/o, St. Anthony waddo, Ucassaim Bardez Goa	Const. of shed, compound wall, first floor with G.R. sheet & balcony	48/1-A-8 at Ucassaim	4/15/2020	Notice u/s 66(4)	pending before Add. Director of Panchayat-I vide case no. P.A.No. 229/2020/6052	

310			Manohar Borkar, R/o, Punola Bardez Goa	Subhash Borkar, R/o, Punola Bardez Goa	Illegal extension to the existing house	15/0 at Punola	5/18/2020	Notice u/s 66(3)	pending before Add. Director of Panchayat-I vide case no. P.A.No. 182/2020/5407	
311			Umesh Dabhale, R/o, Ucassaim Bardez Goa	Navso @Sakharam Korgaonkar, R/o, Ucassaim Bardez Goa	illegal Const. of house	12/6 at Ucassaim	6/3/2020	Notice u/s 66(3)	pending before Add. Director of Panchayat-I vide case no. P.A.No. 184/2020/5406	
312			Antonio Jose Desouza, Punola Ucassaim Bardez Goa	Adolf Nazareth, Punola Bardez Goa	Const. of poultry farm at Punola	20/1, 3 & 5 at Punola	7/16/2020		pending before Director of Panchayat-I vide case no. P.A.No. 55/2011/6253	
313			Prabhakar Salgaonkar, R/o, Ucassaim Bardez Goa	Namdev Salgaonkar, R/o, Ucassaim Bardez Goa	Illegal const. of shed to the existing house	106/1 at Ucassaim	8/10/2020	Notice u/s 66(4)	pending before Add. DOP-I vide case no. P.A. No. 293/2020/7494	
314			Prabhakar Salgaonkar, R/o, Ucassaim Bardez Goa	Hanumant Pednekar, R/o, Ucassaim Bardez Goa	Illegal const. of house & const. of first floor at Ucassaim	106/1 at Ucassaim	9/15/2020	Notice u/s 66(4)	pending before Add. DOP-I vide case no. P.A. No. 303/2020/7754	
315			Amir Gaitonde, R/o, Punola Bardez Goa	Priya Mayekar, R/o, Ucassaim Bardez Goa	Const. of residential house at Ucassaim	74/5 at Ucassaim	11/10/2020	Notice u/s 66(3)	pending before Add. DOP-I vide case no. P.A. No. 122/2021/2304	
316			Vijaya Naik, R/o, Paliem Bardez Goa	Pundalik Kerkar, R/o, Paliem Bardez Goa	Const. of residential house to the existing structure & first floor at Paliem	1/4 at Ucassaim	10/11/2020		pending before Add. DOP-I vide case no. P.A. No. 06/2021	
317			Nasreen Khan, R/o, Ucassaim Bardez Goa	Rehan Khan/Nigar Khan/Nazmin Khan/Farhan Khan, R/o, Pazir Punola, Bardez Goa	Illegal construction of rooms & septic tank	20/2-E at Ucassaim	12/29/2021	Notice u/s 66(4)	pending before Add. DOP-I vide case no. P.A. No. 265/2021/5635	
318			Jagruti Potdar, R/o, Paliem Bardez Goa	Manisha Naik, R/o, Bastora Bardez Goa	Illegal construction of house	Sy.No. 21/5 at Paliem	8/19/2022	Notice u/s 66(4)	pending before Add. DOP-I vide case no. P.A. No. 285/2023/801	
319			Vithu Pednekar, R/o, Pazir Paliem Bardez Goa	Comunidade of paliem	Illegal const. of hosue	Sy.No. 48/1 at Ucassaim	2/7/2023	Notice u/s 66(4)	pending before Add. DOP-I vide case no. P.A. No. 285/2023/5002	

320		Assonora	Mrs. Milagran Ferrao R/o Ganesh Nagar ,Assonora,Bardez-go.	smt. Bhagirati Sutar And Baban Sutar R/o Assonora,Bardez-Goa.	Pucca Construction of compound Wall	88/1	8/25/2023	Show Cause Notice Under sub-section (3) of section 66 of Goa Raj Act, 1994 issued and	further Course of action is under process.	
321			Mr. Joseph Britto,R/o pequeno khori, Assonora,Bardez-Goa	Mr. Suryakat Nagesh Navelkar & Mr. Nagesh Suryakant Navelkar both R/o Assonora, Bardez-Goa	Pucca construction residetial house	85/1A Khori wado, Assonora	12/19/2022	Yes	Demolition order cum notice u/S 4 of section 66 of Goa Raj Act, 1994 issued & the matter is pending before Addl. Director of Panchayats-I	
322			Nagesh Suryakant Navelkar R/o Assonora, Bardez-Goa	Mr. Joseph Britto r/o Pequeno Khori assonora, Bardez-Goa	Pucca construction of residential house	80/5 Pequeno Khori	3/2/2023	Yes	Show Cause Notice Under sub-section (3) of section 66 of Goa PRA 1994 issued and further course of action under process.	
323			Mr. Tome Joao Fernandes R/o H.No. 1451, Aldona Panarin, Bardez-Goa	Piedade Fernandes R/o H. No. 123, Fernand wado, assonora, Bardez-Goa	Pucca construction of residential house	10/7-A	1/17/2023	Yes	Demolition order cum notice u/S 4 of section 66 of Goa Raj Act, 1994 issued & the matter pending before Add. Director of Panchayats-I	
324			Chandrakant Nagesh Navelkar R/o H. No. 339, Deulwada, Orgao, Marcel-Goa	Suryakant Nagesh Navelkar R/o Bandir wado, Assonora, Bardez-Goa	pucca construction	8/1 Bandir wado	11/18/2022	Yes	Demolition order cum notice u/S 4 of section 66 of Goa Raj Act, 1994 issued & the matter is pending before Addl. Director of Panchayats-I	
325			Shri. Robert Vaz,smt. Anita Fernandes e Vaz Both R/o House No. 92/A, jozegalle, cuncuolim,Salcete -Goa	Alex Vaz R/o Modlo wado. Assonora,Bardez-Goa	Pucca construction of toilet ,septic &soak pit	115/7	5/26/2023	Yes	Demolition order cum notice u/S 4 of section 66 of Goa Pra 1994 issued & the matter pending before Add. Director of Panchayats -I	

326			Mr. Joseph Britto,R/o pequeno khori, Assonora,Bardez-Goa	1)Sakaram G. Naik R/o Auchit wado, Assonora.	Pucca Construction, residential house	85/1-A	7/19/2023	Yes	Notice under Section 64(j) and Notice U/S 82 issued &	
327				2) Adinath C. Chodanar R/o Bandir wado, Assonora	Pucca Construction, residential house					
328				3) Rohan R. Kalangutkar R/o Assonora	Pucca Construction, residential house					
329				4) Yoges R. Jadhav & Nitesh R. Jadhav R/o Khori wado, Assonora	Pucca construction					
330			Gurudas Sakaram Malvankar R/o H. No. 202/23, Kailas Nagar, Assonora,Bardez-Goa.	Sunil Pandey R/o Kailas Nagar, Assonora, Bardez-Goa.	pucca construction of septic tank and soak pit	Kailas Nagar	4/29/2023	Yes	Show Cause Notice Uunder sub-section (3) of section 66 of Goa Raj Act, 1994 issued and further course of action is under process.	
331			Farhan Shaikh, R/o Veling, Mardol, Ponda-Goa	Vithoba Bugde R/o Modlo wado, Assonora, Bardez-Goa	Pucca construction of residential house	49/4 Auchit wado	5/17/2023	Yes	Demolition order cum notice u/S 4 of section 66 of Goa Raj Act, 1994 issued & the matter is pending before Addl. Director of Panchayats-I	
332	V. P. Pilerne-Marra		Maria Vaz R/o sy. no. 86/19 Marra-Pilerne	Rajaram V. Kerkar, R/o Marra-Pilerne	illegal construction	sy. no. 86/19 marra village	22-01-2020	Panchayat issued call letter to both the parties	matter is subjudice	
333			Isidore Fernandes, H.NO. 201/1 Volvaddo Pilerne	Francisco Xavier Fernandes	illegal construction	sy. no.218/9 village pilerne	8/5/2020	Panchayat issued call letter to both the parties	will discussion both the parties were agreed to measure the property	
334			Jeetendra V. Bhobe & Mahesh V. Bhobe, R/o Kamat complex Tonca Caranzalem	Shushant N. Saulekar, R/o Saulem Pilerne	illegal construction	sy. no. 36/1 of Village Pilerne	11/5/2020	Panchayat issued call letter to both the parties	it was decided to send the matter to applicant uncle, children 2 sons & daughter	
335			Umesh Mapsekar, H.No.264/18/24 Savlem Pilerne	Akash Dharmaraje & others	illegal extension of house	Pilerne	11/5/2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	

336			Anand Govekar, r/o techno cidade pilerne	Vandana M. Anand , r/o techno cidade pilerne	illegal constructed structure with permanent concrete roof	Pilerne	14-05-2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	
337			Assumco Robina 7 Benedito Branganza, Filomena BranganzaH.NO. 393 Marra-Pilerne	Umakant U. Bhobe, R/o Marra-Pilerne	illegal deep digging for construciton	Marra	19-05-2020	Panchayat issued call letter to both the parties	construction is done as per plan approved	
338			Shailesh A. Talwadkar, R/o Savlem Pilerne	Digamber Arporkar, R/o saulem Pilerne	illegal construction of shed	Pilerne	19-05-2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	
339			Shailesh A. Talwadkar, R/o Savlem Pilerne	Ajay ailas Pandurang Saulekar, r?o Saulem Pilerne	illegal construction of shed	Pilerne	19-05-2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	both the parties failed to remain present in the office for site inspection	
340			Anthony Corriea, R/o volvaddo	Sanjay Parvatkar, R/o volvaddoo Pilerne	illegal construction of fencing	sy. no. 199/4 Pilerne Village	28-05-2020	Panchayat issued call letter to both the parties	it was decided to do the survey of the property and if found encroachment the opponent have no objection	
341			Shantabai Naik Shirodkar, R/o Marra-Pilerne	Kishore Arjun Mansukhani, r/o Marra-Pilerne	illegal construction of structures	sy. no. 70/10 Marra village	16-06-2020	Panchayat issued call letter to both the parties	there is no illegal construciotn	
342			Lata Shirodkar, R/o Mainem Pilerne	Shushikant Lotlikar & others, R/o Moicawaddo	illegal construction of compund wall and fencing pole	sy. no. 173/9 of Village Pilerne	17-06-2020	Panchayat issued site inspection notice	matter before the additional Director of Panchayats-I at Panaji-Goa	
343			Sunil Dobolkar, R/o PDA colony Pilerne	Mehndiratta, R/o PDA colony	illegal const. in the setback area	Pilerne	18-06-2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	matter closed	
344			Ranjitsingh Rane, R/o Navetim Pilerne	Udaysingh Rane, R/o Navetim Pilerne	illegal erection of fabricated structure in sy. no. 1/12 of Pilerne Village	sy. no. 1/12 of Pilerne Village	20-07-2020	Panchayat issued notice u/s Section (I) (J) od section 64 & R/W sec. 82 of G.P.R. act 1994	joint site inspection carried by B.D.O. office	
345			Michael Fernandes & other R/o Maha Khajan bund tenants association	Shrikant Bandodkar, r/o Marra-Pilerne	illegal construction of shed / house	Pilerne	22-07-2020	Panchayat issued call letter to both the parties	opponent agreed to demolish the structure	
346			Direndra phadte, R/o H.nO. 109/ near chapel ecoxim	Somnath Bhosale, R/o Pomburpa	illegal construction of ground plus 1 floor struture	sy. no. 56/1 of Pilerne Village	7/10/2020	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	

347			Aviraj G. Shirodkar	Mahesh Borkar & sushnat borkar, R/o Alto-Pilerne	illegal construction of compound wall	Sy. no. 64/3-A Pilerne village	14-10-2020	Panchayat issued notice under section 82 of G.P.R. act 1994	matter before the additional Directorate of Panchayats-I at Panaji-Goa	
348			Deepak Kavelkar, r/o mainem Pilerne	lucky kavlekar, ro mainem pilerne	illegal construcion of fabrication poultry farm & house	Pilerne	23-10-2020	Panchayat issued site inspection notice	both the parties failed to remain present in the office for site inspection	
349			Anant J. Amerkar, R/o Navetim Pilerne	ranjeet amrekar, R/o navetim pilerne	illegal cosntruction of house	Pilerne	18-11-2020	Panchayat issued notice u/s Section (1) (J) od section 64 & R/W sec. 82 of G.P.R. act 1994	under process	
350			Peter crescent dsouza	crescendo stephen d'mello	illegal construction of room/house	sy. no. 148/7 pilerne village	2/12/2020	Panchayat issued notice under section 64 of sub section (1) (J)	as letter received from opponent panchayat resolved to give time for regularization	
351			Antonio lobo, r/o marra-pierne	epifania lobo, r/o marra-pilerne	illegal construction of house	sy. no. 15/1 Pilerne Village	14-12-2020	Panchayat issued notice u/s Section (I) (J) od section 64 & R/W sec. 82 of G.P.R. act 1994	during the inspection seen that the wall of the house is nasty plastered & septic tank is build more than 15 memters away from exisitng wall	
352			keith chris fernandes, r/o dhempe collage miramer	ubaldo periera, r/o marra-pilerne	illegal construction of shed	sy. no. 20/2 Marra Village	19-01-2021	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	matter before the Directorate of Panchayats at Panaji-Goa	
353			pavitra bhiku vaingankar r/o mainem pilerne	rajendra bandodkar, sushant Bandodkar, R/o mansher pilerne	illegal construction of shed	sy. no. 88/2 Pilerne village	8/2/2021	site inspection notice issued by Panchayat	matter before the additional Directorate of Panchayats-I at Panaji-Goa	

354			Nandu bhosle, alto-pilerne	gurudas bandodkar, r/o mainem pilerne	illegal construction of spetic tank	sy. no. 32/4 Pilerne Village	19-01-2021	site inspection notice issued by Panchayat	During the inspection it is observed that some water from washed cloths is going into the complainant property, respondent agreed to construct soak pit with concrete wall at least ½ meter inside the retaining wall and will take care that water will not flow in property of the complainant	
355			Jaganath anant Amerkar, r/o navetim pilerne	dipika Amerkar, r/o navetim pilerne	illegal construction of house	sy. no. 9/6 Pilerne village	26-03-2021	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	matter before the Court of civil judge Senior Division of Mapusa	
356			santan D'cunha, r/o moicawaddo pilerne	shankar Atmaram mhamal alias mandrekar, r/o moicawaddo pilerne	illegal construction of house	sy.no. 138/25 pilerne village	27-01-2021	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	letter was issued to opponent for regularize the structure	
357			Ramnath N. Naik, H.nO. 455/4 Moicawaddo Pilerne	Dinu, r/o Moicawaddo Pilerne	illegal construciotn without leaving proper setback	sy. no. 86/19 pilerne village	23-03-2021	Panchayat issued site inspection notice	both the parties failed to remain present in the office for site inspection	
358			stephanie Fernandes, H.no. 160/7 volvaddo	Guru shetye, R/o volvaddo Pilerne	illegal construction	Pilerne	28-04-2021	Panchayat issued site inspection notice	both parties requested to produce the ownership documents, Form I & XIV, survey plan copy within the period of 10 days	
359			Julian D'cunha & Delfina S.M. D'cunha, h.no. 348/2 Marra-Pilerne	1) Atmaram Sawant & others, r/o Marra-Pilerne	illegal construction of house	Sy. no. 2/1 & 2/2 Marra village	12/7/2021	As the matter is before court Panchayat not issued notice	matter before the court	

360			Philomena D'souza presidents pf priti chamber association & others , r/o marra-pilerne	leo Soares owner of shop in priti chamber association & others , r/o marra-pilerne	illegal construction of toilet	Marra	28-07-2021	Panchayat issued call letter to both parites	decided to issue notice under section 82 of the G.P.R. act 1994	
361			Pilerne Citizen Forum	Victorin Lobo, r/o moicawaddo pilerne	illegal construction of house	sy no. 87 Marra village	3/8/2021	Panchayat issued call letter to opponent	complaint forwarded to TCP Mapusa, Mamlatdar Mapusa, Dy. Collectoe Mapusa, Police station Porovorim	
362			Pandari Nanum Sirodcar, H.No. 923/2 socorro Pilerne	Krishna Shirodkar, R/o mainem Pilerne	illegal construction / extension	sy. no. 81/9	11/8/2021	Panchayat issued call letter to opponent	Directed to opponent and complainant to stop all the work and file inventory amay all the family members & decide there respective shares in the property and then only submite the inventory and sharem details amay thenselves to the Panchayat	
363			Gupta president of green valley housing society, savlem Pilerne	shabbir shaikh, r/o behind PDA colony	illegal construction	Pilerne	28-09-2021	Panchayat issued site inspection notice	both the parties failed to remain present in the office for site inspection	
364			tresslyn Fernandes, r/o dhuler	Peter Fernandes, r/o volvaddo Pilerne	illegal construction	sy. no. 199/32 pilerne village	5/11/2021	Panchayat issued call letter to both parites	Panchayat issued notice opponent for regularization	
365			savita patil, R/o taleigao	Arlette Maria gorrette Mafialda julia de braganza santiagp e souza azavedo, sy. no. 33/1 of Village Pilerne	illegal construction	sy. no. 33/1 village Pilerne	10/12/2021	Panchayat issued site inspection notice	opponent failed to remain present for site inspection	

366			laxman kamat, moicawaddo pilerne	Rohidas Kamat, r/o moicawaddo pilerne	illegal construction of R.C.C. structure	sy. no. 41/1 village pilerne	11/1/2022	Forwarded letter to Complainant to submit Form I & XIV, survey plan & photograph of illegal construction	Complainant not submitted Form I & XIV, survey plan & photograph of illegal construction	
367			sonu Khandeparkar, r/o moicawaddo pilerne	shailesh khandeparkar, r/o moicawaddo pilerne	illegal construcion first floor	Pilerne	31-01-2022	Panchayat issued call letter to both parites	opponent agreed to not put tine sheet on 1 floor	
368			anant shirodkar, r/o savlem pilerne	pradeep shirodkar, r/o savlem pilerne	illlegal construcion of structure/ room, compound wll & destruction of well	sy. no. 35/1 Pilerne village	17-02-2022	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	
369			lipoldi pereira, h.no. 429/2 marra-pilerne	silvey das, r/o marra-pilerne	illegal construction of stair case	Marra	21-02-2022	Panchayat issued call letter to both parites	complainant failed to remain present for site inspection	
370			pramod konadkar, h.no. 405/33 near mandovi clinic	prarthana chipkar, r/o alto-pilerne	illegal construction	Pilerne	17-03-2022	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	
371			mahesh kulkarni, r/o pda colony	m/s property hub, r/o pda colony	illegal construction of structures built on compund wall without leaving setback area	sy. no. 77/1 pilerne village	17-03-2022	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	under process	
372			deepa arporkar & shilpa aroporkar, r/o savlem pilerne	shevanti vaigankar, r/o savlem pilerne	illegal construction of room	sy. no. 197/1 (part) pilerne village	19-03-2022	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	opponent failed to remain present for site inspection	
373			carmelina josefina de souza & other signatory, r/o marra-pilerne	Robertina Baretto E. Almedia, r/o Miramar Panaji	illegao construcion of road	sy. no. 10/13, 10/14, & 10/4 marra village	20-11-2021	Panchayat issued call letter to both parites	matter closed	
374			Jose Rodrigues, H.no. 445/A Marra-Pilerne	Vishnu S. Savase	stilt parking area has been illegally converted into extra shops	sy. no. 36/2 marra village	6/6/2022	letter forwarded to T.C.P. for joint site inspection	under process	
375			Silvia Das, h.no. 429/1 marra-pilerne	lepoldi pereira, r/o marra pilerne	illegal construction septic tank	Marra	7/4/2022	Panchayat issued call letter to both parites	complainaint failed to remain present for discussion	
376			Sanjay M. Kaskar, near pundalik nagar alto-pilerne	M/s gopal builder developers	illegal construction of compound wall	sy. no. 52/1 pilerne village	25-04-2022	Panchayat issued site inspection notice	under process	

377			Prity S. Haldankar, H.No. 143 srimati niwas betim	Gauresh Kadolkar, silvia das	illegal construction	Sy. No. 20/5 of Village Marra	26-04-2022	letter forwarded to complainant to submit the demarcated plan, survey plan and other relevant documents in which your property showing as Mrs. Silvia Das name mentioned in Form I & XIV	under process	
378			Agnelo Cardozo, r/o saipem candolim	1) simi sehgal 2) dollar gulati 3) mark gulati, r/o marra	illegal construciton extension in parking lot	Sy. No. 94/11 of Marra Village	14-07-2022	forwarded letter to T.C.P. for joint site inspection	under process	
379			Mahanand C. Naik, r/o savlem pilerne	Dayadand G. Shirodkar, r/o salvem pilerne	illegal construciotn of house	sy. no. 36/4 pilerne village	2/5/2023	Panchayat issued stop and call letter notice	matter closed	
380			Ravendra Naik, verem reis magos	Vijay Rathod, r/o marra-pilerne	illegal construction of compound wall	Marra	29-11-2022	Panchayat issued call letter notice	under process	
381			Company Secretary & VP-H.R. & leagl, kineco Kaman, composite structure	unknow person	illegal construction	Pilerne	11/1/2023	Panchayat given letter to complainant to approach the IDC	under process	
382			Shakil Shirodkar, h.no. 402/9 marra-pilerne	Edvin D'sa, r/o marra-pilerne	illegal construction of compound wall	Marra	23-12-2022	Panchayat issued call letter	matter closed	
383			Laximi O. Govenkar, Jayanty R. Govenkar & Rajkumar S. Govenkar, r/o maina pilerne	Naresh Govenkar, r/o mainem pilerne	illegal construction of compound wall	sy. no. 14/3 village pilerne	27-12-2022	Panchayat issued stop notice	infomed both the parties that the work of compund wall should be done as per approved plan	
384			Narayan M. Malvankar, r/o saulem Pilerne	Nutan Arporkar, r/o saulem pilerne	illegal construciton of staircase	Pilerne	28-11-2022	Panchayat issued call letter	directed to opponnet to shift the staircase & not encroach in complainant property	
385			William D'souza, r/o govekar nagar alto-pilerne	1) ressanu Naronha, 2) Roseline Mendonca, 3) mumtaz Mendonca, r/o volvaddo Pilerne	illegal construction	sy. no. 192/21 & 192/11 Pilerne Village	7/1/2023	Panchayat issued call letter	under process	

386			Shamsunder Saulekar, r/o green valley saulem pilerne	Ravi Pednekar, r/o saulem pilerne	illegal construction in the setback areas and erected structures, extended illegal construction in open sapce	sy. no. 53/1 (part) pilerne Village	21-01-2023	Panchayat issued call letter	will discussion opponent agreed to submit papers & NOC's from the Comunidade of Pilerne	
387			Sanjay N. Diukar, r/o saulem pilerne	Urbania Villas, r/o saulem Pilerne	illegal construction & demolition of internal road	sy. no. 52/1 pilerne village	21-04-2023	Panchayat issued stop and site inspection notice	matter closed	
388			Angelica D'souza, h.no. 175 volvaddo pilerne	unknow person	illegal construction of pole	sy. no. 133/27 pilerne village	16-11-2022	Panchayat issued letter to demarcate the property	under process	
389			John Jeo Pinto & maria canception pinto, r/o Moicawaddo pilerne	1) shamrao Agarwadekar, 2) Kirti Agarwadekar, r/o moicawaddo	illegal construction of toilet	sy. no. 141/15 pilerne village	15-03-2023	Panchayat issued call letter	under process	
390			Alfred Dias, r/o saulem pilerne	subhash singh & susheela singh r/o saulem	illegal construciton in stilt parking area	Pilerne	6/3/2023	Panchayat issued call letter	matter closed	
391			Gajanan V. Nagvekar & other signatories, r/o saulem Pilerne	1) Gajanan Malik 2) Savio Santos both r/o Saulem Pilerne	illegal construction of structure	sy. no. 208/2 pilerne village	6/12/2022	Panchayat issued call letter	under process	
392			Anthony Lobo, h.no. 415 Marra-Pilerne	epifania lobo, r/o marra-pilerne	illegal construction of room	sy. no. 14/8 marra village	8/6/2023	Panchayat issued call letter	joint site inspection carried by B.D.O. office	
393			Trijaykant M. Govekar, r/o Alto-Pilerne	M/s Hindustan builders, r/o panaji-Goa	illegal construction of compund wall	sy. no. 10/12, 10/13, 10/14 pilerne village	3/10/2023	Panchayat issued stop and site inspection notice	under process	
394			Vasudev Narayan Kumar, r/o ram mandir pomburpa	1) Vinayak Mayekar, r/o Nerul 2) Raju Pawar, r/o Nerul	illegal construction of house	sy. no. 202/10 pilerne village	12/1/2023	Panchayat issued call letter	civil property matter and both have to solve the problem with the seller	
395			Gurunath K. naik, r/o solanki vaibhav building porvorim	Manoj Gochhait, owner of shop in solanki Vaibhav bildg.	illegal construction of room/shed	Pilerne	31-05-2023	Panchayat issued stop and call letter	under process	
396			Filomena Pinto, r/o volvaddo pilerne	Ramesh Kambli, r/o volvaddo pilerne	illegal increase of compund wall height	Pilerne	11/4/2023	Panchayat issued stop notice	matter closed	
397			Neeraj Gupta, director of vision 360 premium eye care	Aman Sayed,owner of shop style aditya vada pav & dosa	illegal construction of shed	Pilerne	21-03-2023	Panchayat issued notice to remove the shed and call letter	under process	

398			Jason V. Desouza, r/o saipem	Joao Romaldo Desouza alias romaldo desouza, r/o moicwaddo pilerne	illegal construction of house	sy. no. 139/18 pilerne village	30-05-2023	Panchayat issued stop notice and call letter	under process	
399			Sunil Lotlikar, r/o margao-go	Dinesh R. Lotlikar, r/o marra, bardez-go	illegal construction of house	sy. no. 38/5 marra village	19-05-2023	Panchayat issued stop notice	Panchayat issued notice opponent for regularization	
400			Nandkumar M. Lotlikar, zoidev nachinola	Dinesh R. Lotlikar, r/o marra, bardez-go	illegal construction of house	sy. no. 38/5 marra village	18-05-2023	Panchayat issued stop notice	Panchayat issued notice opponent for regularization	
401			Jose Rogerio Do Silva, Mr. Assis da silva, Mrs Fatima Fernandes predio de candelaria pilerne	Jose Paulo Perira R/o marra	illeagl construction	sy.no.20/15 marra vilage	25-03-2023	Panchayat issued and call letter	matter closed	
402			Shankar P. Parab, r/o dangi colony Dhuler Mapusa	Sudha S. Gauns, r/o Dangi colony dhuler mapusa	illegal construcion	sy. no. 77/1 pilerne village	21-06-2023	PAnchayat issued call letter	matter closed	
403			Shivaji V. Nagvekar & others, r/o saulem pilerne	Rama V. Nagvekar, r/o saulem pilerne	illegal construcion	sy. no. 208/2	1/6/2023	Panchayat issued stop and call letter notice	under process	
404			Boaventure Correia, r/o saulem pilerne	Carlton C. De Melo, r/o Alto-Pilerne	illegal consturction of R.C.C. pillars in set back	sy. no. 53/1 pilerne village	22-09-2023	Panchayat issued stop and call letter	under process	
405			Vasant C. Mesta, r/o moicawaddo pilerne	Ramdas parab, r/o moicawaddo pilerne	illegal construction of steps in nallah	Pilerne	28-10-2022	PAnchayat issued call letter	matter closed	
406			Rohini R. Bandodkar, r/o moicawaddo pilerne	Subhash Bandodkar, r/o moicwaddo pilerne	illegal construcion of septic tank on drainage	Pilerne	2/4/2023	PAnchayat issued call letter	under process	
407			Rohidas Kamat, r/o moicawaddo pilerne	Agnelo D;souza, r/o moicawaddo pilerne	illegal construction of compound wall	Pilerne	2/6/2023	PAnchayat issued call letter	under process	
408			Gopal kamat, r/o Navetim pilerne	Nandkumar V. Kamat, r/o Navetim pilerne	illegal construcion	sy. no. 9/8 Pilerne village	20-11-2023	Panchayat issued stop and call letter	under process	
409			Mrs. Rosario Valadares & Adv. Ashvina Valadares Both r/o 435/31 Alto Saulem	Mr. Sunil Desai , r/o saulem pilerne	illegal construction	sy. no. 57/1 Pilerne village	24-03-2022	Joint site held with T.C.P. department	under process	
410			Cosmas Fernandes, r/o near st. ann's chapel Marra-Pilerne	Vaibhavi Vijay Talkar, R/o sy. no. 76/1 of village	illegal construcion	sy. no. 76/1	25-11-2023	Panchayat issued notice under section 64 of sub section (1) (J) of G.P.R. act 1994	matter closed	
411		Siolim-Marna	Yadneshwar Vernekar, Guddem, Siolim, Bardez-Goa	Jyoti Patkar, Ashok Chari, Guddem, Siolim,Bardez-Goa	Illegal construction of house, Guddem	20.01.2021	Notice U/s 64 (J), 82, 66(3)	Notice U/s 64 (J), 82, 66(3)		

412		Siolim-Marna	Prashant P. Naik, FF4 Hsg. Complex, BB Borkar Road, Alto Porvorim Bardez Goa	Hanumant Shanu Parulekar, R/o. Juval Vaddo, Guddem, Siolim, Bardez-Goa	Illegal construction in property sy.no. 160/44	10.04.21	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)		
413		Siolim-Marna	Supresh S. Naik, r/o. 506, Parthora Salvador do mundo, Porvorim, Bardez Goa.	Dnyaneshwar Mandrekar, R/o. Siolim, Bardez-Goa.	Illegal const. in property bearing survey no. 83/1 Siolim	05.06.21	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)		
414		Siolim-Marna	Moreno Fernandes, r/o. H.No. 1/8 Seaview Colony Galliant Bogmalo, Mormugao Goa.	Ramakant Shirodkar, H.No. 244, Fernandes Vaddo, Siolim, Bardez-Goa.	Illegal const. of house in sy.no. 62/1 Siolim	14.06.2021	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)		
415		Siolim-Marna	Alex Pereira	State of Goa, The Mayur Kalidas Toraskar, Shushil Kumar	Illegal const. in sy.no. 119, 119/1	26.08.2021	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)		
416		Siolim-Marna	Prashant P. Naik, FF4 Hsg. Complex, BB Borkar Road, Alto Porvorim Bardez Goa	Rupesh Vassudev Parulekar, Juval Vaddo, Guddem, Siolim, Bardez-Goa.	Illegal construction of house in sy.no. 160/44	19.06.2021	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)		
417		Siolim-Marna	Mohini Ramkrishna Naik, r/o. 192, Chaudi Vaddo, Marna, Siolim, bardez Goa	Jyotiba Bhatkande, Sangeeta J. Bhatkande, r/o. H.No. 1202/2, Baman Vaddo, Siolim, Bardez, Goa.	Illegal const. of house by putting RCC Slab in sy.no. 54/5 Siolim	08.12.2021	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)		
418		Siolim-Marna	Cecelia Fernandes, H.No. 192, Chaudi Vaddo, Marna, Siolim Bardez Goa.	Shyam Vaigankar, r/o. Rodrigues Vaddo, Sodien Siolim, Bardez, Goa.	Illegal stall/gada in property sy.no.44/4 Village Marna	11.01.2022	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)		
419		Siolim-Marna	Yadneshwar Vernekar, Guddem, Siolim, Bardez-Goa	Savlaram Bitey, Suraj Bitey, Sarvesh Bitey, Tukaram Bitey, Guddem, Siolim, bardez-Goa.	Illegal const. of compound wall in sy.no. 165/1 Guddem, Siolim Bardez Goa.	14.01.2022	Notice u/s 64 (J) 1 , 82 Panchanama 66(3)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3)		

420	Siolim-Marna	Ratnakant Upendra Salgaonkar, H.No. 708/5A, Porta Vaddo, Siolim, Bardez-Goa.	Sangeeta G. Parab, r/o. Vagator Chapora, Bardez-Goa.	Illegal const. in sy.no. 74/19 of Siolim	07.01.2022	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)	Notice u/s 64 (J) 1 , 82 Panchanama 66(3) 66(4)		
421	Siolim-Marna	Laxmi P. Chodankar, H.No. 644/A, Kashi Keshav Temple, Guddem, Siolim, Bardez Goa.	Umesh Govekar, Guddem, Siolim, Bardez-Goa.	Blocked access by putting laterite stones in survey no. 166/1	29.3.2022	Notice u/s 64 (J) 1 , 82 Panchanama	Notice u/s 64 (J) 1 , 82 Panchanama		
422	Siolim-Marna	Rahul Salgaonkar, r/o H.No. 1092, Madlem Bhat, Siolim, Bardez, Goa	Uday R. Varang, Madhlem Bhat	Illegal extension of compound wall in sy.no. 184/5	01.2.2022	Notice u/s 64 (J) 1 , 82 66(3)	Notice u/s 64 (J) 1 , 82 66(3)		
423	Siolim-Marna	Sangam D. Banaulikar, H.No. 534, Guddem, Siolim, Bardez Goa	Subhash K. Govekar, r/o. Guddem, Siolim, Bardez-Goa.	Illegal construction of shade in sy.no. 161/50-A	31.01.2022	Notice u/s 64 (J) 1 , 82	Notice u/s 64 (J) 1 , 82		
424	Siolim-Marna	Julio Lobo, H.No. 44, Igrez Waddo, Marna, Siolim	Linda Pereira, H. No. 260, Bailo Uddo, Dando, Siolim, Bardez-Goa.	Illegal cont. of ground plus first floor in sy.no. 119/14	05.02.2022	Notice u/s 64 (J) 1 , 82, Rough snect, Panchanama	Notice u/s 64 (J) 1 , 82, Rough snect, Panchanama		
425	Siolim-Marna	Shailendra Shanu Dabholkar, 266/3A, Danda, Siolim, Bardez Goa	Rameshwar Ravikant Dabholkar, r/o. Danda, Siolim, Bardez-Goa.	Illegal const. of ground plus 2 floor, survey no. 124/1	28.02.2022	Notice u/s 64 (J) 1 , 82, Rough snect, Panchanama	Notice u/s 64 (J) 1 , 82, Rough snect, Panchanama		
426	Siolim-Marna	Sunil Dabholkar, H.No.348/2, Danda, Siolim, Bardez Goa.	Madhukar Sada Dabholkar, r/o. Danda, Siolim, Bardez-Goa.	Illegal construction of house property sy.no.124/5 at Danda	29.03.2022	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)	Notice u/s 64(J)(1), 82, Panchanama 66 (3), 66 (4)		
427	Siolim-Marna	Madhukar Sada Dabholkar, R/o Danda, Siolim, Bardez, North Goa.	Sunil S. Dabholkar, r/o. Danda, Siolim, Bardez-Goa.	Illegal Construction of house in property Sy.No.124/5 at Danda	05.04.2022	Notice 64 (1) J, Notice 82, Rough Sketch, Site Inspection, Panchanama, Showcause	Notice 64 (1) J, Notice 82, Rough Sketch, Site Inspection, Panchanama, Showcause		

428		Siolim-Marna	Vasant Babal Satardekar, H. No.21/1, Igrez Waddo, Ghol, Marna, Siolim, Goa	Tellado through its Project Manager, Uttapal Das, H.No.-111/10,Igrez Waddo, Marna, Siolim,Bardez-Goa.	Trespassing in property Sy.No. 109/1 & encraoching into property towards Northern Boundary	13.04.2022	BDO (SITE INSPECTION)	BDO (SITE INSPECTION)		
429		Siolim-Marna	Flavia Araujo, H.No. 975/C, Mulga Wado, Tarchi Bhat, Siolim, Bardez-Goa	Vergin Fernandes, Mulga Vaddo, Tarchi Bhat, Siolim, Bardez-Goa.	Illegal Construction of house without leaving appropriate mts. Of the side back in property bearing survey no. 175/31-C	19.04.2022	Notice 64 (1) J, Notice 82, Rough Sketch, Site Inspection,Pan chanama,	Notice 64 (1) J, Notice 82, Rough Sketch, Site Inspection,Panchanama,		
430		Siolim-Marna	Shiral Souza Monteiro, Suzette Furtado Souza Monteiro, Torcato Souza Monteiro, H.No. 754, Porta Vaddo, Siolim,Bardez-Goa	Paulo Fernandes, r/o. Porta Vaddo, Siolim,Bardez-Goa.	Illegal Construction of 2 houses illegal compound walls & illegally dumped laterite stones in property survey no. 94/3 at Siolim	26.05.2022	Notice 64 (1) J, Notice 82, Sketch, Panchanama, Site Inpsection	Notice 64 (1) J, Notice 82, Sketch, Panchanama, Site Inpsection		
431		Siolim-Marna	Devanand Jaya Vernekar & others, R/o Rai, Siolim, Bardez-Goa.	Nayani P. Tamankar, r/o. H.No. 879/4, Rai, Waddo, Siolim,Bardez-Goa.	Illegal construction of compound in property bearing Sy.No. 84/7 at Rai, Siolim, Bardez.	02.08.2022	Inspection Notice	Inspection Notice		
432		Siolim-Marna	Anup Shirodkar, Fernandes Waddo,Siolim, Bardez-Goa.	Sreekala Fernandes, Casa Felinto Fdes Waddo,Siolim Bardez-Goa & H.No.1/8, Sea View Colony, Gallint Bogmalo, Mormugao, Goa 403806.	Illegal construction in property Survey No. 62/1, Siolim	23.08.2022	Notice 64 (1) (J), Notice 82, Sketch, Panchanama, Site Inspection, Showcause, Demolition	Notice 64 (1) (J), Notice 82, Sketch, Panchanama, Site Inspection, Showcause, Demolition		
433		Siolim-Marna	Sham Shankar Banaulikar, R/o H.No. 460, Guddem, Siolim, Bardez-Goa.	Bhanudas Shankar Banaulikar, r/o. Siolim,Bardez-Goa.	Illegal construction of house in property bearing Survey No. 159/2	26.11.2022	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		

434		Siolim-Marna	Kiran Neil Naik, H.No. 316/3-A, Danda Waddo, Siolim, Bardez-Goa.	Nataline Fernandes & Agnelo Fernandes, r/o. Dando Vaddo, Siolim, Bardez-Goa.	Illegal construction of house & compound with RCC slab in the property bearing survey no. 127/1, of Siolim Village Bardez-Goa.	02.12.2022	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
435		Siolim-Marna	Kiran Neil Naik, H.No. 316/3-A, Danda Waddo, Siolim, Bardez-Goa.	Christopher Fernandes, r/o. Dando, Siolim, Bardez-Goa.	Illegal construction of house in the property bearing survey no. 104/1 of Siolim Village Bardez-Goa.	22.12.2022	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
436		Siolim-Marna	Vasudev Pandurang Shirodkar, H.No. 304/A, Danda Waddo, near Jagreshwar Temple, Siolim, Goa. Pradeep Pandurang Shirodkar, H.No. 304/B, Danda Waddo, near Jagreshwar Temple, Siolim, bardez-Goa.	Vishwas Pandurang Shirodkar, H.No. 304/A, Danda Waddo, near Jagreshwar Temple, Siolim, bardez-Goa.	Illegal construction of wall in survey no. 110/7 of village Siolim	22.12.2022	Call letter, Report	Call letter, Report		
437		Siolim-Marna	Tessie Rodrigues, Bamon Waddo, Siolim, Bardez-Goa.	Unknown Person	illegal construction at Bamon Waddo junction, Siolim.	31.12.2022	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
438		Siolim-Marna	Rupesh Madkar, Marna, Siolim, Bardez-Goa.	Rosy Fernandes, Siolim, Bardez-Goa	Illegal const. of compound on the pathway in Vaddy, Siolim, Bardez-Goa	20.3.2023	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
439		Siolim-Marna	Pradeep P. Shirodkar, H.No. 304/B, Danda, Siolim, Bardez-Goa.	Vishwas Pandurang Shirodkar, H.No. 304/A, Danda Waddo, near Jagreshwar Temple, Siolim, bardez-Goa.	Illegal const. by Vishwas Pandurang Shirodkar in survey no. 110/7.	06.5.23	Report	Report		

440		Siolim-Marna	Maria Barnabe Rodrigues, H.No-1276, Bamon Vaddo, Marna, Siolim	Jatin Pal Singh, r/o. Bamon Waddo, Siolim, Bardez Goa (Director of Nameh Housing Pvt. Ltd)	Illegal const. of compound wall in the part of the said property in sy. No. 44/26, 44/22 & 44/25 Siolim Village Bardez Taluka.	09.05.2023	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
441		Siolim-Marna	Mahesh Fadte, Guddem, Siolim, Bardez-Goa	Umesh Govekar, Siolim, Bardez-Goa.	Illegal const. of house without conversion of sanand & setback in sy. No. 166/1.	19.05.2023	Notice 64 (1) (J), Notice 82, Showcause.	Notice 64 (1) (J), Notice 82, Showcause.		
442		Siolim-Marna	Akshay Tulsidas Shirodkar, Danda, Siolim, Bardez-Goa	Ganesh Hari Shirodkar, r/o. Danda, Siolim, Bardez-Goa.	Illegal encroachment & trespass in the land property bearing sy. No. 119/1.	05.06.2023	Notice 82, Call letter, sketch, insp. Report	Notice 82, Call letter, sketch, insp. Report		
443		Siolim-Marna	Maria A. Sequeira & others, all r/o of Siolim, Bardez-Goa	Builders of Sy. No. 48/4-A, Baman Vaddo, Siolim, Bardez-Goa.	Illegal/ unlawful developments in sy. No. 52/30, 52/29 & 52/32	17.06.2023	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
444		Siolim-Marna	Hubert Fernandes, Vaddy, Siolim, Bardez-Goa	Maria De Fatima Alexandrina Gomes e Fernandes, R/o. Vaddy, Siolim, Bardez-Goa.	Illegal Const. of new house without keeping proper setback in sy. No. 340/10	02.06.2023	Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
445		Siolim-Marna	Maria A. Sequeira, r/o. Siolim, Goa.	Babita B. Madkar, Siolim, Bardez-Goa	Illegal const. encroachment ongoing in sy. No. 114/1 (part) of Marna	11.05.2023	Notice 64 (1) (J), Notice 82, Showcause & Demolition	Notice 64 (1) (J), Notice 82, Showcause & Demolition		
446		Siolim-Marna	Kiran Neil Naik, H.No. 316/3-A, Danda Waddo, Siolim, Bardez-Goa.	Christopher Fernmandes, s/o. Late. Joaquim Fernandes, r/o. Dando Vaddo, Siolim, Bardez-Goa	Illegal const. of house in 104/13.	06.10.2023	Notice 64 (1) (J), Notice 82, Showcause	Notice 64 (1) (J), Notice 82, Showcause		
447		Siolim-Marna	Vinayak Rajendra Somanache, H. No. 122/2, Duler, Mapusa, Bardez-Goa.	Akshit Shetty, Uday Sen, Newton Fernandes, Siolim, Bardez-Goa.	Illegal const. & unauthorized const. done in the public road	29.09.2023	Notice 64 (1) (J), Notice 82, Showcause.	Notice 64 (1) (J), Notice 82, Showcause.		

448		Siolim-Marna	Mahesh Dhargalkar, Ravindra Salgaonkar & Samir Vaigankar, Fernandes Vaddo, Siolim,Bardez-Goa	Sandhya S. Kumar, Sanjay Kumar, Anifa Shaikh, Siolim,Bardez-go	Illegal Const. of residential villas (5 nos) in sy. No. 48/4-A	19.08.2023	Joint Site Inspection	Joint Site Inspection		
449		Siolim-Marna	Mahesh Dhargalkar & Samir Vaigankar, Fernandes Vaddo, Siolim,Bardez-Goa	Anurag Yadava & Ritu Yadava, Siolim,Bardez-Goa.	Illegal Const. in sy. No. 64/18 at Fernandes Vaddo, Siolim,Bardez-Goa.		Notice 64 (1) (J), Notice 82,	Notice 64 (1) (J), Notice 82,		
450		Siolim-Marna	Paul Fernandes, R/O. H.No.319 (old) 404/A (new) Guddem, Dando, Siolim,Bardez, Goa	Liberata Fernandes, Flory Fernandes, Tina Fernandes, Lorna Fernandes & Thomasin Fernandes, Danda, Siolim,Bardez-Goa	Illegal Const. in survey no. 127/1	23.03.2023	Notice 64 (1) (J), Notice 82, Showcause.	Notice 64 (1) (J), Notice 82, Showcause.		
451		Penha De Franca	Noel D'Costa, Archbishop , Paco Patriarchal, Panaji Goa	Bashir Aga/Mohd Hashim Mulgund	Illegal Const of House in Sy No. 78/1	Survey no. 78/1 at Malim, Betim	5/21/2020	Inspection Notices/Showcause/Demolition issued , Opponet appealed in DOP, Matter Is subjudice		
452		Penha De Franca	Anant Volvoikar	Dattadarshan Bhandiye	Illegal const of structure	Survey no.69/1	5/27/2020	Notices issued/Demolition Order issued, Matter subjudice		
453		Penha De Franca	Medha Chodankar	Kalindi Chodankar	Illegal construction of rooms in H.no. 643 and shops	Survey no. 71/1	5/29/2020	V.P. issued Notices/Demolition Order , Matter subjudice in DOP		
454		Penha De Franca	Maluchia Mesquita/Shawn Noronha	Nuruddin Shaikh	Ilegal const/extension done in Setback area		6/2/2020	V.P. issued demolition order , Matter subjudice in DOP		
455		Penha De Franca	Madhusudan Maralkar	Salette Miranda E Shetty E Borges	Illegal const /Fabrication work		10/22/2020	V.P. issued all Notices, Matter sub Judice in DOP		
456		Penha De Franca	Ameer Naik	Sadanand Halarnkar	Illegal const in Stilt Parking area	H.no. 1506/6 Porvorim	1/18/2021	V.P. issued all Notices, Matter sub Judice in DOP		
457		Penha De Franca	Riya R Priolkar	Rakesh Madye	Illegal construction in House	Sy No. 40/1	6/7/2021	V.P. issued all Notices, Matter sub Judice in DOP		
458		Penha De Franca	Subhash Velingkar /Vishnu Kamat	Laxmi Toraskar	Illegal construction	Survey no.148/7	6/16/2021	V.P. issued all Notices, Matter sub Judice in DOP		
459		Penha De Franca	Umakant Nagwekar	Ramesh /Gangadhar Naik	Illegal construction of house no.424/428	Survey no.42/2	6/15/2021	V.P. issued all Notices, Matter sub Judice in DOP		
460		Penha De Franca	Rakesh Madye	Riya Priolkar	Illegal Costruction	Survey no.40/1	8/16/2021	V.P. issued all Notices, Matter sub Judice in DOP		
461		Penha De Franca	Gabriel Vas	Rupali Gauns	Illegal construction	Survey no. 62/0 at Betim	1/1/2022	V.P. issued all Notices, Matter sub Judice in DOP		

462		Penha De Franca	Adv. Madhumita Narvekar	Amit Korgaonkar	Illegal const of House , 3rd Floor	M-63, Housing Board Colony, Porvorim,		V.P. issued all Notices, Matter sub Judice in DOP		
463		Penha De Franca	Prakash Arlekar	Shruti Srivastav	Illegal Constrc/encroachment	Survey no.184/3	4/18/2022	V.P. issued all Notices, Matter sub Judice in DOP		
464		Penha De Franca	Dashrath Potekar	Sushant Suresh Naik	Illegal const/extension	Survey no.40/3	5/2/2022	V.P. issued all Notices, Matter sub Judice in DOP		
465		Penha De Franca	Fr. Noel D'Costa	Prabhakar H. Kalangutkar	Illegal encroachment /const of Rooms	Survey No.78/8	7/14/2022	V.P. issued all Notices, Matter sub Judice in DOP		
466		Penha De Franca	Shripad Arlekar	Owner/Occupant of the Plot	Illegal const of Compound Wall	Survey no.189/5	10/3/2022	V.P. issued all Notices, Matter sub Judice in DOP		
467		Penha De Franca	Matilda Martins	Surendra Shirodkar	Illegal const of Jetty	Survey no.32/3	6/4/2022	V.P. issued all Notices, Matter sub Judice in DOP		
468		Village Panchayat Nachinola	Anand Govekar, r/o Zoidar Vaddo, Nachinola, Bardez, Goa	Tulsidas Babal Govekar, r/o Zoidar Waddo, Nachinola, Bardez, Goa	Illegal construction of structure - foundation level (pucca)	Sy. no. 23/1, khaprebhat , Village Nachinola	6/16/2023	Show Cause notice is issued	Reply to show cause notice is not received by the Panchayat	---
469		Camurlim	Jawaharlal T. Shetye, Khorlim, Mapusa, Bardez	Swapnil Shirodkar, Khorlim, Mapusa	Seting up a dairy farm and llegal construction of illegal structure	Sy. no. 156/1, Darbarwado, Camurlim	7/7/2021	Demolition order	matter is in court	
470			Jawaharlal T. Shetye, Khorlim, Mapusa	Verious unknown person at Waghbil, Camurlim	Construction illegal houses	Sy. no. 132/0, Waghbil, Camurlim	21/01/2022	Stop Notice		
471			Agnelo Sheldon D'cruz, Thivim	Lourdes D'cruz, Camurlim	Illegal construction and dumping construction material	Sy. no. 92/5, Cruzwado, Camurlim	4/2/2022	Showcause notice		
472			Bhanumati Hari Gaonkar, Sateriwado, Camurlim	Ghanashyam Kerkar Sateriwado, Camurlim	Illegal const. of compound wall	105/0, Sateriwado, Camurlim	21/5/2022	Demolition order	Matter is in court	
473			Jaiwant Gaonkar Sateriwado, Camurlim	Devu Hari Naik Gaonkar Sateriwado, Camurlim	Illegal const. of rooms, toilet & fencing	105/0, Sateriwado, Camurlim	25/05/2022	Stop Notice		
474			Abdul Rehman Latif Shaikh, Colvale	Loknath A. Khorjuvekar and Bablo S. Naik Gaonkar, Camurlim	Trespassed in property and making llegal construction	Sy. no. 74/8,74/4,68/4,97/12,31/1 and 32/1, Camurlim	29/11/2022	Inspection Notice	Matter is in Court	
475			Sharad S. Gad, Vagalim	Vithal Vaman Moye, Khorlim, Mapusa	Illegal construction of road by cutting trees	Sy. no. 26/1, Bharwanwado, Camurlim	29/12/2022	Showcause notice		

476			Jawaharlal T. Shetye, Khorlim, Mapusa & Sankalp Karpe, Housing Board, Mapusa	Shankar Prakash Hublikar, Waghbil, Camurlim	Illegal construction of residential house	Sy. no. 132/1-AG, Waghbil, Camurlim	3/3/2023	Demolition order	Matter is in court	
477			Rupa MS Kudalkar, Mainapatto, Camurlim	Prakash Kalangutkar and Sandeep Sawant, Mainapatto, Camurlim	Illegal construction of compound wall	Sy. no. 122, Mainapatto, Camurlim	7/1/2023	Demolition order	Matter is in court	
478			Jawaharlal T. Shetye, Khorlim, Mapusa	Raghunath Narayan Soman, Wagbill, Camurlim	Illegal construction residential house,	Sy.no. 132/0	19/04/2023	Showcause notice		
479			Prakash H. Kalangutkar, Mainapatto, camurlim	Rupa Mitra Kudalkar, Mainapatto, Camurlim	Illegal construction and extension of house	Sy. no. 122/1	12/5/2023	Showcause notice		
480			RGP Revolutionary Goan Party, Pattop, Panaji	M/s Isprava Luxury Reality Two LLP, Camurlim	Complaint against for granting approval/permission for proposed construction of the residential housing project in Sy. no. 172/1-N Camurlim	Sy. No. 172/1-N, Camurlim	25/05/2023	Showcause notice		
481			Ravindranath A. Gawas/Gaonkar, Sateriwado, Camurlim	Bablo @ Sagar Shankar Naik, Sateriwado, Camurlim	Illegal construction carried out by Bablo @ Sagar Naik Gaonkar in Sy. no. 138/0, Camurlim	Sy. no. 138/0, Camurlim	25/05/2023	Showcause notice	Matter is in court	
482			Sita Adhari, Mainapato, Camurlim	Rupa Mitra Kudalkar, Mainapatto, Camurlim	Illegal construction of house without obtaining permission from appropriate authority	Sy.no. 122/0	2/6/2023	Inspection notice		
483			Nubert X Fernandes, Khairat, Camurlim	M/s Isprava Luxury Reality Two LLP, Camurlim	Complaint against illegal construction carried out by M/s Isprava Luxury Reality Two LLP, Camurlim	Sy. No. 172/1-N, Camurlim	23/06/2023	Showcause notice		

484			Rupa Mitra Kudalkar, Mainapatto, Camurlim	Prakash H. Kalangutkar, Mainapatto, Camurlim	Illegal construction in property bearing Sy. no. 122/1,	Sy. no. 122/1, Camurlim	1/7/2023	Inspection notice		
485			Rupa Mitra Kudalkar, Mainapatto, Camurlim	Smt. Sita Adhari, Mainapato, Camurlim	Illegal construction in property bearing Sy. no. 122/1,	Sy. no. 122/1, Camurlim	1/7/2023	Inspection notice		
486			Jawaharlal T. Shetye, Khorlim, Mapusa	Bhaskar Narayan Soman, Wagbil, Camurlim	Construction of residential house /bungalow in sy.no. 132/0	132/0, Camurlim	9/8/2023	Inspection notice	Order of regulization of unauthorised construction under the Goa Regularisation of unauthorised construction Act 2016	
487			Sitaram Satardekar, Bharwan	Unknown person	illegal const. near Hill View Colony, Camurlim	118/0, Camurlim	27/12/2023	Inspection notice		
488			Comunidade of Camurlim	Raju Mandrekar, Mainapato, Camurlim and Vikas Lanjekar, Colvale	Illegal const. of compound wall and foundation of house in Sy. no. 118/0	118/0, Camurlim	11/1/2024	Inspection notice		
489		V.P CANDOLIM	Bhagirathi Dabolkar, Orda, Candolim	Mohan Rathod, Orda, Candolim	Illegal construction of house	Orda, Candolim		Inspection carried out by the BDO, Bardez	Show Cause notice issued	nil
490			Judith Rodrigues, Bamon Vaddo, Candolim	Vernon Rodrigues, Vaddy, Candolim	illegal construction of structure and shops	Vaddy, Candolim		Inspection carried out by the BDO, Bardez	Notice issued	nil
491			Vishant Toraskar, Vaddy, Candolim	Gurudas Toraskar, Vaddy, Candolim	illegal construction and extension of house	Vaddy, Candolim		site inspection carried out	Show Cause notice issued	nil
492			Shoba Rama Parab, Confraria Vaddo, Candolim	Gangaran Kubal, Confraria Vaddo, Candolim	Illegal extension of house	Confraria Vaddo, candolim		site inspection carried out	matter in court	nil
493			Jose Florence Lopes, Mercedes, Tiswadi, Goa.	Allwyn Marquis, Marquis Vaddo	Illegal construction of shed/restaurant at Marquis vaddo	sy.no.252/15Marquis Vaddo, Candolim		notices issued	matter resolved	nil
494			Lavu Toraskar, Vaddy, Candolim	Bombay Adda Restaurant, Vaddy, Candolim	Illegal construction of structures, swimming pool	sy.no.136/25Vaddy, candolim		site inspection carried out	Demolition order issued	nil
495			Premanand Diukar and others, Calangute	Barerel yan tree club, Vaddy, candolim	Illegal construction of structures, swimming pool	Sy.No.124, Vaddy, candolim		site inspection carried out	Demolition order issued	nil

496			Santan Teles, Orda, Candolim, Bardez, Goa.	Babu Rathod, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
497			Santan Teles, Orda, Candolim, Bardez, Goa.	Anand Rathod, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
498			Santan Teles, Orda, Candolim, Bardez, Goa.	Prakash Rathod, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
499			Santan Teles, Orda, Candolim, Bardez, Goa.	Prakash Rathod, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
500			Santan Teles, Orda, Candolim, Bardez, Goa.	Bilal Qureshi, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
501			Santan Teles, Orda, Candolim, Bardez, Goa.	Ahmed Wasi, Orda, Candolim	Illegal construction of structure	sy.no.51/8 C, Orda, Candolim		matter in process	Show Cause Notice issued	nil
502			Santan Teles, Orda, Candolim, Bardez, Goa.	Mohd Aftab Alam, Orda, Candolim	Illegal construction of structure	sy.no.51/8 D, Orda, Candolim		matter in process	Show Cause Notice issued	nil
503			Santan Teles, Orda, Candolim, Bardez, Goa.	Santosh Chavan, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
504			Santan Teles, Orda, Candolim, Bardez, Goa.	Salim Nadaf, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
505			Santan Teles, Orda, Candolim, Bardez, Goa.	Hiradas Badgavi, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
506			Santan Teles, Orda, Candolim, Bardez, Goa.	Shankar chawan, Orda, Candolim	Illegal construction of structure	sy.no.51/8 B, Orda, Candolim		matter in process	Show Cause Notice issued	nil
507			Santan Teles, Orda, Candolim, Bardez, Goa.	Rathnavva Lamani, Orda, Candolim	Illegal construction of structure	sy.no.51/8 B, Orda, Candolim		matter in process	Show Cause Notice issued	nil
508			Santan Teles, Orda, Candolim, Bardez, Goa.	Ismail Khalif, Orda, Candolim	Illegal construction of structure	sy.no.51/13, Orda, Candolim		matter in process	Show Cause Notice issued	nil
509			Santan Teles, Orda, Candolim, Bardez, Goa.	Dilip Chavan, Orda, Candolim	Illegal construction of structure	sy.no.51/8, Orda, Candolim		matter in process	Show Cause Notice issued	nil
510			Santan Teles, Orda, Candolim, Bardez, Goa.	Noor Khalif, Orda, Candolim	Illegal construction of structure	sy.no.51, Orda, Candolim		matter in process	Show Cause Notice issued	nil
511			Minguel Fernandes, Arrady, Candolim	Jerry Vaz, Arrady Candolim	Construction of house	Sy.no.187, Arrady, Candolim		Matter is in Court	Demolition Order issued	nil
512			Luiza Fernandes, Dando, Candolim	Constancio Fernandes, Dando, Candolim	Illegal construction of wall.	Dando, Candolim		Matter in process	Matter in BDO, Bardez	nil
513			Ulhas Lawande, Vaddy, Candolim	legal heirs of Joaquim Dias, Vaddy, Candolim	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim	3/20/2023	Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil

514			Ulhas Lawande, Vaddy, Candolim	legal heirs of (1) Shri.Ankush Candolkar (2) Shri.Subraia Candolkar and (3) Shri.Ulhas Candolkar	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim	3/20/2023	Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
515			Ulhas Lawande, Vaddy, Candolim	Dr. Anand G. Shiva Prasad, De Mandarin Beach Resort, Vaddy, Candolim	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim		Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
516			Ulhas Lawande, Vaddy, Candolim	The Proprietor, Time & Leisure Resort, Vaddy, Candolim	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim		Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
517			Ulhas Lawande, Vaddy, Candolim	The Proprietor, Big Daddys, Vaddy, Candolim	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim		Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
518			Ulhas Lawande, Vaddy, Candolim	Shri. Prakash Tukaram Sawant, Vaddy, candolim	illegal encroachment on v.p road	Sy.no.142/1, Vaddy, Candolim		Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
519			Ulhas Lawande, Vaddy, Candolim	Smt. Leonora Fernandes e D'costa and others, Vaddy, Candolim	illegal encroachment on v.p road & erection of structure	Sy.no.142/1, Vaddy, Candolim		Matter is Sub judice in the Hon'ble High Court	Show Cause Notice issued	nil
520			Calangute Constituency Forum	O Hotel, Dando, Candolim	Illegal construction in CRZ	Dando, Candolim		Matter is in Court	Demolition Order issued	nil
521			Brought to the notice of the village panchayat	Shri. Mahadev Chorlekar, r/o H.No.449, Nerul, Bardez, Goa.	Illegal construction/erection of structures(10 nos.)	Sy.no.215/2Confr aria Vaddo, Candolim		Show Cause Notice issued	matter in process	nil
522			Shri. Dayanand L. Candolkar, Vaddy, Candolim	(1) Shri. Harish Chandra Kotla (2) Shri. Antonio P. fernandes	Illegal construction of (1) House-G+1 Residential & commercial (2)Compound Wall (3) Swimmin Pool & (4) Well	Sy.No.133/1A, Vaddy, Candolim	7/10/2023	matter in process	Demolition Order issued	nil
523			Gram sabha member Shri. Damian Teles r/o orda, Candolim	Cohiba Bar and restaurant, Sinqerim, Candolim	Illegal erection of structure (4 nos.)	Sinqerim, Candolim,		matter in process	Demolition Order issued	nil
524			The Health Officer, PhC, Candolim	Shri. Anand Bondre, Vaddy, Candolim	Illegal structure / restaurant, Toilet,Septic tank, Soak pit,	Sy.no.128/7, Vaddy, Candolim	10/22/2023	matter in process	Demolition Order issued	nil

525			Jose Filipe Braganza, Angod , Mapusa, Bardez, Goa	(1)Smt. Fatima Mathias alias Fatima Fernandes (2) Savio Anthony Mathias, Vaddy, Candolim	Illegal construction of pucca structure G+1 and compound Wall	Sy.No.136/25 (plot no.4)		matter in process	Demolition Order issued	nil
526			Maria Regina Joanita Menezes	(1) Shri.Shekar Nanu Naik (2) Shri. Ajit Nanu Naik, dando, Candolim	Illegal construction of structures i.e (1) House G+1 (2) Toilets and wash rooms (3) erection of mettalic shade	Sy.no.73/16, Dando, Candolim		matter in process	Show Cause Notice issued	nil
527			Agnelo Santan D'cunha, r/o Caranzalem, Teleigao, Goa	(1) Shri. Devanand Candolkar & (2) Shri. Rajendra Candolkar, vaddy, Candolim	Illegal erection of structures	Sy.no.136/19, Vaddy, Candolim		matter in process	Show Cause Notice issued	nil
528			(1) Jaishree K. Pariani (2) Kanyalal K Pariani (3) Mahesh H. Pariani, Marquis Vaddo, Candolim	M/s. Riva Resorts Pvt. Ltd.,Marquis Vaddo, Candolim	Encroachment, blocking of accesss and letting of sewage water on public road	Marquis Vaddo, Candolim		matter in process	Show Cause Notice issued	nil
529		V.P. Moira	Fatima Elias Fernandes r/o. Calizor, Moira, Bardez- Goa	Silvia P. Fernandes r/o. Calizor, Moira, Bardez- Goa	Alleged illegal construction to existing house (ground plus one)	61/17 Calizor, Moira, Bardez- Goa	24.02.2021	action under process issued Demolition Notice	issued Demolition Notice No. VP/Moi/F/2023-24/27 dt. 06/04/2023	pending before Directorate of Panchayat- I at Panaji- Goa No-ADP- I/Moira/P.A./2 17/2013/3506
530		V.P. Moira	Silvia P. Fernandes H. No. 440/1, Calizor, Moira, Bardez- Goa	Fatima Elias Fernandes r/o. Calizor, Moira, Bardez- Goa	Alleged illegal construction of house at Calizor, Moira, Bardez- Goa	61/17 A Calizor, Moira, Bardez- Goa	11/25/2021	action under process issued Show Cause Notice	issued show cause Notice No. VP/Moi/F/I- C/SCN/2023-24/1330 dt. 18/12/2023.	
531		Saligao	Alina Dsouza Pequeno Morod	Shrikrishna Sawant	Illegal Construction	314/20	5/28/2021	show cause notice issued dated: 19/08/2021.	pending before Add Dir of Panchayats	
532			Yeshwant Velguenkar		Illegal Construction	226/1	12/31/2021	_____	site inspection carried out	
533			Peter Vaz,Sequeira Vaddo	E.V. Mary Fernandes	Illegal Construction	Sequeira Vaddo	6/7/2021	_____	site inspection conducted	
534			Joanne de Souza, Mudda Vaddo	Anjela Fernandes	Illegal Construction of septic tank	Mudda Vaddo	7/7/2021	_____	site inspection conducted	

535			Maurice Britto Nig Vaddo	Milagrina Fernandes	Illegal Construction	81/12	21-Jul	_____	site inspection conducted	
536			Ramesh Kerkar	Shivaji Ghategasti	Illegal construction of house, compound wall retaining wall	137/47 & 48	8/12/2021	_____	site inspection conducted	
537			Shivaji Ghategasti	Bhaidar	Illegal Construction	227/20	9/21/2021	_____	site inspection conducted	
538			Valmiki Lobo Pritha Lobo	Ciprina, Mark Lobo	Illegal Swimming pool	Grand Morod	10/20/2021	_____	site inspection conducted	
539			Ciprina, Mark Lobo	Valmiki Lobo Pritha Lobo	illegal erection of shade	Grand Morod	10/29/2021	_____	site inspection conducted	
540			Ciprina, Mark Lobo	Valmiki Lobo Pritha Lobo	Illegal construction of retaining wall and compound wall	287/35	10/29/2021	_____	site inspection conducted	
541			Pandurang Maulingkar Mollembhat	Yeshwant Kambli	Compound wall	137/17	11/15/2021	show cause dated 20/12/21	site inspection conducted	
542			Phyllis Moniz Don Vaddo	Vithal Harmalkar	Illegal Construction	164/2	4/3/2023		site inspection conducted	
543			Christopher Coelho, Mudda Vaddo	Shradha Naik	Illegal Construction	Mudda Vaddo	14/ 12/2021	_____	site inspection conducted	
544			Micheal Mascarenhas Sonarbhat		illegally encroaching	183/7 & 183/10	4/11/2022	_____	site inspection conducted	
545			Sushma Redkar Salmona	Ranjita Mahale	Illegal construction	118/7	2021	_____	site inspection conducted	
546			Dr. Pratibhadevi Chodankar Walke Nig Vaddo	Shanti Esperance	illegal construction	36/9 & 36/8	4/16/2022	_____	site inspection conducted	
547			Vishnu Jairam Bandekar, Cotula	Savio Monico Mendes	illegally construction.	Cotula	4/18/2022	_____	site inspection conducted	
548			Joaquim Fernandes Pequeno Morod	Assis Fernandes	Illegal Construction	9-Mar	5/23/2022	_____	site inspection conducted	
549			Cecilia Dsouza Bairo Alto		Illegal conversion	283/1	6/15/2022	_____	site inspection conducted	
550			Nitin Malvankar, Salmona	Kamini Sawant	illegal construction of residential building	Salmona	6/22/2022	_____	site inspection conducted	
551			Residents of Salmona	Chawan	Illegal construction on hill	119	7/12/2022	_____	site inspection conducted	
552			Mario Fernandes Bairo Alto	Edward Fernandes	Illegal Construction	H.No. 8/105	8/20/2022	_____	site inspection conducted	
553			Suman Borkar Moira	Ajay Borkar Anoop Borkar	Illegal Construction	304/4	9/29/2022	_____	site inspection	
554			Jitendra Vernekar Navelim	Ajay Borkar Anoop Borkar	Illegal Construction	304/4	9/27/2021	_____	site inspection	

555			Narendra Rivonkar Suvarna Rivonkar Jayeshree Rivonkar	Ajay Borkar Anoop Borkar	Illegal Construction	304/4	9/30/2022	_____	site inspection	
556			Mahendranath Gauns		Illegal Construction	304/4	10/3/2022	_____	site inspection	
557			Martin X Fernandes Grand Morod	Valmiki Lobo Pritha Lobo	Illegal land filling and construction of villa/residential house	291/28	10/20/2022	_____	res passed for inspection	
558			Kanchan Thool Mollemhat	Krishna Bhaidkar	Illegal shed	287/35	11/8/2022	_____	site inspection	
559			Roslyn Kadam (Vaz)	Edward Vaz	Illegal activity	33/1	11/23/2022	_____	site inspection	
560			Smita Dessai		Illegal houses septic tank soak pit	Salmona	11/23/2022	_____	site inspection conducted	
561			Salvacao Bela Fernandes Don Vaddo	Sanjay Sakhalkar	illegal compound wall	212/12 & 212/13	11/30/2022	call letter dated: 01/10/2022 and site inspection	site inspection conducted	
562			Jessy Fernandes, Goletem		Illegal construction of septic tank	Goletem	12/5/2022	_____	site inspection conducted	
563			Sudan Dessai	Premanand Kudnekar	Illegal Constuction	Sonarbhat	12/15/2022	_____	site inspection conducted	
564			Shanti Naik, Don Vaddo	Jeorom D'Souza	Illegal Construction	191/6		_____	show cause notice issued dated: 30/01/2023	
565			Sarvsh Dessai	Mario Cordeiro & Dean D'cruz	Illegal construction	193/8	5/7/2022	stop notice issued dt 2/5/22	site inspection conducted	
566			Kanchan Thool, Mollemhat		Illegal RCC Pillar	135/45 Mollemhat	2022	_____	fix for site inspection	
567			P.K. Ummer Kutty, Candolim		illegal construction and encrachment	296/11	2022	_____	site inspection conducted	
568			Sudan Dessai Sonarbhat	Priya Kudnekar	illegal construction	193/9	1/3/2023	_____	site inspection conducted	
569			Manoj Borkar, Abrue Vaddo	Nilu Shetgaonkar	illegal compound wall	Abrue Vaddo	6/12/2023	_____	site inspection conducted	
570			George Dias Mudda Vaddo	Carlos Fernandes	illegal compound wall	205/19	Jun-23	_____	site inspection conducted	
571			Martin X Fernandes Grand Morod		illegal construction of well	291	2023	_____	site inspection conducted	
572			Edward Fernandes Bairo Alto	Mario Fernandes	Illegal house	29-Jan	1/28/2023	_____	site inspection	
573			Luis Jose Fernandes	Mario Fernandes	Illegal house	29-Jan	1/28/2023	_____	site inspection conducted	
574			Vijay Govekar, Don Vaddo		Illegal Construction	Don Vaddo	2023	_____	site inspection conducted	
575			Priya Kudnekar, Sonarbhat		Illegal construction n field	Sonarbhat		_____	site inspection conducted	

576			Mollie Olinda da Gama e Silva	Leonardo Da Gama	construction o RCC pillar and slabs	Cotula	2/22/2023	_____	site inspection conducted	
577			Satchit Korgaonkar Arpora	Dilip Kerkar	illegal construction	285/18	2/27/2023	_____	site inspection notice issued	
578			Sakharam Mandrekar & others Salmona	Shanti Parab	illegal construction of compound wall	119/17 & 19	3/4/2023	_____	site inspection conducted	
579			Leon Coutinho Rosario Coutinho, Mudda Vaddo	curia	illegal construction of septic tank	Mudda Vaddo	3/23/2023	_____	site inspection conducted	
580			Nirmala Chari, Mudda Vaddo	Prafulla Chari	illegal construction	Mudda Vaddo	3/8/2023	_____	site inspection conducted	
581			Kamini Sawant	Prakash Malvankar	Illegal construction	119	6/20/2022	show cause notice issued dated: 30/03/2023.	site inspection conducted	
582			Olvin Dsouza, Grand Morod		Illegal Construction	Grand Morod	2023	_____	inspection to be carried out	
583			Christopher Coelho, Mudda Vaddo	Christina Coelho	illegal cattle shed	226/15	5/12/2023	_____	inspection to be carried out	
584			Confraria Da Capela De Nossa Senhora Do Rosario Saligao	Machado	illegal construction of septic tank, soak pit	303/	1/12/2024	_____	inspection carried out	
585			Satchit Korgaonkar Arpora	Dilip Kerkar	illegal digging and construction of soak pit and compound wall	285/18 & 285/7	2023	_____	site inspection held on 11/05/2023	
586			Fatima Fernandes Sonarbhat		Illegal construction	29-Jan		_____	site inspection to be carried out	
587		Reis-Magos	Janardan Naik, Britona, Bardez-Goa	Jivan Naik, Ramnagar, Betim, Bardez -Goa.	Illegal Construction	66/3, Reis-Magos	10/4/2023	Show Cause Notice issued	no further action taken	_____
588		Reis-Magos	Umakant P. Tari, Sonarbhat, Reis-Magos.	Sameer Narvekar & Others, R/o Betim, Bardez-Goa.	Illegal structure/storage Building.	78/1, Reis-Magos.	3/6/2022	Show Cause Notice issued	no further action taken	_____
589		Reis-Magos	Supriya Shirish Naik, Ramnagar, Betim, Bardez-Goa.	Suhasini Shanker Dhawjekar, Ramnagar, Betim, Reis Magos, Bardez-Goa.	Illegal rennovation of room.	64/1, Reis-Magos	8/25/2022	Stop Notice issued	no further action taken	_____
590		Reis-Magos	Dulba H. Volvoikar, Betim, Bardez-Goa.	Ratnakar Volvoikar, Betim, Reis Magos, Bardez-Goa.	Illegal construction of house	61/1, Reis-Magos	2/27/2022	Show Cause Notice issued	Matter before High Court.	_____
591		Reis-Magos	Shruti Suraj Chodankar, Betim, Bardez-Goa.	Ian Deltan Macwahanne, Betim, Bardez Goa.	Illegal construction of compound wall	61/1, Reis-Magos	1/11/2022	Stop Notice issued	no further action taken	_____

592		Reis-Magos	Advino Fernandes, Sonarbhat, Reis-Magos.	Gurudas Shirodkar, Ambekhand, Reis Magos Bardez-Goa.	Illegal construction of compound wall	21/6, Reis-Magos		Site Inspection conducted	no further action taken	_____
593		Reis-Magos	Pravin P. Divkar & others, Ambekhand	Umesh Dhungat, Ambekhand, Reis Magoa Bardez Goa.	Illegal construction of house	5/3, Reis-Magos	1/13/2022	Site Inspection conducted	no further action taken	Complaint withdrawn by the Complainant
594		Reis-Magos	Pranita Uday Naik, Ambekhand	Shyam Naik, Ambekhand Verem, Bardez-Goa	Illegal construction of railing & fabrication of staircase to the house.	H.No. A.71/1, Ambekhand, Reis Magos	5/13/2022	Show Cause Notice issued	no further action taken	
595		Reis-Magos	M. D. Kurade, Ramnagar, Betim, Bardez-Goa.	Shraddha Kurade and others, Ramnagar Betim Bardez-Goa.	Illegal houses	64/29, Reis-Magos	2/21/2023	Demolition Notice issued	no further action taken	_____
596		Reis-Magos	Krishna alias Ramesh Anant Kamat, Sonarbhat, Reis-Magos	Surendra Bhat Kurse, Sonarbhat, Reis Magos, Bardez-Goa.	Illegal structure & compound wall	_____	6/21/2021	Stop Notice issued	no further action taken	_____
597		Reis-Magos	Pratik Nayak, Nerul Bardez-Goa	Shailesh Naik, Ambekhand/Aframento, Reis-Magos, Bardez-Goa	Illegal Constuction of House.	99/2, Reis Magos	11/14/2023	Stop Notice Issued	Stop Notice Issued and Construction being stop.	
598		Reis-Magos	Dulce Dalgadho, Portais, Reis Magoa Bardez-Goa.	Jose Moreira, Kegdevelim, Reis Magos, Bardez Goa.	Illegal Constuction of Room/ Sheds.	96/8, Reis-Magos	2/26/2022	Site Inspection Notice issued.	Matter before Civil Judge	_____
599		Reis-Magos	Advino Fernandes, Sonarbhat, Reis-Magos.	Dr. Hardeep Berry, Kegdevelim Reis Magos Bardez Goa.	Illegal Construction of building	87/1-6-A at Tuant, Reis-Magos.	1/4/2022	Site Inspection Notice issued.	Inspection Conducted by the Panchayat	_____
600		Reis-Magos	Satish Bandodkar, Ponda-Goa	Keshavkant Haldankar, Betim, Bardez-Goa	Illegal construction of house	66/7	10/26/2022	Site Inspection Notice issued.		
601		Reis-Magos	Rajesh Dabholkar, Ambekhand, Reis-Magos.	Subash Coutinho, Kegdvelim, Reis Magos Bardez Goa.	Illegal Construction of Swimming Pool.	96/23, Reis-Magos	11/20/2021	Site Inspection conducted	no further action taken	_____
602		Reis-Magos	Janardan Naik, Britona, Bardez-Goa	Jivan Naik, Ramnagar, Betim, Bardez -Goa.	Illegal Construction	66/3, Reis-Magos	10/4/2023	Show Cause Notice issued	allow time for regularisation	_____
603		Reis-Magos	Advino Fernandes, Sonarbhat, Reis-Magos.	Orgainised Construction, Sonarbhat, Reis Magos Bardez Goa.	Illegal Construction of Swimming Pool.	76/1, Reis-Magos	6/29/2021	Show Cause Notice issued	matter for legal opinion	_____

604	Reis-Magos	Sainath Lotlikar, Ramnagar, Betim, Bardez-Goa.	Nilesh Chari, Ramnagar, Betim Reis Magos Bardez-Goa.	Illegal construction of compound wall	64/39, Reis-Magos	2/22/2022	Show Cause Notice issued	no further action taken	_____
605	Reis-Magos	Umakant P. Tari, Sonarbhat, Reis-Magos.	Sameer Narvekar & Others, R/o Betim, Bardez-Goa.	Illegal structure/storage Building.	78/1, Reis-Magos.	3/6/2022	Show Cause Notice issued	no further action taken	_____
606	Reis-Magos	Supriya Shirish Naik, Ramnagar, Betim, Bardez-Goa.	Suhasini Shanker Dhawjekar, Ramnagar, Betim, Reis Magos, Bardez-Goa.	Illegal rennovation of room.	64/1, Reis-Magos	8/25/2022	Stop Notice issued	no further action taken	_____
607	Reis-Magos	Dulba H. Volvoikar, Betim, Bardez-Goa.	Ratnakar Volvoikar, Betim, Reis Magos, Bardez-Goa.	Illegal construction of house	61/1, Reis-Magos	2/27/2022	Show Cause Notice issued	no further action taken	_____
608	Reis-Magos	Shruti Suraj Chodankar, Betim, Bardez-Goa.	Ian Deltan Macwahanne, Betim, Bardez Goa.	Illegal construction of compound wall	61/1, Reis-Magos	1/11/2022	Stop Notice issued	no further action taken	_____
609	Reis-Magos	Advino Fernandes, Sonarbhat, Reis-Magos.	Gurudas Shirodkar, Ambekhand, Reis Magos Bardez-Goa.	Illegal construction of compound wall	21/6, Reis-Magos	5/7/2022	Show Cause Notice issued	no further action taken	_____
610	Reis-Magos	Pravin P. Divkar & others, Ambekhand	Umesh Dhungat, Ambekhand, Reis Magoa Bardez Goa.	Illegal construction of house	5/3, Reis-Magos	1/13/2022	Site Inspection conducted	Matter closed complaint withdrawn	Complaint withdrawn by the Complainant
611	Reis-Magos	Pranita Uday Naik, Ambekhand	Shyam Naik, Ambekhand Verem, Bardez-Goa	Illegal construction of railing & fabrication of staircase to the house.	H.No. A.71/1, Ambekhand, Reis Magos	5/13/2022	Show Cause Notice issued	no further action taken	_____
612	Reis-Magos	M. D. Kurade, Ramnagar, Betim, Bardez-Goa.	Shraddha Kurade and others, Ramnagar Betim Bardez-Goa.	Illegal houses	64/29, Reis-Magos	2/21/2023	Demolition Notice issued	Demolition Notice under appeal before Addt. Directorate of Panchayat	_____
613	Reis-Magos	Patri VSSD Vara Prasad, Porvorim.	Nehal Ketan Padaliya, Betim, Bardez-Goa	Illegal residential building	48/1, plot no.23, Reis-Magos	12/8/2022	Site Inspection conducted	no further action taken	_____
614	Reis-Magos	Sandeep S. Poi Dhungat, Tuant, Reis Magos Bardez Goa.	Raghunath Govekar, Tuant, Reis Magos Bardez Goa.	Illegal construction of house	87/1, Reis-Magos	2/21/2022	Show Cause Notice issued	no further action taken	_____
615	Reis-Magos	Siddesh Govekar, Tuant, Reis-Magos	Sandeep S. Poi Dhungat, Tuant, Reis Magos Bardez Goa.	Illegal Fencing	87/1, Reis-Magos	3/8/2022	Show Cause Notice issued and same is challenged before ADP.	no further action taken	_____

616		Reis-Magos	Krishna alias Ramesh Anant Kamat, Sonarbhat, Reis-Magos	Surendra Bhat Kurse, Sonarbhat, Reis Magos, Bardez-Goa.	Illegal structure & compound wall		6/21/2021	Stop Notice issued	no further action taken	
617		Reis-Magos	V. P. Reis-Magos (Suo Moto)	Neelabja Roy Chowdhary, Kegdevelim, Reis-Magos	Illegal construction of bungalow	96/19, Reis-Magos	7/15/2021	Stop Notice issued	no further action taken	
618		Reis-Magos	V. P. Reis-Magos (Suo Moto)	Haroon Mirza, Kegdevelim, Reis-Magos	Illegal construction of bungalow	96/19, Reis-Magos	7/22/2021	Stop Notice issued	no further action taken	
619		Reis-Magos	Rajesh Dabholkar, Ambekhand, Reis-Magos.	Asfa Talwar, Kegdevelim, Reis Magos Bardez -Goa.	Illegal construction of hill cutting	97/1-H-1, Reis-Magos	12/14/2022	Stop Notice issued	no futhur action taken	
620		Reis-Magos	Rajesh Dabholkar, Ambekhand, Reis-Magos. Advino Fernandes, Sonarbhat, Reis-Magos.	VNR construction, Portais, Reis Magos, Bardez Goa.	Illegal Parking.	26/3, Reis Magos	10/20/2023	Show Cause Notice Issued	no further action taken 90 days time allotted for complying formalities	
621		Reis-Magos	Pratik Nayak, Nerul Bardez-Goa	Shailesh Naik, Ambekhand/Aframento, Reis-Magos, Bardez-Goa	Illegal Constuction of House.	99/2, Reis Magos	11/14/2023	Stop Notice Issued	Stop Notice Issued and Construction being stop.	
622		Reis-Magos	Dulce lopes Dalgadho, Portais, Reis Magoa Bardez-Goa.	Jose Moreira, Kegdevelim, Reis Magos, Bardez Goa.	Illegal Constuction of Room/ Sheds.	96/8, Reis-Magos	2/26/2022	Site Inspection Notice issued.	Matter before District Court	
623		Reis-Magos	Satish Bandodkar, Ponda-Goa	Keshavkant Haldankar, Betim, Bardez-Goa	Illegal construction of house	66/7, Reis Magos	10/26/2022	Site Inspection Notice issued.	no further action taken	
624		Reis-Magos	Verem Villas Association, Sonarbhat, Verem, Betim Reis Magos	Hari Puri, Villa No. 8 Verem, Betim Reis Magos	Illegal extension	77, Reis Magos	1/19/2022	Demolition Notice Issued	Demolition Notice under appeal before Addt. Directorate of Panchayat -I	
625		Reis-Magos	Lucy Chachad & Patrik Vincent D'Souza, Mumbai	Agnelo Vincent D'Souza	Illegal Re-Construction of House	102/6, Reis Magos	2/17/2023	Demolition Notice Issued	Demolition Notice under appeal before Court of District Judge-1, North-Goa.	
626		Reis-Magos	Gurudas Savioverekar	Gelasio Morais and Others Portais	Illegal Construction	26/4, Reis Magos	3/10/2023	Fixed Site Inspection but cannot be conducted due to absence of Parties	Site to be inspected	
627		Reis-Magos	Gurudas Savioverekar	Ivone Pires and Others Portais	Illegal Construction	30/7, Reis Magos	12/28/2023	Stop Notice Issued Inspection fix	Site to be inspected	

628		Reis-Magos	Savio Britto	Ivone Pires and Others Portais	Illegal Construction	30/7, Reis Magos	1/17/2024	Stop Notice Issued Inspection fix	resolved to inspect the site.	_____
629		Reis-Magos	Rajesh Dabholkar, Ambekhand, Reis-Magos. Advino Fernandes, Sonarbhat, Reis-Magos.	Sunil Sethy	Extention to the existing house.	77, Reis Magos	1/21/2024	Stop Notice Issued Inspection fix	resolved to inspect the site.	_____
630		Verla Canca	Pratima B. Besre R/o. Sateri Nagar Verla	Complaint against Devendra Chodankar	illegal construction of well	Sateri Nagar Verla	8/3/2023	Notice U/S 64(1)(J)	Disposed	-
631			Jovito Mendes & others, R/o. Naika Waddo, Verla	Complaint against Durgesh Rai	construction of structure	Sy.No. 74/40 Verla	12/10/2022	Notice U/S 82 Ref No. VP/VC/Notice /2022-23/1917 dt. 27/02/2023	Matter Subjudice	-
632			Enfelicia D'Souza R/o. Verla	Complaint against Soniya Fernandes	construction of structure	Sy.No. 55/11 Verla	11/18/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/2051 dt. 28/03/2023	In Process	-
633			Mahabaleshwar Badiger R/o. Canca Bandh, Canca	Complaint against Pushpa Gadekar	for illegal construction of compound wall	Sy.No. 39/1 Canca	12/21/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/350 dt. 06/06/2023	In Process	-
634			Shamal S. Palyekar R/o. Khalap Waddo, Canca	Complaint against Nalini Salgaonkar	for illegal hill cutting	Sy.No. 29/0 Canca	2/1/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1721 dt. 19/01/2023	Disposed	-
635			Peter Jerome J. E Fernanades R/o. Canca Bandh	Complaint against Vahida Shaikh	for illegal construction of ground	Sy.No. 13/2A & 13/2C Canca	4/10/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1110 dt. 06/10/2022	In Process	-
636			Ashok L. Arlekar R/o. Freitas Waddo, Verla	Complaint against Urmil Tacoria	for illegal construction of pavers on gutter/Nallah	Sy.No. 52/3 & 52/19 Verla	3/11/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1282 dt. 03/11/2022	Pending	-
637			Vithal K. Arlekar R/o. Freitas Waddo, Verla	Complaint against Ravi Arlekar	for illegal construction of structure	Verla	8/3/2023	Notice U/S 64(1)(J) Ref No. VP/VC/Notice /2022-23/1946 dt. 08/03/2023	Disposed	-
638			Mahesh S. Redkar R/o. Rebello Waddo, Verla	Complaint against Vivian Pereira	for illegal construction of building	Sy.No. 49/32 Verla	9/22/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1196 dt. 16/03/2023	In Process	-
639			Karen D'Souza R/o. Taleigao Goa	Complaint against Patsy D'Silva	for illegal construction of structure	Sy.No. 7/14 Verla	11/11/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1764 dt. 28/01/2023	In Process	-
640			Avinash Madgaonkar R/o. Freitas Waddo, Verla	Complaint againt Parshuram Hollin	for illegal construction of hut & Toilet	Sy.No. 65/0, Verla	6/15/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/757 dt. 14/07/2022	Disposed	-
641			Jovann D'Souza R/o.Campal, Panaji, Goa	Complaint againt Lavu Konadkar	for illegal construction of Shed	Sy.NO. 29/1-A Canca	7/11/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1325 dt. 14/11/2022	Disposed	-

642			Sarvesh B. Tilavale R/o. Freitas Waddo, Verla	Complaint against Dinesh Parab	illegal construction of compound wall	Verla	9/9/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1203 dt. 20/10/2022	Disposed	-
643			Asha Parsekar R/o. Canca	Complaint against Pandurang Dabholkar	for illegal construction of shed	Canca	4/6/2021	Notice U/S 82 Ref No. VP/VC/Notice /2021-22/1694 dt. 17/01/2022	In Process	-
644			Severina Noronha R/o. Afframent Waddo, Verla	Complaint against Emilia Martins	for illegal construction of compound wall	Sy.No. 57/34 Verla	9/15/2022	Notice U/S 82 Ref No. VP/VC/Notice /2022-23/1998 dt. 16/03/2023	In Process	-
645			Querobina D'Cruz R/o. Pinto Waddo, Verla	Complaint against Raju Patil	for illegal construction of Compound Wall	Sy.No. 97/6 Verla	2/28/2020	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/411 dt. 16/06/2023	In Process	-
646			Jovito Mendes R/o. Verla	Complaint against Dharmendra Sharma	for illegal construction of house	Sy.No. 74/24 Verla	2/3/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/439 dt. 22/06/2023	In Process	-
647			Prakash Arlekar R/o. Verla	Complaint against Santosh Chavan	for illegal construction of house	Verla	12/6/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/438 dt. 22/06/2023	In Process	-
648			Jawaharlal Shetye R/o. Khorlim Mapusa Goa	Complaint against Pushpa Gadekar	for illegal construction of building	Canca	12/24/2022	Notice U/S 82 Ref No. VP/VC/Notice /2022-23/1881 dt. 21/02/2023	In Process	-
649			Enfelicia D'Souza R/o. Verla	Complaint against Subhash Kerkar	for illegal construction	Sy.No. 57/8 Verla	12/18/2020	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2021-22/1890 dt. 28/02/2022	In Process	-
650			Kalandar Sunkad	Complaint against S.K Abdul	for illegal construction	Verla	12/1/2022	Notice U/S 82 Ref No. VP/VC/Notice /2022-23/2077 dt. 31/03/2023	In Process	-
651			Capt Praveen Kumar R/o Vasco	Complaint against Audrey Dmello	for illegal construction of shed	Canca	2/2/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1901 dt. 24/02/2023	In Process	-
652			Anandi Salgaonkar & Unnati Kavthankar R/o. Khalaap Waddo, Canca	Complaint against Pooja Donur	for illegal construction of toilet	Canca	3/27/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/2050 dt. 28/03/2023	In Process	-
653			Prasad Korgaonkar R/o. Khalaap Waddo, Canca	Complaint against Gyanpuri Mallaswami Goswami	for illegal construction erection of gate	Sy.No. 24/13	10/25/2022	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/2024 dt. 25/03/2023	Disposed	-
654			Enfelicia d Souza R/o. Verla	Complaint against Nitesh Mapsekar	for illegal construction of Structure	Sy.No. 55/11 Verla	2/28/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/2042 dt 28/03/2023	In Process	-
655			Dominic Correia R/o. Naika Waddo, Verla	Complaint against Noor Ahmed Nasipudi	for illegal construction of Room	Verla	2/5/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/152 dt 04/05/2023	In Process	-

656			Aishwarya Salgaonkar R/o. Sonar Waddo, Verla	Complaint against Parmesh Bhosale	for illegal construction of Well	Verla	3/16/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/2043 dt 28/03/2023	In Process	-
657			Severina Noronha R/o. Afframent Waddo, Verla	Complaint against Manjunath Yallapa Palled	for illegal construction of house	Sy.No.95/6 Verla	9/6/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/407 dt 15/06/2023	In Process	-
658			Severina Noronha R/o. Afframent Waddo, Verla	Complaint against Manjunath Yallapa Palled	for illegal construction of house	Sy.No.95/7 Verla	9/6/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/408 dt 15/06/2023	In Process	-
659			Audrey D'mello R/o. Dmello Waddo, Canca	Complaint against Praveen Kumar	for illegal construction of house	Canca		Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2022-23/1299 dt 08/11/2022	In Process	-
660			Sandesh Revodkar R/o. Naika waddo, Verla	Complaint against Bhanumati Kerkar	for illegal construction of RCC Poles	Sy.No. 90/1 Verla	5/18/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/267 dt 22/05/2023	In Process	
661			Uttam Kalangutkar, Krishna Nirlikar, Pandhari Nirlikar R/o. Verla	Complaint against Anandrao Chatim	Complaint against drainage	at Verla	7/31/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/619 dt 02/08/2023	In Process	
662			Enfelicia D'Souza R/o. Verla	Derek Henriques Anuj Rakyan	Complaint against illegal trespassing in plots	Sy.No. 57/5,57/6,57/7 and 59 Verla	5/18/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/267 dt 22/05/2023	In Process	
663			Farmers & villagers of Naika Waddo, Verla	Complaint against Kamlavatidevi vishwakarma , Subash Vishwakarma	Complaint against letting of chemical type liquid	Sy.No. 23/19	7/7/2023	Notice U/S 64(1)(J) & 82 Ref No. VP/VC/Notice /2023-24/594 dt 27/07/2023	In Process	
664			Kritesh Aroskar R/o. Sonar Waddo, Verla	Complaint against Anand Aroskar, Arun Aroskar Aditya Aroskar, Nitin Aroskar	Complaint against dumping of sand and stones on the entrance and blocking way	Verla	2/28/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/269 dt 22/05/2023	Disposed	
665			Felix Agnelo Fernandes R/o. Verla	Complaint against Vincent Fernanades	Complaint against illegal erecting of RCC Poles	Sy.no. 55/16 Verla	5/20/2023	Notice U/S 64(1) (J) & 82 Ref No. VP/VC/Notice /2023-24/268 dt 22/05/2023	In Process	
666			Nitin Trimbak Naik R/o. Dmello Waddo Canca	Complaint against Mr. Uday kinalkar	Complaint against illegal construction of structure	Canca	5/20/2023	Notice U/S 64(1) (J) & 82 Ref No. VP/VC/Notice /2023-24/270 dt 22/05/2023	Disposed	
667			Vivian Pereira R/o. Verla Bardez Goa	Mahesh redkar R/o. Verla	Complaint against illegal construction of structure	sy.No. 49/13	6/29/2022	Notice U/S 64(1) (J) & 82 Ref No. VP/VC/Notice /2022-23/1104 dt 06/10/2022	In Process	
668			Gajanana Chatim Attorney of Comunidade	Umesh Salgaonkar R/o. Naika waddo, Verla	Complaint against illegal encroachment of traditional path	Sy.No.24/43	5/26/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/308 dt 30/05/2023	In Process	

669			Umakant S. Korgaonkar R/o. Abbas Waddo, Canca.	Complaint against Laxmikant Bicholkar	Complaint against illegal construction of house	Sy.No.17/8 Canca	7/21/2023	Notice U/S 82 Ref No. VP/VC/Notice /2023-24/607 dt 01/08/2023	In Process	
670			Sagar E. Sawant R/o. Canca Bandh.	Complaint against mahabaleshwar sawant	Complaint against illegal shops constructed on nallah	Sy.No. 39 Canca	3/4/2023	Notice U/S 64(1) (J) & 82 Ref No. VP/VC/Notice /2023-24/65 dt 13/04/2023	In Process	
671			Ramesh H. Korgaonkar R/o.Canca Bandh, Canca	Complaint against Tulshidas Korgaonkar	Complaint against illegal constructions	Canca	6/9/2023	Notice U/S 64(1) (J) Ref No. VP/VC/Notice /2023-24/784 dt 07/09/2023	In Process	
672			Reginald V. Dsouza R/o. Naika Waddo, Verla	Complaint against Joaquim C. Dsouza	Complaint against illegal trespassing and damaging property	Sy.No. 73/24 Verla	5/10/2023	Notice U/S 64(1) (J) Ref No. VP/VC/Notice /2023-24/909 dt 11/10/2023	In Process	
673			Venkey Vaigankar R/o. Naika Waddo, Verla	Complaint against Arjun S. Bagkar	Complaint against illegal construction of house	Sy.No. 80/3 Verla	6/5/2023	Notice U/S 64(1) (J) Ref No. VP/VC/Notice /2023-24/182 dt 08/05/2023	In Process	
674			Atmaram D. GadekarR/o. canca bandh	Complaint against Mahabaleshwar Badiger & Mrs. Sneha Badiger	Complaint against illegal construction of house	Canca Bandh	6/6/2023	Notice U/S 64(1) (J) & 82 Ref No. VP/VC/Notice /2023-24/350 dt 06/06/2023	In Process	
675		Sirsaim	Raees Khan, Panaji Goa	Babu Tulaskar, Sirsaim Bardez Goa	Illegal construction of house	114/0	7/29/2020	Issue notice under section 82 of GPRA 1994	under process	
676		Sirsaim	Comunidade of Sirsaim	Vishwajeet Talkatkar, Sirsaim Bardez Goa	Illegal construction structure	24 sub div 1	9/22/2020	Issue notice under section 82 of GPRA 1994	under process	
677		Sirsaim	Comunidade of Sirsaim	Sham Dhargalkar, Sirsaim Bardez Goa	Illegal construction	27 sub div 1	9/22/2020	Issue notice under section 82 of GPRA 1994	under process	
678		Sirsaim	Comunidade of Sirsaim	Sham Dhargalkar, Sirsaim Bardez Goa	Illegal construction	27 sub div 1		Issue notice under section 82 of GPRA 1994	under process	
679		Sirsaim	Manisha Gaonkar	Laxman Gaonkar	Illegal construction of house	90/2	11/11/2021	Issue notice under section 82 of GPRA 1994	under process	
680		Sirsaim	Maria Dsouza, Walkeshwar vaddo, Sirsaim	Vishwajeet Talkatkar, Walkeshwar vaddo, Sirsaim	Construction of house & shed	103/5	10/22/2021	Issue notice section under 82 under GPRA 1994m issued showcause notice,	Appeal under addt. director of panchayat I	
681		Sirsaim	Prasad Babu Temkar	Sakharam Temka, Ramnagar Colvale Bardez Goa	Illegal constructio of house	119/8	6/1/2022	Issue notice under section 82 of GPRA 1994	House regularized	
682		Sirsaim	Crisanto Dsouza, Damodem Tivim Bardez Goa	Mrs. Poonam P. Amonkar, Sirsaim Bardez Goa	Illegal construction of house & store room.	78/11	8/17/2023	Issued noticed under section 64(j)of GPRA 1994 & Showcause notice.	under process	

683		Sirsaim	Vidhyadhar Bhagat, Sirsaim Bardez Goa	Unknown persons	Illegal constuction of structure and road	34/4 & 34/6	3/27/2023	Issued noticed under section 64(j)of GPRA 1994 & Showcause notice & demolition order under section 66 (4) of GPRA 1994	under process	
684		Pirna	Budhaji Y. Dessai, Mahesh Naik & Venkatesh Naik at Naikwada, Pirna, Bardez- Goa	Shailesh Naik alias Shankar Naik & Shlesha Naik	Illegal Construction of Compound wall	192/10	1/7/2021	showcause	Court	
685		NADORA 2020- 2021	nil	nil	nil	nil	nil	nil		
686		2021-22	Gurudas Kusta Gawas	Rajendra A Gawas	Illegal construction	sy no 2/1,Nadora	12/31/2021	Issued showcause notice	case pending before dop	
687		2021-23	Kundan Kalangutkar	Sandip gawas	Illegal construction	sy no 56/3, 56/4 Nadora	1/18/2022	Issued showcause notice	case disposed	opponent registered for regularization of structure
688			Kundan Kalangutkar	Sandip gawas	Illegal construction	sy no 55/21Nadora	1/18/2022	Issued showcause notice	case disposed	opponent registered for regularization of structure
689		ARPORA-NAGOA	MOHINI ALIAS SHASHIKALA KASHINATH AZGAONKAR MAINATH BHATTI ARPORA	SUCHITA SANTOSH AZGAONKAR & GURU RAUJI AZGAONKAR	UNAUTHORIZED / RE-CONSTRUCTION OF EXISTING HOUSE BEARING H. NO. 81/1 LOCATD AT SY. NO. 42/2 AT MAINATH BHATTI, ARPORA	SY. NO. 42/2, MAINATH BHATTI, ARPORA	14/06/2021 & 02/08/2021	SITE INSPECTION: NOTICE UNDER SECTION 64(J) & 82 OF THE GOA PANCHAYAT RAJ ACT 1994 VIDE REF. NO. VP/AN/NOTICE/21-22/284 DATED 23/06/2021, SHOW CAUSE NOTICE: REF. NO. VP/AN/SHOWCAUSE/NOTICE/202 1-22/841 DATED 30/09/2021	PENDING FOR DECISION OF PANCHAYAT BODY	
690			MICHELLE MCKOY FULDEM VADDO NAGOA	LUIS FERNANDES	UNAUTHORIZED CONSTRUCTION OF COMPOUND WALL IN SY. NO. 9/16OF VILLAGE NAGOA SITUATED AT FULDEM VADDO, NAGOA	SY NO 9/16	8/10/2021	SITE INSPECTION: NOTICE UNDER REF. NO. VP/AN/NOTICE/22-23/1579 DATED 02/12/2022, SHOW CAUSE NOTICE: REF. NO. VP/AN/NOTICE/2022-24/288 DATED 08/05/2023, DEMOLITION ORDER VIDE REF. NO. VP/AN/NOTICE/2023-24/2210 DATED 18/11/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

691			ESMERALDA DSOUZA BAGA ARPORA	PRADOSH SIMEPURUSHKAR & JERONIMO SIMOES, MICHAEL DSOUZA BAGA ARPORA	UNAUTHORIZED CONSTRUCTION OF STRUCTURES WITHOUT LEAVING SETBACK & CONSTRUCTION OF METAL GATE / METAL FENCE &BLOCKNG THE ROAD ACESS & RECONSTRUCTION OF EXISITING HOUSE	269/5,6 &269/27,269/22, 269/32 & 33 AT BAGA ARPORA	21/05/2022, 25/05/2022	DEMOLITION NOTICE :VP/AN/NOTICE/2023-24/57 DATED 10/04/2023.DEMOLITION NOTICE :VP/AN/NOTICE/2023- 24/56 DATED 10/04/2023 SHOWCAUSE NOTICE REF NO VP/AN/NOTICE/2022-2023/2203 DATED 15/02/2023 SHOWCAUSE NOTICE REF NO VP/AN/NOTICE/2022-2023/2194 DATED 14/03/2023 SHOWCAUSE NOTICE REF NO VP/AN/NOTICE/2022-2023/2203 DATED 15/03/2023 SHOWCAUSE NOTICE REF NO VP/AN/NOTICE/2022-2023/2193 DATED 14/03/2023 SHOWCAUSE NOTICE REF NO VP/AN/NOTICE/2022-2023/2176 DATED 09/03/2023.SITE INPECTION NOTICE REF NO VP/AN/NOTICE/2022-2023/1787 DATED 04/01/2023 STOP NOTICE:NOTICE UNDER SEC 64(J) & 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2022- 2023/52DATED 23/07/2022 SITE INSPECTION:NOTICE UNDER SEC 82 OF G.P.R ACT 1994 VIDE	PENDING FOR DECISION OF PANCHAYAT BODY	
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692			GRAHAM DSOUZA POA MICHAEL DSOUZA VANELIM COLVA	ESMERALDA DSOUZA POA ANTHONY GERALD MENEZES TALEIGAO	WORKERS TRESPASSING	269/27 BAGA ARPORA	4/18/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/167 DATED 28/04/2023 SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/391 DATED 16/05/2023 SITTE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/797 DATED 13/06/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
693			CHARMAINE LEILA BRAGANZA XIMER ARPORA	CLIVE MARK MARGANZA XIMER ARPORA	ILLEGAL CONSTRUCTION	55/0 ARPORA	5/4/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/324 DATED 09/05/2023 STOP NOTICE:NOTICE UNDER SEC 64(J) & 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/2632 DATED 11/01/2024	PENDING FOR DECISION OF PANCHAYAT BODY	
694			PETER P DESOUZA MAINATH BHATTI ARPORA	JEREMIAS FERNANDES, VIEGAS VADDO, ARPORA	ILLEGAL CONSTRUCTIN OF COMPOUND WALL IN SY. NO. 94/1& 95/1 AT VIEGAS VADDO. ARPORA	94/1 & 95/1 AT ARPORA	3/7/2022	SITE INSPECTION NOTICE VIDE REF. NO. VP/AN/NOTICE/2022- 23/494 DATED 1/06/2022	PENDING FOR DECISION OF PANCHAYAT BODY	

695			PUNDALIK A POLL SIM VADDO ARPORA	SURESH ATMARAM POL ,SUREKHA SURESH POL,GANESH ALIAS SACHIN SURESH POL ,SUNNY SURESH POL SIM VADDO ARPORA	UNAUTHORIZED CONSTRUCTION OS STRUCTURE ON PUBLIC NALLAH	166/1,166/2,166/ 3 SIM VADDO ARPOA	7/6/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-24/1087 DATED 06/07/2023 SITE INSPECTION NOTICE:REFIXED VIDE REF NO VP/AN/NOTICE /2023-24/1145 DATED 14/07/2023 CORRIGENDUM: VP/AN/CORRIGENDUM /2023- 24/1239 DATED 21/07/2023 SHOWCAUSE NOTICE:VP/AN/NOTICE/2023- 24/1624 Dated 13/09/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
696			SURESH A POL SIM VADDO ARPORA	PUNDALIK POLL SIM VADDO ARPOA	UNAUTHORIZED CONSTRUCTION OS STRUCTURE	166/5 & 8 SIM VADDO ARPOA	7/19/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-24/1237 DATED 21/07/2023 CORRIGENDUM: VP/AN/CORRIGENDUM /2023- 24/1253 DATED 24/07/2023 CORRIGENDUM: VP/AN/CORRIGENDUM /2023- 24/1316 DATED 02/08/2023 CORRIGENDUM: VP/AN/CORRIGENDUM /2023- 24/1342 DATED 04/08/2023 SHOWCAUSE NOTICE:VP/AN/NOTICE/2023- 24/1622 Dated 13/09/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
697			ANJALI PARRIKAR BORDA MARGAO	MANGALDAS GOVEKAR KUDCHAR ARPORA	UNAUTHORIZED CONSTRUCTION OF STRUCTURE	177/8 KUDAS VADDO ARPOA	9/28/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-24/1679 DATED 28/09/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

698			LIBERATH FIALHO BRAGANZA & ANNE PAULINE FERNANDES SIM VADDO ARPORA	RICARDO JOSEPH DSOUZA SIM VADDO ARPORA	ERECTED UNAUTHORIZED CONSTRUCTION	167/1 SIM VADDO ARPORA	10/9/2023	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/1911 DATED 11/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
699			TULSIDAS V GOVEKAR KUDAS VADDO ARPORA	PAVAN PRAKASH GOVEKAR KUDAS VADDO ARPORA	UNAUTHORIZED EXCAVATION WORK & ERECTION OF M.S BARS PILLARS	177/5 KUDAS VADDO ARPORA	10/9/2023	STOP NOTICE:NOTICE UNDER SEC 64(J) & 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2023-2024/1912 DATED 11/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
700			TANUJA TULSHIDA BANAULIKAR SIMWADDO ARPORA	GOROKH POLL SIMWADDO ARPORA	ILLEGAL CONSTRUCTION OF TIOLET AND SOAKPIT AND SEPTIC TANK	54/11 SIM VADDO ARPORA	8/4/2022	SITE INSPECTION NOTICE UNDER SECTION 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2022-23/925 DATED 09/08/2022 SITE INSPECTION NOTICE UNDER SECTION 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2022-23/1031 DATED 12/09/2022	PENDING FOR DECISION OF PANCHAYAT BODY	
701			GAURI MANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1712 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2020 DATED 26/10/2023 FINAL REMINDER REF NO :VP/AN/NOTICE/2023-24/2475 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
702			LAXIMAN MADGAONKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1708 DTD 30/09/2023 CORRIGENDUM /2023-2024/1736 DATED 03/10/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023- 24/2021 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

703			POOJA MADGAONKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1707 DTD 30/09/2023 CORRIGENDUM /2023-2024/1735 DATED 03/10/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023- 24/2030 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
704			RAJESH DIVKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1722 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2029 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2462 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
705			ANITA MAPARI TAMBUDKI VADDO	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1714 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2028 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2471 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
706			RICHA MADGAONKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1715 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2027 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

707			DIGAMBER NANODKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1717 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2026 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
708			RANJANA MANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1718 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2025 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2477 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
709			PARSHURAM MANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1723 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2025 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2474 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
710			SANDESH DIVKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1706 DTD 30/09/2023 CORRIGENDUM VIDE REF NO :VP/AN/CORRIGENDUM /2023- 2024/1733 DATED 03/10/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2023 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2474 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

711			GAUSHALMANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1713 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2022 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2465 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
712			PRASAD HALARNKAR MAINATH BHATTI ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	23/5 MAINATH BHATTI ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1697 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2039 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2465 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
713			SMITA RAJESH BANAULIKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189/16 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1705 DTD 30/09/2023 CORRIGENDUM REF NO VP/AN/CORRIGENDUM /2023- 24/1734 03/10/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023- 24/2038 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2465 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

714			RITA DSOUZA GHORBHAT VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	126/8 GHORBHAT VADDO ARPORA		NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1702 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2037 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2463 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
715			SALMAN SAYED GHORBHAT VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	126 GHORBHAT VADDO ARPORA		NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1704 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2036 DATED 26/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2473 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
716			SANDESH PILERNKAR MAINATH BHATTI ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	24/1,24/2,24/3 MAINATH BHATTI ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1693 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2035 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
717			SURAJ MANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1710 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2034 DATED 26/10/2023 FINAL REMINDER : VP/AN/NOTICE/2023- 2024/2468 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

718			PRASHANT SAKHLAKR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	189 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1711 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2033 DATED 26/10/2023 FINAL REMINDER :VP/AN/NOTICE/2023- 2024/2476 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
719			KANCHAN S NAGVENKAR SURENDRA M NAGVEKAR GHORBHAT VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	127/5 GHORBHAT VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1703 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2032 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
720			VASUDEV SATELKAR BAGA ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	9/0 VEIGAS VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1684 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2070 DATED 26/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
721			NILIMA P CORGAONKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS		9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1686 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2060 DATED 27/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
722			ROHAN KORGAONKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	183/48 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1700 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2059 DATED 27/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

723			KISHOR SAKHALKAR MAINATH BHATTI ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	188/39 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1689 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2063 DATED 27/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
724			SHOBHAVATI MANDREKAR TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	10/4 VEIGAS VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1681 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2061 DATED 27/10/2023 FINAL REMINDER:REF NO VP/AN/NOTICE/2023-2024/2472 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
725			Sadanand Rama Pilankar	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS			VP/AN/NOTICE/2023-24/1712 DTD 30/09/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
726			SHIVA MAHADEV NAIK & KRISHNA MAHADEV NAIK	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	10/6,& 7 VEIGAS VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1701 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2062 DATED 27/10/2023 FINAL REMINDER:REF NO VP/AN/NOTICE/2023-2024/2467 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
727			RAMA SATELKAR BAGA ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	9/0 VEIGAS VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1683 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2067 DATED 27/10/2023	PENDING FOR DECISION OF PANCHAYAT BODY	

728			SALMAN SAYEDTAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	188/22,29 & 36,21,28 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1691 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2066 DATED 27/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2461 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
729			SALIM SAYED TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	10/11 & 23 VEIGAS VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1685 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2068 DATED 27/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2466 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
730			SAYED SALMAN SALIM TAMBUDKI VADDO ARPORA	ADV ROHIT BRAS DE SA	ILLEGAL LAND FILLING /CONSTRUCTIONS IN LOW LYING AREAS	188/41,42 & 44 TAMBUDKI VADDO ARPORA	9/23/2023	NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VP/AN/NOTICE/2023- 24/1692 DTD 30/09/2023 SHOW CAUSE NOTICE : VP/AN/NOTICE/2023-24/2064 DATED 27/10/2023 FINAL REMINDER REF NO VP/AN/NOTICE/2023-24/2470 DATED 18/12/2023	PENDING FOR DECISION OF PANCHAYAT BODY	
731			DAVID DSOUZA BAGA ARPORA	JEROME SIMOES ARPORA	ILLEGAL CONSTRUCTION OF SHOP	270/40 BAGA ARPORA	1/18/2022	STOP NOTICE:NOTICE UNDER SEC 64(J) & 82 OF G.P.R ACT 1994 VIDE REF NO VP/AN/NOTICE/2021-2022/1577 DATED 18/01/2022 SHOW CAUSE NOTICE :VP/AN/NOTICE/2021- 22/1636 DATED 07/02/2022 DEMOLITION NOTICE NOTICE :VP/AN/NOTICE/2022-23/20 DATED 05/04/2022	PENDING FOR DECISION OF PANCHAYAT BODY	

732			UMAKANT POLL SIM VADDO ARPORA	VISHWAR BANAUlikAR SIM VADDO ARPORA	ILLEGAL CONSTRUCTION OF TIOLET AND SOAKPIT AND SEPTIC TANK	54/11 SIM VADDO ARPORA	1/27/2022	SITE INSPECTION NOTICE:NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2021-22/1609 DATED 27/01/2022 SITE INSPECTION NOTICE:NOTICE UNDER SECTION 64(J) & 82 OF GOA PANCHAYATS RAJ ACT 1994 VIDE REF NO VP/AN/NOTICE/2021-22/1734 DATED 04/03/2022 STOP NOTICE VP/AN/NOTICE/2022-23/878 DATED 01/08/2022	PENDING FOR DECISION OF PANCHAYAT BODY	
733		PARRA	Mervin Alvares, E/4, Nityanand Cottage, Malvani Church, Malad	Gopal Kuli, Arradi Vaddo, Parra	Illegal Construction in his property	Arradi Vaddo, Sy. No. 33/6 and 33/7	7/2/2020	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	disposed	
734			Village Panchayat Parra	Pascoal J. Mendes & Arrel Francis Mendes	Constructed Illegal Compound Wall	Bhatti Vaddo		Notice under Sec 82(1) of The Panchayat Raj Act 1994 , Show Cause Notice vide Ref. No. VPP/F. Illegal Const/2019-20/1072 Dt. 19/02/2020	Demolition Order vide Ref. No. VPP/F. Illegal Const/2020-21/106 Dt. 03/06/2020, Compliance report of the Demolition Squad Vide Ref. No. VPP/F. Compliance report/2021-22/302 Dt. 13/08/2021	
735			Gravin Joseph Alvares H. No. 89, Hill Road, Fotta Vaddo, Nerul,	Sanjana Sanjay Korgaokar, H. No. 282/1, Arradi Vaddo, Parra	Carried out Illegal Construction of structure	Sy. No. 33/7	9/16/2020	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	pending	
736			Sebastian F. E. Fernandes, H. No. 658, Britto Vaddo, Parra	Vasant Sirsat, H. No. 615/2, Salis Vaddo, Parra	Illegal Construction	Britto Vaddo, Sy. No. 118/14	8/21/2020		Disposed	
737			Jack Fernandes, R/o Salis Vaddo, Parra,	Maria Gerorgina Souza e Costa H. No. 37, Jackni Vaddo, Parra	Illegal Installation of Mobile Tower	Jackni Vaddo Sy. No.95/0	9/22/2020	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	Disposed	

738			Martha D'Silva, H. No. 542, Mudda Vaddo, Parra	Sandra Fernandes, Mudda Vaddo, Parra	Illegal Construction	Mudda Vaddo	6/8/2020	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	Disposed	
739			Lucy Fernandes H. No.211, Fondac Vaddo, Parra	Anthony Patrick Lewis, Banglow 174, Lane 22, Vainguinim Valley, Dona Paula	Illegal Construction	Fondac Vaddo Sy. No. 83/2	10/30/2020	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994	Disposed	
740			Mableswhar R. Chari, Parra	Manohar R. Walke, Almeida Vaddo, Parra	Illegal Construction	Carrasco Vaddo, Sy. No.161/3	3/1/2021	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994	Withdrawn by complainant	
741			Jenia Maria Lobo- E-Rodrigues, Ho. No.127, Lobo Vaddo, Parra	Bosco Rodrigues, Magdalen Rodrigues & David Rodrigues, Lobo Vaddo, Parra	Illegal Construction	Lobo Vaddo Sy. No.91/26	3/5/2021	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994	pending	
742			Tulsidas V. Lokre H. No. 181, Bhatti Vaddo, Parra	Godwin Julius D' Silva 105, Sahakar Bhavan Dr. B. S. Road, Parel Mumbai	Illegal Construction	Bhatti Vaddo Sy. No. 101/18	1/21/2022	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994	disposed	
743			Claude Pacheco, Carrasco Vaddo	A P Decosta, Almeida Vaddo, Parra	Illegal Construction	Carrasco Vaddo Sy No.170/16B	8/3/2022	Notice under Sec 82(1) of The Panchayat Raj Act 1994	Disposed	
744			Stephen Eugene Caldeira, H. No. 805/1, Salis Vaddo, Parra	Kadar Allapur, Salis Vaddo	Illegal Construction	Salis Vaddo Sy. No.29B	4/12/2022	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	Disposed	
745			Laxmibai Narayan Gad, W/o late Narayan Ramchandra Gad H. No.231/1, Arradi, Parra	Indus Tower Limited, Office No. 2010, 2nd Floor, Marvel Edge, Vimnanagar, Pune & Parvati Gad and others, Arradi Vaddo, Parra	Illegal Construction/erection of tower	Arradi Sy. No.38/21	9/17/2022	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994.	disposed	
746			Mr. Wenceslau Martins, H.No.628, Salis vaddo parra Bardez, Goa	Mr. Anthony Martins Salis Vaddo, Parra	illegal construction of garage	Salis vaddo Sy.No.4/42A	5/16/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 66(3) of The Panchayat Raj Act 1994 issued	pending	

747			Mrs. Rakhee Fernandes, POA for Ms. Libiya Philip D'Souza Managing Trustee, The Sr. Sr. Christobles Trust, R/o H.no. 313 Barradi Parra Bardez, goa	Domnic Rebello H.No.306/1-BArradi Parra	Illegal construction	B.Arradi Sy.No.18/5	2/23/2022	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 66(3) of The Panchayat Raj Act 1994 issued	Issued Demolition Notice	
748			Chetan Vilas Matonker, R/o Pratibha Housing society Margao Goa	Uday Keshav Matonkar, Britto vaddo, Parra	illegal construction of shed	Britto Vaddo in Sy.No.147/6,118/ 8, 142/7 and 122/6	2/3/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994	Sub-Judice Before the Addof panchayat I at panaji	
749			Narendra Prabhu, H.No.523A Verla canca, bardez	Marcos Fernandes	Illegal construction	B.Arradi, Sy.No.27/6 and 27/6A	8/3/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994	matter is sub-judice before the Administrative Tribunal of Goa at Panaji	
750			Mr. Viraj Kathane & Mrs. Heena Kathane, Naupada Thane (W) 400602	Mr. Lobo. Lobo vaddo Parra	illegal construction of roofing	Lobo Vaddo	3/11/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994	disposed	
751			Rajan Bhagwant Sawant,H.No.743 Britto vaddo, Parra, Bardez, Goa	Mr. Claudio Pacheco, Almeida vaddo, parra	illegal construction activity	Sy.No.160/1 at Carrasco vaddo, parra	6/20/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994	Sub-Judice Before the Add. Director of panchayat I at panaji	
752			Sylvia pereira, R/o Gama vaddo, parra, bardez, goa	Mrs. Kareena Gautam Khawani & Mr. Deepak G. Tolani, R/o gama vaddo, parra	Illegal construction of two rooms	Sy.No.219/3 Gama vaddo, Parra	7/12/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1995	disposed	
753			mrs. Josephine D'Cruz, carrasco vaddo, Parra	Ritesh Sawal , carrasco vaddo, Parra	illegal construction of compound wall	Carrasco vaddo	7/21/2023	Notice under Sec 82(1) of The Panchayat Raj Act 1994 & Notice under Sec 64(1)(J) of The Panchayat Raj Act 1994	issued Show cause Notice	
754		Colvale	Satyawan Vasudev Pednekar, R/o, Tar wado, Colvale Bardez-Goa	Arjun Halarnkar , R/o, Tar wado, Colvale, Bardez-Goa	Illegal reconstruction done	413/1 Villgae Colvale	31/02/2022	Served Showcause Notice	Served Showcause Notice	
755		Colvale	Sebastian Xavier Rego, R/o, Tarche galu, Colvale, Bardez-Goa	Delia Fernandes, R/o, Voiza wado, Colvale, Bardez-Goa	Illegal Construction done	416/7 Village Colvale	12/9/2021	Served Demolition Notice	Served Demolition Notice	

756	Colvale	Rohidas Kerkar, R/o Koni wado, Colvale, Bardez-Goa	Krishna Kerkar, R/o. Koni wado, Colvale, Bardez-Goa	Illegal construction of house in SY. No. 132/20 at village colvale, Room. Pump, Room and Toilet	69/9 Village Colvale	9/29/2021	Served Showcause Notice	Served Showcause Notice	
757	Colvale	Gauresh Gajanan Bhosle & Others R/o, Tarche galu, Colvale, Bardez-Goa	Roshan Naik , R/o, Tarche galu, Colvale, Bardez-Goa	Illegal Construction of tin shed struxture done	122/6 Village Colvale	1/19/2022	Served Showcause Notice	Served Showcause Notice	
758	Colvale	Sakshi M. Chodankar, R/o, St. Rock Wado, Colvale, Bardez-Goa	Ramesh Colvalkar , R/o. St. Rock wado, Colvale, Bardez-Goa	Illegal Construction done	26/2, Village Colvale	7/8/2021	Stay Order From Directorate of Panchayat, Panaji-Goa	Stay Order From Directorate of Panchayat, Panaji-Goa	
759	Colvale	Roshan Naik, R/o, Tar wado, Colvale, Bardez-Goa	Gauresh Gajanan Bhosle R/o, Tar wado, Colvale, Bardez-Goa	Illegal Construction of extension to existig house done	415/1, Village Colvale	1/12/2022	Served Showcause Notice	Served Showcause Notice	
760	Colvale	Siddhi Naik, R/o, Mapusa, Bardez-Goa	Vikas Arolkar R/o, Mapusa, Bardez-Goa	Illegal Construction of G+ 3 structure and compound wall done	84/10-B Village Colvale	1/31/2022	Stay Order From Directorate of Panchayat, Panaji-Goa	Stay Order From Directorate of Panchayat, Panaji-Goa	
761	Colvale	Rahul J. Naik ,R/o, Mushir wado, Colvale, Bardez-Goa	Dasharath Kambli ,R/o, Mushir wado, Colvale, Bardez-Goa	Illegal Construction of first Floor (part) extension to existig house done	93/30,32 Village Colvale	1/24/2022	Stay order From Directorate of Panchayat, Panaji-Goa	Stay order From Directorate of Panchayat, Panaji-Goa	
762	Colvale	Dasharath Kambli R/o, Mushir wado, Colvale, Bardez-Goa	Jyostna Naik R/o, Mushir wado, Colvale, Bardez-Goa	Illegal Construction of Residential house done	93/36,37,38,57,58 & 59 Village Colvale	9/3/2020	Stay order From Directorate of Panchayat, Panaji-Goa	Stay order From Directorate of Panchayat, Panaji-Goa	
763	Colvale	Sayinandan S. Satardekar, R/o, Mushir wado, Colvale, Bardez-Goa	Gurudas Naterkar R/o. Mapusa, Bardez-Goa	Illegal Construction rooms and toilet done	66/1-B Village Colvale	8/25/2022	Served Showcause Notice	Served Showcause Notice	
764	Colvale	Sayinandan S. Satardekar, R/o, Mushir wado, Colvale, Bardez-Goa	Gurudas Naterkar R/o. Mapusa, Bardez-Goa	Illegal Construction residential house done by Gurudas Naterkar	66/1-B Village Colvale	7/14/2021	Served Showcause Notice	Served Showcause Notice	
765	Colvale	Delia Lesie Fernandes, R/o. Voiza wado, Colvale, Bardez-Goa.	Sebastian Rego, R/o. Voiza wado, Colvale, Bardez-Goa.	Illegal construcion of temporary shed with RCC done	416/7, Village Colvale	10/4/2021	Served site inspection notice	Served site inspection notice	
766	Colvale	Shankar Harmalkar and other, R/o, Chicalim, Colvale, Bardez-Goa	Amith Sheoknand, R/o. Colvale, Bardez-Goa	Illegal Construction of Residential House and Coumpound wall	280/1,4, Village Colvale	12/17/2021	Served Showcause Notice	Served Showcause Notice	

767		Colvale	Pritesh Mandrekar, R/o, Chicali,, Colvale, Bardez-Goa	Rupesh Naik, Chicalim, Colvale, Bardez-Goa	Illegal Construction in Sy. No. 387/8, at Chicalim Colvale, Bardez-Goa	387/8, at Chicalim Colvale	6/12/2023	Served site inspection notice	Served site inspection notice	
768		Colvale	Dr. Sudha Gauns, Gauns Childcare Hospital, Dangui, Colony, Mapusa-Goa	Prabhavati Parab, Shankar Parab, Shaadev Kashinath Mahale, R/o. Ramnagar, Colvale, Bardez-Goa.	Complaint against illegal construction of room for rental	22/0	5/26/2023	Served Demolition Notice	Served Demolition Notice	
769		Colvale	Agnelo Pereira, Penha De Farnce, Porvorim, Bardez-Goa	Roque Mascarenhas, Albert Mascarenhas, R/o, Colvale, Bardez-Goa	illegal encroachment/construct ion in property bearing Sy. No. 433/0 of V.P.Colvale in comunidade land	433/0	9/11/2023	Served Showcause Notice	Served Showcause Notice	
770		Colvale	Vikram Parsekar, R/o. Mushir wado, Colvale, Bardez-Goa.	Firoz Khan	illegal construction of road carried out by Mr. Firoz Khan in Sy. No. 297/1 and 277 of village Colvale	297/1 and 277 of village colvale	98/2023	Served site inspection notice	Served site inspection notice	
771		Colvale	Comunidade of Colvale	Ravi Chodankar	illegal construction of shed	22/0	10/16/2023	Served Showcause Notice	Served Showcause Notice	
772		Colvale	Comunidade of Colvale	Maria Georgina Souza eCosta	Encroachment in Sy. No. 40/4	40/4	12/16/2023	Served site inspection notice	Served site inspection notice	
773		Colvale	Dinesh Shrikant Naik, R/o. Chicalim, Colvale, Bardez-Goa.	Shivaji Naik, R/o. Chicalim, Colvale, Bardez-Goa.	Illegal Construction of fencing	138/1	6/6/2023	Stay Order From Directorate of Panchayat, Panaji-Goa	Stay Order From Directorate of Panchayat, Panaji-Goa	
774		Colvale	Meghasham Ventakesh Madgaonkar, Maina, Sodiem, Siolim, BARdez-Goa	Parshuram Kesarkar	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
775		Colvale		Krishna Mirashi	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
776		Colvale		Rajan Sawant	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
777		Colvale		Mangal M. Sutar	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
778		Colvale		Amrut Dhanavade	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
779		Colvale		Govind Patil	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	

780		Colvale		Rupesh Sawant	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
781		Colvale		H. Pednekar	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
782		Colvale		Amit Gawas	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
783		Colvale		Sachin Gaonkar	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
784		Colvale		Vivekanand Patil	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
785		Colvale		Savita Appasaheb	Illegal Construction of residencial house	138/1	7/12/2023	Served Showcause Notice	Served Showcause Notice	
786		Colvale	Meghasham Ventakesh Madgaonkar, Maina, Sodiem, Siolim, BARdez-Goa	Ramakant Vaudev Pednekar, R/o. Ganeshnagar, Karaswada, Mapusa-Goa.	Illegal construction of house in SY. No. 132/20 at village colvale, Room. Pump, Room and Toilet	132/20	7/12/2023	Served Showcause Notice	Served Showcause Notice	
787		Bastora	Jancie Hycinth Desouza R/o. Balbot, Bastora, Bardez, Goa	Gunaji Bicholkar Balbot, Bastora	filling of paddy field and construction of illegalhouse in Property bearing No. 161/6 of Village Bastora	Balbot, Bastora sy. No. 161/6	2/23/2022	Notice under section 66(4) is served	Oppenent has appeal in DOP	
788			Santana Florindo R/o. Balbot, Bastora, Bardez, goa	Ramakant Naik R/o. Balbot, Bastora	Illegal erection of Shed at Balbot,Bastora	Balbot,Bastora in Sy. No. 6/10	8/5/2023	Notice under section 66(4) is served	under process	
789			Vijaya Govekar R/o.Xell, Bastora, Bardez, Goa	Madhvi Raut R/o. Xell, Bastora, Bardez, Goa	illegal construction of shed	Xell,Bastora in sy.no. 105/6 at	1/30/2023	Show cause notice issued	under process	
790			Deepak R. Belgaonkar r/o. St. Cruz, Bastora	Prakash Belgaonkar R/o. St. Cruz, Bastora	illegal construction of shed	St. Cruz, Bastora Sy.no. 80/15	5/6/2023	Notice under section (4) is served	Oppenent has appeal in DOP	
791		Siolim-Sodiem	Frutusso Fernandes, Tropa Vaddo, Sodiem, Siolim.	Maria Fernandes and others, Tropa vaddo, Siolim, Sodiem	construction of compound wall	sy. No. 21/1 and 21/4 of Village Siolim, Sodiem	5/4/2021	Notice u/s 64 I(J) dtd: 11-03-2022	ADP-I/P.A.87/2013/3573 Disposed matter	
792		Siolim-Sodiem	Joan Marcaranhes e Dsouza, Tropa, Siolim, Sodiem	Terrance Lobo, Tropa Vaddo, Sodiem	Illegal construction of pucca house with RCC slab and 1st floor	Sy. no. 214/32 of Village Siolim, Sodiem	4/21/2022	Notice u/s 64 I(J) of GPRA 1994 dtd: 18-05-2022 Demolition Order, Dtd: 21-03-2023	ADP-I/Sodiem-Siolim/P.A.157/2023/2783	

793		Siolim-Sodiem	Hermenegildo D'Souza, 11 Walting Place, Houghton Regis, U.K.	Dashrath Dabholkar, Xell, Gaunsavaddo, Sodiem, Siolim	Illegal encroachment of Hut	sy. No. 188/45,188/46,18 8/47 of Village Siolim, Sodiem	3/21/2023	Notice u/s 64 I(J) of GPRA 1994 dtd:28-03-2023 Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994 Demolition Order Dtd: 12-05-2023	Panchayat Appeal No: ADP/I/Sioli- Sodiem/P.A.245/2023 /4045	
794		Siolim-Sodiem	Hermenegildo D'Souza, 11 Walting Place, Houghton Regis, U.K.	Dinesh Kalangutkar, Shiva Kalangutkar, Xell, Gaunsavaddo, Sodiem, Siolim	Illegal construction activity and encroachment	Sy. No. 188/45,188/46 and 188/47	3/21/2023	Notice u/s 64 I(J) of GPRA 1994 dtd:28-03-2023 Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994 Dtd:18-04-2023 Demolition Order Dtd: 12-05-2023	Panchayat Appeal No: ADP/I/Sioli- Sodiem/P.A.244/2023 /4008	
795		Siolim-Sodiem	Veera Vaman Pandit, Teen Maad, Siolim	Mr. Samir Sakhalkar and Mrs. Sanjana S. Sakhalkar, E4/216-A, Porbo vaddo, Calangute	illegal construction of compound wall, septic tank and soak pit.	sy. No. 254/4C of Village Siolim- Sodiem	9/5/2023	Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994. Dtd:30-10- 2023 Demolition Order Dtd: 12-05- 2023		
796		Siolim-Sodiem	Sheela P. Shirodkar, Rordigues vaddo, Siolim- Sodiem	Datta Goltekar Sujay Goltekar Khalcha vaddo, Sodiem, Siolim,	Illegal compound wall	Sy. No. 210/1 in Village Siolim, Sodiem	11/30/2022	Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994. Dtd:25-08- 2023 Demolition Order Dtd: 25- 11-2023	ADP-I/Siolim- Sodi/P.A.431/2023/85 22	
797		Siolim-Sodiem	Sheela P. Shirodkar, Rordigues vaddo, Siolim- Sodiem	Unknown Person	Illegal compound wall	Sy. No. 210/1 in Village Siolim, Sodiem	3/5/2023	Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994. Dtd:03-11- 2023		
798		Siolim-Sodiem	Anuj Vaman Pandit, Teen Maad, Siolim	Rudresh Harmalkar, Teen maad, Siolim	Illegal construction of 3 shops	sy. no. 253/0(1)	5/31/2023	Order cum notice under sub/sec (3) of Sec 66 of GPRA 1994. Dtd:30-10- 2023 Demolition Order Dtd: 21- 12-2023		
799		Siolim-Sodiem	Sanjana S. Sakhalkar, Prabhu vaddo, Calangute	Vaman Pandit and Veera Pandit, Teen Maad	Illegal constructiob of RCC Structure	sy. No. 254/4c-1 of Village Siolim- Sodiem	10/16/2023	Site Inspetion Notice Dtd:30/10/2023	Unable to conduct site inspection as respondent went for stay No. APP- I/Sodiem/P.A.428/202 3/8547	
800		Neul	Prashant Naik R/O Fatta waddo, Nerul Bardez Goa	Marshal Azavedo R/o Fatta waddo Nerul Bardez goa	Illegal constuction of Room	64/8	11/6/2020	notice issued Notice under Sub Section 4 of Section 66 of the Goa Panchayat Raj Act. 1994	matter is pending before DDP	
801			Anthony Nazareth R/o Bhati waddo Nerul Bardez Goa	Marcus Nazareth R/o Bhati waddo Nerul Bardez Goa	illegal constuctio floor	43/1	11/23/2020	notice issued Notice under Sub Section 4 of Section 66 of the Goa Panchayat Raj Act. 1994	matter is pending before DDP	
802			Coleta Simoes Alais shani Simoes R/o. dandadi Nerul Bardez Goa	Assis Pereir and Tony Pereira R/o Dandai Nerul Bardez Goa	Illegal constuction of Room	104/1	2/13/2020	notice issued Notice under Sub Section 4 of Section 66 of the Goa Panchayat Raj Act. 1994	matter is pending before DDP	

803			Pravin Malvankar R/o Firange Bhat , Nerul Bardez Goa	Liladhar Raikar and Vasudev Raikar	illegal constuctio floor	142/3	1/11/2022	notice issued Notice under Sub Section 4 of Section 66 of the Goa Panchayat Raj Act. 1994	matter is pending before DDP	
804			Fabricas De Igraj R/o Tita waddo Neul Bardez Goa	Nirupa Agarwadekar R/o Tita waddo Nerul Bardez Goa	temporay shed of plastic and Wooden Bamboo	1/0	11/2/2023	notice issued Notice under Sub Section 4 of Section 66 of the Goa Panchayat Raj Act. 1994	matter is pending before DDP	
805		Calangute	Manuel J. P. Pereira,Naika Vaddo, Calangute	Celine Pereira, Naika Vaddo, Calangute	Illegal Construction of Compound/Boundary Wall	482/4		Site Inspection Notice Issued	-	-
806			Joseph Sequeira, Naika Vaddo, Calangute		Illegal constructionof road in nullah			Site Inspection Notice Issued	-	-
807			Celine Pereira, Naika Vaddo, Calangute	Manuel J. P. Pereira,Naika Vaddo, Calangute	Illegal House Construction	473/16		Site Inspection Notice Issued	-	-
808			Premanand Diukar, Calangute Contituency Forum		Illegal Construction	158/1		Site Inspection	-	-
809			Damasceno Fernandes, Gaura Vaddo, Calangute					Site Inspection	-	-
810			Ward Member, Gaura Vaddo, Calangute		Illegal Raising Height of Existing Compound Wall			Site Inspection	-	-
811			Preston Fernandes, Porba Vaddo, Calangute		Illegal Construction	187/5		Site Inspection	-	-
812			Esperansa Filomena Fernandes Rodrigues, Porba Vaddo, Calangute		Illegal Construction			Site Inspection	-	-
813			Joseph Sequeira, Naika Vaddo, Calangute		Illegal Construction	127/1-A		Site Inspection & Call Letter	-	Ready to Compromise Terms
814			Mr. Charles Luis & Mrs. Celandine Luis, Naika Vaddo, Calangute		Illegal Construction of Gate			Site Inspection	-	-
815			Celine Pereira, Naika Vaddo, Calangute		Illegal Construction of Stone and Concrete Water Drain			Site Inspection	-	-

816			Jagdishchandra V. Tanna, Saldanha Business Towers, Mapusa-Goa		Illegal Construction	247/28A		Site Inspection	-	-
817			Pandurang Govind Kamat Tarcar, Gaura Vaddo, Calangute		Illegal Conctruction of Shed	124/4		Site Inspection	-	-
818			Joseph Sequeira, Naika Vaddo, Calangute		Illegal Construction of Shops and Beach Resort			Site Inspection	-	-
819			Sunil Chawan & Others, Porba Vaddo, Calangute		Illegal Construction on the Building	194/31		Site Inspection	-	-
820			Alwyn Fernandes, Naika Vaddo, Calangute		Illegal Construction	8-B-1		Site Inspection	-	-
821			Pedro Silveira & Candida Silveira, Maddo, Vaddo, Calangute		Illegal Construction of Entire New Illegal House	172/24-B		Site Inspection	-	-
822			Benedict Joseph D'Souza, Dona Terezinha, Gaura Vaddo, Calangute		Illegal covering of Terraces with Additional Rooms construction			Site Inspection	-	-
823			Helen Lily Andrade, Saunta Vaddo, Calangute		Illegal and Unauthorised Structure	241/4		Site Inspection	-	-
824			Mrs. Surekha P. Karpe, r/o Gaura Vaddo (East), Calangute, Bardez-Goa							
825			Mr. Shyam R. Karpe, r/o Flat no B-1/111, Anand Residency, Airport Road, behind SMRC Hospital, Chicalim, South Goa		Illegal Construction			Site Inspection, Ongoing		
826			Mr. Sanjay R. Karpe alias Jerry Fernandes, r/o H. No. 1/121/E, Gaura Vaddo (East), Calangute, Bardez-Goa							

827			Kamal G. Kudnekar, R/o H. No. 1/292 B, Near Tarcar Ice Factory, Gaura Vaddo, Calangute, Bardez-Goa	Mrs. Bernadette Sequeira, R/o H. No. 1/284, Gaura Vaddo, Calangute, Bardez-Goa	Illegal Construction	-	2/25/2023	Site Inspection	-	-
828			Sham Hanumant Korgaonkar, r/o H. No. 2/41 A, Naika Vaddo, Calangute, Bardez, Goa	Joanita Fernandes, r/o H. No. 2/1/1, Naika Vaddo, Calangute, Bardez - Goa	Illegal Construction	12-Jun	8/2/2023	Site Inspection	-	-
829			Mr. Carlos J. Fernandes, R/o H. No. 4/205/B, Porba Vaddo, Calangute, Bardez-Goa	Johnny Fernandes & Others R/o Porba Vaddo, Calangute	Illegal Construction of Residential House and Compound Wall	189/3	3/2/2023	Site Inspection	-	-
830			Chandrashekhar H. Raikar, Porba Vaddo, Calangute, Bardez-Goa	Ana Clara Ejipsy e Remedios & Others, R/o Porba Vaddo, Calangute, Bardez - Goa	Illegal Construction	-	3/21/2023	Site Inspection	-	-
831			Mrs. Martha Mary D'Souza, C402, 4th Floor, Zarina Towers, St.Inez, Post Caranzalem, Panaji-Goa	Claver Sylvester Lopes, Gaura Vaddo, Calangute, Bardez-Goa	Illegal Construction	125/6	1/3/2023	Site Inspection	-	-
832			Mrs. Felida D'Souza, R/o H.No. 128/B, Umta Vaddo, Calangute, Bardez-Goa		Illegal Construction			Site Inspection	-	-
833			The Cosy Shells Flat Owners Association, Gaura Vaddo, Calangute, Bardez-Goa	The Proprietor, Sharanam Green, Gaura Vaddo, Calangute, Bardez-Goa	Illegal erection of wall & room	-	1/21/2023	Site Inspection	-	-
834			Mr. Neville Coelho, Mrs. Bernadette Sequeira, Mr. Pravin Shirodkar, Committee Members and Members of Cosy Shells, Adhoc Committee, Gaura Vaddo, Calangute, Bardez-Goa		Illegal Construction			Site Inspection	-	-

835			Mr. Vinayak P. Lotlikar, R/o H. No. 102, Opp. Siddeswar Temple, Bastora Goa	The Proprietor, Hotel Clark Inn, Naika Vaddo, Calangute, Bardez-Goa	Illegal Construction	-	3/28/2023	Site Inspection	-	-
836			Mrs. Enfracia D'Souza, R/o Casa Pelgo, H. No. 2/226, Naika Vaddo, Calangute	Mr. Sagar Morajkar, r/o H. No. 2/224/B, Naika Vaddo, Calangute, Bardez-Goa	Illegal Construction	473/1	3/3/2023	Site Inspection	-	Memorandum from BDO, Mapusa
837			The Chairperson, Annette Beach Apartments Co-op. H. S. Ltd., Khobra Vaddo, Calangute-Baga Road, Calangute, Bardez-Goa.	Luisa Silvestin Lobo. r/O H. No. 7/181/A, Saunta Vaddo, Calangute, Bardez-Goa	Illegal Construction	231/5	2/20/2023	Site Inspection	-	Memorandum from BDO, Mapusa
838			Mrs. Martha Mary D'Souza, C402, 4th Floor, Zarina Towers, St.Inez, Post Caranzalem, Panaji- Goa		Illegal Construction	125/6		Site Inspection	-	-
839			Mr. Dornic L. Fernandes, R/o H. No. 4/72, Porba Vaddo, Calangute, Bardez- Goa		Illegal Construction			Site Inspection		
840			Mr. Marshall Fernandes, R/o Villa No. 3, Saunta Vaddo, Calangute, Bardez- Goa.	Mrs. Lourдина Lena D'Souza, Saunta Vaddo, Calangute, Bardez-Goa	Illegal Construction	318/2	5/29/2023	Site Inspection	-	-
841			Mrs. Lourдина Leah D'Souza, R/o Villa No. 4, Villa Nova Complex, Saunta Vaddo, Calangute, Bardez-Goa	Mr. Marshall Fernandes, Saunta Vaddo, Calangute, Bardez-Goa.	Illegal Construction	318/2	4/5/2023	Site Inspection	-	-
842			Mrs. Prashila Arjun Shirodkar, R/o. H. No. 2/163, Naika Vaddo, Calangute, Bardez-Goa.	-	Illegal Construction	-	11/5/2023	Site Inspection	-	-
843			Vaibhav Dessai, Porba Vaddo, Calangute, Bardez- Goa	-	Illegal Construction	466	12/5/2023	Site Inspection	-	-

844			Comunidade of Calangute, St. Alex Church, Naika Vaddo, Calangute, Bardez-Goa	The Proprietor, Curries Restaurant, Porba Vaddo, Calangute, Bardez-Goa	Illegal Construction	374/3	12/5/2023	Site Inspection	-	-
845			Mrs. Anna Regina Pereira, R/o Bents Apartments, Flat No. 4, 1st Floor, 1st Lane, Plot No. 6, Dominic Colony Orlem, Malad (West), Mumbai 400064	Tanvi Mahesh Verlekar & Sanjay Shridhar Divkar, Khobra Vaddo, Calangute, Bardez-Goa	Illegal Construction	196/6 & 196/6A	12/5/2023	Site Inspection	-	-
846			Ms. Judyline D'Souza, R/o H. No. 5/234, Umta Vaddo, Calangute, Bardez-Goa		Illegal Construction			Ongoing Complaint	-	-
847			Magdalena Margarete Mendonza e de Souza, R/o H. No. 1/133-A, Gaura Vaddo, Calangute, Bardez-Goa		Illegal Construction			Site Inspection	-	-
848			Mr. Theodoro L Lobo, Mrs. Josephine Lobo, r/o H. No. 5/104/B, Umta Vaddo	Mr. Gajendra Singh, Mehfil Hotel, Umta Vaddo, Calangute, Bardez-Goa	Illegal Construction	-	6/23/2023	Site Inspection	-	-
849			Geeta Korgaonkar, r/o Naika Vaddo, Calangute, Bardez-Goa.	Mr. Pravin Korgaonkar, Naika Vaddo, Calangute-Bardez-Goa	Illegal Construction	-	6/23/2023	Site Inspection Notice Issued		
850			Reuben D. A. Fernandes, R/o H. No. 160, Gaura Vaddo, Calangute, Bardez-Goa	Mr. Alex Fernandes, Tivai Vaddo, Calangute, Bardez-Goa	Illegal Construction of Wall	158/1	6/22/2023	Directed to survey the plot		
851			Sandra StosiusAnnette Beach Apartments Co-op Hsg. Soc. Ltd. ,Khobra Vaddo, Calangute, Bardez-Goa.	Luisa Silvestin Lobo. r/O H. No. 7/181/A, Saunta Vaddo, Calangute, Bardez-Goa	Illegal Construction	231/5	6/15/2023	Site Inspection	-	-

852			The President & Others, Shree Jhambleshwar Devasthan, Gaura Vaddo, Calangute, Bardez-Goa.	Mr. Radhakrishnana M., Naika Vaddo, Calangute, Bardez-Goa	Illegal Construction of Compound Wall	127/1	6/13/2023	Site Inspection	-	-
853			Neville Proenca, R/o Porba Vaddo, Calangute, Bardez-Goa.	Mr. Soma Gosavi & Others, Porba Vaddo, Calangute, Bardez-Goa	Illegal Construction	368/19-C	6/14/2023	Site Inspection	-	-
854			VP Calangute	The Proprietor, Hotel Camelot, Agar Vaddo, Calngute, Bardez-Goa	Illegal Construction	-	-	Site Inspection	-	-
855			VP Calangute	Tito Goes Proenca, R/o H. No. 2/221A, Naika Vaddo, Calangute, Bardez-Goa.	Illegal Construction	-	-	Site Inspection	-	-
856			Tito Goes Proenca, R/o H. No. 2/221A, Naika Vaddo, Calangute, Bardez-Goa.	Joe Lawrence Fernandes & Others, Gaura Vaddo, Calangute, Barddez-Goa	Illegal Construction & Encroachment	138/3 & 137/3	5/6/2023	Site Inspection	-	-
857			Mr. Rohidas Haldankar, Shree Babreshwar Devasthan Trust, Khobra Vaddo, Calangute, Bardez-Goa	Mrs. Lata, Khobra Vaddo, Calangute, Bardez-Goa	Illegal huts & shops	210/9	7/20/2023	Site Inspection	-	-
858			VP Calangute	Mr. Vaibhav Rai, Naika Vaddo, Calangute	Illegal Construction	-	-	Site Inspection	Ongoing	Show cause notice
859			Mr. Uday Singh Desai, Porba Vaddo, Calangute, Bardez-Goa	Mr. Mansingh D. Desai, H. No. 4/245, Porba Vaddo, Calnute, Bardez-Goa	Illegal Construction	197/11		Site Inspection	Demolition Notice	-
860			Mr. Anthony Lopes, r/o H. No. 6/234, Khobra Vaddo, Calangute, Bardez-Goa	Mr. Akhil Gupta, Hotel Baga Residency, Khobra Vaddo, Calangute, Bardez-Goa	Illegal Construction	-	6/16/2023	Site Inspection	Ongoing	Memorandum from BDO, Mapusa

861			Dr. Jude & Dr. Maria Agnela Rodrigues, Naika Vaddo, Calangute, Bardez-Goa	Mr. Zacarias Almeida, Maddo Vaddo, Calangute, Bardez-Goa	Illegal Construction	172/15-A	11/14/2023	Site Inspection, Ongoing	Ongoing	-
862			Judyline D'Souza, H. No. 5/234, Umta Vaddo, Calangute, Bardez-Goa	Mr. Joel & Goretta Fernandes, Umta Vaddo, Calangute, Bardez-Goa	Illegal Construction	199/10	5/7/2023	Site Inspection	-	Memorandum from BDO, Mapusa
863			Mr. Cedric Dias, Khobra Vaddo, Calangute, Bardez-Goa	The Proprietor, Walke Resort, Khobra Vaddo, Calangute, Bardez-Goa	Illegal construction of shade	-	6/26/2023	Site Inspection	-	-
864		ALDONA	Ragunath Kushali Naik,946, Naikawado, Aldona, Bardez, Goa	Dharma Naik, Naikavaddo, Aldona Bardez, Goa	Encroachment in the House	Survey No. 286/2, Aldona	2/16/2023	Notice Cum Order Issued under Sub - Section 4 of Section 66 of the Goa Panchayat Raj Act 1994.	Under Process	
865			Surat Satish Phadte, Panarim, Manas Waddo Aldona Bardez Goa	Allan Joseph Lobo, Panarim Aldona Bardez Goa	Illegal Work	Survey No. 35/4, Panarim	1/23/2023	Stop Notice Under Section 64/J And Site Inspection Notice Under Section 82 Of G.P.R Act 1994	Under Process	
866			Ashwin De Souza, VP Aldona Sarpanch,Aldona Bardez Goa	Mudit Parashar and Parul Parashar,Camtivaddo, Carona, Aldona Bardez Goa	Illegal Construction and Fencing	Survey No. 298/4, Carona	4/12/2023	Stop Notice Under Section 64/J of G.P.R Act 1994	Under Process	
867			Sumit Vishnu Phadte, Corjuem Aldona Bardez Goa	Fati Phadte, Sajjan Phadte, Jitendra Phadte, Corjuem Aldona Bardez Goa	Illegal Constuction and Dumping Mud and Stones in Government and Private Property	Survey No. 192/10 & 9, Corjuem	6/3/2021	Site Inspection	Under Process	
868			Pradip Narsinha Bhonsle, H. No. 346, Goljuem, Corjuem, Aldona Bardez Goa	Dhananjay Vinayak Bhosle, H. No. 346, Goljuem, Corjuem, Aldona Bardez Goa	Illegal Construction of New Structure	Survey No. 189/4, Corjuem	12/26/2023	Stop Notice Under Section 64/J of G.P.R Act 1994	Under Process	Call Letter Discussion
869			Fati M Phadte, H. No. 321 Goljuem Corjuem Aldona Bardez Goa	Sumit Vishnu Phadte, Viraj Vishnu Phadte, Corjuem Aldona Bardez Goa	Illegal Construction of Compound Wall	Survey No. 192/10, Corjuem	6/3/2021	Site Inspection	Under Process	Call Letter

870			Anil Sankhalkar, 118/A, Quitla Dauza Waddo, Aldona Goa	Ramesh Palni, 118/3 Quitla Dauza Waddo, Aldona Bardez Goa	Construction of Soakpit	Aldona	1/20/2022	Site Inspection	Under Process	VP Aldona Asked Opponent to give reply for shifting and removal of existing debris for soakpit
871			Cynthia Kauthankar, San Tome Plaza Flat No. F2, Aldona Bardez Goa	Cilia D'souza, Ranoi Aldona Bardez Goa	Illegal Construction	Aldona	8/19/2021	Site Inspection	Under Process	Submit Documents and Permission issued by Concerned Authorities
872			Priyanka Pinto, Ward Member, Aldona Bardez Goa	Valarian B. Fernandes, H. No. 966/1, Castel Vaddo, Aldona Bardez Goa	Illegal House Construction	Aldona	8/20/2021	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
873			Anthony Fernandes, Aldona Bardez Goa	Rupali Pednekar, H. No. 761/15 Sainagar, Aldona Bardez Goa	Illegal Construction	Aldona	6/9/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
874			Sharad B Mayenkar, Corjuem Aldona Bardez Goa	Tulsidas B. Mayenkar, Damaging The Common Wall	Damaging The Common Wall	Survey No. 12/1 Corjuem	8/31/2023	Notice Cum Order Issued under Sub - Section 3 of Section 66 of the Goa Panchayat Raj Act 1994.	Under Process	
875			Ubelin D'souza, H. No. 467/2, Cottarbhat, Aldona Bardez Goa	Shriram Pednekar, H. No. 713, Santerxette, Aldona Bardez Goa	Construction of Toilet and Makeshift Garage	Survey No. 362/44, Aldona	4/8/2022	Site Inspection under sec 82 of the Goa Panchayat Raj Act 1994	Under Process	
876			Ashwin De Souza, VP Aldona Sarpanch, Aldona Bardez Goa	Marshal Pontes, Ponolem, Calvim Aldona Bardez Goa	Illegal Construction	Survey No. 15/9, Ponolem	4/28/2023	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
877			Vitorino Fernandes, H. No 4 Ponolem, Bardez Goa	Joanita Fernandes alias Joanita Gracias, H. No. 11, Ponolem, Bardez Goa	Illegal Constrecution	Survey No. 7/3-A, Ponolem	4/25/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
878			Karuna K. Prabhulkar, H. No. 761/22 Sainagar Aldona Bardez Goa	Dilip Sanchit Redkar, Aldona Bardez Goa	Constructing Illegal Vertical Cement Speed Breaker	Aldona	9/30/2022	Site Inspection	Under Process	Letter To Remove the Structure

879			Krishna Ladu Haldankar,H. No 535/A-1, Hattalwado, Corjuem, Aldona Bardez Goa	Shakuntala Sanjay Naik Haldankar, Corjuem Aldona Bardez Goa	Illegal Construction Without Permission	Survey No. 123/3A, Corjuem	12/26/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
880			Milan M Naik, H. No. 975, Carona, Aldona Bardez Goa	Sanket S Bhonsle, Castelvaddo, Aldona Bardez Goa	Illegal Construction	Aldona	4/12/2023	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
881			Sachit Redkar, H. No. 761/21 Sainagar Aldona Bardez Goa	Karuna K Prabhulkar, Kashinath Prabhulkar,Sainagar Aldona Bardez Goa	Building Illegal Room	Aldona	12/10/2022	Site Inspection Notice Under Section 82 of G.P.R Act 1994	Under Process	Ward Member Informed That It is a Comunidade Property
882			Pranesh D Naik,Cottarbhat/ Santerxette Aldona Bardez Goa	Seneca D'Penha, R/o 75A, Ranwar, Waroda RD Bandra W, Mumbai	Illegal RCC Structure	Survey No. 2/7-A Aldona	7/3/2023	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
883			Deltarose Fernandes,H. No. 333 Grande Coimavaddo, Aldona Bardez Goa	Savio Fernandes, H. No. 396, Grande Coimavaddo, Aldona Bardez Goa	Illegal Construction of septic tank	Survey No. 66/4 Aldona	4/27/2023	Site Inspection	Under Process	
884			Savio Fernandes, H. No. 396, Grande Coimavaddo, Aldona Bardez Goa	Delta Fernandes, Grande Coimavaddo, Aldona Bardez Goa	Construction of house Toilet, Septic Tank and soak pit	Survey No. 66/3 Aldona	4/21/2023	Notice Cum Order Issued under Sub - Section 3 of Section 66 of the Goa Panchayat Raj Act 1994.	Under Process	
885			Melwyn Fernandes, H. No 371/1 Goncoi Aldona Bardez Goa	St. Domic Savio Sports Club, Calvim Aldona Bardez Goa	Illegal Construction of Compund Wall	Survey No. 33/5, Calvim	8/1/2023	Site Inspection under sec 82 of the Goa Panchayat Raj Act 1994	Under Process	Requested Both the parties to demarcate the area
886			Jacqueline M. Lobo,H. No. 259 Goncoi Aldona Bardez Goa	Ajit P Maldar,Goncoi Aldona Bardez Goa	Illegal Construction of Two houses	Survey No. 181/21 & 181/23, Aldona	3/23/2023	Site Inspection	Under Process	Submit reply of notice with documents evidence
887			Shridhar R Manerikar, Khoirut Aldona Bardez Goa	Shridhar R Manerikar, Khoirut Aldona Bardez Goa	Santiago Miranda,Khoirut Aldona Bardez Goa	Constructed Toilet and Bathroom on Common Compound wall	Aldona	1/5/2023	Call Letter	Under Process

888			Shivram Laxman Kalangutkar, Carona Aldona Bardez Goa	Santosh Kalangutkar, Carona Aldona Bardez Goa	Illegal Construction of Shed	Survey No. 229/14 Aldona	4/6/2022	Call Letter	Under Process	Opponent erected shed to protect from damage to house from rain. Requested to submit the photos of the same
889			Sumit Vishnu Phadte, Goljuem Corjuem Aldona Bardez Goa	Fati Phadte, Sajjan Phadte, Jitendra Phadte, Goljuem Corjuem Aldona Bardez Goa	Illegal Construction	Survey No. 192/8, Corjuem	6/18/2022	Notice Cum Order Issued under Sub - Section 3 of Section 66 of the Goa Panchayat Raj Act 1994.	Under Process	
890			Mahesh Arjun Naik Haldankar, H. No 1236, Khursawaddo, Carona Bardez Goa	Pundalik Pandurang Haldankar, Khursawaddo, Carona Bardez Goa	Illegal Construction	Survey No. 325/14, Aldona	5/2/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Site Inspection	
891			Pracila Datta Petkar, H. No 871/17 Ramtolem Aldona Bardez Goa	Rajesh Vishnu Salgaonkar, Ramtolem Aldona Bardez Goa	Illegal Construction	Survey No. 314/4, Aldona	11/18/2021	Notice Under Sec 82 of GPR act 1994	Under Process	
892			The Gaunkars Of Boa Esperanca Comunidade of Aldona, Aldona Bardez Goa	Tulsidas, Shiva Salgaonkar, Delip Redkar, Narsu, Aldona Bardez Goa	Illegal Construction on Comunidade Land	Aldona	3/9/2021	Stop Notice Under Section 64(1)(J) & Site Inspection Under Section 82 Of The Goa Panchayat Raj Act 1994	Under Process	
893			Satchit Redkar, Hno. 761/21, Sainagar Aldona Bardez Goa	Anil Satardekar, Sainagar Aldona Bardez Goa	Illegal House Construction	Survey No. 348, Aldona	12/13/2021	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	Call Letter
894			Rohan Kalangutkar, Hno. 239, Bhattiwada, Nerul Bardez Goa	Gajanan Ankush Haldankar, Soddo Aldona Bardez Goa	Illegal Construction	Survey No. 318/2, Aldona	5/27/2021	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
895			Gregory R Dsouza, Hno. 255 Primeiro Vaddo, Corjuem Aldona Bardez Goa.	Philip Dsouza, Corjuem Aldona Bardez Goa	Illegal Construction	Corjuem	2/9/2021	Notice Cum Order Issued under Sub - Section 3 of Section 66 of the Goa Panchayat Raj Act 1994.	Respondent Replied that he has stopped the Work and will follow the Proper Procedure	
896			Shailesh Kerkar, Hno. 100/A & 100/B, Cuxem Corjuem Aldona Bardez Goa	Shekhar Kerkar, Corjuem Aldona Bardez Goa	Illegal Construction	Survey No. 218/9, Corjuem	5/24/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Complainant Withdrawed Compalin on 09-06-2022	

897			Mahesh K Gaonkar, Hno. 761, Sainagar Aldona Bardez Goa	Motiram Vithu Kauthankar, Sainagar Aldona Bardez Goa	Illegal Compound Wall Construction	Survey No. 348, Aldona	5/25/2022	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
898			Sameera Alphonso, Hno. 523, Cottarbhat, Aldona Bardez Goa	Tony Fernandes, Cottarbhat Aldona Bardez Goa	Illegal Construction	Survey No. 8/9	1/22/2023	Site Inspection Under 82 of GPR Act 1994	Respondent Replied and also Filed Counter Complaint	
899			Vallabh Shripad Polle, Hno. 433/3 Podwal Wado, Corjuem Aldona Bardez Goa	Sudhir Shripad Polle, Corjuem Aldona Bardez Goa	Illegal Construction	Survey No. 47/1	4/18/2023	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	
900			Blaise D'cruz, Hno. 192/C, Ranoi Aldona Bardez Goa	Marian Pereira,	Illegal Construction	Survey No. 96/16, Aldona	7/4/2022	Site Inspection Under 82 of GPR Act 1994	Under Process	Call Letter
901			Beate Jester Burkhardt, Bela Vista Vaddo Calvim 403523	Melwyn Fernandes, Goncoi Aldona Bardez Goa	Illegal Construction & Illegal Conversion of Agriculture Land	Survey No. 36/2 & 35/7	1/6/2023	Site Inspection	Under Process	
902			Janardhan P Pednekar, Santarxette Aldona Bardez Goa	Shreeram Pednekar, Santarxette Aldona Bardez Goa	Construction of Room	Survey No. 363/20	5/9/2023	Site Inspection	Respondent Reply	
903			Ashwin De Souza, VP Aldona Sarpanch, Aldona Bardez Goa	Zafar Nadeem Rais, Goncoi Aldona Bardez Goa	Illegal Construction	Aldona	5/9/2023	Stop Notice Under Section 64/J Of the Goa Panchayat Act 1994	Under Process	Site Workers Refused to Take Stop Notice, Pasted on the Gate
904	Tiswadi	V.P.Chimbel	Smt. Manisha	Shri. Sopan	Illegal Construction of	Sy.No.18/8,	3/11/2021	Issued Demolition Notice	In progress	
905			Shri.Bento Fernandes, R/o.H.No.36, ward No.9, Chimbel	D.P.d'Souza, R/o Manaswada Chimbel	Illegal Construction of House and Compound	Manaswada Chimbel	3/23/2021	Issued call notice	Settled	
906			Shri. Durgadas Narvekar, R/O.h.No.112, Indira Nagar, Chimbel	Shri. Kamlakant Vuigaonkar and Shri.Vishnu Bandodkar, R/O.Indira Nagar Chimbel	Illegal Construction of house	Morombi-O-Grande	3/23/2021	Issued Inspection Notice	In progress	
907			Marceino Rebelo , R/o.Manaswada, Ward No.9, Chimbel	Sanjeev Naik, R/o.Manaswada Chimbel	Illegal Construction of septic tank Construction of building	Manaswada Chimbel	4/22/2021	Issued Inspection notice	Settled	

908			Chimbel Gram Seva Kala Ani Sunskrutik Manch, Goulemhat, Chimbel, Tiswadi Goa	Devendra Sardesai, Sarang Builder ,Kamat Classic Caranzalem Panaji Goa.	Illegal Construction	Gaulebhat Chimbel	4/27/2021	issued notice	Matter in court	
909			Mahesh Balu Kunkalkar, R/o.219/1(Old) 88/1(old), G/499(New)Gaulem Bhat Chimbel	Ramesh Kunkalkar, R/o.Gaulem Bhat Chimbel	Illegal Structure	Sy.No.58/1 of Village Chimbel	6/8/2021	Issued Notice U/S 66(3)	In progress	
910			Shri. Francisco Radrigues , R/o. H.NO.28, Sao Pedro Ilhas Ribandar Goa	Shri. Asif Ali Hurakadli, R/o. Chinchwada Chimbel	Illegal Construction of House	Sy.No.27/1 of Village Chimbel	6/14/2021	Issued demolition notice	Pending before Additional Director of Panchayats-I Panji - Goa	
911			Lyanne D'Costa , S-1, Helekar Complex-III, Chinchwada Chimbel	Zahid Shaikh , Helekar Complex-III, Chinchwada Chimbel	Illegal Shed	Chicnhwada Chimbel	6/25/2021	Issued Demolition notice	Matter in court	
912			Suresh Karapurkar, R/o.H.No.57/2, Chimbel Chinchwada , Near Krishna Temple	Shri. Mohan Parsekar & Sanjay Parsekar, Chinchwada Chimbel	Illegal Construction of House	Sy.No.12/2	7/7/2021	Issued inspection Notice	Matter in court	
913			Celia Caldeiro e Colaco, R/o.H.No.349, Gonsoi, Maina , Curtorim, Salcete Goa	Shri. Gopal alias Gopi Kankonkar, R/o.Gawanth Chimbel	Illegal Construction & encroachment	Sy.No.202/1 of Morombi-O-Grande	7/16/2021	Issued Showcase Notice	Matter in Deputy Director of Panchayats, North At Panaji-Goa	
914			Umesh Datta Nasnodkar, R/o.H.No.11, Chinchwada Chimbel	Vithal Golatkar, Chinchwada Chimbel	Illegal Costruction of Toilet & Shed	Chicnhwada Chimbel	8/6/2021	issued site Inspection Notice	Settled	
915			Alberto Borges, R/O.H.No.132, Behind Govt Primary School, Chimbel	Latancio Borges , R/O. Behind Govt. Primary School, Chimbel	Illegal Construction of House	Chimbel	1/10/2022	Issued Notice U/S 64(1)j	Settled	
916			Mr.Shehabaz Sandi, Flat No.F5 Nadkarni, Chimbel	Mrs.Maria Fernandes, R/o.H.No.1310, Bandir, St.Inez, Tiswadi Goa	Illegal Construction	Sy.No.39	4/4/2022	issued Notice U/s 64 (1)j	Settled	
917			Sandesh Anad Kamat Helekar, R/O.H.N o.66, Laxmi Bhuvan Chinchwada, Chimbel	Arun Dhanajay Vernekar , Chinchwada Chimbel	Construction of Compound wall	Chinchwada Chimbel	4/5/2022	issue demolition order	Matter in court	

918			Smt.Parvati Mahadev Bandodkar, R/o.H.No.70, Xren, Chimbhel, Tiswadi Goa	Linganath Bandodkar and his wife Smt Pratiksha Bandodkar	Illegal Construction of Shop	Sy.No.45/8 of Village Chimbhel	3/22/2022	Notice under section 66(3) Vide Ref.No.VP/CHIM/2023-2024/1718 dt.07/12/2023	In progress	
919			Mr. Hanumant V., Naik alias Shirodkar , r/o H.No.K/33/2, plot no.45, Kadamba Govt. Employee co-Op Housing Society	Vishant Shirodkar, R/O Kadamba Plaeatu , Chimbhel	Illegal constuction of house	Kadamba Plaeatu , Chimbhel	7/6/2022	Issued call notice	In progress	
920			Ajay Kholkar , r/o H.No. 25, Gawanth Chimbhel.	Owner/Occupir/Any Other Person Having right/Claim inrespect of Property bearing Sy.No.213 of Village Morombi-O-Grande	Illegal construction of house	Sy.No.213, Village Morombi-O-Grande	9/5/2022	Demolition Notice	In progress	
921			Ajay Kholkar , r/o H.No. 25, Gawanth Chimbhel.	Gopal Polchani, R/O.GK/287/2, Ward No.10, Chimbhel	Illegal construction of house	Sy.No.213 & 214 Village Morombi-O-Grande	13-09-20122	Issued Notice under section 66(3) of Goa Panchayat Raj Act 1994	In progress	
922			Caitano L. Pereira r/o H.No.112, Govlem bhat , near V.P.Chimbhel	Camilo Vaz , R/O, Gaulembhat Chimbhel	Illegal construction of house	Sy.No.26/09, Village Chimbhel	9/19/2022	Issued Showcause notice	In Court of District Judge One North Goa at Panaji	
923			Durga Adkonkar, R/o H.No.331, Dulape,Corlim Goa	Uttam Murgaonkar, R/O Shirent Chimbhel	Illegal construction of house	Sy.No. 57/1, Village Chimbhel	10/26/2022	Demolition Notice	Pending before Additional Director of Panchayats-I Panji - Goa	
924			Narendra Gopal Nadodkar, Kirlawada Chimbhel	Manaji Gopal Gauns, R/o. Kirlawada Chimbhel	Contruction of shed	Morombi-O-Grande	31-10-20022	Issued Notice under section 66(3) of Goa Panchayat Raj Act 1994	Settled	
925			Ramdas Shirvoikar, R/o H.No.05, Chimbhel,Gawanth	Pradeep Kankonkar, R/O. Gawanth Chimbhel	Illegal construction Nallas	Gawanth Chimbhel	12/6/2022	Issued Notice under section 66(3) of Goa Panchayat Raj Act 1994	Settled	
926			Santosh Singh Rajput, r/o H.No. 174, Indiranagar Chimbhel	Shri. Jabir Puttegaudra,R/O.h.No. 175, Indira Nagar Chimbhel	Illegal Construction	Morombi-O-Grande	12/27/2022	Demolition Notice	Pending before Additional Director of Panchayats-I Panji - Goa	
927			Linganath R. Bandodkar, R/o H.NO. 69, Shirent Chimbhel	Parvati Mahadev Bandodkar , R/O, Shirent Chimbhel	Illegal Construction of house	Village Chimbhel	1/9/2023	Issued Notice under section 66(3) of Goa Panchayat Raj Act 1994	In progress	
928			Pradeep Kankonkar, R/O, h.No.40, Gawanth Chimbhel	Ramdas Shirvoikar, R/O, Gawanth Chimbhel	illegal construction of house	Morombi-O-Grande	1/13/2023	Issued Notice under section 66(3) of Goa Panchayat Raj Act 1994	Settled	

929			Rohidas Tucaram Shirodkar,R/o.H.No.101, Shirent Chimbel, Tiswadi Goa	Krishna T. Shirodkar, R/o.Shirent Chimbel	Illega construction of house	Village Chimbel	05-04-2-023	Issued stop cum inspection notice	Settled	
930			Damodar S, Kandolkar , R/O.H.No.109, Morombi O-Grande	Rekha Kambli, Indiranagar Chimbel	Illegal Construction of house	Sy.No.189/2	5/25/2023	Issued Inspection notice	Settled	
931			Kishan Kholkar, R/o.Gawanth Chimbel	Smt. Archana Kankonkar, R/o.Gawanth Chimbel	Illegal Construction Of Compound wall	Morombi-O-Grande	5/31/2023	Issued Demolition Notice	Pending before Additional Director of Panchayats-I	
932			CS Ajay Kholkar, R/o.H.No.25,Gawanth Chimbel	Public Works Department	Illegal Construction of Compond wall, Near Water Tank	Sy.No.220/1 of Village Morombi-O-Grande	6/13/2023		In progress	
933			CS Ajay Kholkar, R/o.H.No.25,Gawanth Chimbel	Rafique Darji, 20 point programme	Illegal Construction of House	Sy.No.187/1, Morombi-O-Grande	6/13/2023	Issued Demolition Notice	Pending before Additional Director of Panchayats-I	
934			Kishan Kholkar, R/o.Gawanth Chimbel	Smt. Archana Kankonkar, R/o.Gawanth Chimbel	Illegal Construction of House	Morombi-O-Grande	6/13/2023	Issued Demolition Notice	Pending before Additional Director of Panchayats-I	
935			Vijay Navelcar, R/o.Ganesh Prasad Buildong, Dr.A.B Road, Panaji-Goa	Shri.Munna Makbul Kalsar and Family, Chimbel	Illegal Construction of House	Sy.No.60/5 Chimbel	6/16/2023	Issued Notice	In progress	
936			CS Ajay Kholkar, R/o.H.No.25,Gawanth Chimbel	Asha Bi Mohamed and Samina Nisar Ahmed Badegar, 20 point Programme Sy.187/1, Morombi-O-Grande	Illegal construction & illegal business 20 point programme	Sy.No.187/1 Morombi -O-Grande	8/31/2023	Issued Notice under section 66(3)	In progress	
937		V.P Goltim Navelim	Mr. Jerman D'Mello R/o Shelters Enclave, Odlem Bhat, Taleigao, Tiswadi - Goa	Mr. James D'Mello, Santarbhat, Goltim, Piedade, Divar, Goa	illegal construction by Mr. James D'Mello, Santarbhat, Goltim, Piedade, Divar, Goa	Sy No. 16/3 of Goltim Village	Complaint dated 27.10.2021	Site Inspection carried out		

938			Mr. R.K. Gonsalves R/o Piedade, Tiswadi - Goa	Mr. Prakash Pilarnkar, Sonarwaddo, Navelim, Piedade, Divar, Goa	Illegal construction in the fields next to Anil Durbhatkar house at Marjua of Goltim Village by Mr. Prakash Pilarnkar, Sonarwaddo, Navelim, Piedade, Divar, Goa	Goltim Village	Complaint dated 11.11.2021	Site Inspection carried out		
939			Ms. Sharmila Carlos R/o Kursa Vaddo, Divar, Ilhas - Goa	1. Mr. Francis Rodrigues, Kursa Vaddo, Navelim, Piedade, Divar, Goa 2. Mr. Luis Rodrigues, Kursa Vaddo, Navelim, Piedade, Divar, Goa	carrying illegal construction of High rise concrete pillars for Water Storage without keeping proper setback adjoining to her house in Navelim Village by 1. Mr. Francis Rodrigues, Kursa Vaddo, Navelim, Piedade, Divar, Goa 2. Mr. Luis Rodrigues, Kursa Vaddo, Navelim, Piedade, Divar, Goa	Navelim Village	Complaint 04.03.2022	Demolition done		
940			Mr. Santana X.B. Heredia R/o Trinity Apartment, Flat No. 1, First Floor, New Market, Bicholim, Goa	Mr. Rusar Heredia R/o Navelim, Tiswadi, Goa	illegal construction in the jurisdiction of Village Panchayat Goltim Navelim without leaving required set back on the boundary of property at Sy No 14/10. by Mr. Rusar Heredia R/o Navelim, Tiswadi, Goa	Sy No. 14/9 in Navelim Village	Complaint dated 28.03.2022	matter pending with Deputy Director of Panchayats North		

941			Mr. Luis Rodrigues and Mr Francis Xavier Rodrigues both R/o Khursawado, Diwar, Piedade, Tiswadi, Goa	Ms. Sharmila Carlos R/o Khursawado, Navelim, Piedade, Divar, Tiswadi, Goa	illegal construction of septic tank, overhead water storage tank and underground water tank by Ms. Sharmila Carlos R/o Khursawado, Navelim, Piedade, Divar, Tiswadi, Goa	Sy No. 10/19 in Navelim Village	Complaint dated 05.04.2022	Showcause Notice issued		
942			Ms. Rashmi Rana R/o H. No. 301, Santarbhat, Piedade, Divar Tiswadi, Goa	Ms. Volvetta Mendez R/o Santarbhat, Piedade, Divar, Tiswadi, Goa	illegal construction of two rooms in Goltim Village by Ms. Volvetta Mendez R/o Santarbhat, Piedade, Divar, Tiswadi, Goa	Goltim Village	Complaint dated 30.03.2022	Site Inspection carried out		
943			Mr. Sydney Stephen Pinto R/o Anna KSC House, H. No. 358/1, Fetorim, Divar, Piedade, Tiswadi, Goa	Mr. Cosme Fernandes R/o Santarbhat, Goltim, Piedade, Divar, Tiswadi, Goa	illegal construction of compound wall, septic tank, and soak pit in Goltim Village by Mr. Cosme Fernandes R/o Santarbhat, Goltim, Piedade, Divar, Tiswadi, Goa	Goltim Village	Complaint dated 14.04.2022	Site Inspection conducted		
944			Complaint by Joaquim D'Souza Fetorim, Goltim, Divar, Goa	Mr. Edney Heredia Fetorim, Goltim, Divar, Goa	unauthorized Renovation / Errection of Pucca Compound wall situated at Fetorim, Goltim, Divar, Goa. By Mr. Edney Heredia Fetorim, Goltim, Divar, Goa	in Sy No 38/5 Goltim Village		Showcause Notice issued, appeal filed with Dy Director of Panchayats North		

945			Mr. Isaac Correia R/o H. No. 71, Primeirowaddo, Divar, Piedade, Tiswadi, Goa	1. Shri. Anand Naik, Primeiro Vaddo, Navelim, Piedade, Divar 2. Shri. Poornima Redkar, Primeiro Vaddo, Navelim, Piedade, Divar	regarding dumping mud and releasing waste in paddy field at Navelim Village by 1. Shri. Anand Naik, Primeiro Vaddo, Navelim, Piedade, Divar 2. Shri. Poornima Redkar, Primeiro Vaddo, Navelim, Piedade, Divar	Navelim Village	Complaint dated 29.03.2022	Site Inspection carried out		
946			Ms. Sunita Priolkar R/o H. No. 271, Kursawaddo, Divar, Ilhas, Goa and Ms. Esperanca Correia R/o H. No. 101/B, Khursawaddo, Maddant, Divar, Goa	Shri. Mohan Priolkar, R/o H. No. 166/2, Navelim, Piedade, Divar, Tiswadi, Goa	regarding alleged illegal construction of pillar and erection of statue on it by Shri. Mohan Priolkar, R/o H. No. 166/2, Navelim, Piedade, Divar, Tiswadi, Goa	Sy No. 14/2, Kursawaddo, Navelim Village	Complaint dated 28.10.2022	Site Inspection carried out		
947			Mrs Sharmila Umesh Savoikar R/o H. No. 154/2, Xim, Navelim, Near Mahalaxmi Temple, Divar, Goa	Mr. Suresh Naik, Near Mahalaxmi Temple, Navelim, Piedade, Divar, Tiswadi, Goa	regarding conversion of Horticulture Store into a General Store in the jurisdiction of Village Panchayat Goltim Navelim by Mr. Suresh Naik, Near Mahalaxmi Temple, Navelim, Piedade, Divar, Tiswadi, Goa	Navelim Village	Complaint dated 06.02.2023	Site Inspection conducted		

948			Mrs Suhasini Navelkar wife of Sadanand Navelkar R/o H. No. 154, Maddant, Navelim, Divar, Piedade, Goa	Mr. Suresh Naik, Near Mahalaxmi Temple, Navelim, Piedade, Divar, Tiswadi, Goa	regarding conversion of Horticulture Store into a General Store in the jurisdiction of Village Panchayat Goltim Navelim by Mr. Suresh Naik, Near Mahalaxmi Temple, Navelim, Piedade, Divar, Tiswadi, Goa	Navelim Village	Complaint dated dated 27.01.2023	Site Inspection conducted		
949			Complaint by Joaquim D'Souza Fetorim, Goltim, Divar, Goa	Mr. Edney Heredia Fetorim, Goltim, Divar, Goa	unauthorized Renovation / Errection of Pucca Compound wall by Mr. Edney Heredia Fetorim, Goltim, Divar, Goa	Sy No 38/5 situated at Fetorim, Goltim, Divar, Goa		Stop Order issued		
950			Complaint by Sr Maggie Fernandes Sister Incharge(Superior) of Society of the Poor Sisters of Our Lady R/o Lar Santa Margarida, Navelim, Piedade, Divar, Goa, 403403	Mr. Deepak Madkaikar R/o Navelim, Piedade, Divar, Goa	unauthorized construction of garage adjoining the Compound wall towards northern side of Sy No 4/8 situated at Navelim, Divar, Goa Mr. Deepak Madkaikar R/o Navelim, Piedade, Divar, Goa	Sy No 4/8 situated at Navelim, Divar, Goa		Site Inspection conducted		
951			Ms. Sunita Priolkar R/o H. No. 271, Kursawaddo, Diwar, Ilhas, Goa	Mr. Mohan Priolkar R/o of Maddant, Navelim Diwar, Tiswadi, Goa	carried / carrying out illegal construction of rooms/structure in Sy No. 14/1, 14/2-C at Kursawaddo, Navelim Village, Divar, Goa	Sy No. 14/1, 14/2-C at Kursawaddo, Navelim, Divar, Goa		Stop Order issued		

952			Mr Sanjay Sadanand Harmalkar R/o Sinquerim, Divar, Piedade, Goa	Mr Sarvesh Halarnekar R/o Fetorim, Goltim, Divar, Piedade, Goa	illegal construction at H. No. 379/9 in Sy No. 10/15 in Goltim village in the jurisdiction of Village Panchayat Goltim Navelim.	Sy No. 10/15 in Goltim village , Divar, Goa	Complaint dated 15.12.2023	Stop Order issued		
953	V.P Curca Bambolim & Talaulim		residence of nauxim	kashinath kankonkar 2.vassant kankonkar and villas kankonkar all resident of nauxim	construciton of house	sy.no. 24/1 of bambolim village	15.04.2021	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1994 on 15.04.2021	under process	Construction licence is obtained
954			Suresh Dantye r/o curca canturilm	Eknath Parvatkar r/o curca canturilm	construction of house	Sy.No. 53/4 of curca village	12.1.2021	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 18.01.2021	under process	
955			Deepak G. Naikr/o nauxim	Vassant Kankonkar r/o nauxim	construction of house	Sy.No.24/1 Nauxim	20.12.2022	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 08.06.2023	under process	
956			Farida D'Silva Dias r/o Dona paula	Sarvesh Pundalik Shirodkar r/o Gawali Moula	construction of shed	Sy.No. 15/1 Gawali MOula	17.05.2023	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 01.06.2023	under process	
957			Babuso Dsouza r/o curca	Tukaram DSouza r/o curca	construction of house	Sy.No.42/2 (2B) Curca	08.12.2020	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 22.01.2021	under process	
958			Ankush Mashelkar r/o Curca	Verodian Dsouza and Anarld D'Souza r/o Curca	construction of house	Sy.No. 52/2 of Curca Village	24.09.2021	issued notice on 08.12.2023	under process	
959			Xavier Dsouza r/o Curca	Laxmi Tuenkar ,Rajendra Tuenkar , Sadanand Tuenkar and Ashok Tuenkar r/o Gujrabhat Talaulim	construction of house	Sy.No. 59/3 Talaulim Village	09.05.22	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 11.05.2022 and Notice issued u/s 66(3) (b) of GPR Act 1994 on 17.03.2023	Dismissed	
960			Manguesh Vernekar r/o Curca Canturilm	Ramkrishna M. Vernekar r/o curca canturilm	construction of house	Sy.No. 57/1 Curca Vilage	07.10.2022	issued notice under section 64(1) (J) of Goa Panchayat Raj Act 1995 on 26.11.2022	before Additoinal Director of Panchayat I Panaji Goa	
961			Uday N. Parab r/o H.No. 554/1 Ubbo dando St.Cruz	Tome de Oliveira r/o St.Cruz	construction of shed and residential structure	SY.No. 39/5 Curca Village	13.11.2023	issued notice 08.12.2023	under process	
962	V.P Cumbarjua		Tilu Janu Gaude, Gavantwada,Cumbarjua	Satyawan Gaude, Gavantwada,	Illegal construction of compound wall	08/1	15.05.2021	Site inspection has carried out & Amicably solve the matter		

963			Dilip Namdev Phadte, Surchembhat, Cumbarjua	Pandurang N. Phadte, Surchembhat, Cumbarjua	Illegal construction of House	58/1	02.06.2021	Matter in the DOP		
964			Sandesh V. Kubal, Zor- Cantor, Cumbarjua	Pravin V. Kubal, Zor- Cantor, Cumbarjua	Illegal construction of Septic tank	48/1	08.07.2021	Site inspection has carried out		
965			Sandhya Karalkar, Talapwada, Cumbarjua	Jaywant Valvaikar, Talapwada, Cumbarjua	Illegal construction of house	56/1	29.07.2021	Matter in the DOP		
966			Gurudas K. Verlekar, Talapwada, Cumbarjua	Dinesh Babdodkar, Talapwada, Cumbharjua	Illegal construction of Hut	68/1	29.07.2021	Matter solved		
967			Gopal Vaman Naik, Surchembhat, Cumbarjua	Rajendra S. More, Talapwada, Cumbarjua	Illegal construction of Room	54/1	20.08.2021	Panchayat has issue Notice		
968			Purshottam G. Gaude, Gavantwada, Cumbarjua	Tilu Janu Gaude, Gavantwada, Cumbarjua	Illegal extension of house	08/1	03.09.2021	Panchayat has issue Notice		
969			Milan V. Kubal,	Priyanka Kubal & Pravin Kubal,	Illegal construction of Septic Tank	48/1	27.11.2021	Panchayat has issue Notice		
970			Zor-Cantor, Cumbarjua	Zor-Cantor, Cumbarjua						
971			Dhananjay C. Parab &	Sham Chodankar,	Illegal construction of		21.12.2021	Panchayat has issue Notice		
972				Rambhuvanwada, Cumbarjua		01/1				
973			Sachin Narvekar,	Dinesh Aroskar,	Illegal construction of		16.02.2022	Matter in the DOP		
974						06/1				
975			Sujata Nair, Talapwada, Cumbarjua	Godfrey Dias, Talapwada, Cumbarjua	Illegal construction of Room	56/1	21.03.2022	Amicably solve the matter		
976			Sanchita Narvekar,	Dinesh L. Aroskar,	Illegal construction of	06/1	24.07.2022	Matter in the DOP		
977			Suresh Parodkar , Khadapwada, Cumbarjua	Vinod S. Tari, Khadapwada, Cumbarjua	Illegal construction of Metal sheet	54/1	24.05.2022	Remove the metal sheet and solve the matter		
978			Nikhil P. Dhukle, Panaji	Sadanand B. Gaude,	Illegal construction of	26/2	20.08.2022	Panchayat has issue Notice		
979			Nikhil P. Dhukle, Panaji	Umakant D. Gaude,	Illegal construction of	26/5	20.08.2022	Panchayat has issue Notice		
980										
981			Nikhil P. Dhukle, Panaji- Goa	Suresh C. GAude, Gavant, kumbharjua	Illegal construction of house	26/5	20.08.2022	Panchayat has issue notice		
982			Manoj R. Parab, Rambhuanwada, Cumbaruaa	Sanil Parab, Rambhuanwada, Cumbaruaa	Illegal construction of House		20.12.2022	Panchayat has issue Notice		

983			Jaywant Valvaikar, Talapwada	Sandhya Karalkar, Talapwada, Cumbarjua	Illegal construction of Staircase	56/1	14.02.2023	Panchayat has issue Notice		
984			Sachin Arjun Narvekar, Talapwada, Cumbarjua	Dinesh L. Aroskar, Thapanwada, Cumbarjua	Illegal construction of House	06/1	27.02.2023	Panchayat has issue Notice		
985			Milagrina Couto, Uakai, Bardez	Felix Couto	Illegal construction of House		05.04.2023	Issue Stop Notice		
986			Sachin Arjun Narvekar, Talapwada, Cumbarjua	Dinesh L. Aroskar, Thapanwada, Cumbarjua	Illegal construction of House	06/1	11.05.2023	Matter in the DOP		
987			Sanju Vaman Naik, Talapwada, Cumbarjua	Ramesh V. Naik, Talapwada,Cumbarjua	Illegal construction of house	68/1	21.07.2023	Issue Stop Notice		
988			Sitaram T. Sawant,	Anand Parab,	Illegal Construction of	01/2	31.10.2023	Panchayat has issue Notice		
989				Rambhuvanwada, Cumbarjua						
990			Viraj Naik, Takwada,	Shashikant Bandodkar	Illegal construction		01.12.2023	Panchayat has issue Notice		
991			Deepav Chunekar,	Shashikant Bandodkar	Illegal construction		18.12.2023	Panchayat has issue Notice		
992			Sarvesh Bandodkar,,	Viraj Naik, Takwada,	Illegal construction		22.12.2023	Panchayat has issue Notice		
993			Jose Santan Fernandes,	Shailesh Fakte,			28.12.2023	Panchayat has issue Notice		
994			Sanjeev Naik, Panaji Goa	Shailesh Fakte, Takwada, Cumbharju8a			30.12.2023	Panchayat has issue Notice		
995			Uday S. Gaude, Gavantwada, Cumbarjua	Bhagi K. Gaude, Gavantwada, Cumbarjua	Illegal extension of Room		16.01.2023	Issue Stop Notice		
996	V.P Merces		Rekha Govekar, Sulochana Govekar, Manda Palyekar & Amesh Palkar, H.No. 159, Near Sateri temple, Carmibhat, Merces-Goa.	Prakash Hoble, Vaddy, Merces-Goa.	Reg. illegal of RCC structures/illegal houses	26/3, M-O- Grande Village.	1/11/2021	Insp. from BDO, notice u/s. 66(3) & 66(4)	Matter sub-judice & before Addl. Direct. of Panch.I, pending for disposal.	

997			Roy Cipriano De Souza & Michel Felix Dias, Mestabhat, Mercês-Goa	Shabbar Gafoor Khan Patel, H.No. C/23/66, Chidvilas Colony, Tambdi mati, Taleigao, Tiswadi-Goa.	Illegal extension to bldg., illegal const. of chain fencing & illegal const. of Compound wall	Sy. No. 6/18-A of Vilage Murda	6/24/2021	Insp. From BDO, Notice u/s. 66(3)(66(4)	Construction licenece issued upon submission of NOC's from other department	
998			Roy Cipriano De Souza & Michel Felix Dias, Mestabhat, Mercês-Goa	Mehaboob Nadeem Shaikh, H. No. UG-2, Vasudha Colony, Alto Bambolim-Goa.	illegal construction of Shed, Shed covering servicing centre, metal fencing	Sy. No. 6/18 of Murda Village	6/24/2021	Inspection from BDO, Notice u/s. 66(3) & 66(4)	Matter sub-judice & before Addl. Direct. of Panch.I, pending for disposal.	
999			Augusto Alirio Fernandes, St. Cruz	Krishna Shirodkar, Voilembhat, Mercês-Goa.	Illegal construction of Compound wall		9/2/2021		Matter sub-judice, Before Addl. Direct. of Panch.I, pending for disposal	
1000			Amit V. Rivonkar, Mestabhat, Mercês-Goa.	Ritesh Rivonkar & Pritam Rivonkar, Mestabhat, Mercês-Goa	Complaint in respect of unauthorized and illegal construction.	Sy. No. 5/5, Mestabhat of Vilalge Morombi-O-Pequeno.	11/8/2022	Notice u/s. 82, 66(3) & 66(4)	Matter sub-judice, before Addl. Direct. Of Panch.I	
1001			The Chairman, Tenants Association of Morombi-O-Grande	Anil R. Hoble & others, Vaddy Mercês-Goa.	Illegal const. of room/structure, water tank, toilet, compound wall and gate on Bund	73/3, 72/2, 73/1 and 72/1 of Morombi-O-Grande Village.	12/27/2022	Notice u/s. 82, 66(3)	under process	
1002			Jasmelina Fernandes, Shamir Coutinho & others, Vaddy Mercês-Goa.	Ankush Hoble, Vaddy Mercês-Goa.	Illegal construction of shops /other construction.	Sy. No. 283/1 and 15/8 at Firguembhat, Morombi-O-Grande, Mercês-Goa.	3/20/2023	Notice u/s. 82, 66(3) & 66(4)	Matter sub-judice, before Addl. Direct. of Panch.I	
1003			John Roario Rodrigues, Behind CMM Show Room, Onddear, Temba, Vaddy, Mercês-Goa	Andro Felix Cordo, Beatrice Cordo, Jose Cordo & Francisco Cordo Tembar, Vaddy, Mercês-Goa.	Illegal land filling & illegal construction in open space till the pond at Temba Vaddy	Sy. No. 28/10, Tembar	3/10/2023	Notice u/s. 82, 66(3) & 66(4)	Matter sub-judice, Before Addl. Direct. of Panch.I	
1004			Vanshika Shirodkar, Don-Joao, Mercês-Goa	Damodar Kerkar, Don-Joao, Mercês-Goa.	Complaint against setting up illegal tin sheets.		3/10/2023	Notice u/s. 82, 66(3) & 66(4)	Matter sub-judice, before Addl. Direct. of Panch.I	

1005			John Nazareth, Gaunchembhat,	Anuprita Chopdekar, Gaunchembhat,Merces-Goa	Construction of illegal 3 storied building/house/bungalow in plot.	Sy. No. 18/1-B-1, Morombi-O-Pequeno	4/17/2023	Notice u/s. 64(1)(J), 82 & 66(3)	Matter sub-judice, before Addl. Direct. of Panch.I	
1006			Kamlakant Gawade, Ana Gracias, Joevelt Mascarenhas, Anthony Fernandes, Raj N Mahadev Gawade, Belvedere bldg., Near ground, St. Agostinho, St. Cruz Goa and H.No. 69 Near Cross, Chinchwada, Chimbhel, Tiswadi-Goa.	Filipe Fernandes, Maria Bebiana Lourenco & Luisa Maria Serrao, Bamanbhat, Merces-Goa.	Illegal ground + RCC Construction at Bamanbhat, Merces-Goa.	Sy. No. 58/1 of Murda Village	7/17/2023	Notice u/s. 64(1)(J), 82 & 66(3)	Matter sub-judice, before Addl. Direct. Of Panch.I	
1007			Sarvesh Govenkar, St. Caitanwado, Merces-Goa.	Richard Jacky Dsouza & Nida Mushtakali Balekundri, Bona Vaddy, Merces-Goa.	Illegal construction of Room/Structure	Sy. No. 14/3, St. Caitan, Merces-Goa.	9/30/2022	Notice u/s. 82, 66(3) & 66(4)	Matter sub-judice, before Addl. Direct. of Panch.I	
1008			Sarvesh Govenkar, St. Caitanwado, Merces-Goa.	Suheb Ahmed Naik, St. Caitanwado, Merces-Goa	Illegal construction of Room/Structure		9/30/2022	Notice u/s. 82, 66(3) & 66(4)	Demolished on 12/01/2024 vide Order No. DEMO-SQUAD/170/2023/62 dated 04/01/2024 by Dy. Collector & SDM.	
1009	V.P Neura		Dr.Vithoba V.N Panvelkar ,R/o Garud next to vista Building Althino Panaji,Goa.	Shri. Suraj B Naik, Neura-O-Pequeno,Neura,Tiswadi,Goa.	Illegal construction near house.	Sy no.2/1,Neura-O-Pequeno,Neura,Tiswadi,Goa.	10/29/2020	Demolition order issued to the opponenet .	opponent has obtained stay order	
1010			Francisco Jose Donato Gonsalves, R/o Hno.196, Gudiwada,Neura,Tiswadi,Goa.	Shri. Saish Khandeparkar alias Candeparkar ,R/o Hno.125, Khandepar ,Ponda,Goa.	Illegal construction of road & Illegal conversion.	Sy No.5/3 and 8/5 Village Neura-O-Grande.	12/15/2021	Stop Notice issued.		
1011	V.P. St. Lawrence 2020-2021		Cecilia Gomes R/o. Padribhat, Agassaim Goa	Francisco Gomes R/o. Padribhat, Agassaim Goa	Illegal construction of house/extention	Sy. No. 14/1 Village Mercurim	5/26/2020	The panchayat had issued stop notice vide No. VP/SLA/2020-21/107 dated 30/5/2020	work stoped	—
1012			Filomena Vales R/o. Baixo-de-Igreja, Agassaim, Tiswadi Goa	Valency Palha R/o. Baixo-de-Igreja, Agassaim, Tiswadi Goa	Illegal construction of boundary wall	Sy. No. 14/12 Village Mercurim	7/2/2020	The Panchayat had issued stop notice vide No. VP/SLA/2020-21/1095 dated 6/3/2021	work stoped	—

1013			Agostinho Fernandes R/o. Sulabhat Agassaim	Mariano Estebeiro R/o. Sulabhat Agassaim	Illegal construction of first floor	Sy. No. 8/2 Village Mercurim	1/11/2021	The Panchayat had issued stop notice vide No. VP/SLA/2020-21/1024 dated 16/2/2021	work stoped	—
1014			Confraria do fundo revnido de Igreja de S. lourenco	Kamlakant Gauns & Ratnakar D. Gauns both R/o Sulabhat, Agassaim	Illegal construction of Pillars	Sy. No. 73/1 Village Goa Velha	2/10/2021	The Panchayat had issued stop notice vide No. VP/SLA/2021-22/30 dated 9/4/2021	work stoped	—
1015			Narayan A. Lawande R/o. Malwara, Agassaim	Sheryl Hillary Pereira R/o. Malwara, Agassaim	Illegal construction of rooms	Sy. No. 67/8 Village Goa Velha	4/9/2021	The Panchayat had issued stop notice vide No. VP/SLA/2020-21/386 dated 18/6/2023	work stoped	—
1016			Antonio Pinheiro R/o. Malwara, Agassaim	Maria Agnelo Fernandes R/o. Malwara, Agassaim	Illegal construction of compound wall	Sy. No. 42/1 Village Goa Velha	1/22/2022	The Panchayat had issued site inspection notice No. VP/SLA/2021-22/ dated	work stoped	—
1017			Amar Yasami & Preeti Amar Yasami both R/o. of Baixo-de-Igreja, Agassaim	Shankar Saw R/o. Baixo-de-Igreja, Agassaim Goa	Illegal construction of first floor	Sy. No. 68/5-B Village Mercurim	2/3/2022	The Panchayat had issued site inspection notice No. VP/SLA/2021-22/1209 dated 26/3/2022	work stoped	—
1018			Durgabai Shrikant Sinai Kundaikar R/o kundai Goa	Nelson Fernandes R/o. Padribhat, Agassaim Goa	Illegal construction of Residential house	Sy. No. 79/1 Village Mercurim	3/1/2022	The panchayat had issued stop notice vide No. VP/SLA/2021-22/1241 dated 26/3/2022	work stoped	—
1019			Peter X. Palha R/o Mercurim, Agassaim	Leandro Dias R/o. Mercurim, Agassaim	Illegal construction of house	Sy. No. 114/1 Village Mercurim	1/10/2023	The matter is in Sub judice	work stoped	—
1020			Antonio Gonsalves R/o. Moita, Agassaim	Iriniaad Silva R/o. Moita Agassaim	Illegal construction of house	Sy. No. 27/1 Village Mercurim	1/6/2023	The panchayat had issued stop notice vide No. VP/SLA/2022-23/1424 dated 25/1/2023	work stoped	—
1021			Inacio Dias R/o. Mercurim, Agassaim	Ulet Vaz R/o. Mercurim, Agassaim	Illegal construction of house	Sy. No. 72/12 Village Mercurim	2/2/2023	The panchayat had issued stop notice vide No. VP/SLA/2022-23/1466 dated 4/2/2023	work stoped	—
1022			Menino Vales R/o. Mercurim, Agassaim	Mr. Agostinho Vales & Mr. Adelino Vales R/o. 421, Mercurim, Agassaim	Illegal construction of house	Sy. No. 38/3 Village Mercurim	3/20/2023	The matter is in Sub judice	work stoped	—
1023	V.P. St. Andre, Goa Velha		Godfrey Gonsalves, H.No. 775, Zuari, Goa Velha	Edwin Gonsalves, Zuari, Goa Velha	Illegal construction in Sy. No. 188/1	Zuari waddo, Goa Velha	2/18/2022	Stop Notice cum order under sec 64(J) read with Sec 82 of GPRA, 1994 issued	In progress	
1024			Trimbakeshwar S. Pednekar, r/o H.No. 74, Near PAP, Goa Velha	Maria Alice Gracias, Malwara, Agassaim, Goa	Illegal construction of room covered with Tata Sheets	Dias Waddo, Goa Velha in Sy. No. 210/13	4/18/2022	Demolition order issued	Structure demolished vide order No. DEMO-SQUAD/81/2022/694 6 dt. 28/12/2022 by Office of Dy. Collector and SDM, Panaji, Goa.	

1025			Dempo Properties & Investments Pvt. Ltd., "Casa Dempo" M.G. Road, Panaji, Goa	Edwin Gonsalves, Zuari, Goa Velha	Illegal construction of ground plus first floor	Zuari waddo in Sy. No. 188/1	12/21/2022	Stop Notice cum Order Under sc 64(J) read with sec 82 issued	Appeal No. 201(A)/14/2023-24 pending before BDO, Panaji, Goa	
1026			Dempo Properties & Investments Pvt. Ltd., "Casa Dempo" M.G. Road, Panaji, Goa	Jackson Caiado, Zuari, Goa velha	Illegal construction	Zuari waddo in Sy. No. 189/1	2/6/2023	Site Inspection Notice issued and inspection could not be carried out as complainant was not present.	In progress	
1027			Minguel Gonsalves, r/o H.No. 838, Opp. Queen of Angels Chapel, Zuari, Goa Velha.	Anil Nagvenkar, Zuari waddo, Goa Velha	Illegal Construction	Zuari waddo in Sy. No. 188/1	10/26/2022	Site Inspection Notice issued and inspection could not be carried out as complainant was not present.	In progress	
1028			Minguel Gonsalves, r/o H.No. 838, Opp. Queen of Angels Chapel, Zuari, Goa Velha.	Borges Gonsalves, Zuari Waddo, Goa Velha	Illegal construction of house	Zuari waddo, in Sy. No. 189/1-H	4/8/2022	Demolition order issued	Structure demolished vide order No. DEMO-SQUAD/77/2022/658 6 dt. 5/12/2022 and DEMO-SQUAD/77/2022/665 5 dt. 12/12/2022 by Office of Dy. Collector and SDM, Panaji, Goa.	
1029			Joaq Camilo Peres, r/o H.No. 1052, Dias Waddo, Goa Velha	Joaquim Rodrigues, Dias Waddo, Goa Velha	Illegal construction of house	Dias Waddo, Goa Velha in Sy. No. 206/3		Show cause notice issued	In progress	
1030			Confraria Do Fundo Reunido Da Igreja De Goa Velha	Daya Namdev Naik, Behind Kadesh Gas Agency, Goa Velha	Trespasing and illegally installing metallic structure	Behind Kadesg Gas in Sy. No 26/6	6/5/2023	Stop Notice cum Order Under sec 66 of the Goa panchayat Raj Act , show cause and order cum Notice under sub sec 4 of sec 66 of GPRA Act issued	File send for demolition squad	
1031			1. Arun de Sequeira Nazareth 2. Victor Manuel de Sequeira Nazareth, both residing at E-324, Fontainhas, Panaji, Goa.	1. Neween Figueiredo, 2. Steve Figueiredo, 3. Paulo Figueiredo Julie Nunes e Figueiredo, all residents of Morgado Waddo, Goa Velha.	Illegal structure constructed in the bundh	Morgado Waddo in Sy. No. 197/1	5/23/2023	site inspection is carried out vide Notive No. VP/SA/Tis/2023-24/225 dt. 21/6/2023	In progress	

1032			Dattakumar Vithal Naik, H.No. 15, Zorichembhat, Pilar, Goa Velha	1. Joao Viegas, r/o Saleria Waddo, Goa Velha. 2. Agnelo Ambrosio Do Rego, r/o St. Francis Waddo, Goa Velha.	Encroachment of Public road by Compound wall	Pilar Waddo in Sy. No. 27/1.	1/11/2022	site inspection is carried out vide Notive No. VP/SA/Tis/2023-24/576 dt. 13/10/2023 and show cause notice issued	In progress	
1033			Directorate of Health Services, Purchase and Disposal Section Panaji, Goa	1. Jacinto Sobrinho, r/o H.NO. 718/1, Uddi Waddo, Goa Velha	Constructed a new house in addition to his existing house	Sy. No. 230/1 to 9 at Uddi Waddo, Goa Velha	2/1/2023	Site inspection notice issued	In progress	
1034			Directorate of Health Services, Purchase and Disposal Section Panaji, Goa	2. Clacy D'Souza, Uddi Waddo, Goa Velha	Constructed a compound wall in laterite masory around her house.	Sy. No. 230/1 to 9 at Uddi Waddo, Goa Velha	2/1/2023	Site inspection notice issued	In progress	
1035			Directorate of Health Services, Purchase and Disposal Section Panaji, Goa	3. Sarita D'Souza, Near Convent, Uddi Waddo, Goa Velha	erected a barb wire compound.	Sy. No. 230/1 to 9 at Uddi Waddo, Goa Velha	2/1/2023	Site inspection notice issued	In progress	
1036		VP Sao-Matias	Mr. Agnelo Menezes r/o H.No.173, Sao-Matias Goddar, Diwar Goa.	Mr. Sandeep Parwar r/o Malar, Goddar, Sao-Matias, Tiswadi Goa	Residential house	Near house of Mource Menezes in Sy.No.116/2 of Village Malar	11/15/2022	This Panchayat has issued stop order notice, done inspection/panchanama and also issued show cause notice.	Issued Show cause notice to opponent	Oponent ask time to regularize his house
1037			Mr. Satyawan Bappa Homkhandi r/o Vanzuem Sao-Matias, Tiswadi-Goa	Mr. Bhiku Surya Morajkarand Ramdas Surya Morajkar r/o Vanzuem Sao-Matias, Tiswadi-Goa	Extension of Residential house	Sy.No.180/1 of Village Malar, Tiswadi-Goa	4/14/2023	This Panchayat has issued stop order notice, done inspection/panchanama and also issued show cause notice.	Opponend has demolished the wall of house which he extended during house repair	NA
1038			Antonio Augostinho Cardozo r/o H.No.137/5, Peribhat, Ella Old-Goa, Tiswadi-Goa	Mr. Salvador Fernandes r/o Choraao, Tiswadi-Goa	Floor PCC Construction	Sy.No.4/1 of Village Capao, Tiswadi-Goa	7/10/2023	This Panchayat has issued stop order notice, done inspection	During inspection panchayat has not found any construction of any structure.	NA
1039			Mr. Glen O D.Souza r/o H.No.406, Block Kamat Riviera, Caranzalem Goa	Mr. Ravindra Vasudev Sawant and Kamlesh V Sawant r/o Amboi Sao-Matias, Tiswadi-Goa	Residential room	Sy.no.113/8 of Village Malar, Tiswadi-Goa	8/30/2023	This Panchayat has issued stop order notice, done inspection/Panchanama	During inspection opponnet said he will demolish the structure , and he demolished the same.	NA

1040			Mr.Mario Faria r/o H.No.32/1, Belsur Sao-Matias, Piedade-Goa	Mr. John Bernard Paes Faria r/o H.No.32/3, Belsurwado, Malar Sao-Matias Diwar-Goa	Illegal wall on the approach road	Sy.No.88/2, Malar, Tiswadi-Goa	12/23/2023	This Panchayat has issued stop order notice	This Panchayat will conduct site inspection	NA
1041		VP Carambolim	VP Carambolim	Kamalakant Rama Kuttikar	Illegal Construction of Shed	Sy. No. 3/9 Village Carambolim	2/23/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1042			Genevieve D'Souiza r/o Ribander Goa	Babita Bhomkar r/o Carambolim Goa	Illegal construction of Toilet & Septic Tank	64/24 Village Carambolim	4/13/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1043			Yadu Kundaikar & Ors r/o Carambolim Goa	Laxmi Surlikar r/o Carambolim Goa	Illegal construction of Toilet & Septic Tank	64/24 Village Carambolim	5/11/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1044			Josephine Correia r/o Zorichem Bhatt Carambolim	Luiza Maria Vas r/o Carambolim Goa	Illegal construction of Shed	273/1 (Part) Village Carambolim	7/25/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1045			Erica Cardoso r/o Pether, Carambolim Goa	Mrs. Sunita Ramdas Naik R/o H No 174, Pether Vaddo, Near Church, Carambolim Tiswadi Goa	Illegal construction of House	1/4, Plot No 12 Village Carambolim	12/28/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1046			VP Carambolim	Suresh Tari r/o Pether, Riger Goa	Illegal construction of First floor	2/1 (Part) Village Carambolim	6/2/2022	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1047			Mrs. Luiza Maria Vas	Mr. Lorenzo Timoteo Ivo Marshal Rodrigues and Mr. Norberto Marchal Rodrigues r/o Carambolim Tiswadi Goa	illegal Construction of Compound Wall	273/1 Village Carambolim, Taluka Tiswadi	4/17/2023	Demolition Notice was issued	Demolition Notice issued directing a respondent to Demolish within 15 days	

1048			Mr. Asif Khan Pathan r/o Nine Jewels Apts, Caribhat, Carambolim Goa	Mr Kashinath Gawade R/o Nine Jewel Apts, Carambolim Tiswadi Goa	illegal Construction Balcony	16/0 Village Carambolim, Taluka Tiswadi	5/20/2023	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1049			Mr. Asif Khan Pathan r/o Nine Jewels Apts, Caribhat, Carambolim Goa	B.C. Prithviraj R/o Nine Jewel Apts, Carambolim Tiswadi Goa	illegal Construction Balcony	16/0 Village Carambolim, Taluka Tiswadi	5/20/2023	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1050			Mr. Asif Khan Pathan r/o Nine Jewels Apts, Caribhat, Carambolim Goa	Miss Jorabi Rassol Beg R/o Nine Jewel Apts, Carambolim Tiswadi Goa	illegal Construction Balcony	16/0 Village Carambolim, Taluka Tiswadi	3/6/2023	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1051			Mr. Valeriano Soares & Mr Rajendra Siddarkar, Vikas Nagar Residents Association, Peribhat Carambolim	Mr. Sandeep Chodnekar R/o Carambolim Tiswadi Goa	illegal extension of Compound Wall and illegal fencing	16/0 Village Carambolim, Taluka Tiswadi	7/13/2023	Demolition Notice was issued	Matter pending before the Addl. Director of Panchayats-I, Panaji Goa	
1052		V.P Siridao Palem	Dempo Properties & Investment Pvt Ltd.	Baptisto Marques	Illegal Construction	sy.no.3/1	23.10.2023	Notice Issued		-
1053			Dempo Properties & Investment Pvt Ltd.	Mersina Fernandes	Illegal Construction	sy.no. 7/2	02.05.2021	Notice Issued		-
1054			Dempo Properties & Investment Pvt Ltd.	Inas Pires & Caitan Pires	Illegal Construction	27 & 28	05.10.2022	Notice Issued		-
1055			Dempo Properties & Investment Pvt Ltd.	Nicolau D'Mello & Amelia D'Mello	Illegal Construction	sy.no. 8/1	10.08.2021	Notice Issued		-
1056			Narayan Ullo Gawas	Atchut Kankonkar	Illegal Construction	56/0	21.06.2022	Notice Issued		-
1057			Dempo Properties & Investment Pvt Ltd.	Romana Fernades	Illegal Construction	sy.no. 8/1	10.08.2021	Notice Issued		-
1058			Rohan Vaigankar	Hires Palkar & Surat Palkar	Illegal Construction	39/0	02.05.2022	Notice Issued		-
1059			Samiro Colaco	Catherine Colaco	Illegal Construction	sy.no. 8/1	15.11.2022	Notice Issued		-
1060			Kanchan Damodar Mangueshkar	Ramakant Mangueshkar	Illegal Construction	64/2	26.10.2022	Notice Issued		-
1061			Praveen D'Lima	Nirdesh Gopal Gauns	Illegal Construction	59/13, 59/22 & 59/4	May-23	Notice Issued		-
1062			Dempo Properties & Investment Pvt Ltd.	Valantino Pires	Illegal Construction	27/0	14.05.2023	Notice Issued		-
1063			Dempo Properties & Investment Pvt Ltd.	Sucuro Pires	Illegal Construction	27/0	14.05.2023	Notice Issued		-

1064			Dempo Properties & Investment Pvt Ltd.	Rosario Marques	Illegal Construction	sy.no. 7/2	06.09.2023	Notice Issued		-
1065			Dempo Properties & Investment Pvt Ltd.	Carlos Afonso	Illegal Construction	6/0	28.10.2022	Notice Issued		-
1066			Dempo Properties & Investment Pvt Ltd.	Anton Pires	Illegal Construction	27/0 & 31/0	08.08.2023	Notice Issued		-
1067	V.P Azossim Mandur	2021-2022	Viola Silveira, r/o H.No.530, Manxewaddo, Mandur, Dongrim	Somnath Naik, r/o Manxewado, Mandur, Tiswadi Goa	Illegal construction in survey No.12/5	Mandur village survey No.12/5	11/19/2022		Demoilitiorder issued to the opponenet .	
1068		2022-2023	Angela Rodrigues, r/o D-9, Suryaday Complex, Kalbhore Nagor, Chichwad Pune.	Sitaram Shirodkar, r/o Dhaktembhat, Dongrim	Illegal unauthorize Construction	Mandur village survey No.7/3	2/1/2023		Demoilitiorder issued to the opponenet .	
1069		2022-2023	Committee of Shree Shashti Shantadurga Dhome Mandap, Thorlebbhat, Dongrim	Virendra Vernekar, r/o Thorlebbhat, Dongrim	Illegal construction of ground plus one structure	Mandur survey No.15/35	7/10/2023		show cause notice issued	
1070	V.P Chodan-Madel		Balkrishna Insulkar, H.no.758/1, Deugiwada, Chodan	ISKSCON, Sy.No.70/1, Deugiwada, Chodan, Goa	Illegal Construction	70/1, Chorao	6/9/2020	Site inspection done	Disposed	Nil
1071			Rohini Gonsalves, 429/13, Caculo Colony, Miramar, Panaji-Goa	Surya P. Narvekar, Narcinha Narvekar, Dharma Usgaonkar	Illegal Construction	343/4, Chorao	6/15/2020	Site inspection done	Pending	Nil
1072			Smita S. Naik, H.No.325, Murdiwada, Narve, Bicholim, Goa	Shri. Santosh Mayekar, r/o.behind Madel, Church Madel, Madel Chorao	erection of gada	112/1, Chorao	11/4/2020	Site inspection done	Pending	
1073			Lalita Mukund Khandeparkar, H.No.1209, Madel,Chodan, Tiswadi-Goa	Nil	Illegal Construction	89/1 Chorao	11/30/2020	Site inspection done	Disposed	
1074			Suresh P. Mayenkar, H.No.1153, Madel, Chodan, Tiswadi-Goa	Nil	Illegal construction	150/3 Chorao	4/26/2021	Site inspection done	Disposed	
1075			Ishwardas D. Dhuri, H.No.420, Devgi, Chodan, Tiswadi-Goa	Nitin D. Dhuri, H.No.420, Devgi, Chodan, Tiswadi-Goa	Illegal construction	105/6, Chorao	12/07?2021	Site inspection done	Disposed	

1076			Confraria of Our Lady of Grace Church, Madel, Chorao, Tiswadi-Goa	Simon Fernandes, Madel, Chorao	Illegal construction	148/1, Chorao	11/16/2021	Site inspection done	Disposed	
1077			Addul Gafoor, Centre Bldg., EDV, Patto, Panaji-Goa	28 Persons	Illegal construction	146/3, Chorao	3/23/2022	Site inspection done	Disposed	
1078			Hanumant N. Kundaikar, H.No.117, Madel, Chodan-Goa	Jaisatchidanand Gaonkar, Madel, Chodan, Goa	Illegal construction	145/2 Chorao	11/2/2022	Site inspection done	Pending	
1079			1) Jose Francisco Coelho, 2) Mari Conceicao	Conception Coelho, Ramachebhat, Chorao, Ilhas-Goa	Illegal construction	295/8, Chorao	2/21/2023	Site inspection done	Pending	
1080			Devanand Gopal Kandolkar, H.No.185, Muddiwada, Chodan, Tiswadi-Goa	Dilip Rohidas Kandolkar, Kishor Kandolkar and Pradip R. Kandolkar Muddi, Chodan, Tiswadi-Goa,	Illegal construction	Nil	5/18/2023	Site inspection done	Disposed	
1081			Suryakant Dattu Karbotkar, H.No.314, Chinch Bhatwadi, Mayem-Bicholim-Goa	Vishnu Narulal Kharol, Narulal Kharol, r/o.H.No.758/2, Devgi, Chodan	Illegal construction	70/1,Chorao	4/29/2023	Site inspection done	Pending	
1082			Satchit Mandrekar H.No.793, Devgi, Chodan, Tiswadi-Goa	Sameer Shantakar Gad, H.No.800, Devgi, Chodan, Tiswadi-Goa	Illegal construction	99/4, Chorao	8/31/2023	Site inspection done	Pending	
1083			Sr.Faria Brretto, President, Society of the Sisters of St.Alex, Goa, St/Alex Convent, Calangute, Bardez-Goa	Sandeep Balkrishna Chodankar,H.No.62, Kheradvaddo, Chorao, TiswadiGoa, Nagesh Shamsunder Chodankar, H.No.63, Kheradvaddo, Chodan, Tiswadi-Goa,	Illegal construction	346/1 & 346/2 Chorao, Village	6/8/2023	Site inspection done	Disposed	

1084			Lalita Mukund Khandeparkar, H.No.1209, Madel,Chodan, Tiswadi-Goa	Shubhalaxmi Shetye, Voilem Bhat, Mercas, Goa	Illegal construction	889/1, Chorao	12/5/2023	Site inspection done	Disposed	
1085		V.P Batim	Milton Fernandes r/o. H.No.315, Gaonkar-wado, Batim	AgneloCorreiraGaucar-wado-Batim	Illegal structure	154/5, Gaunkar-wado, Batim	5/28/2020	Issue call Notice	Matter closed	----
1086			KantaDattaNaik, r/o.H.No.30/1,Moula, Batim	Atchut D. Naik, r/o. MoulaBatim	Illegal construction of the additional room in property	Sy No.50/0, MoulaBatim	8/5/2020		-----	
1087			Atchut D. Naik r/o. MoulaBatim	KantaDattaNaik, r/o. MoulaBatim	Illegal constriction in the property	Sy.NO.50/0, moulla, Batim	9/30/2020	Issued notice	Matter amicable settle	
1088			Agnelo Braganza	-----			10/6/2020	Issued call notice		
1089			Francisco Fernandes, r/o.H.No.274, Gauncarwado, Batim	-----	Regarding illegal construction	Sy.No.25/2A	10/6/2020	Issue notice	Matter closed	
1090			Kanta data Naik, r/o. H.No.30/1, Moula-Batim	Atchut D. Naik, r/o. Moula-Batim	Illegal constriction house	Sy. No.50/3	11/21/2020	-----		
1091			Antonio Sebastian D'Souza r/o. Chinel, Bhat, Batim	AgadaFernandes e Deanor Lopes, r/o. H.No.45, Chinel-Bhat, Batim	Illegal construction	-----	1/23/2021	Matter pending before Directorate of Panchayat	----	
1092			Delicious Cunha r/o. H.No.108, vodlem-Bhat, Batim	Francis Xavier Jacques r/o HNo.104 vodlem, BhatBatim	Illegal construction	-----	4/9/2021	Matter pending before Directorate of Panchayat	----	
1093			Anna Ferrao, r/o. HNo.231, sovoskai-wado, Batim	----	Illegal construction	-----	4/16/2021	Call notice	-----	
1094			Kanta Data Naik, r/o. H.No.30/1, MoulaBatim	Atchut D. Naik, Moula-Batim	Illegal construction of	50/0 at Ganciam	7/5/2021	Issue site inspection	----	
1095			Benny Lemosr/o. H.No.89 Batim	Sabina D'Cunha	Illegal construction of house	13/1, Vodlem-Bhat, Batim	1/31/2022	Matter solved		
1096			Egidio Braganza, r/o. Mapusa-Goa	Francisco Xavier Da Cunha and Ana QuiteriGodinho, r/o	Illegal construction house	14/1,	2/4/2022	Case pending in Dy.Director Panaji-Goa	----	
1097			l.BelaFernandes, 2. Magdalena Cabral r/o. H.No.244 sovoskai-wado, Batim	John vas, r/o sovoskai-wado, Batim	Illegal construction house	48/4 Batim Village	2/9/2022			

1098			Elizabeth Rodrigues w/o Simon Dias r/o. 15H.No.93, Maina-Batim	-----	Illegal construction	-----	2/19/2022	Issue Notice	-----	
1099			Shivam S.FadteStInexPanaji-Ga	-----	Illegal construction of existing house	-----	2/25/2022	-----		
1100			Antonio Da Cunha r/o.H.No.75, Sovoskai-wado, Batim		Illegal constructopn	----	3/17/2022	Issue Notice	----	
1101			Reny Pereira, r/o. 248, Sovoskai-wado, Batim	1.Victor Vaz 2.John Vaz, 1Bella vaz	Illegal construction of house	48/4	4/22/2023	Issue notice		
1102			Reny Pereira, r/o.HonO.248, Sovoskai-wado, Batim	Andrew Pereira late Domingos Pereira H.Bn.246 Sovoskai-Wado, Batim	Illegal construction of house	49/1 Village Batim	5/18/2022			
1103			Peter DIAS AND Mrs Milagrina Pereira	Valireano Philip De Sousa r/o. MainaBatim	Illegal construction	----	10/13/2022	Metter pending in court		
1104			Apolinario Dias H.No.330, MainaBatim	Valereano Philip De Sousa r/o. MainaBatim	Illegal construction	----	10/19/2022	Issue call notice & site inspection		
1105			Francisco Xavier Jaques r/o. H.No.104, Vodlem-BhatBatim	SabitaFerraio r/o. Vodlem-BhatBatim	Mass illegal construction	13/1, Vodlem-Bhat, Batim	10/10/2022	Notice issue		
1106			Francisco Xavier Vas r/o.H.No.	-----	Illegall construction	35/2, Batim.	1/27/2022	Notice issue		
1107			Ramesh Edathadan, r/o. H.No.236, Voilem – bhat, dhovli, merces.	-----	Illegal construction	164/1 ,Gaonkar-waddo, Batim.	1/28/2024			
1108			Francisco Vaz, r/o. H.No.152/A, Sovoskai-waddo, Batim	-----	Illegal construction	35/2, Batim	2/10/2023	Issued Notice		
1109			Apolinario Dias, T.Z. Dias, r/o. H.No.330, Nr. Primary School, Maina-Batim	-----	Illegal construction	-----	3/18/2023	Issued call notice & site inspection		
1110		V.P Se Old Goa	Office of the Conservaties Assistant, A.S.I. Old Goa	Shalini Madkaikar	Unauthorized construction		Under process			
1111			Office of the Conservaties Assistant, A.S.I. Old Goa	Joao Corte	Unauthorized construction		Under process			

1112			Office of the Conservaties Assistant, A.S.I. Old Goa	Vishnu K. Mandal	Unauthorized construction		Under process			
1113			Vishal Volvoikar, Ella Old Goa		Illegal constructio	4/1	Under process			
1114			Edwin Teixeirado Almeida Quiroz	Luis Queiroz	Illegal construction	153/2	Under process			
1115			Mathais Properties Pvt. Ltd	Chandbi N. Dodmani	Illegal construction	117/1	Under process			
1116			Sunanda D. Ramnathkar, Sao Pedro Panelim	Yeshwant Kavlekar	Illegal encroachment	18/1	Under Process			
1117			Mathias Properties Pvt. Ltd		Illegal construction	17/1	Under Process			
1118			Sweta S. Bandomkar, Old Goa	Caetano Filipe Tomaz Adavedo	Illegal construction on natural nallha		Under Process			
1119			John B. Mascarenhas, Warkhande Ponda Goa		Illegal structure	119/2	Under Process			
1120			Sameer Dodamni, Ella Old Goa	Joe Mathias	Illegal construction		Under Process			
1121			Sudha D. Prasad, Dotor Bhat, Old Goa		Illegal construction	100/0	Under Process			
1122			Glean Cabral, Ella Old Goa		Illegal const. of mobile tower		Under Process			
1123			Society of pilar Goa	Nabisab A. Nadaf	Illegal construction	9/8	Under Process			
1124			Archelological survey of India, Old Goa	Harsha Satoskar	Unauthorized construction		Under Process			
1125			Block Development Officer, Panaji Goa	Umesh & Umakant Raghuvir Naik	Unauthorized construction		Under Process			
1126			Archelological survey of India, Old Goa	Vinay Nasrikar	Unauthorized construction		Under Process			
1127			Archelological survey of India, Old Goa	Bajirao Sawant	Unauthorized construction		Under Process			
1128			Archelological survey of India, Old Goa	Sarvesh Chari	Unauthorized construction		Under Process			
1129			Archelological survey of India, Old Goa	Anthony D'silva	Unauthorized construction		Under Process			
1130			Archelological survey of India, Old Goa	Nazim Godhino	Unauthorized construction		Under Process			
1131			Archelological survey of India, Old Goa	Haresh C.K. naik	Unauthorized construction		Under Process			

1132			Town & country Planning Dept. Panaji Goa		Illegal construction	100/0	Under Process			
1133			Rajesh Faldessai, Cumbharjua constituency		Illegal house const. of ASI protected area at Old Goa		Under Process			
1134			Office of the consarvation Assistant, A.S.I. Old Goa	Pritibha Shirgaonkar	Unauthorized construction		Under Process			
1135			Suraj E. Korgaonkar, Kumbharjua Goa		Illegal structure		Under Process			
1136			Archaeological survey of India, A.S.I. Old Goa	Vishnu K. Mandal	Unauthorized construction		Under Process			
1137			Archaeological survey of India, A.S.I. Old Goa	Vivek Madkaikar	Unauthorized construction		Under Process			
1138			Vinod Acharya, Goltim Divar Goa	Ronaldo Restaurant	Illegal construction		Under Process			
1139			Office of the consarvation Assistant, A.S.I. Old Goa	Raju Bandodkar	unauthorized construction		Under Process			
1140			Office of the consarvation Assistant, A.S.I. Old Goa	Annete E. Nunes	unauthorized construction		Under Process			
1141			Disha D. Karmalkar, Mollar Old Goa	Joseph Sojo	Illegal extension of structure		Under Process			
1142			Naresh N. Naik, Keni colony Corlim		Illegal const. of shed		Under Process			
1143			Glean Cabral, Ella Old Goa		Illegal construction	4/1	Under Process			
1144			Naresh Nilkant Naik, Mollar Goa	Pramod Naik	Illegal construction		Under Process			
1145			Seby T. de A. Queiroz, Ella Old Goa		Illegal construction	153/2	Under Process			
1146			Sandra M. Fernandes, Ella Old Goa		Illegal construction	153/2	Under Process			
1147			Xavier Fialho, Old Goa		Illegal construction	153/2	Under Process			
1148			Save Old Goa Action committee, Corlim Tiswadi Goa		Illegal construction		Under Process			
1149			Pramod Naik		Illegal const. of house	26/1/B	Under Process			

1150		V. P. Taleigao	Zacarius Monteiro R/o H. No. 453/1, Nairalem Morod, Taleigao	Fatima Monteiro, 243, Machadalem Taleigao	Illegal construction of building and gate	Sy. No. 45/10 of village taleigao	under process	Notice No. VP/TLG/NOTICE/20-21/3150 dated 30-01-2021	Pending with DOP	----
1151			Bhanu Shirodkar, Nagali, Taleigao		Illegal construction and development	Sy. No. 246/1, 246/2, 246/3, 246/4, 245/1, 245/2 AND 243 OF Village Taleigao	under process	Notice No. VP/TLG/NOTICE/21-22/195 dated 20-04-2021	Pending with DOP	----
1152			Larrison Soares H. No. 18/304/A, Tambdi Mati, St. Inez, Taleigao	Mario Joaquim Jose Soares,H.No 18/304, Tambdi mati, Taleigao	Illegal construction of house	Sy. No. 117/5 of village taleigao	under process	Stop Notice No. VP/TLG/Stop NOTICE/20-21/3699 dated 09-03-2021	Pending with DOP	----
1153			Models Splendour Maintenance Co-op. Housing Society Ltd. Dona Paula, Ilhas, Goa.	Alan Barbosa Bunglow No 3 Models Splendor of Dona Paula	Illegal repair of bungalow	Sy. No 256/1-A and 280/1-A	COMPLAINT DISPOSED	Stop Notice No. VP/TLG/Stop NT./21-22/2696 dated 13-12-2021	Pending for decision at AdditionalDOP-I, Panaji	----
1154			Vainguinim Valley esidents Association		Illegal construction of bridge	Sy. No. 246/1, 246/2, 246/3, 246/4, 245/1, 245/2 AND 243 OF Village Taleigao	under process	VP/TLG/Show Cause Notice/22-23/1424 dated 02-08-2022	Yes	
1155			Mr. Estonio Francisco Almeida H. No. 99, Vivenda Almeida, Santissimo, Vaddo, Taleigao	Jose Olympio Martins, Cardoz waddo	Illegal constructionof house	Sy. No. 56 of Village Taleigao	under process	NOTICE No. VP/TLG/NOTICE/22-23/357 DATED 07-05-2022	Yes	----
1156			Mr. Estonio Francisco Almeida H. No. 99, Vivenda Almeida, Santissimo, Vaddo, Taleigao	Dayanand Karapurkar Kevnem	Illegal constructionof house in open space	Sy. No. 279/1 of Village Taleigao	11/1/2021	NOTICE No. VP/TLG/NOTICE/22-23/357 DATED 07-05-2022	Disposed	----
1157			Shivanand Khandeparkar R/o H. No. 16/217,		Illegal re-construction of residential house	----	under process	NOTICE No. VP/TLG/Call Letter/22-23/1098 DATED 17-07-2022	Yes	----
1158			Fatima Vaz R/o H. No. 365, Padri Bhat, Taleigao, Goa	Savio Almeida & Mrs Maria Almeida	Illegal construction of residential house	----	under process	NOTICE No. VP/TLG/ST. NT/12-22/3521 DATED 18-02-2022	Yes	----
1159			Mr. Estonio Francisco Almeida H. No. 99, Vivenda Almeida, Santissimo, Vaddo, Taleigao	Tony Rodrigues Vodlem Bhat	Illegal constructionof house and compound wall and outdoor shed	Sy. No. 82 of Village Taleigao	11/9/2021	NOTICE No. VP/TLG/NOTICE/22-23/356 DATED 07-05-2022	letter to DOP stating that site inspection may be conducted	----

1160			Cecille Rodrigues Models Legacy, Taleigao		Unauthorised construction of retaining wall	Sy. No. 236 of Village Taleigao	under process	VP/TLG/COMPLAINT/22-23/1821 DATED 13-09-2022	Yes	----
1161			Mr. Mxie Lewis Flat No. 202Boa Vita B, Mathias Ocan Park Dona Paula	Dinamati Gomes & others Dona Paula Goa.	Illegal construction	Sy. No. 249/1-A of Village Taleigao	27th Oct 2021	VP/TLG/CALL LETTER/21-22/3541 DATED 19-02-2022	Pending for decision at AdditionalDOP-I, Panaji	----
1162			Mr. Ulhas Diukar R/o 22/455, Odxel, Taleigao	Cholu P Dias H No. 22, odxel Taleigao.	Illegal construction by Cholu Dias	Sy. No. 235/1 of Village Taleigao	1/21/2023	VP/TLG/Illeg. Const./22-23/3567 dt. 06-02-2023	pending	----
1163		V.P Corlim	Pandu Mangadkar, R/o H. No. 320, Mangado, Corlim, Tiswadi - Goa.	Dayanand Bhamaikar, Mangado, Corlim, Tiswadi - Goa.	House	27/2	22/11/2021	Issued Stop Notice, VP/COR/21-22/1129 DATED 02/12/2021.	Pending at V.P. Office for issue of Show Cause Notice	
1164			Jose Vicente De Souza, H. No. 237, St. Caetan Vaddo, Mercedes, Tiswadi - goa.	Maria Do Carmo Remedios alias Maria do Carmo Saldanha, R/o Vailankani Apartment, First Floor, Old Goa, Tiswadi - Goa.	Re-Construction, Construction & Extension of Rooms	125/9, 9-B	29/01/2021	Issued Show Cause Notice VP/COR/2020-21/(File)/1566 dated 30/01/2021.	Pending before Panchayat for further action.	
1165			Ajay Khandolkar, Calvaddo, Corlim, Tiswadi - Goa.	Prashant B. Khandolkar, R/o H. No. 155/2, Kalvaddo, Corlim, Tiswadi - Goa.	House	130/2; Plot No. 7	29/06/2021	Issued Show Cause Notice VP/COR/2022-23/(File)/137 dated 26/04/2022.	Ward Panch memberer informed to the meeting that the complaint is false hence no further action is taken.	
1166			Prashant M. Naik, R/o H. No. 191/B, Mayembhat, Calvaddo, Corlim, Tiswadi - Goa.	Arun V. Gunaji, R/o H. No. 191/6, Calwaddo, Mayembhat, Corlim, Tiswadi - Goa	Ground Plus One Floor Building	121/3; Plot No. XI	8/1/2021	Issued Show Cause Notice VP/COR/2021-22/890 Dated 28/03/2022	Under Process	
1167			Anand R. Kundaikar, R/o H. No. 189/4, Calvaddom Corlim, Tiswadi - Goa.	Mahadev B. Gaude, Calvaddo, Corlim, Tiswadi - Goa	Construction of Wall	120/1	8/4/2021	ISSUED STOP Notice VP/COR/2021-22/(Files)/56 Dated 12/04/2021	Matter is disposed	
1168			Pandu Mangadkar, R/o H. No. 320, Mangado, Corlim, Tiswadi - Goa.	Devidas Mangadkar, R/o H. No. 320, Mangado, Corlim, Tiswadi - Goa.	House	27/2	22/11/2021	-----	Pending at V.P. Office for issue of Show Cause Notice	

1169			Sanjay M. Naik, H. No. 281/143, PDA Colony, Corlim - Tiswadi Goa	Abdulgani K. Naikodi, H.No. 281/142, PDA Colony Corlim Tiswadi Goa.	House	21/2	18/01/2022	issued show cause notice VP/COR/2023-24/213 Dated 25/5/2023	Under Process	
1170			Suzana C. Rodrigues, H. No. 270/B, Corlim Tiswadi Goa	Estanislao Luis Ignatius Rodrigues, H.No. 270, Mollar Corlim Tiswadi Goa	House	19/6	3/2/2023	-----	Under Process	
1171			Nilu Monu Dhulapkar H.No. 388, Dhulapi Corlim Tiswadi Goa	President Managing Committee Shree sateri Ravalnath devasthan Dhulapi Corlim Goa	Illegal Structure	32/1	21/10/2022	Issued Stop Notice VP/COR/2022-23/(Files)/1038 Dated 14/10/2022	Pending before Hon'ble Supreme Court	
1172	V.P Santa Cruz		Babuso B. Gaonkar	Sanjay Kunkalkar	Request to remove iron grill fitted	Deulwada Santa Cruz	3/4/2021	Show Cause Notice		
1173			H.No.252/A,	Hno.252/A Deulwada	outside window creating obstruction					
1174			Deulwada Santa	Santa Cruz Tiswadi Goa						
1175			cruz,Tiswadi Goa							
1176			Dhaku Rupo Gaunco	Anil Dulo Gauns	Re-Construction of multi-storey building consisting of ground	Bandh Santa Cruz	8/19/2022	order of Demolition		
1177			H.No.32/A,Bandh Santa Cruz	H.No. 23/A, Bandh Santa Cruz Tiswadi Goa	floor ,first floor and second floor					
1178			Ana Filomena D Rego	Jose Vicente Fernandes	said unlawful Construction of shed(First Floor)	Bandh Santa CRUZ	10/21/2022	order of Demolition		
1179			Bandh Santa Cruz	The President Comunidadeof calapor Tiswadi Goa						
1180			Abel A. Pereira, HNO.EHN/376/15, Cabessa Santa Cruz	Raul D Costa, H.No.378/A, Villa da costa, cabessa	Construction /Extended his compound wall on my compound wall	Cabessa	12/22/2022	Show Cause Notice		
1181			Elvira Laura De Rego	Nonu Kunkolkar	unlawful construction of 2 rooms	Bandh Santa cruz	2/20/2023	order of Demolition		
1182			alias Elvira Gonsalves Alias Elvira	Krishna Rosario						

1183			Rego Gonsalves, Bondir,St.Barbara,Santa Cruz	Bandh Santa Cruz						
1184			Vilasini Antonio Pereira	Ramnath Pereira	encroachment and trespass in my property	cacra	4/20/2023	order of Demolition		
1185			H.No .160,Cacra	Goklem Pereira						
1186										
1187			Shali Krishna KanKonkar, H.NO.39,Bandh Santa cruz	Govind Kankonkar, Bandh Santa Cruz	illegal hut touching my house and had stored dry wood	bandh	7/29/2023	Show Cause Notice		
1188			Martino F.Dias							
1189			Premiero Bairo, Santa Cruz	Saluzinho I.R.M.Dias, H.NO 1034,1st bairo, santa cruz	illegal costruction carried out by Saluzinho Anancio Rose Maria Dias	premeiro bairo	8/3/2023			
1190			Melroy Fernandes, H.NO.849,LANE 4, Near st. Agostinho, Marod Santa Cruz	Genorosa Fernandes Minguel Monteiro, Marod ,Santa Cruz	illegal encroachment in open space behind my residence causing nuisance	Marod	8/17/2023	order of Demolition		
1191			Manjunath Sahadev Jadhav	Milan Sahapurkar	illegal Encroachment of Tin Shed	Khursachi Ghol	8/29/2023	order of Demolition		
1192			H.NO 539/1K- 35,Khursachi-Ghol,near GMC,Bambolim	Khursachi Ghol						
1193			Christaline D Costa, H.no. 381/3, cabessa	Arcanjo Araujo, H. No.1255, Bairo Bondir, St. Cruz	unlawful construction of House (First Floor)	cabessa	10/13/2023	Show Cause Notice		
1194			Deepak Poojari	Domnic Fernandes	illegal Construction on open space by Domnic	St.Agostinho	3/13/2023	Show Cause Notice		
1195			Chamunda Apts	St.Agostinho Madir	Fernandes resident of St.Agostinho Madir Lane No.4					
1196			Santa Cruz	Lane No.4, Santa Cruz	in open space number- OS 6 Area 2289 Sq.mts					
1197			Brain Rodrgues, St Inez, Panaji	Neville Araujo, Cabessa , Santa Cruz	illegal construction	cabessa	7/22/2023	order of Demolition		

1198			Residents of St.Agostinh, St, Cruz	Jose Francisco Rodrigues, H.NO .792/B, St.Agostinho, St. Cruz	illegal Septic Tank and illegal Shade built	St.Agostinho	8/30/2021	order of Demolition		
1199			Audhoot Pai	Deepak Pujari	Construction of Shed regd	Khursachi Gol	5/8/2023	Show Cause Notice		
1200			Khursachi Ghol , Santa Cruz, Tiswadi	Resident of Chammunda ,Bondir, St. Cruz						
1201			Diago Francis De Araujo	Maria Caetana De souza	Illegal Construction	Cujira Santa Cruz	11/7/2023	Show Cause Notice		
1202			Voilem Bhat,Cujira , Santa Cruz							
1203		V.P St. Estevam	Mr.Neil Gomes r/o. Palmar, St.estevam	Suzette Silveira r/o Palmar, St.Estevam, Tiswadi Goa	Illegal construction in survey No.24/1	Jua village survey No.24/1	11/29/2022	Show Cause Notice issued		
1204	BICHO LIM	V.P. Advalpal	Ulhas Salgaonkar	Shivanand Kanolkar	Construction of Spetik tank	75/4, Gaonkarwada, Advalpal	7/29/2020	Issued Notice under saction 64(1), site inspection conducted.	Work stopped complaint dispose off.	
1205			Jawaharlal Shetye	Vilas Naik	Construction of residential house	123	8/11/2020	Issued Notice under saction 64(1), site inspection conducted.	Case disposed off	
1206			Xri Vetal Panchayatan	Anil manerkar	Illegal construction of house	Nasnodwada	29.08.2022	Issued Notice under saction 64(1), site inspection conducted.	In process	
1207		V.P. Amona	1. Shri Pandurang R. Gauns.	Shri Amir A. Gauns.	Construction of Shed		5/5/2020	Stop Order Issued	disposed off.	
1208			2. Shivdas S. Sawant	Sushant Khandeparkar	Construction of Compound Wall		25/01/2021	Stop Order Issued	disposed off.	
1209			4. Umesh K. Fadte & others	Sham V. Fadte	Illegal Construction of house		20/09/2022	Stop Order Issued	disposed off.	
1210			3. Shri Sham Vaman Fadte	Gokuldas V. Fadte and others	Illegal Construction of house		12/2/2021	Stop Order Issued	disposed off.	
1211		V.P. Cudnem	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
1212		V.P. Harvalem	Salim Itagi ,H.No. 2010 Housing board Colony sankhalim-Goa	Anand Kamthi ,Umalyachi Mali Harvalem Sankhalim- Goa	Illegal construction of Houses	62/0,Umaryachi Mali,Harvalem Sankhalim-Goa	4/29/2021	issued Notice & site inspection was done	Disposed Off	
1213			Madhukar Vithoba Desai, H.No.III-98/2 Gurukrupa Colony Harvalem Sankhalim-Goa	Vinayak Desai ,Gurukrupa Colony Harvalem Sankhalim- Goa	Illegal construction of Houses	52/0 Gurukrupa Colony Harvalem Sankhalim-Goa	7/6/2021	issued Notice & site inspection was done	Disposed Off	

1214			Shubhadra Arju Malik ,H.No.510 Upper Harvalem sankhalim-Goa	Unknown persons of Harvalem Sankhalim-Goa	Illegal construction of Houses	84/4 Upper Harvalem Sankhalim-Goa	10/15/2021	issued Notice & site inspection was done	Disposed Off	
1215			Viraj Gurnath Gosavi H.No.374 Madhalawada Bordem bicholim-Goa	Sharma ,Upper Harvalem Sankhalim-Goa	Illegal construction of Houses	26/1 Upper Harvalem Sankhalim-Goa	12/28/2021	issued Notice & site inspection was done	Disposed Off	
1216			Varsha Gangadhar yadhav .Hno. 2171 ,Gurukrupa Colony Harvalem sankahlim	Heena Ganesh Yadhav ,Gurukrupa Colony ,Harvalem Sankhalim Goa	Illegal Construction of House	Sy.No.54/0 ,Gurukrupa Colony ,Harvalem Sankhalim Goa	11/16/2022	issued Notice & site inspection was done	Disposed Off	
1217			Laxmi Amonkar,Pratap Nagar Harvalem	Suryakant Kudnekar,Pratap Nagar Harvalem	Illegal Construction of House	Sy.No.74/0,Pratap Nagar Harvalem	5/11/2022	issued Notice & site inspection was done	Disposed Off	
1218			Deelip Prabhakar Kulkarni .Sunderpeth sankhalim -Goa	Anil Desai ,Gurukrupa Colony ,Harvalem Sankhalim Goa	Illegal Construction of House	Sy.No.52/1-A ,Gurukrupa Colony ,Harvalem Sankhalim Goa	4/10/2023	issued Notice & site inspection was done	Disposed Off	
1219			Pradip Chandru Naik,Sanjay Vaghurmekar,Krishna Thanekar & Ladu Dongrikar All R/o .Navedar Harvalem	Shambhavi Shenvi Borcar ,Housing board Colony,Harvalem	Illegal Construction of House	Sy.No.54/0 Navedar Harvalem	4/21/2023	issued Notice & site inspection was done	Disposed Off	
1220			Dasharth Malik,Laximan Malik & Sandesh Malik All R/o.Upper Harvalem Sankhalim-Goa	Unkown Persons	Illegal Construction of House	Sy.No.84/1 Upper Harvalem	7/31/2023	issued Notice & site inspection was done	Disposed Off	
1221		V.P. Karapur Sarvan	Rasika Ramnath Sawant, R/o Sarvan	Chitra Surlikar, r/o Velha Tiswadi Goa	Illegal Construction	20	11/5/2021	Stop Notice , Punchedanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1222			Rasika Ramnath Sawant, R/o Sarvan	Vidhyanand Usapkar, R/o.Vithalapur - Karapur	Illegal Construction	20	11/5/2021	Stop Notice , Punchedanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1223			Rasika Ramnath Sawant, R/o Sarvan	Manoj Fatapekar, R/o.Sankhalim Goa	Illegal Construction	20	11/5/2021	Stop Notice , Punchedanama, Demolish notice is issued	Dolition fixed on 27 Feb 2024	
1224			Rasika Ramnath Sawant, R/o Sarvan	Harish Dinkar Naik & Sushan D Naik, R/o Vasco Goa	Illegal Construction	20	11/5/2021	Stop Notice , Punchedanama, Demolish notice is issued	hiring is goin on in Add director South Goa	

1225			Rasika Ramnath Sawant, R/o Sarvan	Hema S Amonkar, R/o Tiswadi Goa	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1226			Rasika Ramnath Sawant, R/o Sarvan	Ratnakar Pednekar & Suvidha Pednekar, R/o Vasco Goa	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1227			Rasika Ramnath Sawant, R/o Sarvan	Abhimanyu Mangaonkar, R/o.Karapur	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1228			Rasika Ramnath Sawant, R/o Sarvan	Rajeshri Kamat, R/o Sankhalim Goa	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1229			Rasika Ramnath Sawant, R/o Sarvan	Pragati Pednekar, R/o Bicholim Goa	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	case pending in Dy Collectort Bicholim	
1230			Rasika Ramnath Sawant, R/o Sarvan	Ravindra Govekar, R/o.Mayem Bicholim Goa	Illegal Construction	20	11/5/2021	Stop Notice , Panchanama, Demolish notice is issued	hiring is goin on in Add director South Goa	
1231			Deepali Barde, R/o.Colvale Bardez Goa	Rajendra A Goankar, R/ o Karapur Bicholim Goa	Illegal Construction	191/0	21/12/2021	Panchayat Issued Stop Vide Notice No VP/KS/2021-2022/2367 dt 04/02/2022	Case pending before Dy Director Panaji	
1232			Sarvsh R Sawant, R/o Sarvan	Santosh J Sawant, R/o Sarvan	Illegal Construction	154/2	12/1/2024	Panchayat Issued Stop Vide Notice No VP/KS/2023-024/4318 dt 16/01/2024	Inspection Fixed on 30/01/2024	
1233	VILLAGE PANCHAYAT LATAMBARCEM	MOHAN GAJANAN GAONKAR USSAP LATAMBARCEM	MANOHAR SADA GAONKAR USSAP LATAMBARCEM	FOUNDATION OF ILLEGAL CONSTRUCTION	703/1 USSAP	25/9/2020	STOP NOTICE ISSUED , SITE INSPECTION DONE, PANCHNAMA RECORDED	PENDING AT PANCHAYAT LEVEL		
1234	VILLAGE PANCHAYAT LATAMBARCEM	VASANT YESHWANT GAWAS KHARPAL PANASWADA LATAMBARCEM	GANPAT SAGUN GAWAS, PANASWADA, KHARPAL, LATAMBARCEM	ILLEGALLY FIXING HALF ROUND PIPE FOR FLOW OF RIAN WATER BY DIGGIN TRENCH NEAR MUD WALL OF HOUSE OF APPLICANT	KHARPAL	23/4/2020	SITE INSPECTION NOTICE ISSUED, REPORT MADE SKETCH REPORT DONE	PENDING AT PANCHAYAT LEVEL		
1235	VILLAGE PANCHAYAT LATAMBARCEM	ATMARAM M. KALANGUTKAR, NONODA LATMBARCEM	SATISH DIEKAR WARD NO.7 NANODA, USSAP ROAD, LATAMBARCEM	ILLEGAL CONSTRUCTION OF HOUSE	NANODA USSAP ROAD SY. NO.553	16/7/2020	SITE INSPECTION DONE, PANCHANAM DRAWN SKET DONE	CASE COMPROMISED WITHDRAWN BY APPLICANT		

1236	VILLAGE PANCHAYAT LATAMBARCEM	SADANAND YESHWANT SHIRODKAR, SHREEYASH CHEMBER, BEHIND MAPUSA POLICE STATION, MAPUSA GOA	TANAJI GUNDU TEJAM, BHATWADI NANODA, LATAMBARCEM	ILLEAL CONSTRUCTION OF SHED	BHATWADI, NANODA SY. NO. 550/2	2/6/2020	STOP NOTICE ISSUED, SITE INSPECTION DONE, PANCHANAM AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1237	VILLAGE PANCHAYAT LATAMBARCEM	PRAKASH L.. VAZARKAR, NANODA LATAMBARCEM	AMARNATH PANDURANG GOVEKAR, NANODA LATAMBARCEM	ILLEAL CONSTRUCTION OF SHED	NANODA USSAP ROAD	16/11/2020	STOP NOTICE ISSUED, SITE INSPECTION DONE, PANCHANAM AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1238									
1239	VILLAGE PANCHAYAT LATAMBARCEM	RAMA RAGHU PARAB, H. NO.48, LADFEM LATAMBARCEM	SAGUN RAGHU MALIK AND BALAJAJRO MALIK, LADFEM LATAMBARCEM	ILLEGAL CONSTRUCTION BY USING MASONRY STONE	377/12 LADFEM	4/5/2021	STOP NOTICE ISSUED, SITE INSPECTION DONE, PANCHNAMA CARRIED OUT AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1240	VILLAGE PANCHAYAT LATAMBARCEM	SAGAUN RAGHUNATH MAIK H. NO. 44, LADFFEM, LATAMBARCEM	RAMARAGHU PARAB, SUNDAR RAMA PARAB DIIP GOPAL PARAB, PRAVIN GOPAL PARAB, ALL R/o. LADFEM, LATAMBARCEM	ILLEAL CONSTRUCTION BY LAYING CEMENT POLES	SY. NO. 407/3, 407/5, 460/15, 388/0 LADFEM	3/5/2021	STOP NOTICE ISSUED, SITE INSPECTION DONE PANCHNAMA AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1241	VILLAGE PANCHAYAT LATAMBARCEM	NARAYAN MAHADEV TENDULKAR, MUNDAWADA, ADVALPAL BICHOLIM GOA	JANU KONDU VARAK, BHATWADI USSAP	ILLEAL CONSTRUCTION OF HOUSE	541/0, BHATWADI USSAP LATAMBARCEM	28/9/2021	SITE INSPECTION DONE, PANCHNAMA CARRIED OUT, SHOW CAUSE NOTICE ISSUED, DEMOLITION NOTICE ISSUED,	PENDING AT Addl. DIRECTORATE OF PANCHAYAT -1	
1242	VILLAGE PANCHAYAT LATAMBARCEM	MONICA F.C. GOMES, FARNANDO WADA ASSONORA BARDEZ GOA	NEELAM UTTAM MALIK AND NISHA NEELAM MALIK LATAMBARCEM BICHOLIM GOA	ILLEGALLY REPAIR OF MUNDKARIAL HOUSE	260/4 AND 260/5, GOA DODAMARG, LATAMBARCEM	17/5/2021	STOP NOTICE ISSUED, SITE INSPECTION DONE PANCHNAMA AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT CIVIL COURT BICHOLIM	

1243	VILLAGE PANCHAYAT LATAMBARCEM	SAINATH C. PEDNEKAR, BHATWADI NANODA	PANDURANG S. PEDNEKAR, NANODA BHATWADI	ILLEGALLY CONSTRUCTD HOUSE IN PADDE FIELD	547/1, BHATWADI, NANODA	3/2/2021	STOP NOTICE ISSUED, SITE INSPECTION DONE PANCHNAMA AND SKETCH DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1244	VILLAGE PANCHAYAT LATAMBARCEM	CARIDADE G. RODRIGUES, , H. No.11, GOA DODAMARG, LATMBARCEM	NARESH GAWAS, KHARPAL, LATAMBARCEM, GOA	ILLEGAL CONSTRUCTION IN SY No. 159/1, LAND DESCRIPTION 11291, GOA DODAMARG	159/1 GOA DODAMARG, LATAMBARCE M	13/5/2021	STOP NOTICE ISSUED, SITE INSPECTION DONE, PANCHANAMA CARRIED OUT SKETCH DONE, SOW CAUSE NOTICE ISSUED, DEMOLITION NOTICE ISSUED	PENDING AT DIRECTORATE OF PANCHAYAT	
1245									
1246	VILLAGE PANCHAYAT LATAMBARCEM	RAMA RAGHU PARAB, H. No.48, MADHLAWADA, LADFEM LATAMBARCEM	VASANT MAHADEV DHURI, LADFEM LATAMBARCEM	EXTENSION TO THE RESIDENTIAL HOUSE AND CONSTRUCTING COMPOUND WALL	388/0, LADFEM	13/2/2023	STOP NOTICE ISSUED , SITE INSPECTION DONE , PANCHNAMA DONE, SHOW CAUSE NOTICE ISSUED	PENDING AT COURT OF JUDICIAL MAGISTRATE FIRST CLASS 'B' AT BICHOLIM	
1247	VILLAGE PANCHAYAT LATAMBARCEM	NILA V. KARAPURKAR AND VIJAY V KARAPURKAR, R.O,GARDEN CENTRE, MAPUSA GOA	PRASHAT P. RAUT, R/O. VARCHAWADA, SALEM, BICHOLIM GOA	TRESSPASSING IN SY. NO. 1591, ILLEGAL SHOP OF WINE STORE	159/1 GOA DODAMARG, LATAMBARCE M	12/7/2022	SITE INSPECTION NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1248	VILLAGE PANCHAYAT LATAMBARCEM	ANUP A. NAIK, R/o. DEULWADA, KASARPAL, LATAMBARCEM	ASHA RANI, R/O. 19/0, PISTEWADA, NANODA	ILLEGAL COMPOUND WAL AND THREE SHEDS	196/3 AND 197, LATAMBARCE M	6/9/2022	SITE INSPECTION DONE, PANCHANAM CARIED OUT , SHOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1249	VILLAGE PANCHAYAT LATAMBARCEM	ANUP A. NAIK & NANDKUMAR NAIK R/o. DEULWADA, KASARPAL, LATAMBARCEM	G.D.B.S.S. KASARPAL,	ILLEGAL CONSTRUCTION	10/1, KASARPAL	25/7/2022	STOP NOTICE ISSUED , SITE INSPECTION DONE, PANCHANAMA CARRIED OUT SKETCH DONE, SOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	
1250	VILLAGE PANCHAYAT LATAMBARCEM	ANUP A. NAIK & NANDKUMAR NAIK R/o. DEULWADA, KASARPAL, LATAMBARCEM	G.D.B.S.S. KASARPAL,	ILLEGLA CONSTRUCTION OF COMPOUND WALL	10/1, KASARPAL	16/8/2022	STOP NOTICE ISSUED , SITE INSPECTION DONE, PANCHANAMA CARRIED OUT SKETCH DONE, SOW CAUSE NOTICE ISSUED	PENDING AT PANCHAYAT LEVEL	

1251		VILLAGE PANCHAYAT LATAMBARCEM	KRISHNARAO BABASAHEB RANE R/O. VADAWAL, LATAMBARCEM	SAGAUN VARK AND SAMIR VARAK, SAVARDHAT , VADAWAL, LATAMBARCEM	ILLEGAL CONSTRUCTIN OF HOUSE	663/1, SAVARDHAT VADAWAL	26/5/2022	SITE INSPECTION DONE, PANCHANAMA CARRIED OUT SKETCH DONE, SOW CAUSE NOTICE ISSUED, DEMOLITION NOTICE ISSUED	PENDING AT DIRECTORATE OF PANCHAYAT	
1252		V.P. Mayem-Vainguinim	Digamber Pundalik Talkar	Yeshwant Navso Karbotkar	illegal Construction in land	Chinch Bhatwadi-Mayem	8/23/2023	Notice issued vide letter no. VP/MV/Notice/22-23/1336	Case pending before Additional Director of Panchayats	
1253			Prabhanjan Kinjavadekar	Arjun Karbotkar	Illegal construction of house	175/1 Mayem		Stop Notice issued	Case pending before Dy. Director of Panchayats at Panaji-Goa.	
1254			Jayashri Shripati Bhat	Vaman S. Amonkar	illegal Construction of House	204/A Mayem	6/25/2021	Stop Notice issued vide letter no. VP/MV/Notice/2918 dt.22/03/2016	Case pending before Dy. Director of Panchayats at Panaji-Goa.	
1255			Sahadev Dattu Karbotkar	Shiva Ghadi	illegal Construction of House	175/1 Mayem	5/13/2022	Stop Notice issued vide letter no. VP/MV/Notice/22-23/354 dt.16/05/2022	Case pending before Dy. Director of Panchayats at Panaji-Goa.	
1256			Shumbhangi Ghatwal	Yash Ghatwal	illegal Construction of work	33/1 Mayem	6/13/2023	Stop Notice issued	Stop Notice issued	
1257			Nilkanth Nagvekar	Ashwini Ashok Chopdekar	illegal Construction of work	20/11 Haturlim Mayem	5/24/2023	Notice issued vide letter no. VP/MV/Notice/23-24/365 dt.20/05/2023	Site inspection Done	
1258			Chandan Vinayak Rawal	Ajit Kudnekar	illegal Construction of work	147/1 Kelbaiwada Mayem	5/3/2023	Notice issued vide letter no. VP/MV/Notice/23-24/216 dt.08/05/2023	Stop Notice Issued	
1259			Chowgule and Company	Raju H. Wadar	illegal Construction of work	59/1 poira Mayem	1/12/2023	Stop Notice issued	Show cause Notice issued	
1260			Chowgule and Company	Tara Muddebihal	illegal construction of work	59/1 poira Mayem	1/12/2023	Stop Notice issued	Show cause Notice issued	
1261			Dayanand V. Ghadi	Pundalik Rama Mandrekar	illegal construction of house	63/1 Chimulwada-Mayem	11/19/2022	Stop Notice issued vide letter no. VP/MV/Notice/22-23/3254 dt.15/12/2022	Stop Notice Issued	
1262			Vivekanand Divkar	Ramchandra Divkar	illegal construction of house	Tikhazan-Mayem	3/24/2023	Stop Notice issued vide letter no. VP/MV/Notice/22-23/3790 dt.24/03/2023	Site inspection Done	
1263			Sushen Budhu Kalangutkar	Anil alias Deepak Budhu Kalangutkar	illegal construction of work	Haturlim-mayem	5/31/2023	Stop Notice issued vide letter no. VP/MV/Notice/23-24/843 dt.28/06/2023	Stop Notice Issued	

1264			Vasant Gajanan Mandrekar	Roshni Yogesh Mandrekar	illegal construction of work	Bhatwadi-Mayem	6/14/2023	Stop Notice issued vide letter no. VP/MV/Notice/23-24/844 dt.28/06/2023	Site inspection Done	
1265			Harichandra R. Mainkar	Swapnesh A. Kalangutkar	illegal encroachment	Patto-Mayem	8/8/2023	Notice issued vide letter no. VP/MV/Notice/23-24/139 dt.26/07/2023	Stop Notice Issued	
1266			Divya Manjrekar	Suraj Satchit Degvekar	illegal construction of toilet	Varpal Haturlim-Mayem	8/16/2023	Stop Notice issued vide letter no. VP/MV/Notice/23-24/1308 dt.22/08/2023	Site inspection Done	
1267			Deelip G. Naik	Uday Shirodkar	illegal Construction of compound wall	Ardhawadda-Mayem	8/26/2023	Stop Notice issued vide letter no. VP/MV/Notice/23-24/1706	Site inspection Done	
1268				Janardhan Karbotkar	illegal construction of cow shed	Ardhawadda-Mayem				
1269			Narayan Malwankar	Vidhyanand Malwankar	illegal blockage of road	Haturlim-Mayem	6/9/2023	Notice issued vide letter no. VP/MV/stop-siteinsp./Notice/23-24/835 dt.27/06/2023	Site inspection Done	
1270			Jayesh Namdev Parab	Rajesh Namdev Parab	illegal construction in land	Gaonkarwada-Mayem	9/11/2023	Stop Notice issued vide letter no. VP/MV/stop-Notice/23-24/1636 dt.06/10/2023	Site inspection Done	
1271			Shobhawati Nagesh Kinalkar	Arjun Upaso Gawas	illegal construction in land	Kelbaiwada-Mayem	10/25/2023	Stop Notice issued vide letter no. VP/MV/stop-Notice/23-24/1807 dt.31/10/2023	Stop Notice Issued	
1272			Jaidev S. Gaonkar	Pandurang Gaonkar	illegal construction	Sy. No. 9/13 Vainguinim	10/3/2022	Notice issued vide no. VP/MV/Notice/2023-24/1775	Site inspection Done	
1273			Deepak G. Naik	Deelip G. Naik	illegal construction	Sy.No. 122/1 Jambhulbhat Mayem	1/6/2024	Stop Notice issued vide no. VP/MV/Notice/2023-24/2842 dt. 08/01/2024	Stop Notice Issued	
1274			Deelip G. Naik	Deepak G. Naik	illegal construction	Sy.No. 122/1 Jambhulbhat Mayem	1/8/2024	Stop Notice issued vide no. VP/MV/Notice/2023-24/2910 dt. 11/01/2024	Stop Notice Issued	
1275			Devendra Vasant Volvoikar	Priya Chodankar	illegal Construction of compound wall	Sy.No. 338/1 Patto-mayem	12/12/2023	Stop Notice issued vide no. VP/MV/Notice/2023-24/2548 dt. 20/12/2023	Stop Notice Issued	
1276		V.P. Menkurem-Dhumashe	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
1277		V.P. Mulgao	V.P Mulgao	Nandini N. Kalangutkar R/o,Shivolkarwada Mulgao	Anand Jairam Parab R/o, Shivolkarwada Mulgao	illegalconstructio n of Septic tank and soak pit	Shivolkarwada Mulgao Sy.No.147/15	27.11.2023	Notice issued	Notice issued

1278				Narayan N. Naik R/o, Shivolkarwada Mulgao Bicholim Goa	Virendra Narayan Parab & Vishwas Narayan Parab R/o, Shuivolkarwada Mulgao Bicholim Goa	For doing illegal construction (fencing activity) at dispute property	Shivolkarwada Mulgao Sy.No.146/1	17.11.2023	Site inspection done	site inspection was postponed due to court matter
1279				Suraj Ramchandra Naik	Prakash Bhosale	Regarding encroachment on a pathway	Manasbag Mulgao Sy.No. 117/1	12.12.2023	Noitce issued to party and Mutual discussion held	Pending in panchayat
1280				Shree Vetel Maharudra saasthan	Dayanand Saju Naik alias Jainanda Sazu Naique	Illegal and unauthorized construction in Sy No. 270/2	Shirodwadi Mulgao Sy.No. 270/2	11.12.2023	matter will be placed in the coming fortnightly meeting for taking decision	Pending in panchayat for decision
1281										
1282		V.P. Naroa	Kankeshwari shantadurga Panchayatan Sansthan, Gaonkarwada, Naroa Bicholim Goa	Chandrakant Alias Konpa Prabhu, Gaonkarwada, Naroa Bicholim Goa	Illegal Construction of Retaining Wall	Sy No.114/1, Village Naroa	8/11/2021	V.P.Naroa Issue stop order Notice and done Panchnama Vide Notice No.VPN/BICH/NAROA/2022-23/600 Dt.04/12/2021	not settled	
1283			Tulshidas Vishnu Narvekar, Mercedes Tiswadi Goa	laximan Parwar ,Gaonkarwada, Naroa Bicholim Goa	Illegal Construction of House	Sy No.24/1, Village Naroa	4/4/2022	V.P.Naroa Issue stop order Notice and done Panchnama Vide Notice No.VPN/BICH/NAROA/2022-23/15 Dt.06/04/2022	not settled	
1284			Murali D Parwar, Gaonkarwada, Naroa Bicholim Goa	Khushali Parwar & Umesh D Parwar , Gaonkarwada, Naroa Bicholim Goa	Illegal Construction of Toilet	Gaonkarwada, Naroa Bicholim Goa	2/5/2022	V.P.Naroa call both the parties for call Discussion Vide Notice No.VPN/BICH/NAROA/2022-23/78 Dt.07/05/2022	not settled	
1285			Laximan J Malwankar, Talewada Naroa Bicholim Goa	Jairam R Malwankar & Mahadev R Malwankar Talewada, Naroa Bicholim Goa	Illegal Construction of House	Sy No.30/3, Village Naroa	19/04/2022	V.P.Naroa Issue stop order Notice Vide Notice No.VPN/BICH/NAROA/2022-23/37 Dt.19/04/2022	not settled	
1286			Shrikant Dhondu Shengali ,Gaonkarwada Naroa Bicholim Goa	Gopi Pandurang Mandrekar , Gaonkarwada, Naroa Bicholim Goa	Illegal Construction of Toilet	Gaonkarwada, Naroa Bicholim Goa	19/11/2021	V.P.Naroa Issue stop order Notice Vide Notice No.VPN/BICH/NAROA/2021-22/535 Dt.26/11/2021	Matter Settled	
1287			Shivanand Morajkar, Premanand Morajkar & Vinda Morajkar , Marmawada, Naroa Bicholim Goa	Dinesh Morajkar , Marmawada, Naroa Bicholim Goa	Illegal Construction of House	Marmawada, Naroa Bicholim Goa	5/11/2022	V.P.Naroa Issue stop order Notice and done Panchnama Vide Notice No.VPN/BICH/NAROA/2022-23/439 Dt.26/11/2022	not settled	

1288			Sitabai Gawade, Deulwada Naroa Bicholim Goa	Complaint Against Alisha Vengurlekar & Krishna Vengurlekar,Deulwada , Naroa Bicholim Goa	Illegal Construction of House	Sy No.3/9, Village Naroa	7/7/2022	V.P.Naroa Issue Site Inspection Notice Vide and done Panchnama Vide Notice , No.VPN/BICH/NAROA/2023-24/106 Dt.16/05/2023	not settled	
1289			Vilasini alias Lalita Vithal Chodankar ,Deulwada Naroa Bicholim Goa	Avdhut Mandir,Gaonkarwada, Naroa Bicholim Goa	Illegal Construction	Sy No. 114/36, Village Naroa	10/11/2023	V.P.Naroa will conduct site and Panchanama	—	
1290	V.P. Navelim		Satchit G. Gawade R/ o	Shivaji Kashinath	Illegal construction of	Fanaswadi,	3/24/2021	Issued Demolition Notice U/s 66(4)	Appealed before The	
1291			Mahendra Narayan Gauns	Chandrashekhar	Illegal Construction of	Piplache Mal,	3/15/2022	Issued Demolition Notice U/s 66(4)	Appealed before The	
1292			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Rohidas H. Kansekar R/o Fanaswadi Navelim, Sanquelim Goa.	Illegal construction of House	Navelim Sy.No. 80/3	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1293			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Manila Manohar Gauns H.No. 33/3, Durigwada Navelim Goa	Illegal construction of House	Navelim Sy.No. 5/0	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	

1294			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Digamber Ankush Naik H.No. 346, Madhalawada Maina Navelim Sanquelim Goa	Illegal construction of House	Navelim Sy.No. 148/0	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1295			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Namrata Nanda Gawas R/o H.No. 79, Bharoniwada Navelim Sanquelim Goa	Illegal construction of House	Navelim Sy.No.46/1	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1296			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Khushali Chandrakant Naik R/o H.No. 28, Navelim Bicholim Goa	Illegal construction of House	Ghongre maina Navelim	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	

1297			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Sakharam Bhingo Gawas Bharoniwada Navelim Sanquelim Goa	Illegal construction of House	Navelim Sy.No.48/0	4/8/2022	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1298			Dasharath D. Gawas	Omkar G. Gawas R/o	illegal	Vadache mal,	3/6/2023	Issued Notice under saction 64(1),	Work stopped	
1299			Rajendra Vithal Ghadi R/o H.No.4, Bandhanwada Navelim, Bicholim Goa	Dilip Krishna Gawas R/o Navelim Bicholim Goa	Illegal construction carried out in property belonging to Comunidade of Navelim	Navelim Sy.No. 45/0 and 71/0	12/20/2023	Issued Show Cause Notice U/s 66(3) of The Goa Panchayat Raj Act 1994.	Demolition Notice will issue U/s 66(4) after complaint placing before next meeting	
1300			Deelip Krishna Gawas, Rukmini D. Gawas H.no. 9, Mastewada Navelim Bicholim Goa.	Rajendra Vithal Ghadi H.No.4, Fanaswadi Navelim Goa	illegal construction of house and Commercial Structure	Navelim Sy.No. 89/0	10/6/2023	Issued Show Cause Notice U/s 66(3) of The Goa Panchayat Raj Act 1994.	Demolition Notice will issue U/s 66(4) after complaint placing before next meeting	
1301			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Mandiri Naik R/o Katarwada Navelim Bicholim Goa.	illegal construction house	Navelim Sy.No. 46/1 and 46/2	5/12/2023	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	

1302			Chandrashekhar Prabhakar Gawas R/o H.No. 97, durigwada Navelim Sankhalim Goa	Dinesh Pundalik Gawas & others, Navelim Bicholim Goa	illegal construction of house	Navelim, sy.No. 28/1	4/17/2023	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1303			Shashikant Borkar R/o Bunglo Gomeco Housing Society Bambolim, Tiswadi goa	Ramnath Chari Cudnem Bicholim Goa.	illegal construction of Temple	Navelim Sy.No. 81/5	11/18/2023	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1304										
1305	V.P. Ona-Maulinguem-Kudchirem		Rohidas V. Gaonkar, Saterkrwada-Maulinguem	Deepak Babal Mandrrekar,H. No. 117, Near Industrial Estate, Bicholim-Goa	Construction House	128/1 Maulinguem	26/11/2020	Issued Stop Notice dt. 30/11/2020	Pending before the Deputy Directorate of Panchayat	
1306			Sudesh P. Tivrekar, Khorlim, Mapusa-Goa	Rajaram A. Naik	Compound Wall with	1/1 Ona	4/2/2021	10/2/2021 Stay Notice Issued	Pending at Panchayt Level	
1307			Shriram E. Shinde, Kasarwada-Ona	Rajaram A. Naik	Compound Wall with	1/1 Ona	9/2/2021	10/2/2021 Stay Notice Issued	Pending at Panchayt Level	
1308			Shiva Laximan Salvi, Kasarwada-Ona	Deepak Babal Mandrekar,H. No. 117, Near Industrial Estate, Bicholim-Goa	Structure	128/1 Maulinguem	9/2/2021	10/02/2021, Stay Issued	Pending at Panchayt Level	
1309			Uttam H. Gawas, Mayekarwada-Maulinguem	Mukund Mahadev Mayekar, Mayekarwada-Maulinguem	Structure	74/1 Maulinguem	27/08/2021	Notice Issued dt. 07/09/2020	Pending at Panchayt Level	

1310			Nagesh Laxman Gaonkar, Anil Sahadev Gaonkar, Mahesh Sakharam Gaonkar, Satish Shripad Gaonkar	Manohar Vithoba Gaonkar, Ona	Structure	68/1	28/10/2021	Notice Issued dt. 10/11/2021	Pending at Panchayt Level	
1311			Kishor Atmaram Gaonkar & Others, Ona	Guru Zore, Lakherem r/o Ona	Levelling & filling of land	60/1	14/03/2022	Notice Issued dt. 15/03/2022	Pending at Panchayt Level	
1312										
1313	V.P. Pale-Cothambi		NIL	NIL	NIL	NIL	NIL	NIL	NIL	
1314	V.P. Piligao		Sulekha S. Navelkar and Shankar N. Naik,Newwada Piligao Bicholim Goa	Indrajeet Nakku Chavhan,Newwada Piligao Bicholim Goa	Illegal Pucca Construction of Residential house at Newwada Piligao	Sy.No. 189/1-A of Newwada Piligao	12/17/2021	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1315			Sulekha S. Navelkar and Shankar N. Naik,Newwada Piligao Bicholim Goa.	Vishwanth R. Fadte,Newwada Piligao Bicholim Goa	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-C at Newwada Piligao	11/26/2021	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1316			Mahesh Shirodkar and Others, Piligao Bicholim Goa.	Raju Yadav,Newwada Piligao Bicholim Goa.	Illegal Construction of Shed	Sy.No.17/0 at Newwada Piligao	3/16/2023	Demolition Notice Issued	Illegal Shed has been Demolished	-
1317			Mahesh Shirodkar and Others, Piligao Bicholim Goa.	Amit Kumar Prajapati,Vailowada Piligao Bicholim Goa	Illegal Construction of Residential house at Newwada Piligao	Sy.No.09 Piligao	3/2/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1318			Mahesh Shirodkar and Others, Piligao Bicholim Goa.	Paramhans Vishwakarma,Vailowa da Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.09 Piligao	2/21/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1319			Sulekha S. Navelkar and Shankar N. Naik,Newwada Piligao Bicholim Goa	Suvarna Shirodkar,Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-C at Newwada Piligao	1/3/2022	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1320			Sulekha S. Navelkar and Shankar N. Naik,Newwada Piligao Bicholim Goa	Zeenat Khan,Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-B at Newwada Piligao.	1/9/2020	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1321			Sulekha S. Navelkar and Shankar N. Naik,Newwada Piligao Bicholim Goa	Devidas R. Kavlekar,Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-B at Newwada Piligao.	1/9/2020	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted

1322			Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Gokuldas K. Naik, Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-B at Newwada Piligao.	1/9/2020	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1323			Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Irshad S. Shaikh, Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No. 189/1-A - 7 of Newwada Piligao	1/3/2022	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1324			Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Damu Kundaikar, Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No. 189/1-A - 18 of Newwada Piligao	1/3/2022	Demolition Notice Issued	Ex-Parte Stay Granted	Ex-Parte Stay Granted
1325			Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Kusum Khuvan Devi, Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No.189/1-D at Newwada Piligao.	2/28/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1326			Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Ganpat Parab, Newwada Piligao Bicholim Goa.	Illegal Construction of Residential house at Newwada Piligao	Sy.No. 189/1-A - 1 of Newwada Piligao	11/19/2022	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1327			Yeshwant A. Govekar, Vargao Piligao Bicholim Goa	Kashinath A. Govekar, Gimone Piligao Bicholim Goa.	Illegal Construction of Residential house at Gimone Piligao	Sy.No. 14/1, Gimone Piligao Bicholim Goa.	1/24/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1328			Ganpat Parab, Newwada Piligao Bicholim Goa.	Sulekha S. Navelkar and Shankar N. Naik, Newwada Piligao Bicholim Goa	Illegal Construction of Residential house at Newwada Piligao	Sy.No.158/5 at Newwada Piligao Bicholim Goa.	4/25/2023	Site Inspection is carried out by Village Panchayat.	Site Inspection is carried out by Village Panchayat.	-
1329			Nilesh R. Jalmi, Mathwada Piligao Bicholim Goa.	Ravi Nagappa Hadpad, Sy.No.29, Bagwada Piligao.	Illegal Construction of Residential house at Bagwada Piligao	Sy.No.29 at Bagwada Piligao Bicholim Goa.	7/28/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1330			Nilesh R. Jalmi, Mathwada Piligao Bicholim Goa.	Renuka Bhovi, Sy.No.29, Bagwada Piligao.	Illegal Construction of Residential house at Bagwada Piligao	Sy.No.29 at Bagwada Piligao Bicholim Goa.	7/28/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1331			Mahadev T. Vengurlekar, Tarwada Piligao Bicholim Goa.	Narayan R. Fadte, Tarwada Piligao Bicholim Goa.	Illegal Construction of first floor of Residential House at Tarwada Piligao.	Sy.No.233/0, Tarwada Piligao Bicholim Goa.	4/27/2023	Show Cause Notice issued	Show Cause Notice issued	Show Cause Notice issued
1332		V.P. Salem	Shri. Saiesh Bhiva Raut, r/o Khalchwada Sal Bicholim Goa	Shri. Santosh Sakharam Raut, r/o Khalchwada Sal Bicholim Goa	illegal construction of old structure	230/6	6/28/2023	site inspection notice has been issued and panchanama has been carried out but no any decision has been taken by V.P.members.		

1333			Shree Mahadev Bhumika Devasthan, Sal Bicholim Goa	Shri. Santosh Sakharam Raut, r/o Khalchwada Sal Bicholim Goa	Illegal construction of residential house	1./1	9/15/2023	site inspection notice has been issued and panchanama has been carried out but no any decision has been taken by V.P.members.		
1334			Office of Assistance Engineer, Sub Div.IV, Work Div. VIII, Water Resource Department, Dodamarg Goa	Shri. Yeshwant Atma Raut, r/o Madhalwada Sal, Bicholim Goa	Construction of house structure	130/1-A	4/18/2023	Stop Notice has been issued to the party		
1335			Shri. Gopal Vaman Raut, r/o Madhalwada Sal Bicholim Goa	PRN Infratech Pvt. Ltd.,	illegal RMC Plant	88/0	12/22/2023	Notice/Letter has been issue to the Party		
1336			Shri. Nagesh Bhairu Zore, r/o Kolgire Sal Bicholim Goa	PRN Infratech Pvt. Ltd.,	illegal commercial activity	88/0	12/8/2023	Notice/Letter has been issue to the Party		
1337	V.P. Sirigao		Shri Yeshwant B. Gaonkar R/o H.no 203 Madhalawada Shirgao Goa.	Anand Deu Bhamaikar R/o wadachawada Shirgao Goa	Construction of house	Wadachawada sy. No 52	6/22/2020	showcause NOTICE Issued	Case pending in Fast track court Mapusa	
1338			Shri. Dilip V. Kauthankar R/o Thikazan Mayem	Shri. Rohan M. Shirgaonkar , Shri Digamber V. shirgaonkar R/o Deulwada Shirgao Goa	Construction of house	Deulwada Sy. No 95/16	2/27/2021	stop notice NOTICE Issued	Case pending in Bicholim court	
1339			Shri Umakant B. Gaonkar R/o Manaswada Shirgao Goa	Smt. Manashri M. Panjekar, Shri Mayur M. Panjekar , Prashant M. Panjekar , Pratimaa M. panjekar R/o Manaswada Shirgao Goa	Construction of house	Manaswada Survey no 8/8	3/26/2021	Panchanama conducted	Case pending in Bicholim court	
1340			M/S Rajaram Bandekar Mine Pvt. Ltd shirgao Goa	Bhgwant B. Gaonkar R/o H.no 50 wadachawada Shirgao Goa	Construction of house	Wadachawada survey no 59/3	11/6/2023	Showcause NOTICE Issued		
1341			Neeta K. Devidas R/o Deulwada Shirgao	Ritesh R. shirgaonkar, Reshma R. Shirgaonkar R/o Deulwada Shirgao	Construction of house	Deulwada Shirgao Goa.	7/25/2023	showcause Notice issued		
1342	V.P. Surla		Samir Ramkrishna Ghadi	Satyapal Rama Satodkar	Objection towards illegal construction of house	Siddheshwarnagar-Surla, Sy.No. 405/1	7/16/2021	issued call letter vide No.VP/SUR-BIC/21-22/864 dt.25/10/21.		

1343			Kunda Dasharath ghadi	Parshuram Bablo Ghadi	Objection for Construction of house	Ghadiwada Surla, Sy.No.308/1	2/16/2022	issued Stop Notice vide No. VP/SUR/BIC/21-22/1322 dt.16/02/22		
1344			Laxmi Laxman Palyekar	Vinod Tukaram Palyekar	for erecting wooden fencing and illegally encroaching in property and blocking th pathway.	Gaonkarwada Sy.No.276/4	11/17/2021	issued site inspection notice vide no.VP/SUR/BICH/21-22/1325 dt.17/02/2022		
1345			Pushpalata P. Ghadi	hari Savlo Ghadi	Objection towards illegal construction of new house in Sy.No.382/0	Ghadiwada-Surla, Sy. No.382/0	3/10/2022	issued Stop Notice vide No. VP/SUR/BIC/21-22/1371 dt.11/03/22, and also site inspection were done		
1346			Laxmikant G. Naik Amonkar , Ghodkatad - Surla	1. Prabhavati Surlakar 2.Soiru Ladu Surlakar	Illegal Construction	Ghodkatad Surla, Sy.No.396/16	4/6/2023	Issued Stop Notice vide No.VP/SUR-BIC/2023-24/28 dt.17/04/2023.		
1347										
1348			Shivanand Pandhari Kolhapurkar, Joshibhat - Surla	1. Sanjay Vasant Kolhapurkar 2. Vasudev vasant Kolhapurkar	Illegal Construction	Joshibhat Surla, Sy. No.72/6	10/31/2023	Issued Stop Notice vide No.VP/SUR-BIC/2023-24/825 dt.10/11/2023.		
1349	V.P. Velguem	Laxman V. Gaude R/ o	Vanita V. Ghadi, R/o	Illegal construction of	Gaowada,	01.01.2021	Issued Demolition Notice U/s 66(4)	Appealed before The		
1350		Maya N. Gaonkar R/o	Kamlakant Gaonkar ,	Illegal Construction of	Gaonkarwada,	18.01.2023	Issued Demolition Notice U/s 66(4)	Appealed before The		
1351		Mohan D. Velguekar R/o	Tukaram S. Priolkar	Extension existing of	Gaowada,	20.04.2023	Issued Demolition Notice U/s 66(4)	Appealed before The		
1352										
1353		Mohan D. Velguekar R/o Gaowada, Velguem-Goa	Namdev K. Velguekar R/o Gaowada, Velguem-Goa	Extension existing of house	Gaowada, Velguem Sy.No. 63/1	20.04.2023	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.		

1359			Sanjay G. Harwalkar R/o Vandamal, Velguem - Goa	Videsh S. Usgaonkar, Kalpesh S. Usgaonkar R/o Vandamal, Velguem - Goa	Illegal Construction of Compound wall	26/15	02.01.2023	Issued Demolition Notice U/s 66(4) of The Goa Panchayat Raj Act 1994.	Appealed before The Additional Director-I, Directorate of Panchayat, Panaji Goa and the authority had granted ex parte stay to impugned demolition order of Panchayat. The matter is pending before the Director.	
1360			Santosh Bhamaikar R/o Vandamal, Velguem-Goa	Satish Dabholkar R/o Vandamal, Velguem	illegal construction	26/9	06.12.2023	Notice issued U/s 82 for site inspection	Necessary action will be taken after conducting site inspection	
1361	Sattari	Bhironda	Tayab Khan Mustafa Khan Near Saibaba Temple at Malbhat Margaon-Goa	Sher Ali Khan Valpoi, Sattari- Goa	Structure of residential house	Sanvorsem	7/1/2020	Stop Notice issued vide Notice no VPB/SAT/Notice/327/2020-21/ dated 16/07/2020.	Panchanama carried out by this Panchayat	—
1362			Raghunath K. Gawade Bhatwadi- Advoi, Sattari-Goa	1)Krishna Gawade 2) Nitesh K. Gawade 3) Prashant K. Gawade Bhatwadi Advoi, Sattari-Goa	Residential RCC House Structure	Advoi, Sy. NO. 49/1	12/2/2020	Stop Notice issued vide Notice no VPB/SAT/Notice/1243/2021-22/ dated 17/06/2021.	Panchanama carried out by this Panchayat	—
1363			Mitali M. Gawade Bhom-Padeli, sattari-Goa	Vishnu Shankar Gawade Bhom-Padeli, sattari-Goa	Residential RCC House Structure	Bhom-Padeli Sy. No. 15/1	11/6/2020	Stop Notice issued vide Notice no VPB/SAT/Notice/812/2021-22/ dated 08/01/2021.	Panchanama carried out by this Panchayat	—
1364			Vishnu Shankar Gawade Bhom-Padeli, sattari-Goa	Mitali M. Gawade Bhom-Padeli, sattari-Goa	Residential Cement Sheet House Structure	Bhom-Padeli Sy. No. 13/1	2/17/2021	Stop Notice issued vide Notice no VPB/SAT/Notice/975/2021-22/ dated 16/03/2021.	Panchanama carried out by this Panchayat	—
1365			Shamosoddin S. Khan Nanus-Valpoi, sattari-Goa	Aktar Khan & Dishad Banu Aktar Khan Ansolem, Sattari-Goa	Residential RCC House Structure	Ansolem Sy. No. 14/3	1/20/2022	Stop Notice issued vide Notice no VPB/SAT/Notice/2071/2021-22/ dated 27/01/2022.	Panchanama carried out by this Panchayat	—
1366	Sattari	Cotorem	Shri. Ratnakant Shankar Kudnekar R/o Mhalshekarwada Cotorem, Sattari Goa	Shri. Anant Rauji Kudalkar R/o Mhalshekarwada Cotorem, Sattari Goa	Residential house	Cotorem, sy.no. 47/2	23/12/2022	Show Cause Notice has been issued on 29/04/2023	Show Cause Notice has been issued on 29/04/2023	—

1367			Shri. Ramesh Vithal Nangare R/o Khadki, Sattari Goa	Shri. Suresh @ Suryakant Atmaram Chari R/o Mestwada Khadki, Sattari Goa	Residential house	Khadki, sy.no. 25/5	04/02/2023	Show Cause Notice has been issued on 23/05/2023	Show Cause Notice has been issued on 23/05/2023	---
1368			Shri. Ramesh Vithal Nangare R/o Khadki, Sattari Goa	Shri. Vasant Kashinath Chari R/o Mestwada Khadki, Sattari Goa	Residential house	Khadki, sy.no. 25/5	04/02/2023	Show Cause Notice has been issued on 23/05/2023	Show Cause Notice has been issued on 23/05/2023	---
1369			Smt. Sitabai Kusoba Rane R/o Khadki, Sattari Goa	Smt. Laxmi Yeshwant Naik R/o Khadki, Sattari Goa	Soak pit	Khadki, sy. no. 26/1	14/12/2023	Show Cause Notice has been issued on 24/01/2024	Show Cause Notice has been issued on 24/01/2024	---
1370	Sattari	Dongurli-Thane	Nil	Nil	Nil	Nil	Nil	Nil	Nil	---
1371	Sattari	Guleli	Nil	Nil	Nil	Nil	Nil	Nil	Nil	---
1372	Sattari	Honda	Nasir Khan, R/o Postwada Honda Sattari Goa	Abdul Majid Aga, R/O Postwada Honda Sattari Goa	Residential house	112/1, Postwada Honda Sattari Goa	4/24/2018	Carried out the site inspection and drawn the panchanama and sketch of alleged illegal construction.	Complaint /case is for hearing before the The Deputy Director of Panchayats-North at Panaji, Goa	---
1373			Rupesh Wadkar, R/O H.no 199/1, near SBI Honda Sattari Goa	Priti Devdatta Wadkar Tisk Honda Sattari Goa	Residential house	Sy. No. 3/1B, Situated at Honda Tisk Honda Sattari Goa	7/2/2022	Issued Notice under Sub-Section (3) of Section 66 of the Goa Panchayat Raj Act 1994 to the Respondent	Complaint /case is for hearing before the The Deputy Director of Panchayats-North at Panaji, Goa	---
1374			1) Laxman Ladu Parsekar and other , all rsident of Postwada Honda Sattari Goa	Rupesh Rohidas Poke Postwada Honda Sattari Goa	Residential house	Sy. No. 109/1 Situated at Postwada Honda Sattari Goa	2/1/2023	Issued Notice under Sub-Section (3) of Section 66 of the Goa Panchayat Raj Act 1994 to the Respondent	Issued Notice under Sub-Section (3) of Section 66 of the Goa Panchayat Raj Act 1994 to the Respondent	---
1375		Honda	1) Laxman Ladu Parsekar and other , all rsident of Postwada Honda Sattari Goa	Sunil Ashok Naik , Postwada Honda Sattari Goa	Residential house	Sy. No. 109/1 Situated at Postwada Honda Sattari Goa	2/1/2023	Carried out the site inspection and drawn the panchanama and sketch of alleged illegal construction.	Complaint /case is for hearing before the The Deputy Director of Panchayats-North at Panaji, Goa	---

1384	Sattari	Morlem	Nil	Nil	Nil	Nil	Nil	Nil	Nil	---
1385	Sattari	Nagargao	Nil	Nil	Nil	Nil	Nil	Nil	Nil	---
1386	Sattari	Pissurlem	Santosh Rama Mote , Kumbharkhan, Pissurlem Sattari Goa Nagesh babu Hedge, Kumbharkhan Pissurlem Sattari Goa	Sainath Bomo Tate, Kumbharkhan, Pissurlem Sattari Goa	Illegal erected tea Stall	24/1, Pissurlem near IDC	3/7/2022	Demolished	N.A.	---
1387	Sattari	Poriem	Prakash Vasant Manjrekar, Mathwada Poriem Sattari Goa	Sanket Sadanand Naik, Mathwada Poriem Sattari Goa	Illeged Construction shed	Mathwada	6/27/2021	Stop Notice sent	Village Panchayat adopted resolution to keep the matter in abeyance until further action	---
1388			Ganpatrao S. Ranesardesai, Ranewada Poriem Sattari Goa	Shivajirao S. Ranesardesai, Ranewada Poriem	Illegal Construction Compound wall	Ranewada	5/26/2023	Stop Notice Sent	Village Panchayat adopted resolution to keep the matter in abeyance until further action	---
1389			Deelip Anant Paryekar, Gosaviwada Poriem Sattari Goa	Krishna Barkelo Gurav, Gosaviwada Poriem Sattari Goa	Illegal Construction structure	Gosaviwada in Sy. No. 107/1	1/12/2022	Stop Notice Sent and Site Inspection done	Village Panchayat adopted resolution to keep the matter in abeyance until further action	---
1390			Anjani Gopal Tilnaik, Vazarwada Podocem Sattari Goa	Pravin Naik, Vazarwada Podocem Sattari Goa	Illegal Construction Compound wall	Vazarwada Podocem	12/7/2022	Stop Notice Sent and Site Inspection done	Village Panchayat adopted resolution to keep the matter in abeyance until further action	---
1391	Sattari	Querim	Mansingh Ranesardessai,H.no.449, Mathwada Keri	Ankita Ankush Gawas, Ghoteli no.02 Keri	Structure of Room	Mathwada Querim 57/3	5/18/2023	Stop Notice issued vide Notice no VP/KER/SATT/2023-24/206 dated 19/05/2023.	Stop notice challenged by opponent before Additional director of Panchayat Panjim Goa.	---
1392	Sattari	Sanvordem	Nil	Nil	Nil	Nil	Nil	Nil	Nil	---
1393	Ponda	Bandora	Mazania of Shri. Ramnath temple Ramnathi	Mr. Saurabh Lotlikar , Ramnathi	Illegal Construction of house	37/42, Ramnathi	4/15/2023	Placed before Panchayat body meeting	Pending	---
1394			Salvado Dias , Muxer	Philip Dias , Muxer	Construction of house	82/2, Muxer	5/8/2023	Placed before Panchayat body meeting	Settled	---
1395			Rajat Prabha Bhatgaonkar, Sanquelim	Eknath Gaude , Gaunem	Construction of house	203/6, Gaunem	5/2/2023	Placed before Panchayat body meeting	Pending	---

1396			Rajat Prabha Bhatgaonkar, Sanquelim	Gokuldas Gaude , Gaunem	Construction of house	203/6, Gaunem	5/2/2023	Placed before Panchayat body meeting	Pending	
1397			Rajat Prabha Bhatgaonkar, Sanquelim	Eknath Gaude , Gaunem	Construction of house	203/6, Gaunem	5/2/2023	Placed before Panchayat body meeting	Pending	
1398			Shri. Sauntha Nagesh Maharudra Nagesh, Nageshi	Shrikrishna Anant Naik, Nageshi	Construction of Compound wall	252/4, Nageshi	8/31/2023	Placed before Panchayat body meeting	Matter is pending before district court	
1399			Suraj Pilgaonkar , Shapur	Smita William D'Souza	Illegal Construction of house	77/2, Bandora	7/14/2023	Placed before Panchayat body meeting	Show caused notice issued	
1400			Umakant Usha Tilve , Nageshi	Santosh Usha Tilve , Nageshi	Illegal Construction of room	6/6, 6/7, 23/1, Nageshi	3/25/2023	Placed before Panchayat body meeting	Matter before the additional director	
1401			Ganesh S. Gaude , Chirputem	Yakub Mulla , Shapur	Construction of house	234, Bandora	3/1/2023	Placed before Panchayat body meeting	pending	
1402			Rosaline Dalvi, Resident of Bombay	Anandi Babuso Gaude, Dhonshi	Illegal Construction of room	221/1, Bandora	5/25/2023	Placed before Panchayat body meeting	pending	
1403			Ulhas Pandurang Gaunekar , Gaunem	Kalidas Yeshwant Naik , Ramdas Yeshwant Naik, Yeshwant Ramdas Naik , Gaunem	Illegal construction of Shed	172/11, Gaunem	12/18/2023	Placed before Panchayat body meeting	stop notice issued	
1404		Betora-Nirankal-Coxem-Codar	Mr. Prashant B. Gaonkar, Codar	Mr. santosh S. Gaonkar, Codar	Illegal Construction of house	Codar			In process	2021-22
1405			Mr. Santosh S. Gaonkar, Codar	Mr. Ganpat B. Gaonkar, Codar	Illegal Construction of house	Codar			In process	2021-22
1406			Mr. Pradeep C. Gaonkar, Padal Taingine	Mr. Devidas K. Gaonkar, Padal Betoda	Illegal Construction of house	Padal	1/25/2022		In process	2021-22
1407			Mr. santosh S. Gaonkar, Codar		Illegal Construction of house	Codar	4/26/2022		In process	2021-22
1408			Mr. Babuso Rajaram Gaonkar, Mainewada Nirankal	Mr. sandeep Gaonkar Mrs. Shruti sandeep Gaonkar, Maine Nirankal	Extension of house	223/1 Nirankal	11/7/2022	Panchanama carried out	Show Cause notice issued	2022-23
1409			Mr. Shankar singh Purohit, Ashewada Betoda	Mr. Krishna Angoklar, Ashewada Betoda	Extension of roof	89/0 Betoda	2/1/2023	Panchanama carried out	stop notice issued	2022-23
1410			Mr. Dayanand P. Shetkar, Kumbharwada Nirankal	Mr. Somnath Shankar NaikPanchabhat Maina Curtorium Salcete Goa	construction of RCC structure	164/0, Nirankal	3/10/2023	Panchanama carried out	Show Cause notice issued	2022-23

1411			Mrs. Vaidiva Rose Braganza, Jayceenagar Ponda	Mr. Chetan Pednekar, Panaspani Betoda	Construction of house	247/1 Betoda	1/28/2023	Panchanama carried out	Show Cause notice issued	
1412	2023-24									
1413			Mrs. Shalini Prashant Gaude, Bondbag Betoda	Mr. Nagesh Tipanna Mudebal, Bondbag Betoda	Construction of house	148/0 Betoda	2/1/2023	Panchanama carried out	Show Cause notice issued	2023-24
1414			Mr. Prajyot Pandurang Gawas, Kassarwada Betoda	Mr. Shaikh Abdul Kadar, Kassarwada Betoda	construction of compound wall	172/1-1 Betoda	3/31/2023	Panchanama carried out	Show Cause notice issued	2023-24
1415		Betqui Candola	Attorney Shantadurga Devasthan Khandola	Uday Tukaram Naik Tamsuli Candola	Illegal Construction of House	Tamsuli Candola	4/30/2019	Stop Notice issued and Site inspection done		
1416			Attorney Shantadurga Devasthan Khandola	Sarvesh Suresh NaiK Gaonkar	Illegal Construction of House	126/2 Candola	1/11/2019	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1417			Attorney Shantadurga Devasthan Khandola	Shailesh Prabhakar Naik Gaonkar	Illegal Construction of House	126/2 Candola	12/4/2019	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1418			Attorney Shantadurga Devasthan Khandola	Vishnu J Naik Gaonkar, Ramchandra J Naik Gaonkar and Digambar J Naik Gaonkar	Illegal Construction of House	126/2 Candola	8/29/2019	Site inspection done and Showcause Notice issued		
1419			Attorney Shantadurga Devasthan Khandola	Vinod Ramkant Naik Gaonkar	Illegal Construction of House and Toilet	126/2 Candola	1/3/2020	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1420			Attorney Shantadurga Devasthan Khandola	Kishor V Naik Gaonkar	Illegal Construction of House	126/2 Candola	1/25/2020	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1421			Attorney Shantadurga Devasthan Khandola	Rajesh R Naik Gaonkar	Illegal Construction of House	126/2 Candola	2/25/2020	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1422			Attorney Shantadurga Devasthan Khandola	Pandhari P Naik Gaonkar	Illegal Construction of House	126/2 Candola	3/5/2020	Site inspection done and Showcause Notice issued	Court of Civil Judge at Ponda	
1423			Vithu Gopi Jalmi Jalmiwada Candola	Gango Ganesh Jalmi Jalmiwada Candola	Illegal Construction of House	66/0 Candola	5/6/2020	Site inspection done and Showcause Notice issued	In process	
1424			Usha Lad Alias Pai Bandora Ponda	Gharu K Sawant Jaidwada Candola	Illegal Construction of House	46/0 Candola	5/25/2023	Site inspection done and Showcause Notice issued	In process	
1425			Usha Lad Alias Pai Bandora Ponda	Suresh Sawant Jaidwada Candola	Illegal Construction of House	46/0 Candola	3/25/2023	Stop Notice issued and Site inspection done	In process	
1426			Shrikant G Sawal Amayewada Candola	Surendra H Sawal Amayewada Candola	Illegal Errection of Shed	Amayewada Candola	2/9/2023	Site inspection done and Showcause Notice issued	In process	
1427		Bhoma-Adcolna	Chandrakant B Naik	Illegal Construction	Bhoma	2/24/2021	Issue Notice	Disposed		
1428			Abdul Kadar @ abdul Khadirsab naikar	Illegal Construction	Bhoma Sy.no.6/2	3/23/2021	Issue Notice	Pending in Panchayat		

1429			Supriya S Naik Gaonkar, Sachin S Naik Gaonkar and Nitin S Naik Gaonkar	Illegal Construction	Adcolna Sy.no.25/1	5/25/2021	Issue Notice	Pending in Panchayat		
1430			Paresh B Naik gaonkar	Illegal Construction	Adcolna Sy.n	4/12/2021	Issue Notice	Pending in Panchayat		
1431			Mahabaleshwar R Fadte Gaonkar	Illegal Construction	Adcolna Sy.no23/1	10/11/2021	Issue Notice	Disposed		
1432			Shaikh Akhtar	Illegal Construction	Bhoma Sy.no.12/1-G	8/16/2021	Issue Notice	Pending in Panchayat		
1433			Madhuri K Naik	Illegal Construction	Bhoma	1/31/2022	Issue Notice	Pending in Panchayat		
1434			Dattaram S. fadte Gaonkar	Illegal construction activity	Adcolna Sy.No.23	1/22/2022	Issue Notice	Pending in Panchayat		
1435			Ghanashyam S. Gaude	Illegal construction activity	Adcolna	1/22/2022	Issue Notice	Disposed		
1436			Chandan C. Naik	Illegal construction activity	Renderwada Sy.no 52/7	2/10/2022	Site Inspection	Disposed		
1437			Narshiv N fadte Gaonkar	Illegal construction	Adcolna Sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1438			Sudin T Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1439			Sanjay V Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1440			Shashikant S Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1441			Dinesh G Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1442			Sanjay S Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1443			Tulshidas D Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1444			Dattaram S Fadte Gaonkar	Illegal construction	Adcolna sy.No.23/1	2/10/2022	Site Inspection	Pending in Panchayat		
1445			Sanjay K Naik	Illegal construction	Madabhat	10/13/2022	Site Inspection	Disposed		
1446			Sugrabi Siraj Shaikh	Illegal construction	Muslimwada Sy.No 12/1	1/5/2023	Site Inspection	Disposed		
1447			Sandip Gopal Naik	Illegal construction	Gaudewada	1/16/2023	Site Inspection	Disposed		
1448			Mr.Jose	Illegal construction	Adcolna	2/25/2023	Site Inspection	Disposed		
1449			Bholanath R. Gaude	Illegal construction	Bhoma Sy.No 38/2 and 38/3	4/12/2023	Site Inspection	Pending in Panchayat		
1450			Kishor N Naik	Illegal construction	Bhoma Sy.No.44/1	4/26/2023	Site Inspection	Pending in Panchayat		

1451			Pandurang S Adkonkar	Illegal construction	Adcolna	5/16/2023	Site Inspection	Disposed		
1452			Krishna B Naik and Vrunda k Naik	Illegal construction	Adcolna Sy.no 97/0	5/20/2023	Site Inspection	Disposed		
1453			Satish G Naik	Illegal construction	Adcolna Sy.no 97/0	5/25/2023	Site Inspection	Disposed		
1454			Premakant V Fadte Gaonkar	Illegal construction	Adcolna Sy.no.99/0	5/26/2023	Site Inspection	Pending in Panchayat		
1455			Ramdas V Fadte Gaonkar	Illegal construction	Adcolna Sy.no.35/2	7/22/2023	Site Inspection	Pending in Panchayat		
1456			Gokuldas S fadte Gaonkar	Illegal construction	Adcolna Sy.no.99/0	7/22/2023	Site Inspection	Pending in Panchayat		
1457			Mahadev S Fadte Gaonkar	Illegal construction	Adcolna Sy.no.38/5	7/22/2023	Site Inspection	Pending in Panchayat		
1458			Sandip Naik	Illegal construction	Bhoma	8/8/2023	Site Inspection	Disposed		
1459			Mohan R Fadte Gaonkar	Illegal construction	Adcolna	8/22/2023	----	Pending in Panchayat		
1460			Pradip K Naik and Santosh K Naik	Illegal construction	Bhoma	9/9/2022	Site Inspection	Disposed		
1461			Balchandra S Gaude and Kusta V Gaude	Illegal construction	Adcolna Sy.no.9/1	11/1/2023	Site Inspection	Pending in Court		
1462			Sushma H Naik	Illegal construction	Adcolna	10/19/2023	Site Inspection	Pending in Court		
1463			V.P Bhoma Adcolna	Illegal construction	Banastarim Adcolna	10/16/2023	----	Pending in Panchayat		
1464			Mohan R Fadte Gaonkar	Illegal construction	Adcolna Sy.No 39/1	11/21/2023	-----	Pending In Panchayat		
1465		Borim	Manjusha S. Naik, r/o Mangirwada Borim	Mukesh Laxman Naik, r/o Mangirwada Borim	Illegal construction of house	Mangirwada Borim,	5/24/2021	Inspection carried out by V.P. Borim	---	
1466			Vasudev Noru Naik r/o Mangirwada Borim	Narayan Rama Naik & Arun Rama Naik, r/o Mangirwada Borim	Illegal construction of house	Mangirwada Borim,	5/28/2021	Showcause Notice & Final Demolition Notice issued to opponen	---	
1467			Vasudev Noru Naik r/o Mangirwada Borim	Sandeep Shashikant Naik r/o Mangirwada Borim	Illegal construction of house	Mangirwada Borim,	5/29/2021	Stop Notice, Showcause Notice & Demolition Notice was issued to opponent	Matter pending before ADDL. Director of Panchayta-II, Margao	

1468			Surendra Borkar r/o Deulwada Borim	Ramesh Borkar, r/o Deulwada Borim	Illegal construction of house	Deulwada Borim	6/30/2021	Stop Notice, Showcause Notice & Demolition Notice was issued to opponent	Matter pending before ADDL. Director of Panchayta-II, Margao	
1469			Gurudas Muli, r/o Gadder, Tamshirem Borim	Bharati Patan, r/o Gadder Tamshirem Borim	Illegal construction of house	Gadder Tamshirem Borim	7/12/2021	Showcause Notice & Stop Notice was issued to opponent	—	
1470			Narayan Rama Naik & Arun Rama Naik, r/o Mangirwada Borim	Vasudev Noru Naik r/o Mangirwada Borim	Illegal construction of compound wall	Mangirwada Borim,	7/19/2021	Inspection carried out by V.P. Borim	—	
1471			Ramesh Borkar, r/o Deulwada Borim	Surendra Borkar r/o Deulwada Borim	Illegal construction of house	Deulwada Borim, Sy No. 266/1	8/12/2021	Inspection carried out by V.P. Borim		
1472			Ashmita S. Gaude, r/o Paniwada Borim	Damu gaude & Raju Gaude, r/o Paniwada Borim	Illegal construction of house	Paniwada Borim	9/29/2021	Showcause Notice issued to opponent	Pending with DDPs	
1473			Chandravati Chandrakant Naik, r/o Betkiwada Borim	Isabel Teles, r/o Azordem Borim	Illegal construction of compound wall	Azordem Borim	12/17/2021	Inspection carried out V.P.	—	
1474			Vimal A. Naik, r/o Avedem Borim	Shamsundar A. Naik, r/o Avedem Borim	Illegal construction of house	Avedem Borim	3/3/2022	Inspection carried out V.P.	—	
1475			Gurunath Fadte, r/o Gadgowada Borim	Devanand Phadte, r/o Gadgowada Borim	Illegal extension of house	Gadgowada Borim,	1/13/2022	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	
1476			Ankush Gangu Borkar, r/o Deulwada Borim	Rajendra C. Borkar & Kishor C. Borkar, r/o Deulwada Borim	Illegal construction of house & Septik Tank	Deulwada Borim in Sy. No. 375/3	3/11/2022	Inspection carried out V.P.	—	
1477			Madhu N. Borkar, r/o Taribhat Borim	Kamu P. Naik, r/o Taribhat Borim	Illegal construction of house	Taribhat Borim	4/5/2022	—	Disposed	
1478			Narayan Krishna Naik, r/o Matyewada Borim	Prakash Uttam Naik, Amrai Borim	illegal construction of compound wall	Sy. No. 283/8	4/25/2022	Demolition Notice issued to opponent	Pending with ADP-II	
1479			Subhash N. Naik, r/o Tishem Borim	Rajesh V. Naik, r/o Tishem Borim	Illegal construction of house	Tishem Borim, in Sy. No. 188/5	4/28/2022	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	
1480			Suresh K. M. Borkar, Coplem Borim	Kumar Madkaikar, r/o Complem Borim	Illegal construction of house	Coplem, Deulwada Borim	5/17/2022	—	Disposed	
1481			Devanand Phadte, r/o Godgowada Borim	Gurunath Fadte & Gauri Fadte, r/o Godgowada Borim	Illegal construction of house	Gadgowada Borim,	11/22/2022	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	
1482			Shubhada K. Shet, Betki(Taribhat) Borim	Shivjeet Maurya, r/o Taribhat Borim	Illegal construction of house	Taribhat Borim	11/28/2022	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	

1483			Gurunath Fadte, r/o Gadgowada Borim	Devanand Phadte, r/o Godgowada Borim	Illegal construction of Septik tank	Gadgowada Borim,	12/17/2022	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	
1484			Vishwanath Bhosale, r/o Matyewada Borim	Ramnath dharma Sawant Talulikar	Illegal construction of house	Matyewada Borim, in Sy. No. 284/2	7/11/2023	Showcause Notice & Demolition Notice issued to opponent	Pending with ADP-II	
1485			Jess Luis, r/o Tollopwada	Walter Rodrigues, Tollopwada Borim	Illegal construction of compound wall	Tollopwada Borim	8/9/2023	Inspection carried out by V.P. Borim & Showcause Notice issued to opponent	—	
1486			Meena Mohan Naik, Betki Borim	Jayanti Naik, Betki Borim	Illegal construction of house	Betkim Borim	8/18/2023	—	Disposed	
1487			Santana Rodrigues & Romaldo Fernandes, Azordem Borim	Francisco Xavier Fernandes, Azordem Borim	Illegal construction of house	Azordem Borim	10/27/2023	—	Disposed	
1488		Cundaim	Prashant Naik & Others	Subhash Vishnu Gawade & Pramod Vishnu Gawade	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1489			Prashant Naik & Others	Lata Narsinha Naik	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1490			Prashant Naik & Others	Manisha Ramesh Phadte	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1491			Prashant Naik & Others	Sugandhi Madhusudan Naik	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1492			Prashant Naik & Others	Jyoti Vaiju Gurav	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1493			Prashant Naik & Others	Ravi Babu Kamth	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	

1494			Prashant Naik & Others	Brahmadevi Amonkar	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1495			Prashant Naik & Others	Sayish Govind Naik Shirodkar	Construction of house/rooms	Cundaim & 48/10	March 2016	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1496			Villagers of Cundaim C/o. Nitesh Bhandari	Swapan Kumar Paul	Construction of house/rooms	9/5	06.10.2023	issued show cause notices	Time granted to reply show cause notice	
1497			Shri. Nitesh Bhandari & Others	Shri. Chitrapur Math Charitable Trust	Construction of sump tanks/water tanks,borewell	62/0	As per resolution adopted in the Gram Sabha Meeting dated 08/01/2023	Issued demoiition notices	Matter pending before additional Director of Panchayats South Margao Goa	
1498										
1499		Curti-Khandepar	Nagesh Kashinath Naik Haveli Curti Ponda Goa	Sarita Kamlakant Parab, Zingdimol, Curti, Ponda	Illegal Construction	48/0 Curti	16/06/2021	Stop Notice, 09/VPCC/2021-22/400 Dtd. 16/06/2021 Site Inspection Notice under Ref. No. 9/VPCC/2021-22/865 Dtd. 12/07/2021, Showcause notice ref no. 09/VPCC/2021-22/3022 dt. 010/11/2021		
1500			Satchit Gajanan Naik H. No. 3/658/F-3, P.Gand S.G Naik Bldg. Old Chowgule College Vidhyanagar Margao Goa	Nitin Jivottam Naik & Suraj Jivottam Naik, Bazarmol Curti	Illegal Construction of House	119/1 Curti	17/02/2022	Issued Site Inspection Notice under Ref. No. 9/VPCC/2021-22/5407 Dtd. 04/03/2022		
1501			Krishna Ravji Naik Nagzar Curti Ponda Goa	Santosh Shambhu Naik, H. no. 68, Nagzar, Curti Ponda Goa	Illegal Construction of House	105/8 Ponda	4/5/2022	Issued Site Inspection Notice under Ref. No. 9/VPCC/2022-23/443 Dtd. 27/05/2022		
1502			Jayant Rauji Naik H. No. 45, Nagzar, Curti Ponda Goa	Anand Babal Naik, Nagzar Curti, Ponda, Goa	Illegal Construction of House	105/8 Ponda	14/03/2022	Issued Site Inspection Notice under Ref. No. 9/VPCC/2022-23/377 Dtd. 20/05/2022		

1503			Mortu R. Kurtikar / Gaude Copperwada Curti Ponda Goa	Shrinivas V. Madhishetty, Curti, Ponda Goa	Illegal Construction of House	4./1 Curti	20/12/2020	Issued Site Inspection Notice under Ref. No. 9/VPCC/2020-21/2025 Dtd. 11/01/2021		
1504			Pritesh Gaonkar & others All R/o Mhalshe Curti Ponda Goa	Unknown	Illegal Construction	49& 49/1A to 49/1G Curti	16/09/2022	Issued Site Inspection Notice under Ref. No. 9/VPCC/2022-23/1654 Dtd. 12/10/2022		
1505			Viraj Khandeparkar Wadkatem, Khandepar Ponda Goa	Kunda Meghraj Kankonkar, H. no. 182/1, Khandepar, Ponda Goa	Illegal Construction of Compound Wall	182/1 Khandepar	17/02/2022	Issued Site Inspection Notice under Ref. No. 9/VPCC/2021-22/5420 Dtd. 07/03/2022		
1506			Mulla Asudulla Muzawar H. No. 01, Cottwada, Curti Ponda Goa	Aisham Bi & Shaikh Kassim, Cottwada Curti, Ponda, Goa	Illegal Construction	46/5 Ponda	8/3/2022	Stop Notice, 09/VPCC/2021-22/5446 Dtd. 11/03/2022		
1507			Damodar P.S/. Tilve H. No. 3/157/5 Upper Bazar Ponda Goa	Sateri @ Shantadurga Temple, Curti, Ponda	Illegal Construction	88/3 Curti	6/1/2021	Issued Site Inspection Notice under Ref. No. 9/VPCC/2020-21/2189 Dtd. 25/01/2021		
1508			Babuli Nono Naik H. No. 209 Gauthan Khandepar Ponda goa	Maruti Vithal Halgekar & Tukaram Vithal Halgekar, Gauthan Khandepar, Ponda Goa	Illegal Construction of House	187/1-B Khandepar	2/1/2021	Issued Site Inspection Notice under Ref. No. 9/VPCC/2020-21/2643 Dtd. 22/03/2021, Site Inspection Notice under Ref. No. 9/VPCC/2020-21/2643 Dtd. 22/03/2021, Showcause notice ref no. 09/VPCC/2021-22/301 dt. 07/06/2021		
1509			Roque Dias Keriam Khandepar ponda Goa	Nanu Estate Pvt. Ltd, Sy. No. 107/3-A, Khandepar, Ponda Goa	Illegal Construction	107 Khandepar	15/02/2022	Stop Notice, 09/VPCC/2022-23/440 Dtd. 27/05/2022,		
1510			M/s. Matchesh Goa Pvt. Ltd. Old Station Road, Margao, Salcete Goa	Mr. Papshetty Venkatnarayan, H. no. 23/14, Curti, Ponda	Illegal Construction	4./1 Curti	5/4/2021	Issued Site Inspection Notice under Ref. No. 9/VPCC/2021-22/361 Dtd. 11/06/2021		
1511			The Residents of Dattashray Housing Colony, Opp. Chari Garage, Mestawada, Curti, Ponda Goa		Illegal construction & allotment of car parking space	98/1 curti	10/12/2023	Issued Site Inspection Notice under Ref. No. 9/VPCC/2023-24/2305 Dtd. 05/01/2024		

1512			Neelesh Sanjiv Sinai Usgaonkar, r/o. Dr. Lawande Almeida Complex, Opp. Hotel Menino, 4th floor, Ponda Goa	1. Ravindra Dattatray Bakre & family members, 2. Kalpana Ramkrishna Joshi & Satchidanand Dessai, r/o Janardhan Niwas, ground floor, opp. Hotel Shital, Warkhandem, Near Naga Masjid, Ponda	Illegar structure/ shed		7/7/2023	Issued show cause noted under ref no. VPCC/2022-23/430 dtd 31/10/2023	Matter kept for personal hearing	
1513			The Residents of Ganganagar Housing Colony, Ganganagar, Curti, Ponda Goa	Ganpatram Bishnoi	Illegal Construction	69/1 plot no. 11 Curti	19/07/2023	Issued Site Inspection Notice under Ref. No. 9/VPCC/2023-24/2126 Dtd. 13/12/2023	matter resolved for joint site inspection along with TCP	
1514		Durbhat	Damodar Vishnu Naik and others , Adpai Ponda Goa	Smt. Prema Vishnu Naik	Illegal Construction	Adpai	5/5/2021	under process		-
1515			Dina Savlo Shet Durbhat ponda Goa	Rajesh Narahari Shet	Illegal construction	Durbhat	7/20/2021	Inspection done	Pending before Court	-
1516			Suresh Madhu Naik, Gokuldas Noru Naik , Adpai Durbhat Ponda Goa	Sadanand Noru Naik .,Adpai Durbhat Ponda Goa	Illegal construction	Adpai	7/27/2021	Showcause issued	Pending before Court	-
1517			Sadanand Noru Naik .,Adpai Durbhat Ponda Goa	Suresh Madhu Naik, Adpai Durbhat Ponda Goa	Illegal Construction	Adpai	9/29/2021	Showcause issued	Pending before Court	-
1518			Sadanand Noru Naik .,Adpai Durbhat Ponda Goa	Gokuldas Noru Naik , Adpai Durbhat Ponda Goa	Illegal construction	Adpai	9/29/2021	Showcause issued	Pending before Court	-
1519			Chandrashekar Gaunekar , Bandora Goa	Prasad Sitaram Naik Agapur	Illegal construction	Agapur	1/3/2022	Inspection done	In process	-
1520			Mahesh G. Sardessai, Porvorinm Goa	Anand Naik & Gautam Naik Agapur	Illegal construction	Adpai	10/3/2022	Inspection done	In process	-
1521			Subhash Ramnath Naik , Durbhat	Pandurang Shet Durbhat	Illegal construction	Durbhat	2/28/2023	under process	In process	-
1522			Yogita Shivdas Gaude, Agapur	Nilesh Damu Gaude Agapur	Illegal Construction	Agapur	7/4/2023	under process	In process	-
1523			Manjita M. Gaude Agapur	Ratnakar Tukaram Gaude Agapur	Illegal Construction	Agapur	7/29/2023	Inspection done	In process	-
1524			Sadanand Sitaram Naik Adpai	Nilesh Ramdas Naik Adpai	Illegal Construction	Adpai	9/29/2023	under process	In process	-

1525			Nilesh Ramdas Naik Adpai	Sadanand Sitaram Naik Adpai	Illegal Construction	Adpai	10/12/2023	under process	In process	-
1526			Vaishali Venkatesh Naik Agapur	Sumati Prakash Naik Agapur	Illegal Construction	Agapur	12/28/2023	under process		-
1527		Marcaim	Sagun Phadte, Adan Marcaim	Anant Naik, Adan Marcaim	Illegal construction	Adan Marcaim	12/28/2021	Placed in fortnightly meeting and action initiated as per GPR Act. 1994 as per meeting decision	Matter in the court	
1528			Vishram M. Naik, Honso Marciam	Premanand L. Naik, Adan Marcaim	Illegal construction	Adan Marcaim	1/7/2022	Placed in fortnightly meeting and action initiated as per GPR Act. 1994 as per meeting decision	Matter in the court	
1529			Bhaktraj D. Naik, Karanjil Marcaim	Shekhar B. Naik, Karanjil Marcaim	Illegal construction	Karanjal Marcaim	2/7/2022	Placed in fortnightly meeting and action initiated as per GPR Act. 1994 as per meeting decision		
1530			Vishram M. Naik, Honso Marciam	Premanand L. Naik, Adan Marcaim	Illegal construction	Adan Marcaim	4/29/2022	Placed in fortnightly meeting and action initiated as per GPR Act. 1994 as per meeting decision	Matter in the court	
1531			Devdatt S. Naik, Parampai Marcaim	Sadanand H. Naik Parampai Marcaim	Illegal shed	Parampai Marcaim	5/6/2022	Placed in fortnightly meeting and action initiated as per GPR Act. 1994 as per meeting decision	Matter in the court	
1532		Panchawadi	Carmina D'Costa Amblai Panchawadi	Manuel D'Costa , Amblai Panchawadi	Installation of RCC Sheets	NA	4/24/2020	Issued Site Inspection Notice	Under Process	
1533			Candelina D'Costa		Illegal Shed	NA	6/8/2020	Issued Site Inspection Notice	Under Process	
1534			Maria Afonso Amblai Panchawadi	Herculano D'Costa, Amblai Panchawadi	Illegal Compound wall	NA	7/6/2020	issued Stop Notice	Under Process	
1535			Mahendra V. Kunkalekar	Villagers of Mapa Panchawadi	Construction of Crematorium Shed	NA	8/7/2020	Issued Notice	Under Process	
1536			Zahida Bi alias Zahida Bi Khan	Anthony Pereira, Tarir, Mapa, Panchawadi	Illegal construction of house and compound wall	NA	8/18/2020	Issued Site Inspection Notice	Under Process	
1537			Roberto Figuiredo Fries	Rocky D'Costa & Others Amblai, panchawadi	Illegal Construction of Houses	NA	8/28/2020	Issued Site Inspection Notice	Under Process	
1538			Badrudin Khan Mapa Panchawadi	Mrs. Tina D'Souza, Mapa, Panchawadi	Illegal Construction Of House	NA		Issued Notice	Under Process	
1539			Mrs. Vincentina D'Souza , Dodder, Mapa Panchawadi	John Almeida, Dodder, panchawadi	Illegal Construction Of Compound Wall	Survey No.260/1	Survey No. 260/1	Stop Notice Issued on 13/05/2022	Under Process	
1540			Mr. Jose Francis Estibeiro , Novembhat Panchawadi Ponda Goa	Mr. Jose Francisco Souza ,Novembhat Panchawadi Ponda Goa	Illegally Constructed parking Shed on Public Road at Novembhat	NA		Issued Stop Notice on 31/07/2021	Under Process	

1541			Mr. Shantanand Vishram Sinai Kanatak , R/o. 558, "Radhakrishna", Bagwada, Curchorem Goa.	Smt. Anna Fernandes, H.No.179, Sodeawado, Digas, Panchawadi, Ponda Goa.	Illegal Activity of fencing in survey No.207/2 of Village Panchayat of Panchawadi	Survey No.207/2	Survey No.207/2	Issued Stop Notice dated 06/12/2022	Under Process	
1542			Residency of Vizar 1)Deepraj Satardekar & Othrs. Vizar Panchawadi.	Jose Fernandes R/o. Vizar, Panchawadi, Ponda Goa	Illegal encroachment under survey No.6/19 by erecting a compound wall and also erected cement poles and planted	Sy no. 6/19 of Village Panchawadi	Sy no. 6/19 of Village Panchawadi	Stop Notice Issued on 16/08/2021		
1543			Tulshidas Gaonkar , Vizar Matt, Panchawadi, Ponda Goa.	Nanda Poto Gaonkar Matt Vizar, Panchawadi, Ponda Goa.	Complain regarding Illegal Khaddas for Pilar destructing the house No.94	N.A.	N.A.	Issued Stop Notice on 29/03/2022 Issued 2nd & Final Show Cause Notice on 07/06/2023	Amicable Settlement	
1544			Anna Fernandes, H.No.D-179, Sodywado Panchawadi Ponda Goa.	Peter D'Costa Sodeawado Digas	Illegal Activity of fencing in survey No.207/2 of Village Panchawadi			Issued Notice	Under Process	
1545			Viviana Pereira Mapa Panchawadi Survey No.226/1 of Village Panchawadi, Taluka of Ponda Goa	Jerald Pereira Mapa Panchawadi Ponda Goa	Illegal Construction /reconstruction of old common house bearing No.217 situated in Survey No.226/1 of Village Panchawadi.	Survey No.226/1	7/22/2022	Issued Notice	Complaint Settled	
1546			Ms. Isabel D'Costa Amblai Panchawadi	Maria Afonso, Amblai Panchawadi	Illegal Construction of Compound Wall	Survey No.66/0	4/6/2022	Show Cause Notice dated 02/05/2023	Case is pending in Addl. Director of Panchayat-II South Margao Goa	
1547			Francisco Gonsalves, Mapa Panchawadi	Milagrina Braganza, Badegal Panchawadi	Illegal Construction work of Toilet, Septic Tank Issued Stop Notice and Soak pit	N.A.	10/12/2022	issued Notice	Under Process	
1548			Shri Ismail Shaikh, Margao Goa, H.No.262/4 of Village Panchawadi Ponda Goa	Shri Kadar Shaikh and Smt. Shakina Shaikh	Illegal Construction in Survey No.262/4	Survey No.262/4	4/27/2023	Issued Stop Notice dated 27/04/2023	Under Process	

1549			Mr. Sebastiao De Souza & 3 Others, R/o. Novembhat, Panchawadi, Ponda Goa.	Mrs. Augusta Souza (Maria Augusta Souza) and Mrs. Anita Sopusuza	Illegal Structure in Survey No.6/1 of Village Panchawadi	Survey No.6/1	4/30/2022	Issued Stop Notice dated 13/05/2022	Under Process	
1550			Dilip Gajanand Gaonkar Mudai Panchawadi Ponda Goa	Hanumant Sublo Gaonkar, Mudai Panchawadi	Illegal Construction of Septic Tank	Survey No.117/36 & 117/31 of Village Panchawadi	4/29/2022	Issued Stop Notice dated 14/06/2022	Under Process	
1551			Milagrina Braganza, R/o. Badegal Panchawadi	Francisco Gonsalves R/o. Badegal Panchawadi	Illegal construction of Septik Tank at Mudai	N.A.	10/12/2022	Issue Notice	Under Process	
1552			Mrs. Francisca Colaco Novembhat Panchawadi Ponda Goa	Mrs. Denika D`Costa & Mr. Remy Menezes Both are the resident of Novembhat Panchawadi	Illegal construction of Compound Wall	N.A.	5/26/2022	Issued Show Cause Notice 14/06/2022	Under Process	
1553			Asha Shrikant Gaonkar, Mapa Panchawadi, Ponda Goa	Shri Namdev Anand Gaonkar, Mudai Panchawadi	carrying Illegal Construction in Survey No.121/2 of Village Panchawadi	Survey No.121/2	6/21/2022	Issued Stop Notice dated 24/06/2022	Case forwarded to Deputy Director of Panchayats Margao Goa.	
1554			M. M. Miranda, R/o.H.No.58, Altinho Panaji Goa	1) Mrs. Lovina Fernandes R/o. Muxer Panchawadi	Illegal construction of Car Shed	N.A.	5/18/2023	Issued Show Cause Notice dated 24/8/2023	Under process	
1555			M. M. Miranda, R/o.H.No.58, Altinho Panaji Goa	1) Mrs. Lovina Fernandes R/o. Muxer Panchawadi	Illegal construction of Car Shed	N.A.	5/18/2023	Issued Show Cause Notice dated 24/8/2023	Under process	
1556			M. M. Miranda, R/o.H.No.58, Altinho Panaji Goa	1) Mrs. George Costa, R/o.Muxer Panchawadi	Illegal construction of Car Shed & Hut	N.A.	7/3/2023	Issued Show Cause Notice dated 24/08/2023	Under process	
1557			Mrs. Isabela D`costa R/o. Amblai, Panchawadi, Ponda Goa.	Mrs. Maria Afonso R/o. Amblai Panchawadi	Illegal Construction of Compound wall on Public Road		2/24/2022	Issued Show Cause Notice dated 02/05/2023	Case is pending in Addl. Director of Panchayat-II South Margao Goa	

1558			Mukund Jagannath Sinai Bhangui R/o. Shantinagar, Rawanfond, Margao Goa	Mrs. Faustina Carvalho w/o. Late Francisco Philip Souza, R/o. Digas Panchawadi, Ponda Goa.	Illegal Construction of Compound wall	Survey No.225/9	10/26/2022	Issued 2nd & Final Demolition Notice dated 22/08/2023	Case is pending in Addl. Director of Panchayat-II South Margao Goa	
1559			Shri Sudhan Vishnu Gude C/o. Atrinjay V. Kosambe R/o.H.No.720, Moksh, Navdurga garden, Kalmamol Borim Ponda Goa	1) Chandrashekhar Borkar 2) Shaila Naik and 3) Rajaram Naik all are the resident of Raichemoll Panchawadi	Illegal Construction of Structure	Survey No.197/3	6/2/2023	Issued Notice	Case is pending in BDO Ponda Goa	
1560			Satyawan Govind Naik R/o.31/B,(old H.No.31), Digas Panchawadi	Gokuldas Govind Naik R/o.31/A,(old H.No.31), Digas Panchawadi	Illegal Construction of House	Survey no.216/6	3/16/2023	Issued Show Cause Notice dated 07/11/2023	Under process	
1561			Gokuldas Govind Naik R/o.31/A,(old H.No.31), Digas Panchawadi	Satyawan Govind Naik R/o.31/B,(old H.No.31), Digas Panchawadi	Illegal Construction of House	Survey no.216/6	4/17/2023	Issued Show Cause Notice dated 07/11/2023	Under process	
1562		Queula	Residents of Dhumre Velop Queula Ponda Goa	Hareram & his brothers r/o.Dhumre Queula	Illegal Construction of house	Dhumre	2/6/2021	inspection done and issued show cause	Matter in court	
1563			Raghuveer Varde r/o.Tisk Ponda Goa	Shali Borkar r/o.Dag	Illegal Construction of house	Dhawali	12/30/2020	inspection done and issued show cause	matter in court	
1564		2021-22	Residents of Sarthak Garden Dhawali Ponda Goa	Anand P. Sawant, r/o.Dhawali Queula	Illegal Construction of house	Dhawali	8/9/2021	inspection done and issued show cause	demolished	
1565			Shri Govind N. Jotkar r/o.Gauthan Queula	Shri Ulhas @ Prajyot S. Gaude r/o.Galashire	Illegal Construction of house	Sy No.84/4, Galashire	11/30/2021	inspection done and issued show cause	matter in court	
1566			Shree Shantadurga Saunsthan Kavlem Ponda Goa	Shri Chandru N. Raikar r/o.Galashire	Illegal Construction of gada	Galashire	1/6/2022	inspection done and issued show cause	matter in court	
1567			Residents of Galashire Queula Ponda Goa	Shri Chandru N. Raikar r/o.Galashire	Illegal Construction of gada	Galashire	1/14/2022	inspection done and issued show cause	matter in court	
1568			Kashinath T. Dhavalikar r/o.Dhawali Queula	Sandeep D. Dhavalikar r/o.Dhawali Queula	Illegal Construction of building	Dhawali	1/20/2022	inspection done and issued show cause	matter in court	

1569		2022-23	Rajendra Talak r/o.Borda Margao Goa	Ritesh Developers c/o. Rajesh Verenkar r/o.Ponda Goa	Illegal Construction	Sy No.84/4-c Perigal	5/16/2022	inspection done and issued show cause	matter in court	
1570			Punam Pednekar r/o.Bastora Bardez Goa	Sisto savio Mascarenhas r/o.Dhumre Queula	Illegal structure bldg	Sy No.92/A-G, Dhumre	5/30/2022	inspection done and issued show cause	matter in court	
1571			Sachin Gaude & Mangaldas Satarkar r/o.Galashire Queula	Shri Damodar Gaude r/o.Galashire	Illegal Construction of gada	Gauthan	12/8/2022	inspection done and issued show cause	demolished	
1572			Shri Gajanan Behare r/o.Dhavali Queula	Shri Vamneshwar Devasthan Dhavali	Illegal/Repairing Rennovation construction	Dhavali	12/30/2022	inspection done and issued show cause	matter in court	
1573			Villagers of Varchawada r/o.Galashire Queula	Shri Deepak Narshiv Naik r/o.Galashire	Illegal Compound wall	Galashire	1/28/2023	inspection done and issued show cause	matter in court	
1574			Shri Shambhu Baban Naik r/o.Galashire Queula	Shri Mahendra D. Naik r/o.Galashire Queula	Illegal Construction	Sy no.81/1, Galashire	5/29/2023	inspection done and issued show cause	under process	
1575			Shri Anand P. Sawant r/o.Dhavali Queula	Shri Aditya K. r/o.Sarthak Garden Dhavali	Illegal Construction of new door by breaking the wall	Dhavli	10/31/2023	inspection done and issued show cause	under process	
1576			Shri Anand P. Sawant r/o.Dhavali Queula	Shri Janardhan Behare r/o.Dhavali Queula	Illegal Construction of new door by breaking the wall	Dhavli	10/31/2023	inspection done and issued show cause	under process	
1577	2020-21	Querim	Rohidas Shankar Gaude, Arla Querim Ponda Goa.	Dattanand Gaude	Repair of Outer wall of his house	Arla Querim.	3/23/2021	Inspect and Issued Stop Notice.	Closed	
1578	2022-2023		Jagannath Kerkar,Attorny of comunidad of Querim Ponda Goa	Govind Narcinva Desai	Illegal Construction	Nallem Querim. 74/1	4/18/2022	Inspection Notice	work stop	
1579			Siddhant Gaude & Others, Vangal Querim Ponda Goa	Unknown	Illegal Construction at Road side.	Vangal, Querim	5/24/2022	Inspected	work stop	
1580			Vandana R. Kerkar,Flat No. T-3, Satt Aadhar Chamber Panaji- Goa.	Suresh Naik	Illegal Gada touching to Compound Wall	Satode	5/28/2022	Inspected	work stop	
1581			Sumitra Rajesh Kankonkar, H.No.40 Krishnanagar Vangal, Keri Ponda	Unknown	Excavation work by putting JCB	Vangal Querim	5/21/2022	Inspected	work stop	

1582			Hemant Vithu Gaonkar, H.No. D-12/A, Daigode Keri, Ponda Goa.	Dhaku Vasu Gaude & Saraswati Gajanan Gaude, Daigode	Fixed the cement Pole by Dhaku & Const. of hut by Saraswati	Daigode	6/2/2022	Inspected	work stop	
1583			Ashok Ganesh Gaude, Vangal Keri	Smt. Kalpana Ramnath Guade, Vangal	Illegal Const of Compound Wall	Vangal	6/12/2023	Settled by Mutual Understanding	work stop	
1584			Yeshodha Yeshwant Jalmi, R/o H.No K-04 , Vangal Keri Ponda	Shri. Ajay Vinayak Jalmi, Vangal Querim Ponda	Illegal Const of Compound Wall	Vangal	7/3/2023	Complaint Withdraw	work stop	
1585			Shri. Ramdas Anant Gaude, R/o H.No. K-09, Karmale Keri.	Shankar Anant Gaude, Karmale	Illegal Const.	Karmale	8/8/2023	Inspected	work stop	
1586			Omkar Ramesh Halankar, H.No 142 Ranbhavanwada, Nr. Hotel Sharya Ribandar Tiswadi, Panjim	Shri. Dinesh Gaude, Nallem Querim	Illegal Const. of House	Nallem	8/25/2023	Resolved to Call Party	work stop	
1587			Ramesh Rama Gaude, H.No.-34, Nallem Keri Ponda Goa		Illegal Activities	Nallem	10/28/2023	Inspected	work stop	
1588		Shiroda	Gopinath Naik , vazem shiroda	RupeshNaik Vazem Shiroda	Illegal Construction	NA	9/10/2020	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	
1589			Vilas Prabhu, Chikangal Shiroda	Subhash Naik, Chikangal Shiroda	Illegal Constrcution of house	NA	2/1/2017	issued notice	Case is pending in Addnl.. Director of Panchayat -IISouth Margao Goa	
1590		2022-2023	Sunil Ramchandra Naik, Vazem Shiroda	Chandani ravlu Naik Vazem Shiroda	Illegal Constrecution of house	NA	3/25/2019	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	
1591			Seema Ramnath Kamat Karai Shiroda	Rohidas Raghobha Kamat & others Karai Shiroad	Illegal Constrcution of house	NA	5/11/2020	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	
1592			Seema Ramnath Kamat Karai Shiroda	Honaji Raghobha Kamat & others Karai Shiroad	Illegal Constrcution of house	NA	7/26/2020	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	

1593			narasivha D. Dhavalikar Chikangal Shiorda	Sanjiv Phondu Gaonkar karai, Shiroda.	Illegal Constrcution of house	NA	8/9/2020	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	
1594			gajanan Shiva Naik Tarvalem Shiroda	Vasudha Vasu Naik & Others	Illegal Constrcution of house	NA	11/20/2020	issued notice	Case is pending in Dy. Director of Panchayat South Margao Goa	
1595			Tulshidas G. Gaonkar, Karmane shiroda	Rohidas R. GaonkarKarmane shiroda	blocking of nallah by dumped concrete waste	NA	11/19/2022	issued notice	under process	
1596			Adarsh u. Naik Tarvalem	Bharat naik Tarvalem	Objection for installation of toilet	NA	11/24/2022	-----	matter setteled amicably.	
1597			Gopal umesh Gude, Sheniwada shiroda	Francisca colaco and maria colaco, maingal shiroda	Illegal Constrcution of house	NA	3/1/2023	issued notice	under process	
1598			Anusiya n. naik, Torl, Shiroad	Sunil Sada Shiroadkar	illegal const. of compound wall	NA	11/27/2023	issued notice	under process	
1599			Roma Mascarenhas, Dabolim Shiroad	Saideep Naik And others, dabolim, Shiroad	illeagl constrcutio of road	NA	2/26/2023	issued notice	under process	
1600			sabino furtoda, Raia Salcete	Satish Naik, Shivnathi	illegal const. of room	NA	10/21/2022	issued notice	under process	
1601			Pedrina Antao, Talponem, shiroda	Piedade antao, Atlpone3m, shiroad	Illegal Constrcution of house	NA	1/31/2023	issued notice	under process	
1602			Minguel silva , soncrem bag shiroda	sirilo silva soncrembag shiroda	Illegal Constrcution of house	NA	8/28/2023	issued notice	under process	
1603			sirilo silva soncrembag shiroda	Minguel silva , soncrem bag shiroda	Illegal Constrcution of house	NA	8/24/2023	issued notice	under process	
1604			hari Kuvalkar Loutolim salcete	patolina cruz vazem	illegal encroachment of plot	NA	11/8/2022	issued notice	under process	
1605			Gaffar Shaikh, Bhatim	Ibrahin Shaikh, Bhatim	illegal const. of compound wall	NA	4/12/2023	issued notice	under process	
1606			suresh datta naik, sheniwada shiroad	nisha v. naik sheniwada shiroda	illegal const. of fencing on road	NA	2/10/2023	issued notice	under process	
1607			Ashay p. Hede fatorda	Shaikh Kasim & others	ilegal encroachemnt on property	NA	6/9/2023	issued notice	under process	
1608			mahadev hede sheniwada	rukmini naik, sheniwada	Illegal Constrcution of house	NA	7/31/2023	issued notice	under process	
1609			Vithoba naik, Marago	ram naik, Vazem	illegal const. of structure	NA	-----	issued notice	under process	
1610			Suresh naik, maingal shiroda	Amresh Naik, Maingal	illegal installation cement pole	NA	4/18/2023	--	Matter settled	

1611			Bharat V. Borkar, tarevalem	premnath g. naik, tarvalem	illegal extension of mundkarial house	NA	5/26/2023	-----	Matter settled	
1612			Fhalgun Naik, vazem	Subhash naik vazem	Illegal Constrction of house	NA	10/12/2023	issued notice	under process	
1613			Tulsidas deu gaonkar, dongar	Ram d. Gaonkar			11/28/2023			
1614		2023-2024	Ridhima Sarsolekar, curchorem	Nitesh Gaonkar, makadsai shiroda	Illegal Constrction of house	NA	1/20/2024	----	----	
1615			Jeronima alemao talponem	nivita prabhu, talponem	illegal const. of structure	NA	5/9/2023	issued notice	under process	
1616			Edward fernandes sonaulim	Bostao rodrigues sonaulim	Block the passage and broken fencing	NA	11/29/2023	--	Matter settled	
1617			Surendra wadikar, bhatim	samir borkar, bazar	re. development of plot	NA	7/14/2023	-----	Matter settled	
1618			Dr. Prakash Lawande, caranzalem	raam gaonkar, Dongar	illegal const. of house	NA	12/3/2023	issued notice	under process	
1619			Jerponima alemao talponem	nivita prabhu, talponem	illegal const. of structure	NA	-----	issued notice	under process	
1620			Edward fernandes sonaulim	Bostao rodrigues sonaulim	Block the passage and broken fencing	NA	-----	--	Matter settled	
1621			Surendra wadikar, bhatim	samir borkar, bazar	re. development of plot	NA	-----	-----	Matter settled	
1622			Dr. Prakash Lawande, caranzalem	raam gaonkar, Dongar	illegal const. of house	NA	-----	issued notice	under process	
1623	POND A	Tivrem Orgao 20-21	mariafilomenaFerraio	Milagrina Rodrigues & Salvador Vaz	Illegal construction their house	51/13 orgaoVillage	14-03-2022	site inspection Notice issued		
1624		22-23	kathleen Gomes	Adi marques	Illegal/erection construction of shed	55/8 orgao village	30-05-2022	site inspection & show cause Notice issued	matter on Dy. Director South Goa	
1625			Gaureshshetkar	Shivani Builders	Illegal construction in open space	5/1-D Orgao Village	17-09-2022	Site inspection & stop Order issued		
1626			Milagrinarodrigues	Andrew Vaz	illegal construction of compound wall	51/13 Village Orgao	4/11/2022	Site inspection notice issued		
1627			VamanDhupkar	Krishna Chari	illegal construction of Garage		22-01-2023	site inspection & show cause Notice issued		
1628			Sudan kerkar	Ramdas R. Chopdekar	illegal construction front of shop	47/1, Orgao village	31-01-2023	site inspection Notice issued		
1629			AgatinaFernandes	GopalLamani, Rupeshlamani	Illegal construction inour property	49/9 Village Orgao	17-03-2023	site inspection Notice issued		
1630		23-24	Laxmi P. verenkar	RevatiSyam Naik	Illegal construction of residential bldg.	56/3 Orgao Village	24-03-2023	Site inspection notice issued		
1631			RevatiShyamnaik	Laxmi P. Verenkar	Illegal construction	56/3 Village Orgao	17-04-2023	Site inspection notice issued		

1632			DnyneshwarPrabhu	Gurudas Parab	Illegal construction trespassing		26-05-2023	Site inspection notice issued		
1633			Jitendra D. Naik	SatyawanJaveer	Construction of compound wall		31-05-2023	Stop Notice issued under sec. 64(J)		
1634			Shekhar Haldikar	ArunShet	Illegal construction of structure	22/1 Village Orgao	19-06-2023	Site inspection notice issued		
1635			DazyFernandes	Prince peter Rangel	Illegal construction of open terrace	47/1 Village Orgao	NIL	site inspection Notice issued & Stop Notice issued under sec. 64(J)		
1636			Shri shantadurgaDevasthan	Rajesh P. Gaonkar	Illegal construction of RCC terrace & toilet	56/2 Village Tivrem	9/8/2023			
1637			Suvarnamahal Co-op Hsg society	AmitKholkar	laying foundation of CNG kit		16-01-2024	Stop Notice issued under sec. 64(J)		
1638		Usgao Ganjem	Nityanand Laxman Gaude, Kantar, Usgao	Rohidas Gaude and others, Kantar Usgao	Illegal Construction	Sy. No. 15/1 village Usgao	8/6/2021	Show cause notice issued	Show cause notice issued	
1639			Digamber Prabhu, Mangaldas Prabhu, Pundalik Prabhu Satchit Prabhu, Gaonkarwada Usgao	Vishvadatta Prabhu, Vidhyadhar Prabhu, Manohar Prabhu, Gaonkarwada	Illegal Construction	Sy. No. 190/0	26/03/2021	Site Inspection	Site Inspection	
1640			Villagers of Siddheshwarnagar, Tisk	Ajit Naik, Siddheshwarnagar, Tisk	Illegal Encroachment	Sy. No. 246/0	18/02/2021	Site Inspection	Site Inspection	
1641			Gautam Shivram Usgaonkar, Prasad Vishnu Parab, Vijayraj Bhavanishankar Prabhu, Digamber Amarnath Prabhu, Panjim Goa	Vishvadatta Prabhu, Vidhyadhar Prabhu, Manohar Prabhu, Kallapwada, Usgao	Illegal Construction	Sy. No.190/0 Village Usgao	5/4/2021	Site Inspection	Site Inspection	
1642			Kishordas Vaishanav, Tisk Usgaio	Anthony, Tisk Usgao	Illegal Construction shed	Sy. No. --- Village Usgao	11/5/2021	Site Inspection	Site Inspection	
1643			Maria Piedade Gomes, Parsol, Usgao	Avelino Gomes, Parsol Usgao	Illegal Construction of compound wall	Sy. No. 265/0	3/4/2021	Site Inspection	Site Inspection	
1644			Rashmi R. Fatrekar, Dhaushire, Tisk	Sadanand L. Fatrekar. Vishwesh S. Fatrekar, Dhaushire, Tisk	Illegal Construction	Sy. No. 240/1 Village Usgao	12/11/2021	Site Inspection	Site Inspection	
1645			Vinod Gurudas Gaonkar, Viraj Vinayak Gaonkar & Ugam Uday Gaonkar Ganjem	Satish K. Gaonkar, Ganjem	Illegal Construction	Sy. No. 32/A	23/03/2021	Site Inspection	Site Inspection	

1646			Anand D. Gaude, Chorpar, usgao	Sameer Soma Naik & Sandeep Soma Naik, Mhrarydev Temple, Chorpar	Illegal Construction	Sy.No. 280/0 Village Usgao	11/8/2021	Stop Notice	Stop Notice	
1647			Sagar Janba Ushinkar Gangaram Laxman Desai & Maruti Pandurang Joshilkar, Parsol Usgao	Bhagoji Shivaji Gojare, Parsol Usgao	Illegal Construction	Sy. No. 274/1 Village Usgao	15/06/2021	Show cause notice issued	Show cause notice issued	
1648			Bhagoji Shivaji Gojare, Parsol Usgao	Sagar Janba Ushinkar, Parsol Usgao	Illegal Construction	Sy. No/ 274/1 Village Usgao	27/05/2021	Show cause notice issued	Show cause notice issued	
1649			Narayan Prabhu,Gaonkarwada Usgao	Datta Dingabar & Santosh Prabhu	Illegal Construction	Gaonkarwada, 89/1	15/05/2022	Site Inspection	Site Inspection	
1650			Jose Mascarenhas, Tammidighat Usgao	Antonio Mascarenhas	Illegal Construction	Tambdighat Usgao Sy No.416		Site Inspection	Site Inspection	
1651			Anand Gaude, Nanus Usgao		Illegal Toilet	Nanus Usgao Sy No.180				
1652			Rohidas Salgaonkar, Tisk Usgao		Illegal Construction	Tisk Sy no 246/1	18/06/2022	Site Inspection	Site Inspection	
1653			Antonio Mascarenhas, Ballizuam Usgao	Jose Caitano Mascarenhas, Balli Zuven, Usgao	Illegal Construction	Sy no.4/6	29/04/2022	Site Inspection	Site Inspection	
1654			Mahadev Bandivadar, siddheshwar Tisk Usgao	Swami Naidu	Illegal Construction	---	20/08/2022			
1655			Kalpana Phadte, Awantinagar Tisk Usgao	Rajendra Naik, Awantinagar Tisk Usgao	Illegal Construction	Awantinagar Tisk Sy.No.246/1	18/09/2022	Show cause notice issued	Show cause notice issued	
1656			Cumeri Cultivater, Kassalem Tisk	Migrant Muslim,	Illegal Construction	Kassalem Tisk Usgao Sy No.223/1	28/09/2022			
1657			Ugam Fatrekar		Illegal Construction	Nanus Usgao Sy No.180	25/05/2022			
1658			Pooja Naik, Tiral Usgao	Babuso Naik	Illegal Construction	Tisk Usgao	13/05/2022			
1659			Kalpana Phadte, Awqantinagar Tisk	Rajendra Naik, Awantinagar Tisk Usgao	Illegal Construction	Awantinagar Tisk Sy.No.246/1		Show cause notice issued	Show cause notice issued	
1660			Rohidas Salgaonkar, Tisk Usgao	Thomas Mascarenhas, Tisk Usgao	Illegal Construction of Compound wall	Tisk Usgao Sy No.246/1		Site Inspection	Site Inspection	

1661			Narayan Prabhu, Gaonkarwada Usgao	Dattu Prabhu Digamber Prabhu, Santosh Prabhu	Illegal Constrution	Usgao Sy No.89/1				
1662			Rajiv Jha, Gaonkarwada, Usgao	Unknown	Illegal Constrution	223/41		Site Inspection	Site Inspection	
1663			Premanand Shiva Naik, Mharvasada Usgao	Swayamraj Ashok Mandrekar, Mharvasada Usgao	Illegal Constrution	--				
1664			Villagers of Dhatwada Usgao	Devyani Food Industry. Parsol Usgao	Illegal Constrution compound wall	295/1-A		Site Inspection	Site Inspection	
1665			Villagers of Dhatwada Usgao	Devyani Food Industry. Parsol Usgao	Illegal Constrution compound wall	294/1, 294/2, 294/3 and 294/4		Site Inspection	Site Inspection	
1666			Pundalik V. Fatrekar & Reshmi R. Fatrekar, Dhaushire Tisk	Vithobha R. Fatrekar, Tisk Usgao	illegal construction	240/2 Usgao		Show cause	Show cause	
1667			Joana Gomes, Par Usgao	Saraswati Venkatesh Reddy & Jagdish Reddy	illegal construction	Sy. No.275/2 & 274/1 Usgao		Site Inspection	Site Inspection	
1668			Jayesh Prabhu, Gaonkarwada Usgao	Unknown Person	illegal construction	Tisk Usgao				
1669			Narayan V, Prabhu, Gaonkaerwada Usgao	Santosh Prabhu	illegal construction	Sy.No.89/1				
1670			Rajendra M. Madkaikar, Ganjem	Jitendra M. Madkaikar	illegal construction	Sy.No.26/1		---	---	
1671			Ricardo S. Rodrigues, Cumbarjua, Marcel, Ponda	Sivester Pereira & Others	illegal construction	Sy.No.22/1		---	---	
1672			Ricardo S. Rodrigues, Cumbarjua, Marcel, Ponda	Santiago Pereira & Sandra Pereira	illegal construction	Sy.No.22/2		---	---	
1673			Ricardo S. Rodrigues, Cumbarjua, Marcel, Ponda	Francis X. Rodrigues & Michael Rodrigues	illegal construction	Sy.No.22/3		----	----	
1674			Ricardo S. Rodrigues, Cumbarjua, Marcel, Ponda	Inacio Coelho & Henry Coelho & Morvin Coelha	illegal construction	Sy.No.22/4		---	---	
1675			Rohan Naik, Tiral Usgao	Unknown Person	illegal construction	---		---	---	
1676			Manohar Naik , Prasad Ratate , Sainagar Tisk	Sandeep Mahadev Patil	illegal construction	---		---	---	

1677			Villagers of Dhatwada and Durga Mohan Naik, Dhatwada, Usgao	Nestle India Ltd, Usgao	Illegal Construction of Compound wall	Sy. No.2.94/1, 294/2, 294/3 and 294/4	13/12/2022	Site Inspection	Site Inspection	
1678			Vimal Maruti Devlekar, Awantinagar, Tisk	Shrisail Gade, Avantinagar, Tisk	Illegal Construction of Compound wall	Sy. No. --- Village Usgao	19/10/2021	Remove letter	Remove letter	
1679			Jairam Anant Naik, Queula, Ponda	Jonito Gomes, Parsol	Illegal Construction	Sy. No. 265/0 Village Usgao	6/6/2022	Site Inspection	Site Inspection	
1680			Narayan V. Prabhu, Gaonkarwada Usgao	Santosh A. Prabhu, Gaonkarwada		Sy no 89/1		Site Inspection	Site Inspection	
1681			Revolutionary Goan Party, Panaji Goa	---		Sy no 296				
1682			Sharadchandra A Gawas, Tisk	Kanta Dipu Sawant, Tisk		Sy. No. 248/0				
1683			Nilesh B. Gaude, Palwada, Usgao	Unknown Person	Illegal Construction	Sy. No. 266 Village Usgao	4/8/2023	Issued letter for Name & address	Issued letter for Name & address	
1684			Raghunath Rama Gaude, Mattugal, Usgao	Babu Tate, Mattugal Usgao	Illegal Construction of Hut	Sy, No. 217/1 Village Usgao	13/06/2023	Issued Final Notice	Issued Final Notice	
1685			Ignacios Pereira, Sonarbag Usgao	Diego Pereira, Sonarbag, Usgao	Illegal Construction	Sy. No. 22/2 Village Usgao	6/7/2023	Issued Final Notice	Issued Final Notice	
1686			Khemu Sitaram Pawar, Siddheshwarnagar, Tisk	Anand Chawan, Siddheshwarnagar, Tisk	Illegal Construction	Sy. No.--- Village Usgao	19/06/2023	Site Inspection	Site Inspection	
1687			Rohan Naik, Tiral, Usgao	Raju Dohifode, Mattugal, Usgao	Illegal Construction	Sy. No. --- Village Usgao	28/03/2023	Site Inspection	Site Inspection	
1688			Vasudev Gaude, Nigel Da Costa Frias (Advt)	Unknown Person	Illegal Construction	Sy. No. 236/0 Village Usgao	27/12/2022	Site Inspection	Site Inspection	
1689			Jitendra Dattu Usgaonkar, Meduitembi	Gajendra R. Usgaonkar, Porvorim	Illegal Construction	Sy. No. 111/7 Village Usgao	20/05/2023	Issued Show Cause Notice	Issued Show Cause Notice	
1690		Veiling Priol Cuncolliem	Dugu Laxman Gaude, Mangeshi	Pandhari Morto Gaude, Mangeshi Goa	Illegal Construction	41/2 Priol	1/13/2021	In court	Pending before High Court	-
1691			Govind K. Naik, Priol	Sudha K Naik, Priol	Illegal construction	181/1 Priol	2/13/2021	In court	Pending before Court	-
1692			Naresh Gaude, Mangeshi	Ghanashyam Polji, Mardol Goa	Demand to stop on going works	45/1-B Priol	3/12/2021	Issued const. Licence in 2017	Const. in progress with permission	-
1693			Manisha Ranade, Mangeshi	Dilip Naik, Cuncolliem	Illegal Construction	26/0 Cuncolliem	3/26/2021	In process	In process	-
1694			Sadanand Y Naik, Chirputem	Nilesh K. Naik, Chirputem	Illegal Const. of House	207/1 Priol	6/18/2021	Matter closed	Matter closed	-
1695			Vikas Velingkar, Veling	Ramdas Khandeparkar, Veling	Construction of dwellign house	2/12, Veling	7/17/2021	Resolved	Resolved	-

1696			Resident of Mangeshi C/O. Naresh Gaude	Sachin Bhide & Shankar Bhide, Mangeshi	Development of Plot	39/1-I, Cuncoliem	10/26/2021	Issued Dev. Permission issued as per court order	In progress	-
1697			Mahalsa Devasthan , Priol	Manjunath Bhat Mardol	Illegal Construction	1/1, Priol	2/24/2022	Pending before Court	Pending before Court	-
1698			Dinesh S. Velingkar, Velling	Harischandra Velingkar, Veling	Illegal Construction	117/3, Veling	3/2/2022	Matter resolved	Matter resolved	-
1699			Milan Babuso Naik, Haddiyewada Mardol	Premavati Gaude Haddiyewada Mardol	Illegal construction	23/2, Priol	3/23/2022	In court	In court	-
1700			Tarabai S. Sardesai, Mardol	Shakuntala Kerkar, Haddiyewada Mangeshi	Illegal construction	23/2, Priol	4/4/2022	In process,	In process,	-
1701			Mangaldas Mangesh Mangeshkar	Prashant D. Gaude & Others, Mangeshi	Illegal Construction	41/2 Priol	5/20/2022	Pending before Court	Pending before Court	-
1702			Amar Suringkar, Akar Mardol	Arun Priolkar, Akar Mardol	Illegal construction	55/2, Priol	6/10/2022	Pending before Court	Pending before Court	-
1703			Villagers of Cuncoliem	Pawan D. Keni, Cuncoliem	Illegal construction	7/0, Cuncoliem	10/5/2022	Room demolished, compound to demolish	Matter resolved	-
1704			Satchidanand Mardolkar, Simepaine Mardol	Chhaya K. Devidas, Priol	Illegal construction	231/7, Priol	11/7/2022	Pending before Court	Pending before Court	-
1705			Satchitanand Mardolkar, Simepaine Mardol	Ramdas Mardolkar & others, Akar Mardol	Illegal construction	62/10, Priol	11/30/2022	Matter resolved	Matter resolved	-
1706			Vithoba Kelekar, Priol	Umakant Naik, Priol,	Illegal construction	235/2, Priol	12/14/2022	Pending before Court	Pending before Court	-
1707			Assistant Engineer, Curti Ponda	Datta H. Naik, Mardol	Illegal business of manufacturing and selling of building materials	Mardol	5/22/2023	In process	In process	-
1708			Pritam Harmalkar, Curti Ponda	Pankaj R. Naik, Akar Mardol	Illegal construction	309/1, Priol	6/3/2023	In process	In process	-
1709			Anand Naik, Mardol	Talash Naik & Bros., Mardol	Illegal construction	1/1, Priol	6/9/2023	In process	In process	-
1710			Prakash Sangaonkar, Sangao Priol	Manikbai Sangaonkar, Sangao Priol	Illegal construction	184/0, Priol	9/21/2023	In process	In process	-
1711	Ponda	Vere Vaghurme	bharati B.Naik savoi verem	Manoj Manjrekar r/o savoi verem	house	kawangal	6/24/2021	inspection daone and issued show cause	matter in court	

1712			savita atma naik savoi verem	Bharat Atma Naik	house	kawangal	6/28/2021	inspection daone and issued show cause	matter in court	
1713			Mohan D.Naik Margao	Kamlaksha satarkar and others	houses	kawangal	12/20/2021	matter solvesd	nil	
1714			Vasudev D.Naik vaghurme	Krishnanath sonu naik	shade	vaghurme	2/23/2021	inspection done and issued show cause notice		
1715			Jyoti verenkar savoi verem	Vipin Verekar	shed	madhalawad savoi verem	1/20/2022	matter in court adl dop		
1716			Vaman r.Gaude	ramdas khedekar	construction structure	khedem	1/21/2022	inspection done and issued show cause notice		
1717			savita atma naik savoi verem	Prashant g.Naik	house	kawangal	5/21/2022	inspection done and issued show cause notice		
1718			Manij D.Tari Vaghurme	Shantaram Tari vaghurme	house	vaghurme	2/3/2023	matter in court district court		
1719			Eknath Parwar vaghurme	Uttam b.Parwar	house	vaghurme	10/11/2023	inspection done and issued show cause notice		
1720										
1721		Volvoi	Jayashri Soiru Naik H.No.228/B Fonchebhat Volvoi	Sandeep Bhalchandra Naik Fonchebhat Volvoi	Illegal Construction of house	34/1 Volvoi	26/06/2021	Site inspection done and issued Shaw cause notice	matter solved	
1722			Bablo Alias Abhijit Jayant Naik Panjim-Goa	late Anant Bhomu Naik Inambhat Volvoi	illegal construction/extension of house	10/0 Volvoi	15/7/2021	Site inspection done and issued Shaw cause notice	Pending	
1723			Gajanan Jaiwant Surlakar Taleigao- Goa	Premavati Mukund Naik Haliwado, Volvoi	Illegal construction on ancestral Property	4	24/11/2021	Site inspection done	Matter Solved	
1724			Bablo Alias Abhijit Jayant Naik Panjim-Goa	Pandhari S.Tari Inambhat Volvoi	illegal construction/extension of house	5/0 Volvoi	15/07/2021	Site inspection done and issued stop notice	Pending	
1725			Hiravati Bomi Naik H.No.356 Satteribhat Volvoi	Premavati Parshuram Naik Sateribhat Volvoi	Illegally extension & Construction of house	—	30/05/2022	Site inspection done	Matter Solved	
1726			Bablo Alias Abhijit Jayant Naik Panjim-Goa	Shri.Rohidas Shirodkar Inambhat Volvo	Illegal construction/extension of house in land and encroachment in property	10/0 and 5/0 Volvoi	31/05/2023	Site inspection done	Pending	
1727			Bablo Alias Abhijit Jayant Naik Panjim-Goa	Pandhari S.Tari Inambhat Volvoi	Illegal Construction	5/0 and 10/0 Volvoi	31/05/2023	Site inspection done	Matter Solved	

1728			Bablo Alias Abhijit Jayant Naik Panjim-Goa	Mangaldas Naik Inambhat Volvoi	Illegal construction/extension of house in part of the land	10/0 and 5/0 Volvoi	9/11/2023	Site inspection done	Pending	
1729			Bablo Alias Abhijit Jayant Naik Panjim-Goa	Ms.Surekha S.Naik Inambhat Volvoi	Illegal construction of house	10 Volvoi	9/11/2023	Site inspection done and issued Shaw cause notice	Pending	
1730										
1731		Wadi Talaulim	Omchandra K. Tari, R/o R/o H.No 519, Bhedshem, Talaulim, Ponda-Goa	Yadu Shamba Tari, R/o H. No 292, Bhedshem Talaulim, Ponda-Goa	Illegal extension of house	Sy. No 1/3	2/5/2022		Matter pending before Addl Director of Panchayats-II.	
1732			Yadu Shamba Tari, R/o H. No 292, Bhedshem Talaulim, Ponda-Goa	Subodh Alias Omchandra K. Tari, R/o H.No 519, Bhedshem, Talaulim, Ponda-Goa	Illegal extension of first floor	Sy. No 1/3	6/5/2022		Show Cause notice is sent.	
1733			Nayani Toraskar, R/o H. No 291 Bhedshem, Talaulim, Ponda-Goa.	Subodh Alias Omchandra K. Tari, R/o H.No 519, Bhedshem, Talaulim, Ponda-Goa	Illegal extension of first floor	Sy. No 1/4	12/9/2023		Inspection and panchanama is carried out of the alledged illegal construction.	
1734	Dharbandora	V.P. Collem-Sigao	Deepak Usgaonkar, H.No. 416, Metawada-Collem-Goa.	Nitesh M. Naik Banaulikar, Metawada-Collem-Goa.	Pucca structure	Sy.No.44/1 of Collem village.	31.12.2021	Demolition Order issued	Pending before Addl. Director of Panchayats - II, South, Margao under case No. ADP-II/PA.No.138/2022/495.	
1735			Deepak Usgaonkar, H.No. 416, Metawada-Collem-Goa.	Manohar Harichandra Naik, Metawada-Collem-Goa.	Pucca structure	Sy.No. 44/1 Of Collem village	07.11.2022	House demolished as per Order of Hon`ble High Court in Writ Petition No. 79/2023	disposed	
1736			Nitesh Mohan Banaulikar, r/o. H.No.413, Metawada-Collem-Goa.	Deepak Usgaonkar, Metawada-Collem-Goa.	Pucca structure	Sy. No. 44/1 of Collem village.	07.02.2023	Demolition order issued	Pending before Addl. Director of Panchayats - II, South, Margao under case No. ADP-II/PA.No.148/2023/355.	

1737			Mahesh Dessai, H.No. 59/8, Souzamol-Collem-Goa.	Smt. Vasanti Hosamani, r/o. Souzamol-Collem.	Pucca const. of compound wall.	Collem village	11.02.2023	Stop notice issued.	In process	
1738			Manohar Rama Velip, r/o. Turimarad-Shigao.	Shri. Ratnakar Velip, r/o. Turimarad-Shigao.	Pucca const. of toilet.	Sigao village	17.02.2023	Stop notice issued.	In process	
1739			Ajit Jaidev Velip, r/o. Velipwada-Shigao.	Umakant Velip & Shaba Velip, r/o. Velipwada-Shigao.		Sy.No. 1/1 of Sigao village	01.03.2023	Site inspection done.	In process	
1740			Savio Godinho, r/o. H.No. 501,GF, Collem-Goa.	Shri. Johnson Godinho, Bazarwada-Collem.	Pucca structure	Collem village	09.03.2023	Demolition Order issued	Pending before Addl. Director of Panchayats-II South at Margao-Goa under case No. ADP-II/P.A. No. 324/2023/907.	
1741			Manohar Harichandra Naik, r/o. H.No. 413, Metawada-Collem-Goa.	Deepak Usgaonkar, Metawada-Collem.	pucca structure	Sy.No. 44/1 Of Collem village	18.02.2023	Demolition order issued	Pending before Addl. Director of Panchayats - II, South, Margao under case No. ADP-II/PA.No.148/2023/355.	
1742			Ajit alias Ajitkumar Tukaram Shet Parkar, r/o. Durgabhat-Ponda-Goa.	Narahar Kanekar & Sushant Kanekar, r/o. Bazarwada-Collem.	05 Nos. pucca structures	Sy.No. 58/8 of Collem vilage	10.07.2023	Issued show cause notice No. VPC/Dhar/Show cause Notice/Illeg. Comst./2023-24/1482, dated 06.12.2023.	In process	
1743			Umakant Ganesh velip & Shaba Ganesh Velip, r/o. Velipwada-Shigao.	Ajit Jaidev Velip, r/o. velipwada-Shigao.	Pucca structure	Sy.No. 118/1 of Sigao Village	31.08.2023	Issued show cause notice No. VPC/Dhar/Show cause Notice/Illeg. Const./2023-24/1481, dated 06.12.2023.	In process	
1744			Manohar Rama Velip, r/o. Turimarad-Shigao.	Durgesh G. velip, r/o. Turimarad-Shigao.	Pucca structure	Sy.No. 106, village Sigao	23.10.2023	Site inspection done on 11.12.2023	In process	
1745			Manohar Rama Velip, r/o. Turimarad-Shigao.	Ratnakar Rama Velip, r/o. Turimarad-Shigao.	Pucca structure	Sy.No. 53/1 of Collem village	23.10.2023	Site inspection done on 11.12.2023	In process	

1746			Pritika Aikar, r/o. Metawada-Collem.	Sucorro A.J. Da Costa, r/o. Metawada-Collem.	Shed	Metawada-Collem		issued demolition order	Pending before Addl Director of Panchayats, II South, Margao under Case No.ADP-II/P.A. No.349/2023/990	
1747		Dharbandora	Nil	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	----
1748		Kirlapal Dabal	Mr. Govind Bandekar Vagon	Mr. Prasad Premanand Bandekar	Illgela Started Fast Food Business	Vgaon Sy. No.98 Codli Village	6/9/2021	issue Showcause Notice	Showcause issued by DDp South Goa Margao	
1749			Mr. Pratap Vithoba Sawant Dessai, Vagel	Mr. Sanjay Phadte	ScrapYard	Savargal-Bandol	28/10/2022	Demolition order issued	Case is on DDp South Goa Margao	
1750		V.P.Molem	NIL	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.
1751		Sancordem	Anusuya A. Naik, Udhalshem, Sancordem-Goa	Ganpat Shaba Kalekar, Udhalshem, Sancordem-Goa	Illegal Construction of house	Udhalshem Sacorda, Sy No.120/6in revenue village Aglote	5/1/2022	Nil	Case pending before Dy Director of Panchayats Margao Goa	
1752			Rajendra R. Dessai alias Rajendra Raghunathrao Dessai, Damodar Housing Society Building No. 3/1, Aquem, Alto, Margao-Goa	Dinesh Surya Usapkar, Bolkarnem, Sancordem-Goa	Illegal Construction of house	Bolkarnem, Sancordem, Sry. No. 33/1, in Revenue Village Aglote	26/08/2022	Show cause notice issued on 23/03/2023	under process	
1753			Nitesh R. Dessai, Damodar Housing Society Building No. 3/1, Aquem, Alto, Margao-Goa	Krishna Narayan Gaonkar, Tambdi Surla, Sancordem-Goa	Illegal Construction of house	Tambdi Surla, Sry. No. 16/4 in Revenue Village Surla	28/10/2022	Show cause notice issued on 23/03/2023	under process	
1754	Sanguem	V.P Rivona	Mr. Filomena Fernandes Bamonsai Sanguem	Mr. Julious D'Souza	Constructed Bhati	151/3, Kevona	4/15/2021	Issue Stop Notice	Pending with V.P. Rivona	
1755	Sanguem	V.P Rivona	Smt. Shanta Pdessai, Keri	Smt. Gomati Shirodkar, Keri	Construction of cow shed	Keriwada	4/26/2021	Issue Stop Notice	Pending with V.P. Rivona	
1756	Sanguem	V.P Rivona	Mr. Rosario Fernandes, Colomba	Smt. Minguelina Mascarenhas	Extension of Cement roofing sheet	Colomba	6/21/2021	Issue Stop Notice	Pending with V.P. Rivona	
1757	Sanguem	V.P Rivona	Shree. Ramnath Damodar Sausthan Zambaulim	Shri. Rama Raikar, Zambaulim	Illegal Extension of house	1/1, Zambaulim	8/27/2021	Issue Stop Notice	Pending with V.P. Rivona	
1758	Sanguem	V.P Rivona	Mr. Nevy Fernandes, Kevona	Mr. Philip Xavier Fernandes, Kevona	Illegal construction of wall	Kevona	9/1/2021	Issue Stop Notice	Pending with V.P. Rivona	

1759	Sanguem	V.P Rivona	Mr. Filomeno Fernandes, Bamonsai Sanguem	Mr. Julious Dsouza, Kevona	Construction of Toilet	151/3, Kevona	10/6/2021	Issue Stop Notice	Pending with V.P. Rivona	
1760	Sanguem	V.P Rivona	Shreekanth Shikerkar, Sonarbhat	Smt. Shali Naik, Sonarbhat	Illegal Construction	Sonarbhat	5/2/2022	Issue Stop Notice	Pending with V.P. Rivona	
1761	Sanguem	V.P Rivona	Lina Mario Fernandes, Rep by her constituted Mr. Pedro A.T Fernandes	Kalpana Putu Saunto	Construction of house	84/1 Muscavrem	10/14/2022	Issued Site Inspection Notice	Pending with V.P. Rivona	
1762	Sanguem	V.P Rivona	Olinda Lopes, Fatimawada	Unknown Person	Illegal construction	16/1, Zambaulim Moll	10/28/2022	Issue Stop Notice	Pending with V.P. Rivona	
1763	Sanguem	V.P Rivona	Vallabh Prabhu gaonkar	Ankush Gaonkar, Kevona	Illegal Construcion of house	Kevona	4/15/2023	Issued Demoltion Notice	Appealed in ADP Margao	
1764	Sanguem	V.P Rivona	Uday K.Pdessai, Pattlelem	Mr. Atrey Naik & Vithal @Satyawan N. Naik	Illegal Construction	55/14 Rivona Bazar	4/18/2023	Issued Demoltion Notice	Appealed in ADP Margao	
1765	Sanguem	V.P Rivona	Damian Dsouza, Bamonsai	Anita Chavan, Kevona	Illegal Construction of Bhati	151/3, Kevona	4/25/2023	Issued Demoltion Notice	In Progress	
1766	Sanguem	V.P Rivona	Gopal Krishna Naik Dalal, Salcete	Bhagirathi alias Madhuri Pdessai	Illegal Construction of shed	Ghatiwada	5/11/2023	Called for hearing	In Progress	
1767	Sanguem	V.P Rivona	Sarvesh Prabhu Gaonkar Kevona	Mr. Ankush Gaonkar, Kevona	Illegal construction of upper house	Kevona	8/8/2023	Issued Show Cause Notice	In Progress	
1768	Sanguem	V.P Rivona	Pravin Gaonkar, Shivsorem	Mr. Chandas Gaonkar & Mr. Gitesh Gaonkar	Illegal Construction of house	Shivsorem	6/28/2023	Issued Demolition Notice	Appealed in ADP Margao	
1769	Sanguem	V.P Rivona	Chandas Gaonkar & Gitesh Gaonkar Shivsorem	Pravin Gaonkar & Pradosh Gaonkar, Shivsorem	Illegal Construction of house	Shivsorem	8/10/2023	Issued Show Cause Notice	In Progress	
1770	Sanguem	V.P Rivona	Mrs. Joana F.L.J Fernandes	Mr. Conceicao William Faria	Illegal Construction of room	Rivona Bazar	9/18/2023	Issued Demolition Notice	In Progress	
1771	Sanguem	V.P Rivona	Noha Farias, Rivona	Mr. Conceicao William Faria	Illegal Construction of room	Rivona Bazar	9/11/2023	Issued Demolition Notice	In Progress	
1772	Sanguem	V.P Rivona	Shelina Fernandes	Gabriel Dsouza	Illegal Construction compound wall	Fatimawada	9/29/2023	Coducted Site Inspecton	Resolved	
1773										
1774	sanguem	Curdi	Sanvi Swapnil Naik ,H. No.135 Vaddem colony No.1	Premavati M. Velip H. No.134 Vaddem colony No.1	Illegal const. renovation of existing structure in plot No.156	Plot No.156 Sy No. 31	11/28/2022	By us complaint disposed	Nil	
1775	sanguem	Curdi	Premavati M. Velip, H. No.134 Vaddem col. No.1	Swapnil S. Naik H. No.135 Vaddem col. No.1	Reconstruct to the existing structure	Plot No.157 Sy No. 31	4/28/2022	V.P. to demolition order	Before Additional Director South	

1776	sanguem	Curdi	Ramchandra Naik, Pansalwada Curpem	Gladys D'Costa H. No.177/3, Kevona Rivena	Const. of compound wall & filling agricultural land	Sy No 5/6	3/23/2023	Stop notice	Stopped	
1777	sanguem	Curdi	Mangaldas M.Pai , H. No.07,Vaddem Col. No.3	Sangtu V. Velip, Vaddem Col. No.3	Structure in Govt. Property	Sy No 10/1	8/8/2023	Panchanama	Matter in the court of Dy. Collector	
1778	sanguem	Curdi	Milagre Dias, No.01,Vaddem Col. No.2	Fidelis D'Costa, Vaddem col. No.2	Felling of trees and construction of house in govt. property	Sy No 10/1	4/17/2023	Panchanama	Before Additional Director South	
1779	Sanguem	V. P. Uguem	Natividade Oliveira, Cormonem Uguem	Gladwin Dias & Mariana Dias, Cormonem Uguem	illegal construction of shed	34/1, village Uguem Sanguem Taluka	5/29/2021	Issued demolition order	matter is with ADP- South Goa Margao	
1780	Sanguem	V. P. Uguem	Telotin D. Cabo, Funttemoll, Uguem	Marushka Stone Industry, J.L. Baptista, Satyappa Dhargalkar, M/S Dhanra Metals	Illegal extraction of Basalt stone	52/0, Uguem Village of Sanguem Taluka	6/7/2023	Report Sent to directorate of mines & geology Panaji Goa	In progress	
1781	Sanguem	Bhati	Manoj N. Paryekar, R/o of Valkini Col No. 3, Bhati, Sanguem Goa	Arun Naidu R/o of Rajugol, Bhati Sanguem Goa	Illegal Construction of Residential House with laterite , Stone & Cement	Ward 4 / Bhati & 27/0	18/02/2021	Issue Stop Notice & done Site Inspection	Pending Case with V.P. Bhati	
1782	Sanguem	Bhati	Smt. Vasanti Krishna Sasarkar R/o of H.No. 187, 20 Points Colony, Bhati Sanguem	Sakharam Dhaiphode R/o of 20 Points Colony, Bhati, Sanguem	Illegal Enchroached the Plot No. 20	Ward 7/20 Point Bhati & 74/4	3/6/2023	Issue Stop Notice & done Site Inspection	Pending Case with V.P. Bhati	
1783	Sanguem	Bhati	Uday Krishna Gaonkar, R/o H.No 37, Zariwado, Bhati, Sanguem Goa	Kushavati Babu Gaonkar, R/o Zariwado, Bhati, Sanguem Goa	Illegal Construction of Shed	Ward 7/Zariwado Bhati & 72/2	22/05/2023	Issue Stop Notice & done Site Inspection	Pending Case with V.P. Bhati	
1784	Sanguem	Bhati	Perpetua Salvacao Propecia De Crista Rei Gracias Countinha R/o of H.No. 499/8/ii, Coutinho Enclavve, Benduxem Dongorim, Navelim Salcete Goa	Joseph Jude Victor Russell Coutinho, R/o of H.No. 18, Zogodiga, Potrem Village Sanguem Goa	Unauthorised Construction of Residential House, Cow Shed, Piggery, Labour Quarters	Ward 3/ Potrem Bhati/ 17 & 18	30/01/2023	Issue Stop Notice & done Site Inspection & Issued Showcause Notice	Pending Case with V.P. Bhati	

1785	Sanguem	Bhati	Somnath Vishnu Gaonkar R/o Zoriwada Bhati, Sanguem Goa	Satyabhama Babi Gaonkar, Subhash Vassu Gaonkar, Tulshidas Vithoba Gaonkar, Radha Krishna Gaonkar & Rohini Rohidas Gaonkar R/o of Zoriwada Bhati Sanguem Goa	Illegal Construction of Residential House & block the way of opponent's houses	Ward 7/Zariwado Bhati & 72/2	1/6/2023	Issued Demolition Order by V.P. Bhati	Pending Case with Addl. Director of Panchayats-II South Margoa Goa	
1786	Sanguem	Bhati	Dashrath Babuso Velip, R/o of N.No. 03, Dhargini, Bhati, Sanguem Goa	Gurudas Budho Velip, R/o of H.No. 41, Dhargini, Bhati Sanguem Goa	Illegal Construction of Residential House at Dhargini	Ward 1/Patem Bhati & 1/1	21/12/2023	Issue Stop Notice by V.P. Bhati	Pending Case with V.P. Bhati	
1787	Sanguem	V.P.Kalay	Mrs. Premavati Purushottam Dessai, R/o. H. No.222 Devnamol Calem, Sanguem Goa	Mr. Subhash Harishchandra Gaonkar, Mr. Bhiku Harishchandra Gaonkar and Aniket Devidas Gaonkar, R/o. Ducarcond Kalay Goa	Objection for regularization of illegal houses constructed by named Aniket Devidas Gaonkar, Subhash Harishchandra Gaonkar and Bhiku Harishchandra Gaonkar in plot no. 1 of survey no. 132/6 of Calem village	132/6, Calem	10/14/2022	Demolition notices issued (opponent obtained stay)	Subjudice before the Addnl. Director of Panchayats - II South at Margao Goa (obtained stay)	
1788	Sanguem	V.P.Kalay	Mr. Subhash Harishchandra Gaonkar R/o. H. No.202, Dukarkond Kalay, Sanguem Goa	Mrs. Premavati Purushottam Dessai, R/o. H. No.222 Devnamol Calem, Sanguem Goa	Complaint against Mrs. Premavati Purushottam Dessai, R/o. H. No.222 Devnamol Calem, Sanguem Goa for constructing illegal construction in the Govt. property bearing survey no. 133/6 of survey village Kalay without obtaining any NOC or construction license from any of the authorities.	133/6, Calem	10/14/2022	Inspection done by BDO	Received memorandum from DDP to take necessary action	

1789	Sanguem	V.P.Kalay	Mrs. Cevalorna Aida Torres R/o. H. No.822, Soddo Aldona, Bardez Goa	Mr. Venus Mascarenhas R/o. Thorlemol, Kalay Salguem Goa	Application for demolition of illegal structure into my property bearing survey no. 149/1-A by one Venus Mascarenhas under section 47(ii) of Panchayat Raj Act	149/1-A, Calem	1/25/2023	Site inspection conducted	Show cause notice to be issued	
1790	Sanguem	V.P.Kalay	Green Goa Foundation, Goa And Well Wishers of Kalay, Sanguem Goa	Mrs. Kimaya Kishor Gauns Dessai, Mr. Kishor Rama Gauns Dessai and Mr. Vilas Rama Gauns Dessai	Complaint against Mrs. Kimaya Kishor Gauns Dessai, Mr. Kishor Rama Gauns Dessai and Mr. Vilas Rama Gauns Dessai for carrying out illegal construction in the property bearing survey no. 133/5 of survey village Kalay opposite to property bearing no. 133/6 of village Kalay belonging to Primary school, Govt. of Goa Daman and Diu by mis-using their political power and without obtaining any prior approvals, permissions, sanctions from the local village panchayat Kalay or from any other authorities	133/5, Calem	1/3/2023	Site inspection notices issued, complainant and respondents remained absent	Nil	

1791	Sanguem	V.P.Kalay	Mr. Mahadev Sawant Dessai R/o. H. No.227, Bhatwada Kalay Sanguram Goa	Mr. Narendra alias Baban Yehswant Gaonkar R/o. Kuinamol Kalay, Sanguem Goa	Complaint against Mr. Baban Yeshwant Gaonkar R/o. Kuinamol Kalay Sanguem Goa for constructing room (chaul) by encroaching in property in Zamlikuina surveyed under survey no. 125/0 situated at Calem Sanguem Goa	125/0, Calem	5/20/2019	Subjudice before the Addnl. Director of Panchayats - II South at Margao Goa (obtained stay)	Addnl. Director of Panchayats - II South at Margao Goa	
1792	Sanguem	Village Panchayat Sanvordem	Jayanand S. Naik	Sandhya R. Naik	Illegal Construction of laterite wall	Sy.No. 26/4 of Comproi Village	7/14/2020	Issued Demolition Notice	Case is pending at Addl.Dir. of Panchayats-II South	
1793	Sanguem	Village Panchayat Sanvordem	Pascoal Rodrigues	Succoro V. Rodrigues	Illegal Const. Of Second Floor	Sy.No. 89/5 Tisk Sanvordem	4/22/2021	Issued Show Cause Notice	Demolition Notice to be issued	
1794	Sanguem	Village Panchayat Sanvordem	Purushottam K. Kunkolienkar	Manoj Krishnanath Kunkolienkar	Illegal Const,	Sy.No. 36/7 of Village Sanvordem	11/16/2022	Carried out Inspection Notice	Show cause to be issued	
1795	Sanguem	Village Panchayat Sanvordem	Sujay P. Phadte	Mortu V. Naik	Illegal Const.	Sy.No. 33/1 of Village Sanvordem	7/29/2022	Issued Show Cause Notice	Demolition Notice to be issued	
1796	Sanguem	Village Panchayat Sanvordem	Savita Satyavan Naik	Sayad Bisti	Illegal Const. of Shed	Sy.No. 89/21 of Village Sanvordem	6/28/2023	Issued Demolition Order	Pending at Addl. Dir. Of Panchayats	
1797	Sanguem	V.P. Netorlim	Vipin Savaikar	Rohidas B. Naik	Repair of house	Sy No 47/2	11/13/2020	Stop notice was issued	matter pending in court by Applicant against complainant	
1798	Sanguem	V.P. Netorlim	Rakhi Naik and others	Subhash Pauto Gaonkar	Construction of illegal Soak Pit	Sy No 44/7	2/7/2023	Inspection was carried down	Matter passed for settlement	
1799	Quepem	V.P. Morpirla	Shanu Bombo Velip H.No.376, Dabem Morpirla	Illegal construction in Sr. No. 8/4 of Morpirla by Krishna K. Velip	Illegal construction in Sr. No. 8/4 of Morpirla by Krishna K. Velip	8/4, Morpirla	1/12/2021	Stop Notice	Stop Notice	

1800			Krishna k. Velip H.No.373, Dabem morpirla	Illegal construction mr. Shanu Bombo Velip without obtaining permission from the Panchayat and without valid licences and plan lfrom the TCP	Illegal construction mr. Shanu Bombo Velip without obtaining permission from the Panchayat and without valid licences and plan lfrom the TCP	8/4, Morpirla	21/01/2022	Stop Notice	Stop Notice	
1801			Kuiro Katu Velip R/, \o Kidamkarwada Morpirla	Illegal construction in violation of stop Notice over	Illegal construction in violation of stop Notice over	94/1 Morpirla	11/1/2023	Stop Notice	Stop Notice	
1802			Kuiro Katu Velip R/, \o Kidamkarwada Morpirla	Illegal construction in violation of stop Notice over	Illegal construction in violation of stop Notice over	94/1 Morpirla		Stop Notice	Stop Notice	
1803			Anant Vithoba Velip R/o, H.No.377, Dabem Morpirla	Krishna Kuiro Velip R/o, Dabem Morpirla	Illegal construction in the property Surveyed underSurvey no. 8/4 of Morpirla Village	8/4. Morpirla	28/06/2023	Site inspection Notice	Notice issue	
1804			Krishna kuiro Velip H.No.30 Dabem Morpirla	Anant Vithoba Velip R/o, Dabem Morpirla	Illegal construction in the property Surveyed underSurvey no. 93/7 of Morpirla Village	93/7 Morpirla	25/08/2023	Site inspection Notice	Notice issue	
1805	Quepe m	Assolda	Govind M. Raut Dessai R/o H. no. 90/2 Adamorod Assolda	Abdul Kadar Linganmata H. no. 138 Bazarwada Cansaulim Mormugao Goa	Pucca Construction	Assolda Sy. No. 44/2	11/4/2017	Issued Demolition Notice	Respondant has filled Writ Petition in High Court of BombayAt Goa	
1806			Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	Santana Periera r/o H. No. 101/1(2) Hodar Curchorem oa	Pucca Construction	Hodar, Sy. No. 9/9 & 9/10	5/10/2022	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	
1807			Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	Nicolau Moraes r/o cupamoddi Hodar Curchorem Goa	Pucca Construction	Hodar, Sy. No. 5/2& 5/3	7/15/2022	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	
1808			Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	Custodio Caetano Fernandes H. no. 96(1) Hodar Curchorem Goa	Pucca Construction	Hodar, Sy. No. 7/2	3/6/2023	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	

1809	Quepem	Assolda	Nicolau Antonio Moraes r/o cupamoddi Hodar Curchorem Goa	Mrs. Querobina and her Power of Attorney Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	Pucca Construction	Hodar, Sy. No. 4	3/13/2023	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	
1810	Quepem	Assolda	Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	Nicolau Antonio Moraes r/o cupamoddi Hodar Curchorem Goa	Pucca Construction	Hodar, Sy. No. 5/3	3/25/2023	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	
1811	Quepem	Assolda	Mr. Antonio Rosario Cirilo Fernandes r/o H.No. 67 Cupawaada odar Curchorem Goa	John Fernandes S/O Custodio Caetano Fernandes H. no. 96(1) Hodar Curchorem Goa	Pucca Construction	Hodar, Sy. No. 5/4	2/16/2021	inspection has been done and Issued show Cause Notice	Demolition Procedure is under procees	
1812	Quepem	Caurem - Pirla	Shri. Premanand Vishnu Bhende, R/o H.no.60, Bhendewada Maina Quepem Goa	Smt. Nagi Malgunde, Maina Quepem – Goa	House Structure	24/1 Maina	23/03/2022	20/03/2023	Fully Demolished	
1813	Quepem	Barcem-Quedem	Sangtu Jorgo Velip r/o. Padi Barcem Quepem Goa	Kondo Mako Yamkar r/o Padi barcem Quepem Goa	Const. of House	Padi Sy.No.31/4	6/12/2019	Panchayat has issued the Demolition to the Party.	Case of before the District Court of South Goa.	
1814			Ratnakar Thulo Velip r/o Subdolem padi Quepem Goa	Datta Thulo Velip r/o Subdolem Padi Quepem Goa	Const. of House	Cordem Sy.No.11/3	20/02/2023	Panchayat has issued the Stop work order and further action in progress.	Technical Cell inspection is pending before BDO Quepem Goa	
1815	Quepe	Ambaulim	Shri. Pedro	Shri. Francisco	Re-Construction of	8/2 of Ambaulim	5/6/2023	stop notice issue site inspection report	case pending in the	
1816	Quepem	Fatorpa Quitol	Shri. Subhash Dessai (Attorney) Shre Shantadurga Kunkallikarin Saunsthan	Mrs.Namita Fatorpekar Fatorpa Quepem Goa	Reg.Illegally encroaching in the Devasthan Property	Fatorpa,Sy.No1/1	6/12/2023	Inspection Carried Out by Block Development Officer Quepem	Pending For Demolition Order	
1817			Shri.Raison Almeida, Chairman Green Goa Foundation r/s 1 st floor J.P Andrade Bld. Borda Margao.	Smt.Vijaya Jaganath Rane R/O H.No.272/A,Newwaddo Bomdamol Fatorpa Quepem Goa.	regarding illegal construction of residential house in Orchard Zone Cum No Development Zone, comprising of ground plus one floor at Newwaddo	Newwaddo Fatorpa Sy No.76/1-A-15	09/16/2023	Inspection Carried Out by Block Development Officer Quepem	Pending for issue of Show Cause Notice	

1827	Quepem	Naqueri-Betul	Carmelina Rodrigues H.No.35, Cuncolim Goa	Darvin Fernandes R/o. Canguinim Quepe Goa	Residential	Village Quitol, Cananguinim	25/08/2020	Inspection notice issued	Disposed	
1828			Shaikh Ahmed Muzawar H.No.203, Betul, Pirwada Quepem Goa	Shaik Yusuf Muzawar R/o Pirwada Betul		Village Quitol Sy.No.39/14	23/12/2020	Stop Notice issued	Disposed	
1829			Shaikh Ahmed Muzawar H.No.203, Betul, Pirwada Quepem Goa	Noorani Self Help Group Pirwada Betul	Shed	Village Quitol	23/11/2021	Demolition order issued	Demolition done	
1830			Estelita Fernandes H.No.127/2, Tankawada, Naqueri-Betul, Quepem Goa	Babal Raghu Kavlekar R/o. Gawliwada, Betul	Building	Village Quitol Sy.No.65/2	28/10/2021	Stop Notice issued	Disposed	
1831			Prakash M. Naik H.No.44 Near Kisan Niketan Schol Housing board Zuvarinagar Murmugao Goa	Estelita Fernandes R/o. Tankawada Betul	Garage and Store room	Village Quitol Sy.No.65/2	8/11/2021	Stop Notice issued	Disposed	
1832			Retina Carvalho e Simoes H.No.127/1, Tankawada Betul	Anthony Simoes R/o. Tankawada Betul	illegal construction of Shop	Village Quitol Sy.No.65/2	9/11/2021	Stop Notice issued	Disposed	
1833			Mherun Aslam Shaikh H.No.200 Pirwada Betul	Shaikh Shakir Muzawar and Taimura Shaikh R/o. Pirwada Betul		Village Quitol	3/2/2022	Stop Notice issued	Disposed	
1834			Dylan Braz D'Costa H.No.52, Banda, Assolna Salcete Goa	Pandharinath Harichan Kerkar H.No.44, Postawada, Betul	Encroachment in River Sal Postawada	Village Quitol Sy.No.72/9	23/03/2022	Site Inspection done	Disposed	
1835			Francisco Minguel Mascarenha H.No.5/2624 Wood Residency Aquem Baixo Margao	Shula and Joyti R/o. Pirwada Betul	Extend of Hosue	Village Quitol	17/12/2021		Disposed	
1836			Shaikh Ahmed Muzawar H.No.203, Betul, Pirwada Quepem Goa	Zainab Bi Shaikh R/o. H.No.197 Pirwada Betul	House	Village Quitol Sy.39/14	20/06/2022	Inspection notice issued	Compalint Withdrwan	
1837			Minguelina Colaco H.No.30 Canganguinim	Victoria Colaco R/o/Canguinim	Breaking of Common Verandah roof and Constriction of room	Cananguinim	2/5/2022	Stop Notice cum Show cause issued		

1838			Carmelina Rodrigues H.No.35, Cuncolim Goa	George Fernandes H.No.35 Canguinim	Residential House	Cananguinim	2/11/2022	Inspection notice issued	Disposed	
1839			Judas Simoes H.No.119/1 Tankawada, Quitol Quepem Goa	Marcelina Vaz R/o.Tankawada Betul	Construction of Fabricated metal roof	Village Quitol Sy.No.65/2	2/2/2023	Inspection done	Disposed	
1840			Carmelina Rodrigues H.No.35, Cuncolim Goa	Piedade Lobo R/o. Canguinim	Residential House	Village Naquerim Sy.No.106/1		Inspection notice issued	Disposed	
1841			Arthur Noronha H.No.58/1, Canguinim	Santana Fernandes R/o/ Cananguinim	Staircase	Village Naquerim Sy.No.105/11	25/10/2022	Show cause Notice issued	Pending	
1842										
1843	Qupem	Xeldem	Gloria Mascarenhas	Benson FernandesR/o Kakumoddi, Xeldem	Illegal constructon of house in open space	Sy. No. 70/26, 70/27 and 70/28	3/18/2016	Show cause notice issued	Case is in court	
1844			Gerge Dsouza	Lusy Naty Pereira	illegal construction of building	Sy. No. 114/7 and 114/7A		Show cause notice issued	Case is in court	
1845										
1846	Quepe m	Balli-Adnem	Bindiya Ganaraj Dessai, Caremol, Balli,Quepem.	Vishwalata Vishwanath Fal Dessai, Caremol, Balli, Quepem	Pucca Compound Wall	47/10 of Village Balli.	1/7/2022	Issued notice to stop work	Pending before the Deputy Director of Panchayats South- Goa at Margao, vide case No. DDPS/Illegal- Const/37/2023/1306.	
1847		Balli-Adnem	Bindiya Ganaraj Dessai, Caremol, Balli,Quepem.	Ramakant Fal Dessai, Caremol, Balli, Quepem.	Pucca Structure of shops	47/5, of Village Balli.	1/7/2022	Issued notice to stop work	Pending before the Deputy Director of Panchayats South- Goa at Margao, vide case No. DDPS/Illegal- Const/38/2023/1302.	
1848	Mormu gao	VP Cansaulim- Arossim-Cuelim	Lata P Lotlikar r/o Hno 154 Piedade Waddo Arossim	Lencaster Pereira Andrade R/o H no 1 Villa Aandrade Buttem Cansaulim	Illegal Constructure of Toilet and septic Tank	65/11 Cansaulim	1/3/2023	Site inspection notice issued, Showcause notice issued	Action will be taken	

1849			Lencaster Pereira Andrade R/o H no 1 Villa Aandrade Buttem Cansaulim	Lata P Lotlikar r/o Hno 154 Piedade Waddo Arossim	Illegal Erection /fencing with cement poles and wire mesh at Arossim Cansaulim	147/2 Arossim	1/2/2023	Stop Notice, site inspection Notice, Show cause notice	Action will be taken	
1850			Honorato Saldanha Hno 23 Costa Cuelim	Victor Luis monterio Cuelim	Illegal Construction of Pump house into residential house	Xendo Cuelim sy. No 48/1	1/22/2020	Site inspection issued notice Showcase notice issued Demolition notice issued	Disposed	
1851			Frazier Saldanha Hno 199/A Ozori Waddo Arossim	Alex Fernandes Near Pristine Resort Arossim	Illegal Construction of House in comunidade Arossim	Arossim 68/3 and 68/4	3/17/2020	Site inspection issued notice Showcase notice issued Demolition notice issued	Disposed	
1852		V. P. Chicalim	Ms. Patrocina P. Mascarenhas, H. No. 108, Gina Chicalim	Mr. Manuel A. Dias, R/o. Gina Chicalim	Illegal construction of wooden fencing	Sy. No. 151/5 Chicalim	6/4/2020	Issued Stop Notice, Site inspection notice, Show Cause notice, Demolition notice	Disposed	Nil
1853			Angelo Rodrigues, H. No. 214, Alto Dabolim	Irlando Lourenco Rodrigues, H. No. 44, Issorcim Hollant	Illegal construction of structure	Sy. No. 95/4, Alto Dabolim	6/22/2020	Issued Stop Notice, Site inspection notice, Show Cause notice, Demolition notice	Disposed	Nil
1854			Irlando Lourenco Rodrigues, H. No. 44, Issorcim Hollant	Angelo Rodrigues, H. No. 214, Alto Dabolim	Illegal construction of shop	Sy. No. 57/1, Alto Dabolim	7/1/2020	Issued Stop Notice, Site inspection notice, Show Cause notice	Disposed	Nil
1855			Shri. Laxmi Narclava Sakhalyo Brahman Saunsthan Assai Dongri Dabolim	Satyavan Parsekar & Shobha Parsekar R/o. Assai Dongri Dabolim	Illegal construction of Stair case	Sy. No. 13/1 Chicalim	7/13/2020	Issue Notice, Site inspection notice, Show Cause notice, Final/Demolition notice	Disposed	Nil
1856			1. Police Inspector Vasco 2. Anthony Michael C/o 4 Star Market Alto Dabolim	Shaikh Mohammed Sharif R/o H. No. 179, Nr Parulekar Eye Hospital Alto Dabolim	Illegal construction of shed room	Sy. No. 62/1-A Alto Dabolim	12/5/2020	Issued Site Inspection notice, Show Cause notice, Final/ Demolition notice	Matter is sub-judice and is before the Hon'ble Addl. Director of Panchayats-II South Margao	Nil
1857			Mr. Bilal Asgarli, Vasco	Mr Shafique Khan & Ms. Reshma Khan, Alto Dabolim	Illegal construction of Staircase & Fresh new Floor	Sy. No. 64/ 73-B, Alto Dabolim	12/30/2020	Issued Site Inspection notice, Show Cause notice, Final/ Demolition notice	Matter is sub-judice and is before the Hon'ble Addl. Director of Panchayats- II South Margao	Nil
1858			Mr. Anthony J. Michael C/o. 4 Star Super Market, Amba Bldg Dabolim	Mr. Ashok Passi & Fly R/o. Alto Dabolim	Illegal construction of shops & rooms	Sy. No. 3/1, Alto Dabolim	2/24/2021	Issue Notice, Site inspection notice, Show Cause notice, Final/Demolition notice	Matter is sub-judice and is before the Hon'ble ADHOC District Judge-I (FTC- 1) South Margao	Nil

1859			Satish Narvekar Comunidade Office Nr. V. P. Sancoale	Raj Kumar Singh Tomar, H. No. 150, Alto Dabolim	Illegal construction of structure	Sy No. 3/1 Alto Dabolim	2/11/2020	Issued Stop cum Site inspection notice, Show Cause notice, Final/Demolition notice	Disposed	Nil
1860			Adv. Emerciano V. L. Dias, H. No. 65, Dr. Dias Compound Nr Vishant Theatre Aquem Alto Margao	Agusto Fernandes H No. 94, Nr. Civil & Criminal Court Market Margao	Illegal construction of compound wall with 3 independent cement rooms	Sy. No. 37/1 & Sy. No. 38/5 Dabolim	4/29/2021	Site Inspection notice, Show Cause notice, Final/ Demolition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat- Margao	Nil
1861			Smt. Priyanka S. Meena, H. No. 122 Plot No. 62 Anand Estate Nr. NSD Right Side Alto Dabolim	Shri. Jaywant B. Dhawale Plot No. 61 H. No. 105/09 Alto Dabolim	Illegal structure	Alto Dabolim	5/17/2021	Site inspection notice, Show Cause notice	Disposed	Nil
1862			Vithal P. Kamat H. No. 320/c Assai Dongri Dabolim Goa	Mr. Leenesh V. Naik, Assai Dongri Dabolim	Illegal construction of compound wall	Sy. No. 13/1 Chicalim	11/29/2021	Notice, Site inspection notice, Show Cause notice	Disposed	Nil
1863			Gajanan Gaundalkar, H. No. 3/8389 Gogal margao	Ghanshyam Das, Alto dabolim	Illegal extension to the existing shed	Sy. No. 63/6 Dabolim	11/1/2021	Stop notice, Site inspection notice, Final/ Demolition notice	Disposed	Nil
1864			Gajanan Gaundalkar, H. No. 3/8389 Gogal margao	Rajesh Sharma, Alto Dabolim	Illegal construction of RCC Structure	Sy. No. 63/6-D, Dabolim	11/15/2021	Site inspection notice, Show Cause notice, Final/Demolition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat- II South Margao	Nil
1865			Mrs. Pragati P. Naik,H. No. 50 Nr. Laximi Bar Alto Dabolim	Mrs. Anita Vaz, Nr. Laxmi Bar Alto Dabolim	Illegal fencing	Sy. No. 14/1 Dabolim	1/21/2021	Show Cause notice	Disposed	Nil
1866			Mrs. Gauri D. Hanavarkar, H.No. 243/B Nr Naval Store Depot Alto Dabolim	Mr. Manohar Chowgule, Mrs. Lata Chowgule Alto Dabolim	Illegal extension to the existing house	Sy. No. 44 Dabolim	2/16/2022	Stop Order Cum Call letter, Show Cause notice, Final/Demolition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat- II South Margao	Nil
1867			Francisco X M Fernandes, H. No. 208/209 Baillichal Bogmalo	Mr. Manoj Tari/ Mrs Amisha Tari EHN No. 153 Dabolim	Partly Pucca & Partly RCC illegal construction	Sy No. 52/7 Dabolim	4/29/2022	Issued Site inspection notice, Show Cause notice	Disposed	Nil
1868			Mr. Anthony J. Michael, 4 Star Market Opp Parulekar Eye Clinic Alto Dabolim	Mr. Anand Naik, Opp. Vishal Mega Mart Nr Laxmi Bar Dabolim	Illegal construction	Sy. No. 14/1 Dabolim	6/22/2022	Issued Stop Notice, Site inspection notice, Show Cause notice, Order of Demolition	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat- II South Margao	Nil

1869			Shri. Bhushan Bandekar & Rahul Naik, Alto dabolim	Shri. Anthony Michael/ Sandra Michael, Opp. Parulekar Eye Clinic Alto Dabolim	Illegal construction	Nil	6/24/2022	Issued Site inspection notice, Show Cause notice	It is in process	Nil
1870			Mrs. Lata Chowgule, EHN 228 Nr. NSD Alto Dabolim	Mrs Gauri D. Hanvarkar/ Mr. Dipendra Hanvarkar NSD Alto Dabolim	Illegal construction of house	Sy. No. 44/1 Dabolim	8/24/2022	Issued Site inspection notice, Show Cause notice, Final/Demolition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat-II South Margao	Nil
1871			Shaikh Sharif, Flat No. 4, 1st Floor, Aditya Complex Alto Dabolim	Satish Kamtikar, Aditya Complex Alto Dabolim	Illegal construction	Sy No. 2/1 to 2 Dabolim	9/21/2022	Issued site inspection notice, Show Cause notice, Final/Demolition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat-II South Margao	Nil
1872			Nil	Shataram H. Agapurkar, H. No. 59/1 Deusa Chicalim	Illegal erection of structure	Sy No. 166 Chicalim	Nil	Stop notice, Site inspection notice, Show Cause notice, Order of Demolition	Disposed	Nil
1873			Manohar Naik, EHN 516 Gaude Bhat Dabolim	Mrs. Pratibha D. Gaude gaude Bhat Dabolim	Illegal extension to a compound wall	Sy No 24/12 Dabolim	2/1/2023	Site inspection notice, Show Cause notice, Final/Demolition notice	Disposed	Nil
1874			Mr. Anthony J. Michael, 4 Star Market Opp Parulekar Eye Clinic Alto Dabolim	Mr Kasim Shaikh EHN 305 Dabolim	Illegal construction of structure	Sy No. 5/1 dabolim	2/14/2023	Show Cause notice	Matter is subjudice and is before the Dy. Director of Panchayat South Margao	Nil
1875			Mr. Saluzinho Albuquerque H. No. 47 G 1 Nr BSNL Telephone Exchange Alto Chicalim	Shri. Rosario Mario Albuquerque, EHN 288 Alto Chicalim	Illegal construction of RCC Structure	Sy No. 121/1 Chicalim	2/21/2023	Show Cause notice	Matter is subjudice and is before the Dy. Director of Panchayat South Margao	Nil
1876			Shri. Dilip Kamat & 5 Ors Yash Co-Op Hsg Scty Ltd, Behind Cottage Hospital Chicalim	Shri Kishan Naik H No 27 Behind Cottage Hospital Chicalim	Illegal construction of sstructure & shed	Sy No. 134/9 Chicalim	2/24/2023	Show Cause notice, Final/Demoilition notice	Forwarded to BDO Vasco for demolition squad	Nil

1877			Mrs. Sandra Michael/ Mr Anthony C. Michael Flat No. FF-1 Chetan Vatica Dabolim	Mr Shaikh Anwar H No 179 B Alto Dabolim	Illegal RCC structure	Sy No. 3/1 Dabolim	2/24/2023	Show Cause notice, Final/Demoilition notice	Matter is subjudice and is before the Hon'ble Addl. Director of Panchayat-II South Margao	Nil
1878		Cortalim	Filomena S. Rodrigues H.no. 696 Chovoth, Cortalim	Cyril Baretto, H.no.717/2, Chovoth, Cortalim	Illegal Construction Resdential House	Chovoth	4/13/2020	Stop Notice	Before Addl. Director of Panchayts-II Margoa	
1879			Orlando D'Silva R/o Vasco	Sebastiao D'Sa R/o Vollant	Illegal Construction House	Vollant	6/20/2020	Stop Notice & Site Inspection Notice issued	Court of Civil Judge Junior Division Of Vasco da Gama	
1880			Joaquim Fernandes e Moura. H.No.219, Bimta Bagmalo	Sebastiao Moura & Others	Illegal Construction House	Thana	9/25/2020	Stop Notice & Site Inspection Notice issued	Before Deputy Director of Panchayats, South Margao	
1881			Joana Rodrigues H.no.407,2nd Arvalle, Cortalim	Luciano Rodrigues & Paul Rodrigues R/o 2nd Arvalle Cortalim	Illegal Construction	2nd Arvalle	10/12/2020	Stop Notice & Site Inspection Notice issued	Before Addl. Director of Panchayts-II Margoa	
1882			Theresa Domnic Isacc Teles R/o Vollant, Cortalim	Aniceto Luis D,Sa R/o Consua, Cortalim	Illegal Construction House	Consua	12/18/2020	Stop Notice & Site Inspection Notice issued	Before Addl. Director of Panchayts-II Margoa	
1883			Devendra Kenkere, H.no.674/1, Thana, Cortalim	Frazier P.J.Barreto, H.no.882/1, Almabhatt, Cortalim	Illegal Construction House	Zamboll	6/18/2021		Court of Civil Judge Junior Division Of Vasco da Gama	
1884			Bhagirath Singh Nagar R/o, Vollant, Cortalim	Lourenco Noronha & Helena Vaz e Noronha R/o Vollant, Cortalim	Illegal Construction House	Sy.no.104/5	7/6/2021	Stop Notice & Site Inspection Notice issued	Before Addl. Director of Panchayts-II Margoa	
1885			Joao Antonio Fernandes, H.no.910, Maddant, Cortalim	Mcvean Myron Pereira, H.no.910/1, Maddant, Cortalim	Illegal Construction House	Sy.no.31	12/30/2021	Stop Notice & Site Inspection Notice issued & Show Cause Notice	Before Addl. Director of Panchayts-II Margoa	
1886			Placilda Fernandes, H.no.910/1, Maddant, Cortalim	Joao Antonio Fernandes, H.no.910, Maddant, Cortalim	Illegal Construction House	Sy.no.31	2/21/2022	Stop Notice & Site Inspection Notice issued & Show Cause Notice	Before Addl. Director of Panchayts-II Margoa	

1887			Milagrina Rodrigues, R/o Maddant, Cortalim	John Noronha, H.no.920, Maddant, Cortalim	Illegal Construction House	Sy.no.31/4 & 31/8	5/4/2022	Stop Notice & Site Inspection Notice issued	Before Dep. Collector	
1888			John Noronha, H.no.920, Maddant, Cortalim	Milagrina Rodrigues, R/o Maddant, Cortalim	Illegal Construction room and Compound Wall	Sy.no.31/4 & 31/8	5/9/2023	Stop Notice & Site Inspection Notice issued	Before Dep. Collector	
1889			Paulo Rodrigues, 407, 2nd Arvalle, Cortalim	Antonio Rodrigues, H.no.406 2nd Arvalle, Cortalim	Illegal repair of House (Ground +2 floor)	2nd Arvalle	7/14/2022	Stop Notice & Site Inspection Notice issued & Show Cause Notice	Before Deputy Director of Panchayats, South Margao	
1890			Simplino Pinto, H.no.272, 1st Arvalle, Cortalim	Shrikant John Mane, H.no.272/2, 1st Arvalle, Cortalim	Illegal Construction House	Sy.No.24/2	10/18/2022	Stop Notice & Site Inspection Notice issued	Before Deputy Director of Panchayats, South Margao	
1891		V.P. Chicolna Bogmalo	Mrs. Jolene Susana Carvalho, H.No. 178, near the church Baina Vasco da Gama.		Illegal structure next to my plot meant for Open Space	1/1		Discussion		
1892			Mr. Sharif Shaikh, r/o H.No.179, Near Dr. Parulekar Eye hospital Alto dabolim, Vasco da Gama, Goa		Complaint in respect to illegal construction carried out by Mrs. Sandra Micheal in the property surveyed under no.39/1 of village Chicolna Bogmalo Mormugao	39/1		Inspection conducted		
1893			Shri. Cesar L Cabral, Flat No. A1 Natalina apts opp. Court mapusa		Complaint against Peter Rodrigues for carrying out illegal construction	46/1		Asked for dociments of construction		
1894			Shri. Bhushan Bandekar, H.No.145, Alto Dabolim Goa		Complaint against Anthony Micheal and Sandra Micheal for for carrying out illegal construction	39/1		Show Cause Notice		
1895			Sanketh S. Naik, H.No.37, Near Sea View Resort Gallint Bogmalo		Complain regarding illegal construction of compound wall and balcony in my property	32/1		Discussion Notice		
1896			Amey S. Naik, H.No.34, Gallim Bogmalo Goa.		Complaint regarding illegal construction of toilet and gallery	32/1		Discussion Notice		

1897			Mrs. Amisha M. Tari, R/o Chicolna Bogmalo Goa	Complaint against illegal RCC Construction by Luiza Fernandes	-		Notice issued for submitting documents		
1898			Francisco Augusto J. N. Fernandes, 94, near Civil & Criminal Courts, Old Market Margao Salcete - Goa 403601	Illegal construction of dtructure (Store House)	50/1		Notice issued for submitting documents & called for discussion		
1899			Mr. Sandeep Krishna Deshmukh, Trinity Mahalasa Durga sales & services, Pandit Niwas, Near PWD office, Baina Vasco da Gama, Goa	Complaint against Mrs. Royne Milagrina Da Cunha, plot no. 2 bearing survey No. 7/2 of Chicolna Bogmalo Village Mormugao Goa.	7/2		Notice Issued for Submitting documents		
1900			Mrs. Amisha M. Tari, R/o 215/4, Near NSD Depot, Alto Dabolim Goa pincode 403801	Complaint against illegal construction by Mr. Francisco Fernandes and his wife	-		Notice issued for submitting documents		
1901			Adv. C. Vas, 89, Rua de Saudades Margao- Goa 403601	complaint against illegal construction in the property bearing survey No. 70/5 of Bogmalo village by Mr. Damiao Goes.	70/5		Stop Notice issued		
1902			Shrikant Rama Naik, H.No.141/3, Nauta , Cortalim, Mormugao - Goa.	Complaint against wife and legal heirs of late Vishu for illegal encroachment and undertaking digging activities by the side of my house	32/1		Discussion Notice		
1903			Suraj Balakrishna , H.No.77, Fondiem Bogmalo - Goa	Illegal construction activity carried by Mr. Alfred Rodrigues in H.No.76/A	-		Worked stopped		

1904			Mr. Carlos Jacinto Fernades, H.No.269, Nr. Chicolna Village Panchayat Bogmalo, Goa		Complaint against Mrs. Juliet Fernandes, R/o Nr. Chicolna Village Panchayat, Chicolna Bogmalo regarding illegal construction of her compound wall on my own plot kept for road by builder			Matter solved amicably		
1905			Mrs. E. Sankwalkar, 168, Penta chicalim Goa (President of comunidade of Chicolna)		Most urgent Attention and action			work stopped immediately		
1906			Headquarters, Goa Naval Area, Vasco-da-Gama, Goa 403802		Stop work order for construction of residential Building (Ground + 06) in property bearing survey No.36/1-A-1 of Chicalim village Around Dabolim Airport, Mormugao Taluka, Goa	36/1-A-1				
1907			Adv. C. Vas, 89, Rua de Saudades Margao- Goa 403601		complaint against illegal construction in the property bearing survey No. 70/5 of Bogmalo village by Mr. Damiao Goes.	70/5		work stopped		
1908			Jainabi Abubaker, H.No.54/C, Nr. IOC Tank Podxiro waddo, ward No.5 Bogmalo Goa		Complaint against my son Mr. Rafique Abubaker for forcibly capturing the common wall of our house	39/1		Discussion Notice		

1909			Charles Fernandes, Podxiro vaddo, Alo Bogmalo Vasco-Goa	Complaint regarding excess filling of mud against our resulting crack and laying of bricks besides my compound wall without my permission.	39/1		forward to comunand for necessary action.		
1910			Virsen G. Naik, H.No. 508 c, Podxiro wado, Alto Bogmalo 403806	Complaint for forcefully encroachment inside my compound	39/1		forward to comunand for necessary action.		
1911			Mr. Narayan Madeo Chavan, Bogmalo	Settlement of common Area Road between two houses.	39/1		call for discussion		
1912			Malkond Rao Sunke, House No. EHN-176, Podxiro, Alto Bogmalo Goa.	Complaint against Mr. Narayan Chauhan for illegal construction compund and gate facing my house without leaving setback and also fixed iron gate infront of my entrance	39/1		call for discussion		
1913			Rahul Naik, H.No.215/C, Alto Dabolim, Goa	Complaint against Shri. Anthony Micheal and Sandra Micheal for carrying out illegal construction	39/1		show cause notice issued		
1914			Mrs. Bonita Fernandes, H.No.210, Podxiro, Bogmalo Goa	Illegal Construction	37/1		Stop Notice Issued		

1915			Office of the Deputy Director of Panchayats, South Goa District, Matanhy Saldanha Administrative Complex, 2nd floor, Room No. 228 Margao Goa.		Regarding ongoing construction activity	—		Stop Notice Issued		
1916			Mr. Anthony Charlie Michael, R/o. Flat No. FF-1, Chetan Vatika Chicalim Mormugao Goa.		Illegal Construction of various structures carried out in survey no. 37/1 & 39/1 of Chicolan-Bogmalo Vilage	37/1 & 39/1		—		
1917			Francisco Antonio Fernandes e Faria Junior, H.No.36, Bamborda ward, Verna - 403722		Complaint against illegal interference for setting up electrical Poles in my property surveyed under Sy. No. 47/3, of the village of Chicalim.	47/3		Solved		
1918			Crd. Valsan George 76/1, JNC Viera Nagar Colony Chicolna , Bogmalo Goa 403806		Illegal Construction in plot number 70 in phase 2 of JNC Vieira Nagar Housing society Chicolna Bogmalo	—		—		
1919			Shri. Ireneu Desa residency at H.No.225 Near Holy Cross Chapel New Vaddem, Vasco da Gama, Goa.		Complain for using access illegally from the property survey under survey no.30/12 of Chicolna Village.	30/12		Site Inspection Notice		
1920			Office of the Block Development Officer, Mormugao Block, 2nd floor, Our Lady Of Guia Building, Vasco da Gama, Goa		Illegal Construction in plot number 70 in phase 2 of JNC Vieira Nagar Housing society Chicolna Bogmalo	—		—		

1921			Mrs. Jacinta Rodrigues e Gomes, Flat No. T-6 Block B, Kurtarkar Residency, Margao.		Construction of illegal structure in sy. no. 30/6 of Village Chicolna-Bogmalo allied with Pending boundary disputes. Regarding issue of immediate "STOP ORDER" by the Village Panchayat	30/6		work stopped imediately		
1922			Comunidade of Chicolna, ST. Francis Xavier Church Building, Chicalim 403711		Illegal construction of three shops in sy. no.39	39/1		Discussion Notice		
1923			Office of the Block Development Officer, Mormugao Block, 2nd floor, Our Lady Of Guia Building, Vasco da Gama, Goa		Construction of illegal structure in sy. no. 30/6 of Village Chicolna-Bogmalo allied with Pending boundary disputes. Regarding issue of immediate "STOP ORDER" by the Village Panchayat	30/6		—		
1924			Office of the Block Development Officer, Mormugao Block, 2nd floor, Our Lady Of Guia Building, Vasco da Gama, Goa		Complaint against Peter Rodrigues for carrying out illegal construction	—		—		
1925			Mr. Charles Elliey Fernandes, Residency at House no. EHN-58, Podxiro, Bogmalo, Mormugao, Goa.		Complaint against Mr. Versen Naik	39/1		called for discussion & site inspection		
1926			Mrs. Lourenca Tavares, H.No.231(2), Near Coconut Creek, Bimut, Bogmalo, Goa		Complaint regarding illegal construction of second floor to her house by my neighbour Mrs. Piedade Vaz at Bogmalo	—		site inspection notice		

1927			Smt. Nalini S. Naik, H.NO. 03, Gallint, Bogmalo, Goa		complaint against illegal septic tanke close to my house wall by Mr. Shrikant Rama Naik.	32/1		Amicably solved		
1928			Mr. Prashant Patil, Near NTS Gate, survey no.39/1, EHN-216, Podxiro wado, Bogmalo Mormugao Goa.		Complaint against my backward Neighbour Mr. Fakruddin Shaikh	39/1		site isnspection notice and matter solved amicably		
1929			Fayaz Ahmad Kndgol, H.No.264, Podxiroward Bogmalo, South Goa, Goa - 403806		Complaint against neighbour Barbosa for building wall in the road.	39/1		Amicably solved		
1930			The Vadachy Gally, plot owners co-operative Housing Maintenance Society Ltd., Chicolna Mormugao - Goa.		Illegal structure coming up at Vadachly Gally, Chicolna Mormugao, South Goa on Comunidade land.	-		place for the meeting		
1931			Mr. Prashant M. Vast, Kalavati Niwas H.No.187, Behind State Bank of India Vasco Goa.		Illegal Construction of Various structures carried out in survey no. 4/1 of Chicolna Bogmalo village.	4/1		place for the meeting & Letter send to comunidade of Chicolna		
1932			Sanjay Naik, H.No.4, Chicolna Bogmalo, goa		Complaint against Mahendra Salkar and Mr. Manuel Dias			placed for the meeting		
1933			Sanjay Naik, H.No.4, Chicolna Bogmalo, goa		Illegal Construction in property bearing survey no.32/1	32/1		place for the meeting & Letter send to comunidade of Chicolna		
1934			Rui M. da Costa Araujo, 118 Gina- Chicalim Goa 403711		Illegal Construction of Structures in Comunidade property in Survey No. 4/1 in village Chicolna, Village Panchayat of Chicolna Bogmalo.	4/1		place for the meeting & Letter send to comunidade of Chicolna		

1935			Gulabi Gaonkar H.No.71, Chicolna Bogmalo, Mormugao South Goa		Complaint against unknown person for illegal construction compound wall and illegal construction of small shade next to my house			place for the meeting & Letter send to comunidade of Chicolna		
1936			Shri. Prashant Vast, Gen. Secretary, Niz Goenkar Revolutionary Front, C/o Kalavati Niwas, House No.187, Behind Corporation Bank, Vasco Goa 403802		Complaint against Illegal RCC Construction of Ajay Thorat and Adv. Anita Thorat (Zilla Member) in Village of Chicolna Bogmalo	39/1		place for the meeting & Letter send to comunidade of Chicalim		
1937			Mr. Prashant M. Vast, C/o Kalavati Niwas H.No.187, Behind Corporation Bank Vasco Goa 403802		Complaint against Illegal Construction in Survey No. 4/1 Village of Chicolna Bogmalo	4/1		place for the meeting & Letter send to comunidade of Chicolna		
1938			Mr. Prashant M. Vast, Kalavati Niwas H.No.187, Behind State Bank of India Vasco Goa.		Illegal Construction of Various structure carried out in survey no. 4/1 of Chicolna Bogmalo Village	4/1		place for the meeting & Letter send to comunidade of Chicolna		
1939			Forum Against Corruption Illegalities and Destruction C/o the meeting point, Opp. Amar Jawan, Head land Sada, Mormugao		a) Illegal construction of floors in contravention of Height Restriction & (b) Violation of Security Distance from Defence compound			placed for the meeting		
1940			Shri. Prashant Vast, Gen. Secretary, Niz Goenkar Revolutionary Front, C/o Kalavati Niwas, House No.187, Behind Corporation Bank, Vasco Goa 403802		Complaint against Illegal Construction in Survey No. 4/1 Village of Chicolna Bogmalo	4/1		place for the meeting & Letter send to comunidade of Chicolna		

1941			Shri. Prashant Vast, Gen. Secretary, Niz Goenkar Revolutionary Front, C/o Kalavati Niwas, House No.187, Behind Corporation Bank, Vasco Goa 403802		Complaint against Illegal RCC Construction of Ajay Thorat and Adv. Anita Thorat (Zilla Member) in Village of Chicolna Bogmalo	39/1			place for the meeting & Letter send to comunidade of Chicalim		
1942			Mr. Sanjay Naik, H.No. 4, Chicolna Bogmalo, Goa.		Complaint against four illegal RCC Construction undertaken in the property under survey No.32/1 of Village Chicolna which is a tenanted property wherein my late father is declared as agricultural tenant of the said property	32/1			place for the meeting & Letter send to comunidade of Chicolna		
1943			Rui M. da Costa Araujo, 118 Gina- Chicalim Goa 403711		Illegal Construction of Structures in Comunidade property in Survey No. 4/1 in village Chicolna, Village Panchayat of Chicolna Bogmalo.	4/1			place for the meeting & Letter send to comunidade of Chicolna		
1944			Shri. Prashant Vast, Gen. Secretary, Niz Goenkar Revolutionary Front, C/o Kalavati Niwas, House No.187, Behind Corporation Bank, Vasco Goa 403802		Complaint against Illegal Construction in Survey No. 4/1 Village of Chicolna Bogmalo	4/1			place for the meeting & Letter send to comunidade of Chicolna		

1945			Forum Against Corruption Illegalities and Destruction C/o the meeting point, Opp. Amar Jawan, Head land Sada, Mormugao		a) Illegal construction of floors in contravention of Height Restriction & (b) Violation of Security Distance from Defence compound (C) Expiry of validity of construction license			place for the meeting		
1946			Jacinto Miranda S/o late Bartolomeo Miranda H.No.64, Chicolna Bogmalo		Complaint for demolishing shed fishing item destroyed and blocked the road by putting Bigstones			Sub Judice		
1947			Block Development Officer, Mormugao Block, Vasco da Gama Goa		Complaint against Mr. Anant Gadekar r/o JNC Vihara Nagar Chicolna Bogmalo for undertaking illegal construction of the structure of RCC Slab and the compound wall into my tenanted property Sy.no. 32/1 of Village Chicolna			placed for the meeting		
1948			Mr. Sanjay R. Naik, H.No.4, Chicolna Bogmalo		Illegal construction in property bearing survey no.32/1 Against Rena D'SA with RCC Slab	32/1		place for the meeting & Letter send to comunidade of Chicolna		
1949			Mormugao Planning and development Authority "commerce centre" 2nd floor, Vasco da Gama, Goa		Complaint against rampant illegal construction in comunidade land in survey no. 4/1 of village chicolna-Bogmalo Goa.	4/1		placed for the meeting		

1950		Majorda-Utorda-Calata	Artimiz Fernandes,Sanglem, Majorda	Goretti Alex Fernandes, Sanglem , Majorda	illegal hut	NA	24/3/21	Show cause notice issued	court case	
1951			Joaquim Fernandes,Mottivado	Rosalina Pereira, Mottivaddo	compound wall	NA	19/4/21	Show cause notice issued	NA	
1952			Nilesh Rebello, Cansaulim	Maria Assumpta Gorretti e vas, Utorda	Bungalow	NA	7/7/2021	Show cause notice issued	NA	
1953			Aires P Costa,Loyola vaddo,Utorda	Minguel Coelho, Sanglem,Majorda	compound wall	NA	26/10/21	Show cause notice issued	NA	
1954			Lorretta Rebello, Utorda	Jose A S Fernandes	Second floor	NA	31/12/2021	Show cause notice issued	court case	
1955			Anthony Coutinho, Calata	jose Coutinho, Calata	Pig style toilet	67/2,Calata	23/1/23	Show cause notice issued		
1956			Jose Liverio John Pereira,Utorda	Jose Lincoln Evans Pereria, Utorda	first floor	179/19, Utorda	13/7/2023	Show cause notice issued	NA	
1957			Savio Mendonca, Utorda	Raquel Telles, Utorda	residential house	92/1-D, Utorda	13/7/2023	Show cause notice issued	NA	
1958										
1959		V. P. Nagoa	Cesar L. Cabral, Mapusa	Sebastiao Moniz, Verna	house	Sonarvaddo, Sy. No. 110/8	22/11/2021	Stop notice dated 15/12/2021, Site inspection notice dated 18/01/2022, show cause notice dated 03/03/2022 & demolition notice dated 06/04/2022 issued	pending before Addl. D.O.P.-II, Margao	
1960			Felidade Abranches, Cansaulim	Joao Conceicao Vaz, Sonarvaddo, Nagoa	room	Sonarvaddo, Sy. No. 67/3	15/07/2022	Site inspection notice dated 02/12/2022, show cause notice dated 07/02/2023 & demolition notice dated 28/04/2023 issued	pending before Addl. D.O.P.-II, Margao	
1961		V.P. Quelossim	Byron A. Xavier, H.no. 297, Uddo, Quelossim	Mr. Constancio Xavier, r/o Uddo, QUelossim	house	—	12/28/2021	Issued Show Cause Notice	pending before DDP, Margao	
1962			Mrs. Elvira D. Rodrigues, R/o Velvaddo, Quelossim	Mr. Joao P. Lucas, H.no. 152/1, Velvaddo, QUelossim	House	Sy.no. 215	8/11/2021	Issued Show Cause Notice	pending before DDP, Margao	
1963			Mrs. Maria S. Lucas, H.no. 152/1, Velvaddo, QUelossim	Mrs. Elvira D. Rodrigues, R/o Velvaddo, Quelossim	house	Sy.no. 215	6/13/2022	Carried out Site inspection	pending before DDP, Margao	
1964			Analia Da Gama, H.no. 113/6/4, Velvaddo, Quelossim	Mr. Constancio Souza, H.no. 103, Curpavaddo, Quelossim	Extension of house	Sy.no.194/1	4/10/2023	Carried out Site inspection, Show cause notice	pending before DDP, Margao	

1965			Silvia Pereira, H.no. 113/6/4, Velvaddo, Quelossim	Mr. Constancio Souza, H.no. 103, Curpavaddo, Quelossim	RCC Structure	Sy.no.194/1	4/10/2023	Carried out Site inspection	pending before DDP, Margao	
1966			Mr. Luis Xavier, H.no. 309, Uddo, Quelossim	Mr. Agnelo Xavier, r/o Uddo, Quelossim	compound wall	Sy.no.41/1	11/3/2022	issued final notice	—	
1967			Mr. Felipe Souza, H.no. 318/2, Uddo, Quelossim	Mrs. Rosa M. Xavier, r/o Uddo, Quelossim	Extension of house	Sy.no.18/2	6/19/2023	Carried out Site inspection and Call Discussion	Conducted site inspection by BDO, Mormugao	
1968			Mr. Sebastiao Fernandes, r/o Uddo, Quelossim	Mrs. Rosa M. Xavier, r/o Uddo, Quelossim	Extension of house	Sy.no.18/2	6/10/2023	Carried out Site inspection and Call Discussion	Conducted site inspection by BDO, Mormugao	
1969			Mrs. Rosa M. Xavier, H.no. 312/3, Uddo, QUelossim	Mr. Sebastiao Fernandes, H.no. 312/3(1) Uddo, Quelossim	Construction of house	Sy.no.18/2	9/4/2023	Carried out Site inspection and Call Discussion	Conducted site inspection by BDO, Mormugao	
1970			Mrs. Rosa M. Xavier, H.no. 312/3, Uddo, Quelossim	Mr. Felipe Souza, H.no. 318/2, Uddo, Quelossim	Construction of house	Sy.no.12/8	9/4/2023	Carried out Site inspection and Call Discussion	Conducted site inspection by BDO, Mormugao	
1971		Sancoale	Nazir Sayed H. No. 147 Zuarinagar Sancoale	Siddarth Joshi H.No. 151 Zuarinagar Sancoale	Illegal construction of 4 wheeler garage	Sy No. 127/1	12/25/2022	issued stop notice	pending DDP in margao	
1972			Linda Cardoza Rua de Maria Sancoale	Elizabeth Coutinho Rua de maria Sancoale	Illegal Construction of house	Sy No. 288/1	10/29/2020	issued stop notice	structure partially demolish	
1973		V.P. Verna	Shree Mahalasa Narayan Devlaya, Old Mardol Verna.	M/s. Ami Industries	Compound wall	Sy. No. 32/0 of Verna Village	12/23/2020	Inspection & show cause notice	Case before Dy. Director of Panchayats	
1974			Comunidade of Verna	Tajuddin Khan	Development of plots	Sy. No. 55/0 of Verna Village	1/24/2020	Stop notice, site inspection & showcause notice	Case before Addl. Director of Panchayats, South.	
1975			Sedric Santan Fernandes, PoriebhatVerna.	Edwin James D'Costa	House	-	5/27/2020	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1976			Rosa Correia, Ambulor Verna	Franky Correia	House	-	4/7/2021	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1977			Francisco Barreto, Poriebhat Verna	Camilo Barreto & Juzinho Barreto	House	Sy. No. 77/9 of Verna Village	12/1/2021	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1978			Sripad Kantak, Cumborda Verna.	Kishore Kholkar	House	Sy. No. 330/1 of Verna Village	3/14/2022	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	

1979			Cajetan Augustine Fernandes, Hiranandi Estate, Thane, Maharashtra	Savio Dias, Dignem Verna.	Rooms	Sy. Nos. 9/2, 9/12 & 9/23 of Verna Village	4/18/2022	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1980			Inacia Andrade Correia, Ambulor Verna.	Menino Correia, Ambulor Verna.	House	Sy. No. 131/3 of Verna Village	5/5/2022	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1981			Alvaro Abranches, Neart the Church, Povacao Verna.	Santano Xavier, Ambulor Verna.	Illegal construction	—	2/3/2023	Inspection conduct	Matter before Block Development Officer, Mormugao.	
1982			Comunidade of Verna	Pratak Nayak, Cumborda Verna.	Illegal construction in comunidade property	Sy. No. 23/1 of Verna Village	3/4/2023	Stop notice, site inspection & showcause notice	Case before Dy. Director of Panchayats	
1983			Francisco Valadares, H. No. 560, Fatorda.	Pedro Antonio Costa, Bamborda Verna.	House	—	3/18/2023	Stop notice & site inspection.	Matter before Block Development Officer, Mormugao.	
1984		Velsao-Pale-Issorcim	Minguelina Goes, H.No.181, Dando, Pale	Agnelo Rodrigues, dando, pale	Illeg. Const. of compound wall .	Pale	5/12/2020	Issued Stop Work Notice, Site Inspection Notice, Show cause Notice, Demolition notice	Case is disposed	Nil
1985			Deputy director of panchayats, Margao	Luis santano D'Souza, Belem, Pale	Re-const. of Residential house	41/7, Pale	4/30/2020	Issued Show cause notice	Case is disposed	Nil
1986			Villagers of Velsao-Pale	JE Works, South Western Railway	Illeg. Const. of Structure at velsao in Right of way Level Crossing at LC No.26	Velsao	11/16/2020	Issued Stop work Notice, Site inspection Notice, Show cause Notice, Final Show cause notice, Demolition notice	Action will be taken	Nil
1987			Suzan Vicente, H.No.204, Velsao, Dando	Bento Vicente, R/o Dando, Pale, Velsao	Blocking of access and illeg. Const. of rooms	Pale	5/18/2020	Issued Stop Work Notice, Site Inspection Notice, Show cause notice	Case is disposed	Nil
1988			Frenim Brito, H.No.389, Buticas II, P.O. Navelim-Goa	Natalia Dias, W/o late Michael Dias, Pale-Velsao	Illeg. Const. of a car shed	12/7, Pale	4/16/2021	Issued Stop Work Notice Site Inspection Notice,	Case is disposed	Nil
1989			Custodio (Chris) Faria, H.No.10/A, Costavaddo, Cuelim, Cansaulim	The Director, Panacea Villas Organic Farms.	Blockage of Traditional access & erection of illeg. Concrete poles, wire mesh fencing	54/2, Velsao	5/12/2021	Issued Stop Work Notice, Site Inspection Notice, Show Cause Notice	Action will be taken	Nil
1990			Joao Antonio Jose Fernandes, H.No.103/A, Bellem, Velsao	Cecilia Colaco, Bellem, Velsao-Pale	Illeg. Const. of Staircase and a room	Pale	6/22/2021	Issued Stop work Notice, Site Inspection Notice, Show cause Notice.	Case is disposed	Nil

1991			Jose Antonio Fernandes,H.No.246/1,Primeiro -vaddo, Velsao	Francisco Rego, H.No.246,PrimeirovaddoVelsao	Illeg. Laterite stone const. at Velsao	58/15, Velsao	7/23/2021	Issued Stop Work Notice, Site Inspection Notice, Show Cause notice	Case is disposed	Nil
1992			Villagers of Velsao-Pale	Section Traffic Inspector, South Westren Railways	Illeg. Const. of toilet behind level Crossing at Velsao (L.C.No.26)	Velsao	11/16/2021	Issued Stop work Notice, Site Inspection notice,Show cause notice, Final Notice, Demolition Notice	Action will be taken	Nil
1993							2022-23			
1994			Jonathan Monteiro,Flat No.A3-F2, 1st floor,Queeny Visions,Velsao-Pale	Al-Raza Spares, ground floor, A3 Bldg.,Queeny Visions,Velsao-Pale	Causing noise & smoke pollution with unb earable burning smell	Pale	9/15/2022	Issued Stop Notice, Site Inspection, Shoaw cause Notice, Demolition Notice	Case is disposed	Nil
1995			Vita Souza, Pent House Apts.,Behind Chicalim Sports Complex, Chicalim,Goa	Maria Barbosa,H.No.71, Velsao-Pale.	Erection of wooden Structure Shed(Horticulture Gadda) at Pale Village	48/1, pale Village	10/6/2021	Issued Site Inspection Notice, Show cause notice,Demolition Notice	Action will be taken	Nil
1996			Assumpta Sa rebello & Selwyn Sa rebello,H.No.1, Pale,Velsaio	Francisca Lucas, Bellem, Pale-Velsao	Illeg. Const. of hut at Bellem, Pale-Velsao	Pale	3/25/2022	Issued Stop Work Notice, Site Inspection Notice, Show cause notice, Demolition Notice	Action will be taken	Nil
1997			Village Panchayat Velsao-Pale-Issorcim	Claudina Ritina Aguiar, H.No.9/A, Velsao, Razvoi	Const. of encing the property at velsao	Velsao	10/10/2022	Issued Site Inspection Notice,Show cause Notice, Demolition Notice	Action will be taken	Nil
1998			Bruno Conceicao Fernandes, H.No.44,Falvaddo, Velsao	Maria Estella Fernandes,H.No.44,Falvaddo, Velsao	Illegal Const. of house at Falvaddo, Velsao	Velsao	12/3/2022	Issued stop work notice, Site Inspection Notice,Show cause Notice, Demolition Notice	Action will be taken	Nil
1999			Milagres Fernandes,H.No.110,Cantor,Nr. Post Office,Bogmalo	Mouzinho D'Souza, Dando, Velsao-Pale	Const. of compound wall at Dando, Velsao	Pale	11/18/2022	Issued stop work notice, Site Inspection Notice,Show cause Notice	Action will be taken	Nil
2000			Shaliny Victoria Barbosa,93,Aldeia de Goa,Bambolim	Rail Vikas Nigam Ltd.,Hubli Karnataka	Illegal const. , encroachment & trespass into the property	45/1 of Velsao	1/18/2023	Issued stop work notice	Action will be taken	Nil
2001			Bruno Gomes,Pale, Velsao	Tito Brito, H.No. 41/A, Pale, Velsao	Illegal construction of Compound wall and erection of small illegal const. of structure	Pale	2/10/2023	Issued site inspection notice, Show cause notice	Case is disposed	Nil

2002			Arthur D'Costa, H.No. 53/1, Falvaddo, Velsao	Niraj Sharma, Sai Vihar, Velsao, Pale	Illegal constr. of residential house at Sai Vihar, Pale, Velsao	Pale	1/24/2023	Issued stop work notice, Site Inspection Notice, Show cause Notice	Case is disposed	Nil
2003			Niraj Sharma, Sai Vihar, Pale, Velsao	Arthur D'Costa, H.No. 53/1, Falvaddo, Velsao	Illegal constr. Of 1st floor of residential house at Falvaddo, Velsao	Velsao	2/24/2023	Issued stop work notice, Site Inspection Notice, Show cause Notice	Case is disposed	Nil
2004			Kishan G. Sankolkar, Rangavi Estate, Issorcim	Sharan Meti, Rangavi Estate, Issorcim	Illegal constr. Of extension of house at Rangavi Estate, Issorcim	Issorcim	1/25/2023	Issued Site Inspection Notice, Show cause Notice, Demolition Notice	Action will be taken	Nil
2005			Joslyn Costa, Champs Boutique, Near Municipal Garden, Panaji Goa.	Lourence Rodrigues, H.No. 44, Hollant, Issorcim	Illegal Construction in the property.	5/7 of Issorcim Village	1/3/2023	Issued stop work notice, Site Inspection Notice, Show cause Notice, Demolition Notice	Action will be taken	Nil
2006			Villagers of Velsao-Pale-Issorcim, C/o Agnelo Rodrigues, H.No. 174, Dando, Velsao	Peter Savio Barretto, H.No. 80, Church Waddo, Velsao	Illegal multiple permanent structures and huge illegal water tanks	7/1 of Pale Village	3/14/2023	Issued stop work notice, Site Inspection Notice, Show cause Notice, Demolition Notice	Action will be taken	Nil
2007	Salcete	V.P.Assolna	Mr.Nazareth Fernandes Banda, Assolna	Mr.Socorro Travaso Banda, Assolna	Illegal Const. of garage	Sy.No.111/2	1/31/2020	Issued demolition order	Pending in Addl.Director of Panchayat South	
2008			Ms.Antonetta Dias & Nazareth Fernandes Banda, Assolna	Mr.Socorro Travaso Banda, Assolna	Illegal Const. of compound wall	Sy.No.111/3	1/31/2020	Issued demolition order	Pending in Addl.Director of Panchayat South	
2009			Ulhas Lotlikar & Jairam Lotlikar Orel, Assolna	Dilip Karekar Orel, Assolna	Illegal construction of shed with laterite stones and Tulsi Pad.	Sy.No.3/14	2/16/2021	Issued demolition order	Pending in Addl.Director of Panchayat South	
2010			Adv.Lida Joao Bainfull, Assolna	Mr.Naveen Kundu Bianfull, Assolna	Illegal construction of Swimming pool, residential rooms, toilet	Sy No.124/67	7/31/2021	Issued demolition order	Pending in Addl.Director of Panchayat South	
2011			Mr.Zeno Rodrigues Mulleavaddo, Assolna	Mr.Govind T.Arolkar Mulleavaddo, Assolna	Illegal Const. of Cement grills window and chimney on dead wall	Sy.No.102/4	10/22/2021	Issued demolition order	Pending in Addl.Director of Panchayat South	
2012			Mr.Robinson Fernandes Santwaddo, Assolna	Mr.Marlon Coelho & Marvel Coelho Santwaddo, Assolna	Illegal Const. of compound wall	Sy.No.98/16	1/4/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	

2013			Mr.Francisco X.Rodrigues Orel,Assolna	Mrs.Doretty Fernandes Orel,Assolna	Illegal Const. without licence	Sy.No.53/3	1/18/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	
2014			Mr.Patrick Fernandes,Anthony Fernandes & Agnelo Fernandes Banda, Assolna	Mr.Augusto T.Fernandes Band,Assolna	Construction of septic tank	Sy.No.98/21	3/14/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	
2015			Mr.Santarita D'Silva Colleavaddo,Assolna	Mr.Ashley D'Silva Colleavaddo,Assolna	Illegal Const. of compound wall	Sy.No.152/3	3/10/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	
2016			Mr.Savio C.Ferreira Bairo Primeiro,Assolna	Mr.Rafael Cardozo Bairo Primeiro,Assolna	Illegal Const. G+1	Sy.No.133/11	8/3/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	
2017			Mr.Frank Coelho Santwaddo,Assolna	Mr.Mauricio R.J.D.Diniz Santwaddo,Assolna	Illegal construcion of fence with GI Poles and GI Net wire S	Sy.No.98/13 & 98/14	12/15/2022	Issued demolition order	Pending in Addl.Director of Panchayat South	
2018			Mr. Jose S. Almeida Banda,Assolna	Mrs. Franzie Almeida Banda,Assolna	Illegal Const. without obtaining licence	Sy.No 93/5.	4/18/2023	Issued Memo of intimation	Pending in Addl.Director of Panchayat South	Section 178 of GPR Act 1994 challenging resolution passed in the meeting
2019			Village Panchayat Assolna	Mr.Sebastiano Afonso Mulleavaddo,Assolna	Illegal construction of sinking well	Sy.No.99/23	9/7/2023	Issued demolition order	Pending in Addl.Director of Panchayat South	
2020			Mrs.Julia Gracias Banda,Assolna	Mr.Agnelo Relly Rodrigues\$ Mrs.Fatima Rodrigues Banda,Assolna	Illegal Const. of house compound wall & garage	Sy.No.88/46	10/16/2023	Panchayat resolved to Issued demolition order meeting dated 19/01/2024	Issuing demolition order	
2021		Aquem Baixo	Shantaram S. Rane	Joao Dias	Construction of Compound wall	Ghantamorod Sy. No. 39 & 40	5/6/2020	Site Inspection dated 06/06/2020	Disposed	
2022			PTA Govt. Primary School	Olvis Moraes	Construction of Shop	Ghantamorod	5/12/2020	stop notice dated 12/05/2020, Site Inspection dated 06/06/2020, Notice to police Margao dated 26/06/2020, Show cause notice dated 31/08/2020	Disposed	

2023			Vinod Kantu Mane	Dattaram S.Patil	Construction of Shed	Goraxswadi	6/12/2020	Site Inspection dated 30/06/2020, Notice dated 04/08/2020, Site Inspection dated 01/09/2020, Show cause notice dated 03/11/2020	Disposed	
2024			Subhas D. Kalgutkar	Mahesh Sawant	Construction of residential house	Ghantamorod Sy. No. 7/4	7/2/2020	Site Inspection dated 12/08/2020	Disposed	
2025			Nitin Shamughan	Taj Constructions	Construction of Building	Firgulem	7/6/2020	Site Inspection dated 12/08/2020, Site Inspection dated 27/08/2020	Disposed	
2026			Bhanudas Mane	Rikha Shiltole	Construction of Toilet	Goraxswadi	9/15/2020	Site Inspection dated 25/09/2020	Disposed	
2027			Mario Conceicao Vaz	Pedro Caitano Vaz	Construction of Shed	Firgulem	11/26/2020	Site Inspection dated 23/12/2020	Disposed	
2028			Gurudatta V. Bhat	Mukhtiyar Singh	Construction of Pooja Room	Aquem Plaza Goraxswadi	12/11/2020	Stop notice dated 11/12/2020, Site Inspection dated 23/12/2020, Stop notice dated 25/09/2020	under process	
2029			Manuel Miranda	Thereza Gomes & Antonetta Rebello	Construction of Rooms	Firgulem Moll	12/29/2020	Stop notice dated 05/01/2021, Site Inspection dated 06/06/2020, Site Inspection dated 30/06/2020	Disposed	
2030			Querabina Braganza	Adelina Vaz	Construction of rooms	Central Horta	2/12/2021	Stop notice dated 15/02/2021	Disposed	
2031			P.D.L. Caeiro & Rosarinho Paes	Ligorio D'Souza	Construction of Balcony	Firgulem	2/10/2021	Stop Notice dated 22/02/2021	Disposed	
2032			Alfred Lobo	Leena Peixoto	Construction of residential house	Firgulem Moll Sy. No. 51/2	3/2/2021	Stop notice dated 06/03/2021, Site Inspection dated 01/04/2021	Disposed	
2033			Mukhtiar Singh	Gurudatt U. Bhat	Construction of Rooms	Aquem Plaza Goraxswadi	3/20/2021	Site Inspection dated 29/05/2021	under process	
2034			Jaishri Damodar Kudalkar	Rajani Chawan	Construction of Toilet	Goraxswadi	4/27/2021	Stop notice dated 29/04/2021	Disposed	
2035			Josephine Martins	Dattatray Bhat	Construction of Rooms	Fuslabhat	4/28/2021	Site Inspection dated 16/06/2021, Notice to Dattatray dated 06/10/2021	under process	
2036			Deepmala D. Mane	Tejesh S.Mane	Residential Banglow	Behind Canara Bank, Sy.No.25/8F	5/26/2021	Stop notice dated 26/05/2021, Site Inspection notice dated 29/05/2021, Show Cause notice dated 13/10/2021, Show cause notice dated 01/01/2022, Demolition notice dated 21/06/2022	Disposed	
2037			Agnelo Dias	Elvino Moraes	Illegal Shed	Fuslabhat	5/28/2021	Stop notice dated 01/06/2021, Site Inspection dated 16/06/2021	Disposed	
2038			Chester Torres	Julio Quadros	Construction of residential house	Aquem-Baixo	5/31/2021	Site Inspection dated 15/07/2021, Office hearing dated 25/09/2021, Site Inspection dated 12/11/2021	under process	

2039			Residential of Sy. No. Chetan Salkar & Others	Prashant R. Kakode	Construction of Compound wall	Firgulem, Sy.No. 25/8	1/6/2022	Stop notice dated 07/01/2022	Disposed	
2040			Joaquim Marten Vas	Remedios Piedade	Construction of residential house	Cottoca	12/16/2021	Stop notice dated 18/12/2021, Site Inspection dated 29/12/2021, Show cause notice dated 19/03/2022	under process	
2041			Julio Quadras	Chester Torres	Extention of Residential House	Aquem-Baixo	7/19/2021	Site Inspection dated 16/11/2021, Site Inspection, Notice dated 12/11/2021, Site Inspection dated 20/11/2021, Show cause notice dated 05/04/2022	under process	
2042			Karunakaran vijayan	Miraj Khan	Illegal extention of house	Shantinagar	8/29/2023	Stop notice dated 06/09/2023	under process	
2043		Ambelim	Smt. Asha G. Dessai. r/o. H.No. 285, Capleavaddo, Ambelim	Datta N. Kanolkar. r/o. H.No. 283, Caplea-Ambelim.	Illegal Construction of Compound Wall	Caplea-Ambelim, Sy. No. 11/52	6/4/2021	Site Inspection	Pending before Civil Judge Margao	
2044			Basilina Pedrina D'Silva, r/o. H.No. 213/1, Socovaddo, Ambelim	Joseph Cardozo, r/o. H.No. 215, Socovaddo, Ambelim	Illegal Construction of boundary Wall	Socovaddo, Ambelim, Sy. No. 119/34	25/05/2021	Issued Stop Notice	Solved	
2045			Adv. Lida Joao, Bainfoll, Assolna	Mr. Agnelo Paes and Mrs. Olive Paes	Construction with no setback and gates are fixed	Bainfoll Assolna	7/5/2021	Under Process	Pending under Panchayat level	
2046			Adv. Lida Joao, Bainfoll, Assolna	Mrs. Maggie Doursdo and Mrs. Clancy D'Silva	Illegal construction of rooms	Bainfoll Assolna	7/5/2021	Under Process	Pending under Panchayat level	
2047			Mrs. Nifa Cardozo, r/o. H.No. 218, Socovaddo, Ambelim	Justina D'Silva, r/o. Socovaddo, Ambelim	Illegal encroachment and Construction of Kitchen and Compound Wall	Socovaddo, Ambelim.	19/7/2021	Site Inspection	Solved	
2048			Carlton Colaco, r/o. Ambaji, Fatorda	Shri. Severin Cardozo, r/o. H.No. 20/3, Ambelim	Illegal Construction and extension to existing structure	Ambelim, Sy. No. 149/4	15/7/2021	Issued show cause notice	Pending under Panchayat level	
2049			Sinda I. Rodrigues, r/o. H.No. 277, VazDourados, Capleavaddo, Ambelim	Alcapon D'Silva, r/o. H.No. 311, Capleavaddo, Ambelim	Illegal filling of paddy field and construction activities.	Ambelim, Sy. No. 113/1	3/7/2021	Site Inspection	Pending under Panchayat level	
2050			Bonifacio Vas, r/o. H.No. 597, Pimplafoll, Ambelim	Milagres Salvador Vas, Sylvia Milagres Vas and Tasha Milagres Vas, r/o. H.No. 652/A, Ambelim	Illegal Septic Tank, Soak pit and illegal 2nd floor, and illegal construction of Metal Sheet	Pimplafoll, Ambelim	14/7/2021	Site Inspection	Pending under Panchayat level	

2051			Dr. R.S.Silva, r/o. H.No. 61/3, Banda Ambelim	Catarina Quadros, r/o. H. No. 65, Banda Ambelim	Construction of structure without permission from TCP & Panchayat	Banda, Ambelim	27/8/2021	Site Inspection	Pending under Panchayat level	
2052			Joyd Simoes, r/o. Fondop, Velim	Luis Fernandes and 5 others, r/o. Pedda, Ambelim	Illegal erection of Structure	Pedda, Ambelim	4/10/2021	Stop Notice, Site Inspection	Pending under Panchayat level	
2053			Hubert Torcato, r/o. H. No. 440, Baga Ambelim	Joanita Mascarenhas, r/o. H. No. 439, Baga Ambelim	Illegal Compound Wal	Baga Ambelim	9/30/2021	Site Inspection, Show Cause Notice	Pending under Panchayat level	
2054			Gilbert Dias, r/o. H.No. 412, Nag-Baga, Ambelim	Marcelina Dias, r/o. H.No. 411, Nag-Baga, Ambelim	Illegal Construction without leaving setback in the common property	Nag-Baga, Ambelim, Sy. No. 21/1	17/6/2022	Site Inspection, Issued Show Cause Notice	The case is before the Deputy Director of Panchayats, Margao	
2055			Catharina Quadros, r/o. H.No. 65, Banda Ambelim	1. Antia Vincy D'Silva and Vincentina D'Silva. 2. Albin M. D'Silva and Ella Cardozo. Both r/o. Banda Ambelim.	Illegal Construction of compound wall	Banda Ambelim, Sy. No. 153/1	21/11/2022	Called the party in the V.P. Office for discussion, Site Inspection done	Pending under Panchayat level	
2056			Carmo Tomy Teixeira, r/o. H.No. 437, Ambelim	Celia Torcator/o. H. No. 441, Baga Ambelim	Illegal Construction in Property	Baga, Ambelim	5/2/2023	Site Inspection	Pending under Panchayat level	
2057			Carmo Tomy Teixeira, r/o. H.No. 437, Ambelim	Alexinha Fernandes, r/o. H. No. 438/1,2,3, Baga Ambelim	Illegal Construction in Property	Baga Ambelim, SY. No. 606/108, 606/93, 606/103	5/2/2023	Site Inspection	Pending under Panchayat level	
2058		Betalbatim	Mrs. Ursulla A. Fernandes H.No. 235 Fondve & Mrs. Barbina Valadares Milkman Street, Camp, Belgaum	Shri. Bruno Pereira H. No. 9/A, Thonvaddo, Betalbatim, Salcete – Goa.	Illegal construction of dilapidated home in sy.no. 14/15, Betalbatim	sy.no. 14/15, Betalbatim	20/10/2022	Demolition Notice issued	Matter referred to Demolition Squad	
2059			Shri. Cruz Fernandes resident of H. No. 41/A, Pockvaddo, Betalbatim	Smt. Angela Cabral H. No. 130/B, Nagvaddo, Betalbatim	illegal of fence and extension of house	survey No. 65/14 at Betalbatim	16/11/2022	Show Cause Notice Issued	Demolition Notice shall be issued by adopting Panchayat Resolution	

2060			Shri. Pedro Camilo Santimano H. No. 47/A, Pockvaddo, Betalbatim, Salcete - Goa	Shri. Estavam Satimano H. No. 47/B, Pockvaddo, Betalbatim, Salcete – Goa.	illegal construction going on in survey no 87/4 in plot No. A.	survey no 87/4 in plot No. A. at Betalbatim	31/01/2023	Show Cause Notice Issued	Demolition Notice shall be issued by adopting Panchayat Resolution	
2061			Shri. Judas Mercy Rato S/o Shri. Suzano Remedios Rato H. No. 2/A, Ranvaddo, Betalbatim, Salcete – Goa	Mr. Lourenco Constancio Rato and Mrs. Fatima Veronica Jorge Through Power of Attorney Shri. Albert Pinto H. No. 8/B, Nagvaddo, Betalbatim, Salcete – Goa.	illegal extension to the existing house	survey No. 141/12 at Betalbatim	2/9/2023	Show Cause Notice Issued	Matter Set aside as approval furnished	
2062			Shri. Teotonio Karl das D. Alemao resident of H. No. 58, Nagvaddo, Betalbatim, Salcete - Goa	Shri. Olavo Antonio Da P. S. Alemao H. No. 62, Nagvaddo, Betalbatim, Salcete – Goa	Illegal fencing in property under survey no. 43/4 of village Betalbatim.	survey no. 43/4 of village Betalbatim	11/2/2023	Show Cause Notice Issued	Matter Set aside as approval furnished	
2063			Smt. Anita Fernandes resident of H. No. 48, Binvaddo, Betalbatim, Salcete - Goa	Shri. Vincent Fernandes Binvaddo, Betalbatim, Salcete – Goa	illegal construction	survey No. 163/0 at Betalbatim	9/11/2022	Show Cause Notice Issued	Office hearing along with Opponent and Complainant	
2064			Smt. Joanita Fernandes resident of H. No. 45/A, Pockvaddo, Betalbatim, Salcete – Goa and Shri. Maximiano M. Vaz and Smt. Rosa Ditosa Vaz	Smt. Antonette Vaz e Falcao Smt. Regina Vaz H. No. 45, Pockvaddo, Betalbatim, Salcete – Goa.	illegal construction in the property bearing Sy. No. 87/15 at Betalbatim, Salcete – Goa	Sy. No. 87/15 at Betalbatim, Salcete – Goa	9/8/2023 and 04/08/2023	Stop Notice issued	Site Inspection held	

2065			Smt. Antonette Vaz e Falcao	Smt. Joanita Fernandes H.No.45, Pockvaddo, Betalbatim, Salcete - Goa	illegal construction of structure in the property bearing Sy. No. 87/16 at Betalbatim, Salcete – Goa	Sy. No. 87/16 at Betalbatim, Salcete – Goa	18/01/2023	Stop Notice issued	Site Inspection held	
2066			Smt. Gorethy Afonso H. No.460, Nagvaddo, Betalbatim, Salcete - Goa	Smt. Merlyn Afonso Nagvaddo, Betalbatim, Salcete - Goa	illegal construction in the property bearing Sy. No.69 at Nagvaddo, Betalbatim, Salcete – Goa	Sy. No.69 at Nagvaddo, Betalbatim, Salcete – Goa	26/05/2023	Stop Notice issued	Site Inspection held	
2067		Camorlim	Laximi S. Naik H No. 324 Curra	Shashikant Y. Naik H.No 324 Curra	Const of House	Sy.388/1	2/27/2023	Pending in Addl Dir of panchayat	Pending in Addl Dir of panchayat	
2068		Cana Benaulim	Maria Rosa Baptista, R/o H.no. 57/A Nr. St Paul Chapel Pedda Benaulim & Marsal Monteiro, r/o H.no. 57/C, Nr. St Paul Chapel Pedda Benaulim	Maria Natalina Jacinta e Rato H.no. 52 Pedda Benaulim	Illegal construction of Residential house (terraced)	105/2 Benaulim	1/23/2021	*Site inspection was carried out. *called both the party for settlement. *issued Show cause notice and demolition notice	matter is before Deputy Director of Panchayats	
2069			Sebastiao Afonso, H.no. 1650 Vasvaddo Benaulim	Joaquim Afonso, Filipina Fernandes & Simon Rosario Afonso	illegal construction of structure	402/1-B Benaulim	1/27/2021	*Site inspection was carried out	As per res no 7(36) meeting dated 7/09/2021 it was resolved to call both the parties for hearing (Pending at Panchayat level)	
2070			Gabriel Fernandes H.no. 17/C Adsulim Cana Benaulim	Caetano Menino Fernandes	illegal construction of compound wall	1/1 Adsulim	3/19/2021	pending at Panchayat level	pending at Panchayat level	
2071			Artemio S.S. V. Fernandes & Eduardo Fernandes H.no. 648 Pulvaddo Benaulim	Ana Piedade Ferrao & Renzil Ferao H.no. 394 Primavaxi Benaulim	illegal construction	33/3 Benaulim	4/12/2021	*Site inspection by BDO-I Margao Goa. *Site inspection carried out by this office. *Issued Show cause notice and Demolition notice.	resolved to forward to demolition squad	
2072			Santana Fernandes H.no. 1511 Vasvaddo Benaulim	Rosario Francisco Goes and Maria Graciana Goes H.no. 1515 Soriant Benaulim	illegal construction of compound wall	378/1 Benaulim	4/23/2021	*Site inspection. *Issued Show cause notice I & II and Demolition notice.	Matter is before Addl. Director of Panchayats-II at Margao Goa	

2073			Roque Sebastiao Carvalho, Henriqueta Vaz e Carvalho, Neville Carvalho & Vijaya Aranha H.no. 717/2 Acsona Benaulim	Agostinho Germano Carvalho, Veronica Lobo e Carvalho, and Mr & Mrs. Seby Alexandre Carvalho H.no. 717/1 Acsona Benaulim	illegal construction of compound wall	158/3 & 158/3-B Benaulim	6/14/2021	*Site inspection.	in meeting dated 17/11/2021 it was resolved to demarcate their property for needful action	
2074			Joaquina Rodrigues H.no. 1039 Acsona Benaulim	Julieta Rodrigues H.no. 1039/2 Acsona Benaulim	illegal shed with metal	Acsona Benaulim	6/18/2021	*Site inspection. *Issued Show cause notice and Demolition notice.	resolved to forward to demolition squad	
2075			Rosy Dias e Fernandes, H.no. 381/1G-1 Mondo Benaulim	Zelia Pinto H.no. 1278 Mazilvaddo Benaulim	illegal construction of compound wall	210/3-C Benaulim	6/29/2021	*Site inspection.	as per res no. 6(8) meeting dated 07/10/2021 it was resolved to ask complainant to demarcate the property for needful action	
2076			Mrs. Paulina Fernandes, w/o Joao Sebastiao Fernandes, H.no. 78 Pedda Benaulim	Regina Baretto H.no. 86 Pedda Benaulim	illegal construction of house by disclosing correct facts	94/3-C Benaulim	6/30/2021	*Site inspection.	complaint is rejected as construction is carried out as per approved plan	
2077			Reena Pereira e Furtado, Francisco Furtado & Filipina Pereira e Furtado H.no. 1246/2 Mazilvaddo Benaulim	Constantino Furtado and his wife, Milagrina Fernandes e Furtado, Sebastiao Furtado & his wife and Antonetta Furtado H.no. 1246/3 Mazilvaddo Benaulim	illegal construction laterite stone wall, septic tank, kitchen & shed with ACC sheets	273/1 Benaulim	7/13/2021	*Inspection held on 16/08/2021. *Issued Show cause notice- I & II. *Issued Demolition notice	Pending before Addl. Director of Panchayats-II South at Margao Goa	
2078			Rosa Rodrigues & Esperanca Rodrigues H.no. 1728/A Vasvaddo Benaulim	Esmeralda Rodrigues H.no. 1736 Vasvaddo Benaulim	illegal constuction	300/3 Benaulim	7/30/2021	*Site inspection was carried out.	matter closed as during site inspection no construction was found	
2079			Teodolinda Silva h.no. 1560/A Vasvaddo Benaulim	Complaint against Agnelo Fernandes & Ivette Fernandes H.no. 456 Grand Pulvaddo Benaulim	illegal/ unauthorized construction work in a building and parking area	9/1 Benaulim	8/12/2021	*Site inspection was caaried out. *Issued show cause notice.	Pending at Panchayat level after sending show cause notice	

2080			Raul B. Sequeira 103 Gasper Appartment near Peoples High School Panaji Goa	Complaint against Maria Helena sequeira w/o late Eustaquio Sequeira and her daughter Vellany Sequeira and Sabina Sequeira H.no. 1498/A Vasvaddo Benaulim	illegal construction of house/ building	384/1 Benaulim	9/27/2021	*Site inspection. *Issued Show cause and Demolition notice.	Matter is before Addl. Director of Panchayats-II at Margao Goa	
2081			Tomacinha Antonia Fernandes H.no. 201/A/3 Duplex Apts D-8 River Sal Estate Benaulim	complaint against Gladdis Coutinho H.no. 201/A/3 Duplex Apts D-6 River Sal Estate Benaulim	encroachment and illegal construction of wall in open space	River sal Estate Benaulim	10/1/2021	*Site inspection. *Issued Show cause notice and Demolition notice.	resolved to forward to demolition squad	
2082			Philipina Rita Barretto H.no. 444 Grande Pulvaddo Benaulim	Complaint against Luis Cilvino Baretto H.no. 443/2 Pulvaddo Benaulim	Illegal construction of toilet on back side of house and independent room/ loza behind the house	H.no. 443/2 Benaulim	10/8/2021	*Site inspection was carried out.	as per the reply from respondent the dispute is in Civil Court Margao	
2083			Constancio Roque Fernandes H.no. 187/2 Pedda Benaulim	Complaint against Luis Cyriano Fernandes alias Shri Luis Ciriaco Fernandes H.no. 194/A Pedda Benaulim	illegal construction of compound wall	103/6 Benaulim	12/6/2021	*Site inspection was carried out.	complaint is rejected as respondent has given satisfactory reply to complaint	
2084			Jorge Noronha H.no. 455/2 Grande Pulvaddo Benaulim	Complaint against Natalina Noronha, H.no. 455/A Pulvaddo Benaulim	illegal construction in set back area	46/10/A Benaulim	12/7/2021	*Site inspection was carried out.	matter is before the Deputy Collector & SDO, Salcete Margao	
2085			Piedade Silva & Menino Fernandes H.no. 1576/3 Vasvaddo Benaulim	Complaint against Paulo Fernandes & Succorina Fernandes H.nno. 1575 Vasvaddo Benaulim	illegal construction of compound wall	393/1 Benaulim	12/9/2021	*Site inspection was carried out. *issued Show cause notice and demolition notice	Matter is before Addl. Director of Panchayats-II at Margao Goa	
2086			Eugenio Misquita H.no. 446 Pulvaddo Benaulim	Complaint against Devi Kurade & Prasant Kurade	illegal construction of Toilet	25/6 Benaulim	12/17/2021	*Site inspection carried out by this office. *Site inspection carried out by BDO-I Salcete Margao Goa. *Issued Show cause notice	Resolved to issue Demolition notice vide meeting dated 10/01/2024	

2087			Victor Hugo Gomes C/o Goa Chitra Museum, H.no. 498/1 Cajunt Pulvaddo Benaulim	complaint against Nelson Fernandes H.no. 486/A/1 Pulvaddo Benaulim	illegal construction of compound wall, extended balcony on ground floor, masonry room, concrete cantilever.	49/1-Hbenaulim	1/27/2022	*Site inspection was carried out. *Issued show cause notice.	matter is on hold as respondent had given plan file to this office	
2088			Maria Francisca Pinto H.no. 1306 Mazilvaddo Benaulim	Complaint against Bernard Remedios Pinto H.no. 1303 Mazilvaddo Benaulim	unauthorized and illegal construction work	299/2 Benaulim	3/7/2022	*Site inspection was carried out. *Issued show cause notice	respondent had applied for construction license. Matter before Deputy Director of Panchayat Margao Goa	
2089			Joaquim Rodrigues H.no. 1728/B Vasvaddo Benaulim	Complaint against Esperance Rodrigues	constructing new house and septic tank close to complainant compound wall	300/3 Benaulim	5/7/2022	*Site inspection was carried out.	during inspection both parties asked for time to settle the matter amicably	
2090			Romeo Monteiro H.no. 15/F Cana Benaulim	Complaint against Anthony Sucorro Fernandes, H.no. 16/3 Cana, Conceicao Oliveira H.no. 16 Cana, Rosa Pudenciana Assencao H.no. 16/3 Cana and Shanu R. Lotlikar H.no. 15/D Cana Benaulim	illega construction of first floor of house	14/4 Cana	5/12/2022	*Site inspection was carried out.	during inspection illegalities were not identified by complainant	
2091			Luis Fernandes H.no. 194/A Pedda Benaulim	Complaint against Menino Fernandes H.no. 194 Pedda Benaulim	Illegal work without proper setback	114/2 Benaulim	6/13/2022	*Site inspection was carried out.	During inspection it was found that work is stopped after the notice issued of stop work notice	
2092			John Francis Barretto Ferns villa 196/1 Xeldem Quepem	Complaint against Nazareth Barretto H.no. 443 Pulvaddo Benaulim	illegal extension of house	25/4 Benaulim	6/27/2022	*Site inspection was carried out.	matter is subjudice, as it is before the court	

2093			Jose Roque X.P. Gracias Flor H.no. 800/BS/F3, Acsona Benaulim (complaint to Deputy Director of Panchayats Margao Goa)	Marcos V.P. Gracias Flor H.no. 1239 Mazilvaddo Benaulim	Memorandum regarding RTI sought as to the property under Sy.no. 27/7 and 272/5 of illegal structure/ erection of illegal 03 nos boards under Sy.no. 214/4. Against	272/7 and 272/5 and 214/4 (Boards) Benaulim	7/25/2022	*Site inspection was carried out. *Issued show cause notice and Demolition notice	Matter is before Addl. Director of Panchayats-II at Margao Goa	
2094			Manoj Kumar Pandit H.no. 716 Acsona Benaulim	complaint against Orlando Mesquita H.no. 710 Acsona Benaulim	illegal garage roof	158 Benaulim	7/30/2022	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Demolished illegal construction/ erection of garage/ shade n setback area	
2095			Jose Fernandes h.no. 1605 Vasvaddo Benaulim	Complaint against Anthony Fernandes H.no. 1605/GF-8 and Jose Bernado Fernandes H.no. 1605/GF-7 Vasvaddo	illegal construction in set back area	Vasvaddo Benaulim	9/27/2022	*Site inspection was carried out	Pending at Panchayat level, after inspection it was resolved to call both the party for discussion	
2096			Moxes Fernandes H.no. 1457 Vasvaddo Benaulim	Complaint against Rui Arceno Pereira	Illegal construction of temporary structure	Next to Brito Guest House Mazilvaddo Benaulim	9/28/2022	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	resolved to forward to demolition squad	
2097			Teodolinda Silva h.no. 1560/A Vasvaddo Benaulim	Complaint against Severino Fernandes H.no. 1554 Vasvaddo Benaulim	illegal construction of shed in set back area	376/10 Benaulim	10/15/2022	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Shed is demolished by respondent	
2098			Julieta Rodrigues H.no. 1039/2 Acsona Benaulim	Complaint against Joaquina Rodrigues H.no. 1039 Acsona	illegal construction of compound wall and toilet close to complainant kitchen	Acsona Benaulim	10/17/2022	*Site inspection was carried out	Matter closed as respondent has approved plan and construction is as per approved plan	
2099			Paulin Monteiro H.no. 1599 vasvaddo Benaulim	Complaint against Apolino Dsilva H.no. 1602/A Vasvaddo	illegal construction of compound wall	391/4 Benaulim	10/21/2022	*Site inspection was carried out	Matter amicably settled	

2100			Residents of Dansvaddo Acsona	Complaint against Vicent Silva, Noel Michael Godin & Jose aulose Irimpan H.no. 827 Acsona Benaulim	illegal construction of compound wall	209/4 Benaulim	12/13/2022	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	resolved to forward to demolition squad	
2101			Maria Fernandes H.no. 1483 Vasvaddo Benaulim	Complaint against Joao Fernandes and Jesuina Fernandes H.no. 1483 Vasvaddo Benaulim	illegal construction of room/ garage	385/10-A Benaulim	1/18/2023	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Matter before the Addl Director of Panchayats-II Margao Goa	
2102			Hubert Gomes 2nd floor opp IDBI Bank Margao	Complaint against Zen Garden, Constructed by Common Wealth Developers PVT Ltd	illegally erected fence in front of shop	389/2 Benaulim	2/10/2023	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	resolved to forward to demolition squad	
2103			Gaspar A. Dasilva H.no. 1781/A Vasvaddo Benaulim	Complaint against Jerome Rodrigues r/o Vasvaddo	illegal construction of septic tank	304/3 Benaulim	2/13/2023	*Site inspection was carried out. *Issued show cause notice	Matter amicably settled	
2104			Jesuina Fernandes H.no. 1483 Vasvaddo Benaulim	Complaint against Maria Fernandes	illegal construction of garage/ shed	385/10 Benaulim	2/16/2023	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Matter before the Addl Director of Panchayats-II Margao Goa	
2105			Domingos Leo Baptista H.no. 54 Pedda Benaulim	Complaint against Valent Baptista, Rosario Baptista and Anthony Baptista	illegal construction and encroachment	107/3 Benaulim	4/5/2023	*Site inspection was carried out. *Issued show cause notice	Complainant and respondent asked time for settlement	
2106			Caitano Piedade Fernandes H.no. 603 Grand Pulvaddo Benaulim	Complaint against Sontiago Fernandes H.no. 603 Pulvaddo Benaulim	illegal construction	148/1 Benaulim	4/11/2023	*Site inspection was carried out.	matter closed as during site inspection no construction was found	
2107			Miguel Fernandes H.no. 896 Acsona Benaulim	Complaint against Socorrina Fernandes H.no. 740 Acsona Benaulim	illegal construction of shed	162/3 Benaulim	4/24/2023	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Matter before the Addl Director of Panchayats-II Margao Goa	
2108			Pedro Fernandes H.no. 1192 Mazilvaddo Benaulim	Complaint against John Fernandes H.no. 1197 Acsona Benaulim	illegal construction of rooms in paddy field	311/16 Benaulim	4/27/2023	*Site inspection was carried out. *Issued show cause and notice to produce documents.	respondent is requested to produce documents	

2109			Lino Fernandes H.no. 233/B Borda Margao	Complaint against Clotilda Carolina Fatima Pinto e Pereira H.no. 714 Acsna	illegal construction of garage, house and compound wall	160/0 Benaulim	5/24/2023	*Site inspection was carried out. *Issued show cause notice and Demolition notice.	Matter before the Addl Director of Panchayats-II Margao Goa	
2110			Lino Fernandes H.no. 233/B Borda Margao	Complaint against Clotilda Carolina Fatima Pinto e Pereira H.no. 714 Acsna	illegal construction of house, storeroom, soak pit & septic tank close to well	151/11 Benaulim	5/30/2023	*Site inspection was carried out. *Issued show cause notice. *Letter to Inspector of Survey & Land Records to depute a surveyor	Pending at Panchayat level	
2111			Sebastiao Furtado r/o H.No. 1246/3A, Mazilvaddo Benaulim	Sebastiao Furtado alias Sabu H.no. 1246/2 Mazilvaddo Benaulim Salcete Goa	Illegal construction of residential house	273/1 plot no B/2	7/10/2023	*Site inspection was carried out	Pending at Panchayat level	
2112			Asha Hegde H.no. 363 Mondo Benaulim	Mingelina Moraes H.no. 369 Mondowado Benaulim Salcete Goa	illegal construction activities in your residential house, construction cum fabrication of staircase work which is grossly affecting them with dust, noise pollution	41/9 Benaulim	7/24/2023	*Site inspection was carried out	inspection report is placed before the upcoming Panchayat body meeting	
2113			Socorinha Rebelo, H.no. 292/1 Pulvaddo Benaulim	Milagrina Dcosta/ Willy Dcosta H.no. 287 Pulvaddo Benaulim, Salcete Goa	illegal compound wall which is blocking her approach/ view to her existing road	H.no. 287 Pulvaddo Benaulim	8/30/2023	*Site inspection was carried out	Pending at Panchayat level	
2114			Rupesh D Katkar r/o H.no. 946/D-8 Acsna Benaulim	Cruz Rebello r/o H.no. 938/1 Acsna Benaulim Salcete Goa	construction of a room	H.no. 938/1 Acsna Benaulim	10/11/2023	*Site inspection is scheduled	Pending at Panchayat level	
2115			Minguelina Moares r/o H.No. 369, Pulvaddo Benaulim	Asha Hegde H.no. 363 Mondo Benaulim	illegally constructing compound wall which is grossly affecting the complainant with dust pollution	41/5 & 41/7 Benaulim	10/27/2023	*Site inspection was carried out	Placed before the upcoming Panchayat body meeting	
2116			Joe Pereira H.no. 5 Cana Benaulim	Francisco Ferrao H.no. 6/B Cana Benaulim	Illegal construction	22/9 Benaulim	1/8/2024	*Site inspection is scheduled	Pending at Panchayat level	

2117		Carmona	CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Jose Mascarenhas H.No.155/C, Kirbhat ward,Carmona, Salcete- Goa	residential house	208/16,Carmona	4/12/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2118			Maria Sucorina Miranda P.O.A Joe Coutinho H.No.15, Olvaddo,Carmona, Salcete-Goa	Rodwinson .A.Rodrigues,H.No.31, Olvaddo , Carmona, Salcete-Goa	compound wall	257/20, Carmona	4/12/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2119			CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Juditha Fernaqndes H.No.170, Kirbhat ward, Carmona, Salcete- Goa	residential house	208/13, Carmona	4/18/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2120			CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Aureliana Fernandes e Pereira H.No.155/E,Kirbhat ward, Carmona	residential house	200/05, Carmona	4/18/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2121			CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Caetano Dsouza H.No.168/A, Kirbhat ward, carmona, Slacete- Goa	residential house	208/7, Carmona	4/12/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2122			CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Jose Mascarenhas H.No.155/C, Kirbhat ward,Carmona, Salcete- Goa	residential house	208/16,Carmona	4/12/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2123			CasmiroFernandes H.No.176, Kirbhat ward, Carmona, Salcete-Goa	Jose Mascarenhas H.No.155/C, Kirbhat ward,Carmona, Salcete- Goa	residential house	208/16,Carmona	4/18/2022	Notice was sent to the opponent	Pending before the Deputy Director of panchayats, Margao- Goa	
2124			Xavier Pereira H.No.132, Cansaulim	Antonio.C.Fernandes/S ilvester Falcao, Batty Viegas, Carmona, salcete-Goa	illegal structures (cowsheds,garage)	44/14,Carmona	3/10/2023	Demolition notice issued	Pending before Additional Director of Panchayats	
2125		Cavelossim	Ronald Pinto, H.No:750/1 Defence colony, Alto Porvorim Bardez	Perry Fernandes, Mobor, Cavelossim, salcete Goa	Reporting of illegal construction / Development	S.y. 97/1-2-3 of Cavelossim	1/22/2021	Stop notice Issued and demolition order issued vide ref. no. VP/CAV/2021-2022/1026 dt.15/03/2022	Matter Pending before High Court	
2126			Virginia Da Silva, H.no. 74, Igrejavaddo, Cavelossim	sanita rodrigues , H.no. 44/A. saico ward, Cavelossim	Application against illegal construction	s.y. No. 159/14 in Cavelossim	6/26/2021	Stop work order issued vide ref.no. VP/CAV/2021-2022/146 dt:29/6/2021 copy enclosed	Matter settled	
2127			Shanita Rodrigues H:no.44, Saico ward Cavelossim	Gurdeep singh Bedi & Bena bedi	Illegal constucted house in our property	Cavelossim	7/12/2021	Office meet vide ref.no. VP/CAV/2021-22/241 dt.7/8/2021	Matter settled	

2128			Fredy Cardozo H:no. 313/1, Patrecantem, Cavelossim, Salcete-Goa	Mr. Irish Passanha , Cavelossim	Illegal structure constructed by Mr. Irish Passanha	S.y. no. 111/1-D in Cavelossim	8/26/2021	Office Vide no. VP/CAV/2022-2023/258 dt.14/07/2023	Showcase notice issued	
2129			Helena Fernandes, Igreja ward	Virginia D'silva	Illegal construction by Virginia D'silva	In Cavelossim	7/5/2021	Inspection videno. VP/CAV/2021-2022/202 dt.27/7/2021	Matter settled	
2130			Nelson F. Jacques h.no. 114/A Dias ward Cavelossim	Ravikant Pundalik Chodankar, Cavelossim, Salcete Goa	urgent action & demolish illegal constrution& stop illegal activities.	s.y. no. 118/1-B in Cavelossim	10/16/2021	ref.no. VP/CAV/2022-2023/870 dt. 21/12/2022	Final notice issued	
2131			Ryan Richard Gomes, H:no. 84, Igreja Ward Cavelossim Salcete Goa	Basilio rodrigues , rodrigues ward, CAvelossim	Complaint regarding illegal house, structure encroaching the Cavelossim Church	S.y. No 116/4 in Cavelossim	10/25/2021	ref. no. VP/CAV/2021-2022/567 dt.29/10/2021	Matter settled	
2132			Mariano Francisco Fernandes, Through POA . Mr. Diago Furtado H.no. 339 Passos ward	Mr.Sebastiao Rosario Fernandes alias Sebastiao Fernandes H:no. 331/C	Compaint of illegal construction using RCC by Mr.Sebastiao Rosario Fernandes alias Sebastiao Fernandes H:no. 331/C	s.y. no. 53/4A of Cavelossim	10/25/2022	Show cause notice issued	Matter settled	
2133			Ernesto Rito Cassia Morais, H.no.68/1, Murda-Grande Nuvem, Salcete Goa	Joseph Marian dsouza and Josphyn leyton e Dsouza, R/o. D/6-b palm crest Colva salcete Goa.	illegal construction/illegal structures by Mr. Joesph Marian Dsouza & his wife Josephine Leytone D'souza of Cavelossim	In Cavelossim	7/18/2022	Show cause notice issued Vide ref no. VP/CAV/2022-2023/799 Dt. 05/12/2022	Show cause notice issued	
2134			Shelton Fernandes,H:No 411, Mobor Cavelossim Salcete Goa	Ceres hotel, Cavelossim	Ileegal construction activity under taken opp. Hotel Holiday Inn	of cavelossim	1/23/2023	vide ref.no. VP/CAV/2022-2023/1050 Dt. 2/2/2023	Matter Pending in panchayat office	
2135			Madalena Barbosa Rodrigues alias Maggie Rodrigues H.No 149 Rodrigues Ward Cavelossim	Mr. Domnic Rodrigues alias Domnic rodrigues and Mrs. Emelia Rodrigues , N.No. 123 Rodrigues ward, Cavelossim	Illegal Construction of kitchen and store room	S.Y. No. 118/2 of Cavelossim	3/21/2023	Site inspection Ref.no.VP/CAV/2023-2024/194 dated 2/6/2023	Site inspection	

2136			Sofia Silva Monteiro, h.no. 322,Tibet Cavelossim	Jose Mouro and Mrs. Jospina Cardoso, H.No. 82, Tibet Cavelossim, salcete goa.	Illegal compund wall	sy. No. 82 In Cavelossim	5/24/2023	vide ref. no. VP/CAV/2023-2024/300 dt. 17/06/2023	call for discussion	
2137			Nelson Jacques, Cavelossim Salcete Goa	Shri Conceicao D'Cunha and Smt. Angela V.D'Cunha Resident of h.no 119 of Dias ward Cavelossim,	Complaint against Shri Conceicao D'Cunha and Smt. Angela V.D'Cunha Resident of h.no 119 of Dias ward Cavelossim, for doing Illegal extensions and constructions in the property	s.y.no. 124/8 of Cavelossim	6/1/2023	Vide Ref no : VP/CAV/2023- 2024/301 Dt.17/06/2023 Matter is pending	call for discussion	
2138			Ligorio Alphonso, Room no. 1117, Gokulvaishav CHS, Rambaug 4 Chickanghar Kalyan(u)	Suzie , resident of near the Church Cavelossim	To stop all construction activity s.y. no. 38 HISSA No 16	s.y. no. 38 of Cavelossim	6/9/2023	Matter is pending	Matter is pending in panchayat office	
2139			Maria Augusta Francisco Fernandes w/o Francisco Fernandes h:no. 396/C ward no.2, Mobor	James Barretto, resident of Khandy Cavelossim	Complaint of illegal constantion work	In Cavelossim	6/17/2023	Site inspection	structure demolished	
2140			James E Barreto H:No 355/A, Mobor Cavelossim, Salcete Goa	Joa Manuel fernandes, resident of Mobor Cavelossim	Illegal construction of house	In Cavelossim	7/29/2023	site inspection vide no. VP/CAV/20223-2024/321 dt.26/6/2023	Matter is pending in panchayat office	
2141			Shanita Rodrigues , Saico ward Cavelossim	Beena bedi & Gurdeep sinhg bedi, resident of Delhi	Objection with respect of construction in my properties without proper technical clearance order/ NOC	In Cavelossim	6/20/2023	site inspection	Matter is Pending in panchayat office	

2142			Ivan Gerald Rodrigues, resident of Margao	Paul Lobo, H.no. 14 of Cavelossim	Complaint against Paul Lobo H.no. 14 of Cavelossim . Illegal construction of a residential bunglow 'B' in violation of the permission granted by technical authorities	In Cavelossim	7/5/2023	Matter to be placed before the monthly meeting	Matter is pending in court	
2143			Mr. Jose Fernandes H:no. 23, Tamborim Cavelossim, Salcette -Goa	Beena bedi, resident of Delhi	Request to issue stop work order and maintain status	S.y. no. 147/18,26, 28,30, 32 & 34 of Cavelossim	7/5/2023	Site inspection	Matter is pending in court	
2144		Chinchinim Deussa	Andrew Pereira, Palmar Grande Chinchinim	Amaldina Dcosta & Pele Dcosta, H. No. 248Sucaldem Chinchinim	Illegal construction	163/1 of Chinchinim	6/28/2020	issued showcause notice	in Court of DDPS	
2145			Monca Fernandes, H. No. 509 Mingfoll Chinchinim	Brian Fernandes, H. No. 507, ingfoll Chinchinim	illegal compound wall	Sy. No. 386/15-A	7/30/2020	issued demolition notice	in Court of DDPS	
2146			Leo John Pereira & Martha Pereira H. No. 462/1 Caramorod Chinchinim	Braz Pereira & Rosy Pereira Caramorod	Illegal construction	Caramorod	9/4/2020	meeting for discussion	matter amincably solved	
2147			Oswald Dcosta, Alleamvaddo	Remedios Dcunha, Alleamvaddo	illegal constructyion of wall & garage	Alleamvaddo	9/29/2020	showcause notice	reply of showcause notice is satisfactory	
2148			Raison Almeida, Green Goa Foundation	Nixon Rebello, Baida	Illegal construction of house	Baida	10/25/2020	showcause notice	in Court	
2149			Doura Fernandes, Durga & Santan Piedade Afonso, Cuncolim	Sagar Karat, Zoribhat/ St. Moddi	Illegal construction of house (G+1)	St. Moddi	2/4/2021	showcause notice	matter amincably solved	
2150			Baptista Moraes, Bamado	Joanita Fernandes, Bamado	Illegal construction of compound wall & extension of house	Bamado	4/6/2021	Demolition notice	in Court of DDPS	
2151			Joanita Fernandes, Bamado	Baptista Moraes, Bamado	Illegal construction of compound wall	Bamado	9/18/2021	Demolition notice	in Court of DDPS	
2152			Rajan Coutinho, Dandeavaddo	Meena Chari, Dandeavaddo	Illegal garage	Collastor	11/1/2021	Demolition squad	garage demolished	
2153			Rajan Coutinho, Dandeavaddo	Josico Fernandes, Dandeavaddo	Illegal hut	Collastor	2/13/2022	Demolition notice	in Court of DDPS	

2154			Gabriel Viegas & custodio Viegas, Secreamvaddo	Joy Almeida, Secreamvaddo	Illegal construction of gate	Secreamvaddo	2/23/2022	Demolition squad	gate demolished	
2155			Senador Barretto & Asumcao barretto, Alleamvaddo	Severina Dcunha & Leo Dcunha, Alleamvaddo	illegal shed	Alleamvaddo	3/4/2022	Demolition squad	shed demolished	
2156			Agnelo Cruz Pereira, Alleamvaddo	Delcy Pereira, Tolleaband	illegal garage	56/7 of Deussua	8/17/2022	showcause notice	in Court of DDPS	
2157			Lui Rebello, H. NO. 928/1, Baida	Crystalina Rebello, H. No. 928, Baida	illegal construction	Baida	11/29/2022	showcause notice	in Court of DDPS	
2158			Crystalina Rebello, H. No. 928, Baida	Lui Rebello, H. NO. 928/1, Baida	illegal house	Baida	2/4/2023	showcause notice	in Court of DDPS	
2159		Chandor Cavorim	Joaquim I Fernandes, H.No. 95, Mena Cavorim, Chandor - Goa	Savio Henriques, Mena Cavorim, Chandor - Goa	Illegal construction activities and change / alteration in a building by demolishing the RCC Roof	Survey No. 44/16 of Cavorim Village	12/28/2021	Show Cause notice issued	Matter is in DDPS	
2160			Joaquina Angela Fernandes,H.No. 57, CantevadoChandor,	Jacinto Fernandes, Cantivado Chandor	Regarding damage of ansestral wall	Survey No. 78/4 of Chandor Village	3/21/2022	Show Cause notice issued	Matter is in DDPS	
2161			Gelia Furtado, H.No. 226/B, Igorjebhat , Cavorim, Chandor - Goa	Rajama Gomes, Igorjebhat , Cavorim, Chandor - Goa	Illegal construction of compound wall	Survey No. 34/11 of Cavorim Village	1/30/2022	Stop notice issued	Stop notice issued & inspection conducted	
2162			Managing Committee of Comunidade of Chandor, Cotta, Chandor	Pascoal Fernandes, Dias Vadd, Cotta Chandor	Illegal construction	Survey No. 2/9 of Chandor Village	2/22/2022	Stop notice issued	Stop notice issued & inspection conducted	
2163			Attorney Comunidade of Chandor Cotta, Chandor, Salcete - Goa	Roque Cardozo, Bindimoll Cavorim, Chandor Salcete Goa	Illegal construction	Survey No. Of Cavorim Village	3/28/2022	Stop notice issued	Stop notice issued & inspection conducted	
2164			Jacinto Fernandes, Cantivado Chandor	Joaquina Angela Fernandes,H.No. 57, CantevadoChandor,	Damage of the common wall (2 holes) step to be taken to stop the work	Survey No. 78/4 of Chandor Village	4/21/2022	Show Cause notice issued	Matter is in DDPS	
2165			Aurelio Fernandes, H.No. 154/2, Culsabhat Cavorim , Chandor	Menino J C Fernandes, Culsabhat Cavorim , Chandor	Illegal construction by Menino Fernandes	Survey No. 38/11 of Cavorim Village	5/9/2022	Stop notice issued	Matter is solved	
2166			Alwyn B. Pereira, H.No. 735, Colloso, Guirdolim, Salcete Goa	Luiza Gomes, Cavorim Voily - III, Chandor	Encroachment and illegal construction of compound wall	Survey No. 142/3 of Cavorim Village	6/28/2022	inspection notice issued	Matter is solved	

2167			Ernesto E Dcosta, Kennedy D'Costa, H.No. 780/2 Colloso Guirdolim	Valanko Gomes,Cavorim Voily I, Chandor	Illegal construction of house	Survey No. 8/11 of Cavorim Village	10/10/2022	Stop notice issued	Matter is in the High Court	
2168			Ramesh Shaikar Raikar,h.no. 537, Laxmi Niwas, Murida Fatorda	Inaith Shaik	Ilegal construction of house against Shaleem Sahikh & Inaith Shaikh	Survey No. 48/1 of Cavorim Village	10/8/2023	Show Cause notice issued	Matter is in the Deputy Director of Panchayats, Margao - Goa	
2169			Lowyerd Fernandes, Culsabhatt - Cavorim, SALCETE Goa	Trifonia Pereira,Culsabhatt - Cavorim, SALCETE Goa	illegal construction	Survey No. 43/16 of Cavorim Village	10/14/2021	Demolition notice issued	Matter is in the Additional Director of Panchayats - II, South - Goa	
2170		Davorlim Dicarvale	Anastasio Gomes, H.No. 91/B, Cotta Davorlim, Salcete, Goa	David Raikar, Cotta, Davorlim	House	Cotta	29/09/2023	Call letter for hearing	Matter is under process	
2171			Anastasio Gomes, H.No. 91/B, Cotta Davorlim, Salcete, Goa	Ashina Miranda, Cotta, Davorlim	House	Cotta, Sy.No. 2/1	29/09/2023	Call letter for hearing	Matter is under process	
2172			Andrew Rebello	name not mention	Houses	Sy No. 7/1, 7/2A, 7/3, 7/4, 7/5	30/10/2023	Nil	Nil	Opponents names not mentioned on the complain
2173			Jervis Fernandes, H.No. 69/A, Gunneabhatt, Sanguem, Goa.	Soo hail Abdul Mutablib Shaikh, Pajifond , Margao	plots in comunidade land	96/1	9/11/2023	Call letter for hearing	Matter is under process	
2174			David Raikar,H.No. 101, Cotta, Davorlim	Acacio Raikar,Cotta, Davorlim	illegal structure	Cotta, Davorlim	27/11/2023	Site Inspection	Matter is under process	
2175			Glen Costa, Umtawaddo, Calngute, Bardez, Goa.	Luis Costa, Dicarvale	illegal structure	Sy No. 39/1	5/12/2023	Site Inspection	Matter is under process	
2176			Acacio Raikar,H.No. 78/A, Cotta, Davorlim	David Raikar, Cotta, Davorlim	Construction of wall	Cotta	4/1/2023	Site Inspection	Matter is under process	
2177		Dramapur-Sirlim	Gonsalina Fernandes & Pio Rodrigues Shirvodem-Navelim	Gregorio Rodrigues & Milagrina Rodrigues	Illegal construction of bungalow	Dramapur Sirlim	2/23/2023	Show Cause & Demolition Notice	Appeal filed in Additional Director of Panchayat	
2178			Residents of Tolleband-Dramapur	Roma Fernandes	Illegal construction of compound wall	Dramapur Sirlim	3/23/2023	Show Cause & Demolition Notice	Appeal filed in Additional Director of Panchayat	
2179		Guirdolim	Umakant Parkekar, Anthoi, Guirdolim.	Francis Peixoto Anthoi, Guirdolim	Illegal construction of Room	Anthoi, Guirdolim	20/07/2021	conducted site inspection	pending ADP	
2180			Socorio Rodrigue, Margao	Albertin Gome, Folli, Guirdolim	Illegal construction of Garage	Folli, Guirdolim	23/08/2022	conducted site inspection	matter pending in DDPS	

2181			Lourita Peixoto, Folli, Guirdolim	Vimla Albuquerque , Folli, Guirdolim.	Illegal construction of Residential house	Folli, Guirdolim	22/06/2022	conducted site inspection	Show Cause Notice issued	
2182			Mathew D' Costa, Anthoi, Guirdolim	Diago D' Costa,Margao	Illegal construction of Building	Anthoi, Guirdolim	2022..	conducted site inspection	Case Matter in the court of the District Jude I & Addl Sessions jude South Goa.	
2183			Mario Peixoto, Niamarro Guirdolim	Josepha Peixoto, Niamarro Guirdolim	Illegal construction	Niamarro Guirdolim	17/02/2022	site inspection conducted	Matter solved	
2184		Loutolim	Ashok A.Vani, H.no.185 Carvota	Ramnath P.Naik Carvota	house	carvota	27/05/2020	Hearing is held	Hearing is done	Further action will be initiated against the same as per the panchayat body resolution
2185			Catarina Noronha, H.no.765 Vauxem	Caetano Pinheiro, Maddant Vauxem	septic tank	Vauxem	01/06/2020	hearing held	matter solved.	N/A
2186			Joaquim D'costa H.no.41 Rassaim	Caetano D'costa, H.no.41 Rassaim	shed	Rassaim	12/06/2020	hearing held	filed	Further action will be initiated against the same as per the panchayat body resolution
2187			Jaiprakash V.N.Rasaikar, Vaman N.Rasaikar, Kuldeep S.Mayekar, H.no.84 Rassaim	Santosh D.Naik ,Rassaim , Surekha S.Naik, Majorda	House	Rassaim	23/10/2020	hearing held	File in Progress	Further action will be initiated against the same as per the panchayat body resolution

2188			Maria Socorina Faleiro e Pimenta, H.no.379 Carvota	Jaiprakash V.N.Rasaikar, H.no.84 Rassaim	Illegal Construction in House	322/1 Rassaim	05/01/2021	Inspection held	File in Progress	Further action will be initiated against the same as per the panchayat body resolution
2189			Albino F.Fernandes, H.no.762/A Vauxem	Lizette Gomes, H.no.762 Vauxem	Illegal const of Rooms	Vauxem	07/01/2021	Inspection held	File in Progress	Further action will be initiated against the same as per the panchayat body resolution
2190			Pravin Monteiro, H.no.877 Vauxem	Agnelo Monteiro, H.no.876 Vauxem	Construction of drain	561 Vauxem	11/01/2021	Inspection held	File in Progress	Further action will be initiated against the same as per the panchayat body resolution
2191			Residents of Kharebhatt Orgao Loutulim	Aleixo M Dias 634 Orgao	Illegal Const of Encroachment on Nullah	Orgao	09/03/2021	Stop Notice Issued	File in Progress	Further action will be initiated against the same as per the panchayat body resolution

2192			Ivone Dias Hno 762/B Vauxem	Nikle Fernandes Hno 760 Vauxem	Illegal constr of Kitchen Platform	Vauxem	08/03/2021	NIL	NIL	Further action will be initiated against the same as per the panchayat body resolution
2193			Belmira Dias E Mota Hno 192 Carvota	Subhash Naik ,Prakash Naik	Illegal Constr of Encroachment	carvota	12/03/2021	Stop Notice Issued	Site Inspection held	Further action will be initiated against the same as per the panchayat body resolution
2194			Maria A Fernandes Hno 665 Orgao	Constantino Fernandes Hno 665/A Orgao	Illegal Constr of Compound wall	Orgao	02/02/2021	Site Inspection held and Report done	Site Inspection held	Further action will be initiated against the same as per the panchayat body resolution
2195			Ivone Dias Hno 762/B Vauxem	Nikle Fernandes Hno 760 Vauxem	Encroachment and not maintaining set back	90/3 Vauxem	08/03/2021	Site Inspection held and Report done	Site Inspection held	Further action will be initiated against the same as per the panchayat body resolution

2196			Minguel Fernandes Hno 969 Vaxem	Joaquim Fernandes Hno 971 Vaxem	Illegal Const of Structure on the reserved road access	sy No 468/2 Vaxem	17/04/2021	Site Inspection held and Report done	File in Progress	Further action will be initiated against the same as per the panchayat body resolution
2197			Jessie Ana Simoes Hno 663 Orgao	Agnelo Antao Hno 29 Nirboga Camorlim Salcete	Illegl Activities in Orgao	Sy No 7/4 Orgao	27/04/2021	Stop Notice Issued	Site Inspection held and Report done	Further action will be initiated against the same as per the panchayat body resolution
2198			Minguel Dias, Mohan Parkar & Jose A Marques Angdi Carvota Loutulim	Rathana Bandekar Hno 354 Carvota	Extension of house roof illegally encroaching on road	Carvota	25/05/2021	Stop Notice Issued	Report done	Further action will be initiated against the same as per the panchayat body resolution
2199			Aleixo Fernandes Hno 940 Vaxem	Josephine Fernandes Vaxem Loutulim	Illegal Constr of First Floor	Vaxem	18/06/2021	Stop Notice Issued	Report done	Amicable Settlement Done
2200			Residents of Orgao Mr Luis fernandes & others	Aleixo M Dias Hno 634 Orgao	Illegal Constr of encroaching nullah	Orgao	09/03/2021	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution

2201			Residents of Copelvaddo Carvota Loutulim	Shubash D Naik Hno 254 Carvota	Illegal Constr of Shed	Sy No 221/3 Carvota	11/10/2021	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2202			Brenda Dias Hno 636 Orgao	Luis Fernandes Hno 645 Orgao	Illegal Constr encroaching of wall	Orgao	25/11/2021	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2203			Ankush Gadekar Hno 64/B Camurlim	Uday K Mhamal, Praveen Tukaram Naik Borkar	Illegal Encroachment & illegal constr of boundary wall & constr of garbage shed	Sy no 536/2 Vanxem Hno 1020/A	22/12/2021	Applicants to demarcate & submit demarcation report	Closed	Closed
2204			ajit b bandedkar hno 731 orgao	Amrut Bandedkar Hno 731/A orgao	Illegal Constr of House	Orgao	24/01/2022	Notice renewed but inspection not held	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2205			BDO Salcete 1) damodar onskar Hno 21 Rassaim 2) Ashok T kargaonkar	Ashok T Kargaonkar "Tatashree" Murider Fatorda V/s Damodar Onskar	illegal constr of compound wall	Rassaim sy no 307/2a	26/05/2022	site inspection held as per BDO Notice, Panchayat also conducted site inspection	report is there	Further action will be initiated against the same as per the panchayat body resolution

2206			Raju Tyer (RTT & Social Activist)	mario E A Pinheiro Hno 606/1 Orgao	illegal irregularities & unauthorized constr	33/3 - E Orgao	25/10/2022	Complainant does not Pursue further action	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2207			Joaquim J Monterio hno 1014 vanxem	jose pinheiro hno 606/2 Orgao	illegal constr of septic tank	orgao	31/01/2022	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2208			Catarina Fernandes Hno 764 Vanxem	adrian barretto Hno 764 Vanxem	Illegal interfering, encraoching & dumping Laterite stones in cobtr of house	Vanxem	16/03/2022	site inspection notice removed but inspection not held	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2209			Camilo Miranda hno 15 rassaim & other residents	rita miranda Hno 16 Rassaim	illegal constr of house & compound walll	Rassaim	07/02/2022	site inspection carried out	show cause notice issued	Further action will be initiated against the same as per the panchayat body resolution

2210			1)Thomas a Souza 2) Eslinda Da silva Panaji Goa	Franky Monterio Hno 501 Devote	illegal constr of house	Devotte	16/03/2022	site inspection held	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2211			Cedric Barretto Hno 2924/2 Behind Don Bosco Fatorda	Jose Fernandes Hno 233/A Carvota Loutulim	illegal constr, encroachment & land filling	Syno 244/8 Loutulim	05/04/2022	file in progress	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2212			Francisco X Ataide Hno 899 Vauxem	Elina Barretto Gonsalves Hno 865/A Vauxem	illegal constr of septic tank & soak pit	vauxem	11/04/2022	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2213			Francisco X Ataide Hno 899 Vauxem	Constancio Mascarenhas Hno 857 Vauxem	irregularities of unauthorized construction	vauxem	11/04/2022	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution

2214			Francisco X Ataide Hno 899 Vaxnem	Sebastiao Mascarenhas Hno 857/B Vaxnem	irregularities of unauthorized construction	vaxnem	11/04/2022	Stop Notice Issued Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2215			Zinaida Mascarenhas Hno 58 B Near Chicalim Park Chicalim Goa	Dinesh Turi Hno 80 Rassaim	chawl type structure is constructed	rassaim	18/05/2022	Join site inspection carried out with PHC	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2216			Joana Fernandes Dy Sarpanch Ward member No 5 Orgao & other residents of Orgao	Joaquim Inacine Monteiro Hno 1014 Vaxnem	illegal activities in Orgao	Syno 34/3 Orgao	15/06/2022	Site Inspection held and Report done	Stop Notice Issued	Further action will be initiated against the same as per the panchayat body resolution
2217			Ajit V Bandedkar Hno 731 Orgao	Amrut V Bandodkar Hno 731/A Orgao	Illgeal constr of house	Orgao	24/01/2022	Hearing is held	Hearing is held	Further action will be initiated against the same as per the panchayat body resolution

2218			Vincy pereira Hno 654 Orgao	Anna J fernandes Hno 653/A Orgao	Illegal Constr of residential House	Orgao	12/07/2022	Complainant does not Pursue further action	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2219			Lucia Andrade Hno 198 Carvota	Inacinha Andrade Hno 197 Carvota	illegal constr & encroachment	Carvota	02/09/2022	Complainant does not Pursue further action	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2220			Adv Joao M Vivek Gomes Hno 365 Carvota	Joaquim Fernandes Hno 254/p-s-1 & 254/P-s-2 carvota loutulim	illegal constr in setback area & encroachmen	Sy no 221/4 Carvota	15/06/2022	Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2221			Anthony Baptista & other residents Hno 176/ B Carvota	pravina s naik hno 70/B carvota	objection to oopening a new bar & restaurant	carvota	15/06/2022	Site Inspection held and Report done	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution

2222			Suraj J Naik Hno 206 Carvota	anthony baptista hno 176/B carvota	re construction of house	carvota	15/06/2022	site inspection carried out	show cause notice issued	Further action will be initiated against the same as per the panchayat body resolution
2223			Edvia Fernandes Hno 793/A Vauxem	eugenie fernandes hno 793/A vaxem	illegal construction	sy no 89/14 vaxem	10/11/2022	STOP Notice and file closed	N/A	N/A
2224			Regan Miranda Hno 10 Rassaim	M/s Vijay Marine Shipyards Rassaim Loutulim	nallah is used for commercial	rassaim	07/12/2022	Siet inspection held	letter is made	Further action will be initiated against the same as per the panchayat body resolution
2225			Isabel Fernandes Hno 921/2 Vauxem	Natalina Fernandes hno 920 vaxem	illegal garbage	vaxem	20/06/2022	site inspection carried out	show cause notice issued	Further action will be initiated against the same as per the panchayat body resolution
2226			Allen Francisco Araujo Hno 1029 Vauxem	pasquina Lucas fernandes hno 152 rassaim	illegal construction	rassaim	19/07/2022	site inspection carried out	report is done	Further action will be initiated against the same as per the panchayat body resolution

2227			Stanley Fernandes Hno 110 Rassaim	Philip fernandes, assis fernandes hno 109 rassaim	illegal construction	sy no 320/2 rassaim	26/10/2022	Stop Notice Issued	Site Inspection held	Further action will be initiated against the same as per the panchayat body resolution
2228			Ermelinda Fernandes Hno 282 Carvota	maria S fernandes hno 281 carvota	illegal construction of rooms	carvota	13/01/2023	Site Inspection held	Site Inspection held	Further action will be initiated against the same as per the panchayat body resolution
2229			Suresh S Gaude Hno 83 Rassaim	ramesh s gawde hno 83/a rassaim	illegal construction of rooms	rassaim	19/01/2023	Stop Notice Issued	Site Inspection held and report is done	Further action will be initiated against the same as per the panchayat body resolution
2230			Maria S Pimenta Hno 379 Carvota	pascoal pimenta hno 267/a carvota	illegal renovation of house	carvota	18/01/2023	Stop Notice Issued	Site Inspection held and report is done	Further action will be initiated against the same as per the panchayat body resolution
2231			Cerina Colaco Hno 45/1 Rassaim	devidas bhogu gavde , vinanti gaude hno 50 rassaim	Illegal Constr of residential House	rassaim	23/02/2023	site inspection not held	file closed	file withdrawn

2232			Dilip D Karekar Fatorda Margao	1)antonio soares 2) sebastiao mascarenhas	Encroachment & illegal constr of boundary wall	vaxnem	13/02/2023	site inspection held with Dilip D Karekar	Complainant does not Pursue further action	Further action will be initiated against the same as per the panchayat body resolution
2233			Felicidade Athaide Hno 852 Vaxnem	constancio A athaide Hno 853 vaxnem	illegal construction of garbage	vaxnem	23/03/2023	site inspection carried out	report is done	Further action will be initiated against the same as per the panchayat body resolution
2234		Navelim	Callaghan Fernandes, Dongorim	Esmeraldina Coelho, Nagmodem	Illegal structure of Gadda	Location Ratwaddo Sy No. - NA	1/4/2021	Notices issued	Awaiting Decision	Opponent filed a stay against demolition notice.
2235			Adv. Emerciano V. L. Dias, Aquem Margao	Mahadev Chavan, Moddi	Illegal Const. of several houses		2/2/2021	Notice issued	Pending	Further action not initiated by Panchayat
2236			Pascoela Noronha, Mandopa	Vignesh Naik, Mandopa	Illegal Construction of first floor	Location Mandopa Sy No. - NA	3/6/2021	Notices issued	Awaiting Decision	Opponent filed a stay against demolition notice.
2237			Nizal Mascarenhas, Nagmodem	Rosario Mascarenhas, Nagmodem	Ilegal construction of Bathroom	Location Nagmodem Sy No. - NA	2/19/2021	Notices issued	Temprarily on hold	Further action not initiated by Panchayat
2238			Cruzinha Dias & Other's (Farmers of Navelim)	Thelma Dias, 606 Ravora	Illegal fence causing obstruction of Right of Way	Location Buticas Sy No. - Not Given	6/22/2021	Notices issued	Matter Settled	Amicable settlement

2239			Luis Piedade Caetano Rodrigues, Nagmodem	Claudio Colaco, Nagmodem	Illegal Fencing wall	Location Nagmodem Sy No. - Not Given	NIL	Notices issued	Temporarily on hold	Counter Complaint received
2240			Laudino Colaco, Nagmodem	Luis Piedade C. Rodrigues, Nagmodem	Illegal Construction of house without setback	Location Nagmodem Sy No. - Not Given	4/21/2021	Notices issued	Temporarily on hold	Ownership documents not produced
2241			Alloys Mascarenhas & Edu Lourenco, Kirbhat Nuvem & Colmorod Navelim	Assistant Engineer, Sub Div III, WD IX PHE, PWD, Borda Margao	Illegal hut built	Location Nagmodem Sy No. - 219/2 & 219/1	12/23/2021	Notices issued	Matter Settled	Huts Removed
2242			Rajesh Malwankar, Ravora Navelim	Annie Mergulhao, Ravora	Illegal Construction of compound	Location Moddi Sy No. - Not Given	3/19/2022	Notices issued	Matter Settled	Opponent submitted Plan file and obtained construction license
2243			Luis Caetano Gomes & Loreta Silveira, Dongorim	Elizabeth Gomes, Aleixo Gomes, Domingos Piedade Gomes, Sabina Gomes, Dongorim	Illegal Construction of First Floor & Illegal Staircase	Location Dongorim Sy No. - 8/33-A,	3/28/2022	Notices issued	In progress	Further action not initiated by Panchayat
2244			Menina Fernandes, Ratwaddo Navelim	Antonette Fernandes, Ratwaddo	Illegal Construction	Location Ratwaddo Sy No. - 225/12-C	3/31/2022	Notices issued	Matter under process	Demolition Notice will be issued
2245			Josinho B. Coelho, Nagmodem	Conceicao Gomes Cardozo, Dongorim	Illegal Shade	Location Dongorim Sy No. - 6/4	4/4/2022	Notices issued	Temporarily on hold	Further action not initiated by Panchayat
2246			Enisha Fernandes & Clementina Silva e Afonso, Ravora Navelim	Menino Lodovico Fernandes & Wilfrida Fernandes, Ravora Navelim	Illegal Construction of Shade, Toilet & Septic Tank	Location Ravora Sy No. - Not Given	4/6/2022	Notices issued	Awaiting Decision	Respondent filed appeal against demolition Notice
2247			Menino Lodovico Fernandes & Wilfrida Fernandes, Ravora	Franky Pereira & Enisha Fernandes and Peter Afonso & Clementina Silva e Afonso, Ravora	Illegal construction of Balconies on western side of the building	Location Ravora Sy No. - Not Given	4/25/2022	Notices issued	Matter in progress	Was not being followed up by complainant now followed up.

2248			Brenda Dsilva, Naikwaddo Velim	Mahadev P. Chavan, Moddi Navelim	Illegal Construction of Compound wall	Location Dongorim Sy No. - Not Given	8/30/2022	Notices issued	Matter in progress	Further action not initiated by Panchayat
2249			Pedrinha Caisia Fernandes e Temudo, Moddi	Rosaria Gomes, Malbhat	Illegal construction	Location Moddi Sy No. - 190/5-C	8/30/2022	Notice sent	Matter Pending	Opponent not available to receive notice being outside jurisdiction
2250			Kavita Dias r Andrade, Bellem Telaulim	Simon Fernandes, Fradilem Navelim	Illegal Construction done to run restaurant	Location Fradilem Sy No. - Not given	9/26/2022	Notice sent	Matter settled	Amicable settlement
2251			Sebastiao Fernandes, Sirvodem	Anil Kolambkar, Sancoale	Illegal construction of Compound wall	Location Mandopa Sy No. - Not given	3/17/2022	Notices issued	Matter in progress	Demolition Issued. Follow up for demolition squad will be made after lapse of time
2252			Maria Sindara De Souza, Sinquetim	Santana Custodio Teles, Nagmodem	Illegal Construction	Location Nagmodem Sy No. - Not given	9/5/2022	Notices issued	Matter in progress	Demolition Notice will be issued.
2253			Alzira Rodrigues, Buticas	Josephine Cardozo, Buticas	Illegal construction of Garage Store Room, toilet and First Floor	Location Buticas Sy No. - Not given	12/20/2022	Notices issued	Matter Settled	Opponent applied for Regularization
2254			Dickson Cardoso, Buticas Navelim	Alzira Rodrigues, Buticas	Illegal construction of First Floor, Second Floor, Storage rooms on the edge of the gutter, illegal garage and dog house	Location Buticas Sy No. - Not given	12/24/2022	Notices issued	Matter in progress	Further action not initiated by Panchayat

2255			Secretary, Dream Skyline, Calvaddo	Galdina Gonsalves, Fradilem	Illegal Construction without setback	Location Calvaddo Sy No. - Not given	1/30/2023	Notices issued	Matter Settled	Opponent removed the illegal construction and submitted compliance
2256			Franky Xavier Jenkins, Moddi	Agnelo Gomes, Moddi	Illegal construction of kitchen without setback	Location Moddi Sy No. - Not given	2/28/2023	Notices issued	Matter Settled	Further action not initiated by Panchayat
2257			Abeeda Sayed, Aquem Margao	Natalina Lourenco, Aquem Margao	Illegal Structure Nr. Kudchadkar Hospital	Location Colmorod Sy No. - Not given	3/2/2023	Notices issued	Matter Not followed up	Registered AD of the post not delivered
2258			Anthony Britto, Cuncolim	Rosarinho Macario Fernandes, Calvaddo Navelim	Illegal encroachment in setback area	Location Calvaddo Sy No. - 68/8, Calvaddo Navelim	3/29/2023	Notices issued	Matter in progress	Demolition notice Issued. Follow up for demolition squad will be made after lapse of time
2259			Aurelina Fernandes and Others, residents of L & L Palm Court – II, Ratwaddo	Mr. Xavier Dcosta, Ratwaddo	Illegal elevation, construction and shade	Location Ratwaddo Sy No. - Not Given	4/10/2023	Notices issued	Matter is progress	Not followed up by Complainant
2260			Mariano Gomes, Mandopa	Ana Gomes, Mandopa	Illegal Construction without setback	Location Mandopa Sy No. - Not Given	7/12/2023	Notices issued	Metter Settled	Amicable Settlement

2261			Mr. Aquaviva S. Fernandes, Nagmodem	Ms. Piolita Antonieta Manuela Dias, Mr. Ramsay Rosario Fernandes, Ms. Angelina Sacramento Fernandes, Mr. Jerome Roney Socorro Fernandes, Mr. Rephen Clyde Fernandes, Ms. Hedviegas Fernandes, Mr. Vanton Rylan Fernandes, Mr. Reuben Prin Fernandes, All above occupants of land bearing Sy. No. 98/1-E, Nagmodem Navelim, Salcete Goa	illegal wall and illegal construction of houses	Location Nagmodem Sy No. - 98/1-E and 98/1-B	10/9/2023	Notice issued	In progress	Matter is followed up and action is in process
2262			Zacarias Goes, Telaulim	Shantu Jasmine Rodrigues, Dramapur	Illegal hutment	Location Manilheiros Sy No. - 22/3	10/6/2023	Notices issued	In progress	Demolition Issued. Follow up for demolition squad will be made after lapse of time
2263		Nuvem	Shri Eric Carvalho r/o H.No 5, Dongorim, Majorda, Salcete Goa	Mr Perry Fernandes resident of Duguem, Nuvem, Salcete Goa	Illegal construction of house	Nuvem	2/16/2021	inspection carried out	matter is pending	
2264			Shri Prashant A Bandodakar r/o H.No 24/C-2, Belloy Nuvem Salcete Goa	Mr Thomas Jacob	Illegal construction	Belloy	2/16/2021	inspection carried out	matter is pending	
2265			Shri Shivaji Verekar r/o H.No 82, Belloy, Salcete Goa	Shri Richard Da Costa	illegal construction	Survey No 280/6	6/7/2021	inspection carried out	matter subjudice	

2266			Smt Shakuntala Mesquita, from Color Zone Shop No 3 Nuvem Enclave, Belloy Nuvem Salcete Goa	K.K Construction	illegal construction	Sy.No 280/5	6/9/2021	inspection carried out	opponent has revised the plan and Panchayat issued construction Licence	
2267			Smt. Pobres Rodrigues, wife of Shri. Pedro Joao Rodrigues r/o H.No 32/A, Gorvotti, Nuvem, Goa	Smt Milagrina De Cunha Gorvotti, Nuvem Salcete Goa	Construct Illegal Structure	survey no 60/7	8/16/2021	inspection carried out	showcause notice issued	
2268			Jesus Miranda, H.No 70 Kirbhat	Lourenco Alvares, Kirbhat Nuvem	illegal construction of house	survey no 41/5	9/30/2021	inspection carried out	matter settled	
2269			Dr. Martin Richard D'Costa r/o H.No 101, Cupem , Nuvem Salcete Goa	Smt Filomena Inacina Fernandes, Cupem Nuvem	illegal construction	survey no 9/3, Cupem	10/21/2021	inspection carried out	matter is pending	
2270			Shri. Avinash Tavares r/o UGF-1, Block B, Albanita Enclave Fatora, Margao, Goa	Borges Agency , Cupem Nuvem	illegal construction of godown	Survey number 51/2	11/29/2021	inspection carried out	showcause notice issued	
2271			Smt. Maria Esperanca Pango, r/o Kirbhat, Nuvem Salcete Goa	Shri Camilo Pereira, Kirbhat	Illegally constructing balcony, illegal house	Kirbhat	12/10/2021	inspection carried out	showcause notice issued	
2272			Thomas Miranda, H.No 39/1 Dongorim	Tracy Miranda, Dongorim Nuvem	illegal construction	Sy.No 197 Nuvem	2/28/2022	inspection carried out	matter subjudice	
2273			Srikant T, C/O Post Box # 1196, Vasco Da Gama, Goa, 403802	Prashant Bandodkar, Belloy	illegall Construction	survey no 224/13	5/5/2022	inspection carried out	matter subjudice	
2274			Villagers of Kirbhat, Nuvem Salcete Goa	Josefina Pereira, Kirbhat Nuvem	illegal construction of Septic Tank and Soak pit	Kirbhat	4/22/2022	inspection carried out	matter disposed	
2275			Smt Carmina Martins, Murda Grande	Smt Esperanca alias Sheron R D'Costa , Murda Grande	illegal construction on the third floor	Sy.No 124/7-A	5/23/2022	inspection carried out	matter subjudice	
2276			Green Goa Foundation, P.O Box 155, Margao Goa	Shri Sujit Sadanand Shirwant resident of H.No 43B, Mahalaxmi Sadan, Guirim	Illegal construction of commercial shop and residential Struture	survey no 224/13	6/30/2022	inspection carried out	matter is pending	

2277			Smt Esperanca alias Sheron R d'Costa, H.No 31-B, Murda Grande, Nuvem Salcete Goa	Smt Carmin Martins, resident of H.No 86, Murda Grande, Nuvem Salcete Goa	illegal house in the property surveyed under survey no 124/7 of Nuvem Village	survey no 124/7 of Nuvem Village	7/14/2022	inspection carried out	demolition notice issued	
2278			Antonio Socorro Floriana Pereira c/o Ruby Angela Pereira, H.No 1135 carriamoddi Curchorem Goa	Smt Sukada T Shirodkar to house no 56 Dongorim Nuvem	Illegally construction /Extension b to house no 56 Dongorim	survey no 208/1 of Nuvem	9/8/2022	inspection carried out	matter subjudice	
2279			Srikant T , Vasco Da Gama	Prashant Bandodkar, Belloy	illegal construction	Sy.No 224/13	10/25/2022	inspection carried out	matter subjudice	
2280			Smt Theresa D'Mello	Shri Damodar Gaganand Raikar	illegal construction of Structure	Sy. No 220/1	11/17/2022	inspection carried out	inspection carried out by BDO	
2281			Laurenca Alvares, H.No 69 Kirbhat	Jesus Miranda, Kirbhat	illegal construction of house room	Sy.No 41/5, Kirbhat	1/7/2023	inspection carried out	matter settled	
2282			Sarita Kapoor, plot No 5 Mannat, Behind Chowgule Industries, Fatorda Salcete South Goa	heirs of Pedro Colaco, Povocao	illegal construction	Povocao, Nuvem	2/13/2023	inspection was fixed by Panchayat	inspection	
2283			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Mariano Piedade Correia	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2284			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Avelino Rodrigues	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2285			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Santan Baretto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2286			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Remedios Baretto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2287			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Maria Piedade Correia	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	

2288			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Milagrina Rodrigues	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2289			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Diogina Rodrigues	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2290			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Agnelo Rodrigues	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2291			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Sebastiao Rodrigues	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2292			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Severina Pinto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2293			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Costao Pinto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2294			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Piedade Francisca Barreto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2295			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Smt Rosa Maria Barreto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2296			Rita Rodrigues, w/o late Inacio C Rodrigues H.No 37, Agalli Patepaur Nuvem	Shri Francisco Pinto	illegal construction	Sy.No 246/1 Pateapur	2/7/2023	inspection fixed by Panchayat but cancelled	inspection fixed by BDO	
2297			Carma Colaco, H.No 34, Kirbhat Nuvem	Shri Rosario Pereira, Kirbhat	illegal construction of compound wall	Sy.No 21/7-A at Kirbhat Nuvem	3/10/2023	inspection carried out	matter is pending	
2298			Shri Cristovan Raimundo Antonio Pereira, H.No 2/A Dongorim Nuvem Salcete Goa	Smt Milagrina Pereira and Smt Delfina Pereira	complain against illegal construction	Dongorim Nuvem	3/14/2023	inspection carried out	matter is pending	

2299			Anton Manuel Pereira r/o, House no.30/B, Kirbhat, Nuvem, Salcete, Goa	Mrs. Severina Pereira bearing H.no.31 at Kirbhat	Illegal construction of house	survey no.13/19	5/6/2023	inspection carried out	matter is pending	
2300			Charan Chandrakant Shirodkar r/o Utorda Majorda Salcete Goa	Shri Saluzinho Antonio Pereira resident of H.No 83 in ward Kirbhat	illegal construction of house	Sy.No 42/8	7/26/2023	inspection fixed bu could not be carried out	inspection carried out by BDO	
2301			Cirilo M Pereira, Francis X Pereira, H.No 102-A and 102-B Odguim Nuvem	Francisco Dias, Odguim Nuvem	illegal Staircase	Sy.No 290/1.	8/14/2023	inspection carried out	inspection carried out	
2302			Srikant T C/o Post Box 1196 Vasco -da-Gama Goa	Damodar Bandomkar, Belloy	illegal construction are going on inside illegal garage	Sy.No 224/13	8/4/2023	inspection carried out	inspection carried out by TCP	
2303			Maradon Jack Pereira, H.No 13/E/1 Goulloy Nuvem	Smt Thoedolina Rebello, Shri Jose Rebello	illegal structure(s)	survey no 230/7E Goulloy Nuvem	10/20/2023	inspection carried out	Placed for meeting & resolved to issue showcause notice	
2304			Maradon Jack Pereira, H.No 13/E/1 Goulloy Nuvem	Mathew Pereira , Kirbhat	illegal structure(s)	Sy.No 10/3 C Kirbhat	11/23/2023	inspection carried out	Placed for meeting & resolved to issue showcause notice	
2305			Maradon Jack Pereira, H.No 13/E/1 Goulloy Nuvem	Antonieta Fernandes	illegal structure(s)	Sy.No 257/2-A16, Anuz	11/21/2023	inspection carried out	Placed for meeting & resolved to issue showcause notice	
2306		Orlim	Romeo Barretto	wilson Barretto	illegal constructiion residential house	27/2	31/03/2022	issued show cause notice demolition notice	matter settle	
2307			wilson Barretto	Romeo Barretto	illegal Staircase	27/3-A	26/08/2022	issued show cause notice demolition notice	matter settle	
2308			Julio Joao Pimenta	Vishal Rajkumar Salgia	demolish illegal Structure	62/5	29/08/2022	issued show cause notice demolition notice	Pending before the Deputy Directorate of Panchayats Margao - Goa	
2309			Rafael Pereira	Lacima Goes - Galdinho	trespassing damage property	37/3	31/05/22	issued show cause notice demolition notice	not settle	
2310			Lina C.Rebllo	Indira Mandrekar	Illegal construction	18/18	15/12/2022	issued show cause notice demolition notice	Pending before the Deputy Directorate of Panchayats Margao - Goa	
2311			Eddie Viegas	Arnolfo Dias	illegal construction house and compound wall	17/31	25/01/2023	issued show cause notice demolition notice	matter settle	

2312			Hyson Rodrigues	Madeva Siva Gadecar	illegal construction boundary wall and extension of house without leaving any setback	51/6	20/03/2023	issued show cause notice demolition notice	Pending before the Deputy Directorate of Panchayats Margao - Goa	
2313		Paroda	Laxavati Gaonkar	Ratnavati Gaonkar	construction of house	1/1-A of Mullem village	11/29/2021	Demolition notice issued	Matter sub-judice	
2314			Ratnavati Gaonkar	Laxavati Gaonkar	construction of house	1/1-A of Mullem village	5/9/2022	Demolition notice issued	Matter sub-judice	
2315		Rachol	Natividade Vaz/Sabina Vaz R/o H. No. 169, New Vaddo, Ilha de Rachol.	Maria Josefa Fernandes e Moraes & others R/o H.No. 168, Ilha de Rachol	Extension of existing house	Sy No. 36/4	3/24/2021	Conducted Site inspection and issued Show cause notice dtd 26/07/2021	Pending	
2316			V. P. Rachol (suo Motto)	Filomena Tavares R/o H.No. 108/A, Ilha de Rachol	Residential House	Sy No.37/12	4/27/2022	Stop Notice and Site Inspection	Regularised	Nil
2317			Maria Magdalena Fernandes R/o H.No. 201/A, River Sal Estate, Benaulim	Mathew Fernandes R/o H.No.287, Praca De Rachol	construction of room	Sy No. 67/1 & 73/3	5/11/2022	Conducted Site Inspection and issued Show cause notice	Pending	
2318		Raia	Santan Reveredo, r/o. H.No. 966, Bacbhatt, Raia, Salcete-Goa	Burno Fernandes, r/o. Bacbhatt, Raia	Illegal Construction	Bacbhatt	6/4/2021	Inspected the site	Pending	
2319			Caetan Barretto, r/o. H.No.845, Santemoll, Raia, Salcete-Goa	Siddarth Gauli, r/o. Santemoll, Raia	Illegal Construction of shed	Santemoll	26/07/2021	Inspected the site	Settled	
2320			Anthony Quadros, r/o. H.No.377(3), Manora, Raia, Salcete-Goa	Milagrina Pereira, r/o. Manora, Raia	Illegal Construction of room	Manora	7/1/2022	Inspected the site	Settled	
2321			Jose Nicolao Fernandes, r/o. H.No.270/A, Manora, Raia	Jack S. Fernandes, Manora, Raia	Illegal construction of Boundary wall	Manora	25/03/2022	Inspected the site	Pending	
2322			Lucy Rebelo, r/o. H.No. 1088/B, St. Xavier, Raia	Sofia Mascarenhas & Anthony Mascarenhas, r/o. St. Xavier, Raia	Illegal Construction rooms	St. Xavier	4/4/2022	Inspected the site	Pending	
2323			Lawrence Miranda, r/o. H.No.11/G, Arlem, Raia	Necicidade D'Souza, r/o. Arlem, Raia	Illegal Construction of rooms	Arlem	26/12/2022	Inspected the site	Pending	
2324			Necicidade D'Souza, r/o. Arlem, Raia	Lawrence Miranda, r/o. Arlem, Raia	Illegal Construction of shed	Arlem	12/1/2023	Inspected the site	Pending	
2325			Necicidade D'Souza, r/o. Arlem, Raia	Jose D'Souza, r/o. Arlem, Raia	Illegal Construction of house	Arlem	12/1/2023	Inspected the site	Pending	

2326			Necicidade D'Souza, r/o. Arlem, Raia	Filomena D'Souza, r/o. Arlem, Raia	Illegal construction of Boundary wall	Arlem	12/1/2023	Inspected the site	Pending	
2327			Necicidade D'Souza, r/o. Arlem, Raia	Christopher D'Souza, r/o. Arlem, Raia	Illegal Construction of rooms	Arlem	12/1/2023	Inspected the site	Pending	
2328			Tereza Rodrigues, r/o. Arlem, Raia	Mukesh Kumar, r/o. Arlem, Raia	Illegal ghadda	Arlem	3/2/2023	Inspected the site	Pending	
2329			Radhabhai Sathe, r/o. Quevon, Raia	Lourencina Fernandes, r/o. Quevon, Raia	Illegal Compund wall	Quevon & Sy.No. 327/1, of Raia Village	15/03/2023	Inspected the site	Pending	
2330			Emmyfa D'Souza, r/o. Manora, Raia	Glancy Oliveira, r/o. Manora, Raia	Illegal Build of Staircase	Manora, Raia	4/4/2023	Inspected the site	Pending	
2331			Lanarda Judith Rodrigues, r/o. Santemoll, Raia	Veronica Alfonso, r/o. Santemoll, Raia	Unauthorised Trade Licence	Santemoll, Raia	27/04/2023	Inspected the site	Pending	
2332		Rumdamol Davorlim	Altaf Shaikh, R/o Flat no. L-563, Rumdamol Davorlim	Mrs. Mumshad Ali Shaikh & Mr. Julfakar Ali Shaikh, Flat no. LIG-555 (G.F)	Illegal construction in parking area	Rumdamol	14/09/2020	Sent demolition notice	under process	
2333			Vinayak Volvoicar, Panch Member, R/o Rumdamol	Farhat Shaikh, Flat No.LIG-531	illegal construction of house	Rumdamol	17/03/2022	Sent demolition notice	under process	
2334			Vinayak Volvoicar, Panch Member, R/o Rumdamol	Shaikhsha vali Nizami, Flat no. LIG-543	illegal construction of house	Rumdamol	3/3/2022	Sent demolition notice	under process	
2335			Vinayak Volvoicar, Panch Member, R/o Rumdamol	Najmin Banu dukandar	illegal construction of house	Rumdamol	3/4/2022	Sent demolition notice	under process	
2336			Director of Health services, PHC curtorim	BSF BUILDING	illegal construction of BSF building	Rumdamol	14/07/2022	Sent demolition notice	under process	
2337			Neal Lobo, Thivim Bardez Goa	Mariano Pereira,	illegal construction of house & shops	95/1	13/03/2023	Sent demolition notice	pending before addl. Director of Panchayat-II	
2338			Neal Lobo, Thivim Bardez Goa	Joe Pereira, H.No.43/A, Rumdamol	Illegal construction of structure and shed	95/1(part)	4/7/2023	Sent demolition notice	pending before addl. Director of Panchayat-II	
2339			Neal Lobo, Thivim Bardez Goa	Joe Pereira, H.No.43/A, Rumdamol	Illegal construction of house	95/1(part)	4/7/2023	Sent demolition notice	pending before addl. Director of Panchayat-II	
2340			Paulino Rocha, H.No.43, 2nd Pale Dicapale	Laxmi Mauza, H.No.H-63, Rumdamol	illegal extension of house	95/2	17/10/2023	sent showcase notice	under process	

2341			Shaikh Salauddin, Flat no. B/G/2, Rumdamol	Pundalik Morajkar, Flat no. B/S/4, Rumdamol	illegal construction of shed	Rumdamol	27/1/2023	sent showcause notice	under process	
2342			Shridhar naik, H.No.L-741 & Sangita Naik, L-718, Rumdamol	Josana virdikar, Yallava Aparnavar, Shobana Shaikh, ward no. 4	Illegal construction of shed	12/2	14/07/2022	sent showcause notice	under process	
2343		Sarzora	Agnelo Milagresfurtado, Quivelem	Jose Menino do Rosario Furtado, R/o, Quivelem	Illegal conts. Of house	Quivelem Sy.No.132/9	9/15/2021	Demolition Order Issued	Demolition Order Issued	
2344		Seraulim	Fatima Fernandes R/o Socobhat Per Seraulim	Menino Correia R/o Socobhat Per Seraulim	Illegal cost of house	Seraulim	6/12/2020	conducted site inspection	matter solved	
2345			Nelson Pereira Costa H.NO 29 Duncolim Seraulim	Jose Martino Vaz R/o Seraulim	Illegal cost of house	Seraulim	9/9/2020	conducted site inspection	matter solved	
2346			Natalia Rodrigues R/o Duncolim Seraulim	Francisco Fernandes R/o Duncolim Seraulim	illegal const of rooms	Duncolim	12/21/2020	conducted site inspection	matter solved	
2347			Francisco Fernandes R/o H.No 38 Duncolim	Remedious Fernandes	illegal const of rooms	Sy No 27/24-c at Duncolim	4/15/2021	conducted site inspection	Opponent asked time regularisation	
2348			Ernestina Pereira R/o Flat No 2 Duncolim Seraulim	Antonio Inacio Fernandes R/o Duncolim	illegal construction of building	Sy No 2/7	8/3/2021	conducted site inspection	Asked joint site inspection with TCP	
2349			Henry Mascarenhas, R/o Per Seraulim	Presley Mascarenhas R/o Per Seraulim	illegal construction of open kitchen on compound wall	Per Seraulim	2/18/2022	conducted site inspection	matter solved	
2350			Manuel Joao Fernandes Joyce Fernandes R/o H.No 49/2 Duncolim	Eulogio Gomes R/o Duncolim	illegal construction and extension of house	Duncolim	5/4/2022	site inspection conducted by B.DO and serevd show cause notice	Served second show cause notice	
2351			Manuel Joao Fernandes Joyce Fernandes R/o H.No 49/2 Duncolim	Ditoza Fernandes R/ Duncolim Seraulim	illegal construction	Duncolim	5/5/2022	site inspection conducted by B.DO and serevd show cause notice	Served second show cause notice	
2352			Agnes Colaco R/o Seraulim	Tony Rodrigues R/o Seraulim	illegal construction of compound wall	Seraulim Sy No 16/6	7/2/2022	conducted site inspection	matter pending in the court	
2353			Salvador Fernandes R/o No 62/ Duncolim	Kashninath Shinde R/o Duncolim	illegal construction of house	Duncolim	3/15/2023	conducted site inspection	matter pending in the court	
2354			Carmelina Da Costa R/0 Rajwaddo Mapusa	Eliza DMello	illegal construction of house	Sy No 77/1 and 80/2 at Seraulim	7/11/2023	served show cause notice	served Demolition notice	
2355			Joao Agostinho Gomes, R/o Aquem Margao	Salvador Fernandes	illegal construction of house	Sy No 43/4	2/17/2023	served show cause notice	matter pending in the court	

2356		V.P. Sao Jose de Areal	Antonia Piedade Cardozo, H.No. 352, Nispabhat, SJDA	Michaeline E Fernandes e Travasso, H.No. 350, Nispabhat, SJDA	Illegal Const. of compound wall & Residential rooms at Nispabhat, SJDA	survey No. 186/1	8/2/2021	Stop notice not issued	Pending before Addl. Dir. Panchayat, South	
2357			Apcina Dias , H.No. 804/1, Mugalli, SJDA	Caetano Viegas, H.No. 804, Mugalli, SJDA	Illegal Const. of house at Mugalli, sy.no. 39/4-A	survey No. 39/4-A	8/11/2021	Demolition notice issued.	Pending before, B.DO. Salcete & Dy. Dir. Panchayat, South	
2358			Scheduled Tribe Association, Sao Jose de Areal		Illegal Const. of road	survey No. 86	9/23/2021	Stop notice not issued	Pending before, Dy. Dir. Panchayat, South	
2359			Pankaj V. Kolamkar, H. No. 242, Behind Cine Vishant, Margao Goa	Berta Cardozo, H.No. 645/A(1), Ralloi, SJDA	Illegal Const. of house at Ralloi,	survey No. 76/2	11/12/2021	Show Cause notice issued	Pending in Village Panchayat	
2360			Piedade Silva, H. No. 378/1, Matemorod, SJDA	Francisco Silva, Matimorod, SJDA	Illegal Const. /Extension of house	survey No. 190	11/25/2021	Stop notice not issued	Pending in Village Panchayat	
2361			Berta Cardozo, H.No. 645/A(1), Ralloi, SJDA	Trupti P Kolombkar, Margao-Goa		survey No. 77/1-AQ	12/10/2021	Stop notice not issued	Pending in Village Panchayat	
2362			Avito Fernandes, H.No. 61, Oilemol, SJDA	Isabel G. Coelho, H.No. 99, Bhatti, SJDA	Illegal Const. & Illegal filling in the paddy field	survey No. 295/39	12/10/2021	Not applicable	Demolished	
2363			Lina A. Naik, H.No. 1018/D, Raia, Salcete-Goa	Uday Bandekar & Usha Bandekar, H.No. 787/D, Mugalli, SJDA	Illegal Const. of Residential house at Mugalli,	survey No. 27/1-B	1/11/2022	Stop notice not issued	Pending in Village Panchayat	
2364			Joao Fernandes, H.No. 613, Igorjewaddo, SJDA	Goa Carbon Pvt. Ltd, Igorjewaddo, SJDA	Illegal Const. of compound wall	survey No. 67 & 68	1/14/2022	Stop notice not issued	Pending in Village Panchayat	
2365			Aleixo Pereira, H.No. 636/D, Molla, SJDA	Antonio Pereira, H.No. 636/G-1, Molla, SJDA	Const. of Boundary wall at Molla	survey No.73/4	2/1/2022	Stop notice not issued	Pending before, B.DO. Salcete	
2366			Shaikh Farhad Alam, Margao-Goa	Pascoal J Dias, Nessai, SJDA	Illegal Const. of structure & compound wall	survey No. 97/1	4/5/2022	Demolition notice issued	Pending in Village Panchayat	
2367			Avinash Tavares, Borda, Margao-Goa	Pedro F Travasso, Igorjewaddo, SJDA	Illegal extension to the existing structure	survey No. 62/1	4/11/2022	Inspection notice issued but complainant was absent	Pending in Village Panchayat	
2368			Shaikh Farhad Alam, Margao-Goa	Maria S. Fernandes, Nessai, SJDA	Illegal Const. of first floor & second floor	survey No. 58/2,	5/27/2022	Demolition notice issued	Pending before Addl. Dir. Panchayat, South	
2369			Pedro Castanha, Molla, SJDA	Mohiddin Shaikh	Illegal Const. of compound wall	survey No. 193/5	7/11/2022	Show cause notice issued	Pending in Village Panchayat	

2370			Teodorio C. Travasso, Nessai, SJDA	Milino George Travasso, Isaac Travasso, Netty Travasso, Sampada Travasso, Nessai, SJDA	Illegal Const. of Agriculture land	survey No. 57/1	9/27/2022	Stop notice not issued	Pending in Village Panchayat	
2371			Raju Iyer, Bacbhat, Raia	Teodorio C. Travasso, Nessai, SJDA	Illegal Const. of Residential house	survey No. 58/1 & 2,	1/10/2023	Stop notice not issued	Pending in Village Panchayat	
2372			Teodorio C. Travasso, Nessai, SJDA	Teresa Fernandes, Nessai, SJDA	Illegal structure	survey No. 58	2/27/2023	Stop notice not issued	Pending in Village Panchayat	
2373			Gracy Cardozo, Oilemol, SJDA	Xavier Cadoso, Oilemol, SJDA	Illegal Const.	survey No. 282/2,	7/13/2023	Inspection notice issued by B.D.O., Salcete	Pending before, B.DO. Salcete	
2374			Sao Jose de Areal Villagers Union	Unknown	Illegal Const.	survey No. 38,	3/16/2023	Stop notice not issued	Pending in Village Panchayat	
2375			Rohit V. Naik, Colva, Salcete-Goa	Pedro F Travasso, Igorjewaddo, SJDA	Illegal extension	survey No. 62/1	5/25/2023	Stop notice not issued	Pending before, B.DO. Salcete	
2376			Menino S Fernandes, Nessai, SJDA	Vivekanand T. Bandekar, Nessai, SJDA	Illegal Const.	survey No. 58	7/1/2023	Stop notice not issued	Occupancy Certificate issued complaint filed before competant authority	
2377			Menino S Fernandes, Nessai, SJDA	Hapizabi S A Karim, Margao-Goa	Illegal Const.	survey No. 58/2-B	7/17/2023	site inspection held	Const. Lic issued, complaint filed before competant authority	
2378			Dipalaxmi Fernandes, Margao-Goa	Sadashiv A . Kundaikar, Mugalli, SJDA	Illegal Const.	survey No. 28/0	7/30/2023	site inspection held	Pending in Village Panchayat	
2379			Manuel Silva, Padribhat, SJDA	Anthony Oliveira, Padribhat, SJDA	Blockage of Traditional path	survey No. 162	8/7/2023	site inspection held	Pending in Village Panchayat	
2380			Maria Fernandes, Igorjewaddo, SJDA	Cristo Fernandes, Igorjewaddo, SJDA	illegal construction of room	survey No. 63	8/9/2023	site inspection held	Pending in Village Panchayat	
2381			Teodorio C. Travasso, Nessai, SJDA	Hapizabi S A Karim, Margao-Goa	Illegal Const.	survey No. 58/2-B	9/4/2023	site inspection held	Const. Lic issued, complaint filed before competant authority	
2382			Suresh Naik & Others, Pulamol, SJDA	Arun Khan, sy.no. 183/1, Pulamol	illegal acitvities and scrap repair activities	survey No. 183	9/14/2023	Issued reply letter	Pending in Village Panchayat	
2383			Menino S Fernandes, Nessai, SJDA	Pritam Patel, Girish Patel, Pratibha G. Patel, Surekha G. Patel	Illegal Const.	survey No. 58/1	12/18/2023	site inspection held	Const. Lic issued, complaint filed before competant authority	

2384		Telaulim	Rita Cabral	Sayed Ali	Reconstruction & Extension	Sy.No.: 332/1, H.no.: 117/F,2nd Daddio,Telaulim	9/13/2022	Served Notice on 06/10/2022	Pending	
2385			Sayed Ali	Rita Cabral	Extension	Sy.No.: 332/1, H.no.:114/C,2nd Daddio,Telaulim	10/17/2022	Served Notice on 26/10/2022	Pending	
2386			P Vikram	Donald Fernandes	Illegal Structure/ Piggery	Sy.No.: 64/2, 2nd Dando	6/15/2022	Served Notice on 03/09/2022	Pending	
2387			Leopoldina Carneiro	Menino Joao Cardozo	Illegal Extension	Sy.No.: 52/3, 1st Daddio	4/13/2022	Served Notice on 10/06/2022	Pending	
2388			Menino Joao Cardozo	Leopoldina Carneiro	Illegal rooms	Sy.No.: 52/3, 1st Daddio	1/24/2023	Inspection held on 2nd March 2023	Pending	
2389			Felix Gracias	1)Ivan Coutinho, 2) Collin Coutinho, 3) Sunita Prabhu	Temporary Shed	Sy.No.: 50/1-D, 1st Daddio	1/31/2022	Served Notice on 13/07/2023	Dismantled by the Respondent and the siad report is sent to Higher Authorities.	
2390			Felix Gracias	Jose Furtado	Construction of Shed	1st Daddio	4/24/2023	Served Notice on 10/05/2023	Pending	
2391			Remediana Fernandes	Avita D'Silva	Extension of compound wall	2nd Dando	6/9/2023	Served Notice on 12/06/2023	Case is Pending with Addtl. Director of Panchayats.	
2392			Angela Fernandes e Coutinho	Leonardo Fernandes	House	Sy.No.: 4/31, Cantem	DDP Memo Dt:13/10/2023	Demolition Notice sent on 22/12/23	Case is Pending with Addtl. Director of Panchayats.	
2393		Varca	Andrew Fernandes, R/O Pedda Nomeio Varca	Roslica Pereira, r/o H.NO.562, Pedda Nomeio Varca Salcete Goa	Illegal construction of compound wall	243/2	8/10/2020	Inspection done, show cause notice sent	Case is pending before Deputy Director of Panchayats south Goa	
2394			Alexnihna Fernandes, r/o Laxette Varca Salcete Goa	Alexo Rodrigues, R/o Laxette Varca Salcete Goa	illegal construction without set back	75/4	12/14/2020	site inspection. Show cause notice, demolition notice	Case pending in Additional Director of Panchayat	

2395			Michael Juliano Barreto, pedda Varca	Peter Jacob Barretto, r/o flat No. CS-5, Clover Apartment, second floor Navelim Sirvodem Goa	illegal construction of house	246/7	11/18/2022		Case is pending before Deputy Director of Panchayats south Goa	
2396		Velim.	Mahendra Kharade, R/o. Bapsora, Velim.	Priest of Holy Cross Chapel & Committee Members.	Illegal Construction of Compound wall.	Unknown	26/5/20	Stop work issued.	Pending.	
2397			Rolando Da Costa Correia, R/o. Toleacanto, Velim.	Dereck Costa Correia, R/o. Toleacanto, Velim.	Illegal Construction of Compound wall.	Unknown	7/8/2020	Stop work issued.	Pending.	
2398			Darshana B. Kumtekar, R/o. Bapsora, Velim.	Parish Priest of Holy Cross Chapel , Baradi.	Illegal Office and residence at Bapsoro.	Unknown	3/11/2020	Stop work issued, Show Cause Notice issued.	Pending.	
2399			Antonio Fernandes, R/o. Zaino, Velim.	Francisca Fernandes, R/o. Fondop, Velim.	Illegal Construction of house.	Fondop 281/1.	3/11/2020	Stop work issued, Show Cause Notice issued.	Pending.	
2400			Kiran S. Prabhu Malkernekar, Quepem Goa.	Wilson Fernandes Barros Wado, Velim	Illegal Construction	240/8	11/2/2021	Notice issued	Pending.	
2401			Antonio Xavier Fernandes , R/o. of rangalim, Velim.	Saroj Mote , R/o. Rangalim, Velim	Illegal Construction and filling up of land.	336/1	22/3/21	Stop work notice issued.	Pending.	
2402			Saroj Mote , R/o. Rangalim, Velim	Antonio Xavier Fernandes and his Mother Luizinha Rodrigues, R/o. Rangalim, Velim.	Illegal Construction of house.	Unknown	9/4/2021	Stop Work notice issued.	Pending.	
2403			Tome A. Fernandes , R/o. Tolleacanto, Velim.	Emilia Furtado, R/o. Tolleacanto, Velim.	Illegal Construction of house	Unknown	8/7/2021	Stop Work notice issued.	Pending.	
2404			Prachi V. Lone, R/o. Bapsoro, Velim.	Rajashri Zuvatkar, Avinesh R. Zuvatkar, Vinayak R. Zuvaatkar, Dharti V. Zuvatkar, All R/o. of Bapsora, Velim.	Illegal Construction of Ground plus First Floor house.	Unknown	27/12/21	Stop Work notice issued.	Pending.	
2405			Xavier Simoes, Levita Simoes Both R/o. Pocklivoll, Velim.	Constancio Simoes,Damaciana Simoes, Both R/o. of Pocklivoll, Velim.	Illegal Construction of Wall.	Unknown	7/11/2022	Stop Work notice issued.	Pending.	

2406			Anterina Etelberia Faria, R/o. Silvas Vado, Velim.	Vijaya Bandothkar, Silvas Vado, Velim.	Unauthorized and illegal construction.	249/14.	28/3/22	Stop Work notice issued.	Pending.	
2407			Dipali D'Costa, R/o. Tolleacanto, Velim.	Umesh Shyam Pauskar, R/o. Tolleacanto, Velim.	Illegal construction of concrete structure	381/1	4/4/2022	Stop Work notice issued.	Pending.	
2408			Tomaturgo D'Silva, R/o. Silvas Vado, Velim.	Camilo Andrade, R/o of Silvas Vado, Velim.	Illegal Construction of Soak Pit and Septic tank.	Unknown	13/5/22	Stop work notice issued	Pending	
2409			Subhash L. Kholkar, R/o. Rangalim, Velim.	Deepak Narayan Tirodkar, R/o. Rangalim, Velim.	Illegal Construction above existing house.	Unknown	1/7/2022	Stop Work notice issued	Pending	
2410			Prakash L. Kholkar, r/o. of Rangalim, Velim.	Subhash L. Kholkar, R/o. of Rangalim, Velim.	Extension of house & Illegal Construction of Kitchen, Toilet & Soak pit.	338/1	8/7/2022	Stop Work notice issued	Pending	
2411			Pradeep Kerkar, R/o Rangalim, Velim.	Laximan Kerkar, R/o. Rangalim, Velim,	Removal of Water tank on Terrace at Rangalim.	Unknown	5/7/2022	Stop Work notice issued	Pending	
2412			Germano Fernandes, R/o. Zaino, Velim.	Freedda D'Silva, Fransquina Fernandes, Valky Fernandes, Andrew Godfrey Fernandes, All R/o. Zaino, Velim.	Illegal Construction of Structure	Unknown	22/12/22	Stop Work notice issued	Pending	
2413			Nazima Caeiro, R/o Caeiro Vado, Velim.	Anterina Etelberta Lino Da Silva, Silva Vado, Velim.	Illegal Construction of Compound Wall and illegal stacking of loose Lateriate stones wall.	Unknown	29/11/22	Stop Work notice issued	Pending	
2414			Tina D' Souza R/o Zaino, Velim.	Maurelio Mendes, R/o. Zaino, Velim.	Blocked the free flow of natural water drain.	212/1-B.	7/1/2023	Stop Work notice issued	Pending	
2415			Dores S. T. Colaco, R/o. Fatorda, Margao - Goa.	Collin Crasto, R/o. Velim.	Illegal Structure Constructed at Velim.	Unknown	17/2/23	Stop Work notice issued	Pending	
2416		Curtorim	Hiralal Chedilal Mourya H.No.506/A Fondegai, Curtorim	Balu Patil, r/o. H.No. 505/A, Fondegai Curtorim.	Illegal construction of huge concrete structure without leaving proper setbacks	Sy.No. 426/1 & 426/3	1/16/2021	Inspection taken, and issued Show Cause Notice, party went for appeal	Appeal pending before Addl. Director of Panchayat -II	

2417			Seby Hilario H. No. 671/A, Novovaddo Curtorim	Agustinho Hilario, Novovaddo Curtorim	Illegal Construction	Sy.No. 294/450 & 293/2	4/3/2021	Inspection taken, and issued Show Cause Notice, party went for appeal	Appeal in the Court of the IIIRD ADHOC Senior Civil Judge at Margao	
2418			Caetano Rodrigues, H.No.1152, Muxivaddo, Curtorim, Salcete Goa	John Rodrigues, H.No. 1152, Muxivaddo Curtorim	Illegally Constructed houses	Sy.No.17/1	4/28/2021	Inspection taken, and issued Show Cause Notice, party went for appeal	Appeal pending before the Deputy Director of Panchayats, South Goa	
2419			Agostinho Hilario H.No. 671/A Novovaddo Curtorim	Seby Hilario, Novovaddo Curtorim	Illegal Construction	Sy.No. 293/2	6/11/2021	Issued Show Cause Notice	Issued Show Cause Notice	
2420			Prakash Bhandari H.No. 281/H Vagulem Curtorim.	Balkrishna G. Gawande, H.No. 281/Z-13-1, Vagulem	Illegal construction of pillars	Not Mentioned	7/23/2021	Inspection taken, and issued Show Cause Notice, party went for appeal	Pending before the High Court	
2421			Caetano Rebello, H.No. 114, Tambetim Curtorim	Michalle De Lima Pereira, H.No. 114/A, Tambetim Curtorim	illegal construction of structure with RCC Slabs	Sy.No. 476/1-C	8/9/2021	Inspection taken, and issued Show Cause Notice	Inspection taken, and issued Show Cause Notice	
2422			Maria Teodolinda Thelma Faleiro, H.No. 340, Gonsoi, Curtorim.	Jose Paulo Sarto Menezes, H.No.342, Gonsoi, Curtorim	illegal construction of second floor and additional 3 floors	Sy.No. 410/5	9/3/2021	Inspection taken, and issued Show Cause Notice	Pending before the High Court	
2423			Piedade Benta Fernandes, H.No.1424, Ghotnibhat, Curtorim, Salcete Goa	Mateus Cardoso, H.No.1428/A, Gotnibhat, Curtorim.	Illegal Construction of room	Sy.No.132/30	2/15/2022	Inspection taken, and issued Show Cause Notice, party went for appeal	Stay Granted & Appeal pending before ADDL. Director of Panchayat-II	
2424			Joaquim F. Fernandes, H.No. 1102, Madel Curtorim	Paxiao Vaz, Madel Curtorim	Re-construction of pucca house	Sy.No.4/1	4/20/2022	Inspection taken, and issued Show Cause Notice	Site has been issued	
2425			Freddy R. Gomindes, H.No.184/C, Dagual, Curtorim.	Aleixinho Estibeiro and Rosita Estibeiro, H.No.191, Dagual, Curtorim.	Illegal construction	Sy.No. 464/10	5/18/2022	Inspection taken, and issued Show Cause Notice	Pending before the High Court	
2426			Balu Patil, H.No.506/C, Fondegal, Curtorim.	Hiralal Mourya, r/o H. No. 506/A, Fondegal Curtorim	illegal construction of house.	not Mentioned	NIL	Site Inspection done	Site Inspection done	
2427			Precila Bernadita Conceicao Menezes r/o Menezes House, Aquem, Margao, Goa.	Constantino D'Cunha & Others, Argicol Curtorim	Illegal Construction	Sy.No. 194/4	8/5/2022	Inspection taken, and issued Show Cause Notice, party went for appeal	Pending before Add. Director of Panchayats	

2428			Remedios Rodrigues, H.No.1376, Sinaibaga, Curtorim.	Raul Sequeira, Panaji	Illegal construction of garage	Sy.No. 115/22	11/11/2022	Site Inspection done	Site Inspection done	
2429			Ketan Pandurang Naik Desai R/o B2, "S & S Lakes" Panchbhat, Curtorim	Sandesh Kundaikar & Others r/o. Panchbhat Curtorim.	Illegal construction and blocking of parking spaces	Sy.No. 453/1-E	11/30/2022	Site Inspection done	Site Inspection done	
2430			Aleixinho Estibeiro and Rosita Estibeiro, H.No.191, Daguale, Curtorim.	Freddy R. Gomindes, H.No.184/C, Daguale, Curtorim.	Illegal construction of compound wall	Sy.No. 463/2	12/20/2022	Inspection taken, and issued Show Cause Notice, party went for appeal	Site Inspection and proceed for Demarcation	
2431			Elias Rodrigues & Dr. Ernesto Rodrigues, H.No.1258, Anvotem, Curtorim.	Edwardo Barneto Barreto, Anvotem Curtorim	Illegal construction of wall	Sy.No.100/23 & 100/24	12/28/2022	Issued Show Cause Notice	Issued Show Cause Notice	
2432			Pedrina Dias H.No.1625/B, Agxem	Nicolau Dias, H.No. 1625/B, Acxem Curtorim	Undertaking illegal and unauthorized construction	Sy.No. 243/1	NIL	Issued Stop Notice	Issued Stop Notice	
2433			Mateus Cardoso, H.No.1428/A, Gotnibhat, Curtorim.	Piedade Benta Fernandes, H.No.1424, Ghotnibhat, Curtorim, Salcete Goa	Illegal construction	Sy.No. 132/30	2/14/2023	Issued Show Cause Notice	Issued Show Cause Notice	
2434			Carlota Paes alias Carlota Miranda, H.No. 246, Agonda Miranda Waddo, Agonda Canacona Goa.	Agustinho Paes, Vaddo Curtorim.	Illegal Construction of structures	Sy.No. 484/4	3/8/2023	Issued Show Cause Notice	Issued Show Cause Notice	
2435			Caetano Rebello H.No.114 Tambetim Curtorim.	Sucorrinha Rebello, Tambetim Curtorim	Illegal hill cutting and illegal new construction of house on hilly area.	Sy.No. 479/2	3/6/2023	Issued Show Cause Notice	Issued Show Cause Notice	
2436			Rosario Fernandes, Tembi, Curtorim.	Ninfa Pacheco, Tembi Curtorim	Illegal fencing	Sy.No.140/4 & 141/1	4/20/2023	Issued Show Cause Notice	Issued Show Cause Notice	
2437			Caetano Rebello, H.No. 114, Tambetim Curtorim	Michalle De Lima Pereira, H.No. 114/A, Tambetim Curtorim	Illegal construction of Boundry Wall	Sy.No. 476/1-C	5/30/2023	Issued Show Cause Notice	Inspection taken, and issued Show Cause Notice	
2438			Jenice Aninha Menezes H.No.12/A Mulleavado Assolna Salcete Goa	Constancio Fernandes, Gogalle Curtorim	Illegal construction of room	Not Mentioned	6/27/2023	Issued Stop Notice	Issued Stop Notice	

2439			Shripad Shrivallabh Co-op Housing Society Ltd, Camarxete Curtorim	The Trust Shree Shripad Shrivallabh Devasthan, Camarxete Curtorim	Illegal construction of Shed	Sy.No. 330/1	7/7/2023	Inspection taken, and issued Show Cause Notice	Inspection taken, and issued Show Cause Notice	
2440			Maria Teodlinda Thelma Faleiro R/o H.No.340 Gonsoi Curtorim	Jose Paulo Sarto Menezes, H.No.342, Gonsoi, Curtorim	Illegal construction of compound wall	Sy.No. 410/4	7/20/2023	Inspection taken, and issued Show Cause Notice	Inspection taken, and issued Show Cause Notice	
2441			Regino Cardozo, H.No.728/A, Damdolem, Curtorim.	Rozalina Cardozo and John Cardozo, H.No. 728/A, Damdolem Curtorim	Illegal construction of septic tank	Not Mentioned	10/3/2023	Issued Stop Notice	Issued Stop Notice	
2442		Colva	Jose Antonio Luis Fr/o 3 rd ward Colva	Silvester Luis R/o. 3rd ward	Show Cause Notice received from DDPS reg. Alleged illegal Residential house & rooms by Silvestre Luis	Sy.No.63/10 at Colva Village	2/3/2021	Inspection done and Check list prepared to sent to Concerned Authority	subjudice matter	
2443			Antiano Falcao r/o H.No.174, 2 nd ward Colva	Arthur D'silva R/o. 2nd ward	Illegal Building /Cosntruction of wall & land filling by Arthur D'Silva	Sy.No. 9/4, Vanelim	25/6/2021	Stop work notice issued	DECISION YET TO BE TAKEN BY V.P	
2444			Roystan luis Jose Antonio Luis R/o. 3rd ward Colva	Immaculado Santimano R/o. 3rd ward Colva	illegal construction of new structure by immaculado santimano	Sy no.83/10 Colva	2/3/2021	Site inspection notice issued	subjudice matter	
2445			Vincent pacheco r/o H.No.105, 2 nd ward Colva	Nelson Rodrigues R/o.2nd ward	Illegal erecting of poles & Construction of Compound wall by Nelson Rodrigues	Sy.No.94/4, Village Colva	7/5/2021	Inspection conducted by V.P Office Colva	NOTICE ISSUED	
2446			Santiago Rodrigues , R/O h.nO.253, 3RD WARD cOLVA	Seward Rodrigues R/o. 3rd ward	Alleged illegal Construction /extension of structure with RCC Slab and first floor by Seward Fernandes	Sy.No. 63/3,Village Colva.	7/5/2021	Stop work Notice	INSPECTION NOTICE ISSUED	
2447			Prashant Borkar R/O Flat No.S-2 RAUNAK aPPTS. Ambaji, Fatorda.	Colva Tabern 4th ward Colva	Complaint on alleged illegal Construction of entire first floor of Colva Tavern	At Colva Junction at 4 th ward Colva.	27/5/2021	Show Cause Notice issued	PLACED FOR V.P BODY MEETING	

2448			Joaquim Menezes ,r/o H.No.263, 3 rd ward Colva +	Caetano Borges 3rd ward	Illegal Construction of House , by Caetano Borges & & Joao Santan Borges & encroaching in the property	Sy.No. 82/12-C of Village Colva.	19/1/2021	Letter for Demarcation of by engaging Surveyor	CASE MATTER IN DDPS	
2449			Catharina Fernandes e Diniz,r/o H.No.36, P. Vanelim-Colva	Dumiana D'costa P Vanelim	Illegal Construction of Compound wall Constructed by Dumiana D'Costa & others	Sy.No. 3/10, Village Vanelim	10/2/2021	Letter issued yto -for submission of documents of the illegal Construction.	DECISION TAKEN BY V.P	
2450			Sebastian Cardozo, AF-4, Emmirose Chambers CHS, vanelim-Colva	Indus Tower Vanelim	Memorandum received from DDPS reg. Illegal Construction done by Indus Tower of setting Mobile Tower	Sy.No.64/3, Vanelim Village	5/8/2022	Show cause Notice issued by V.P Colva	CASE MATTER IN DDPS	
2451			Selwir Cardozo ,r/o H.No.4/2, Pequeno Vanelim	John Fernandes Vanelim	Illegal Const. Done over the Compound wall of Complainantby John Fernandes	Sy.No.5/8, Village Vanelim	9/9/2021	Inspection done and both the parties agreed for settlement to sort out the issue.	DECISON YET TO BE TAKEN BY PANCHAYAT	
2452			Ana Santana Fernandes r/o H.No.160, Padriguelem,Sernabatim	Thomas Fernandes Padriguelem Sernabatim	Illegal Const. & encroachment with metal poles by Thomas Fernandes	Village Sernabatim.	12/9/2022	Matter running in DDPS for decision	CASE MATER IN DDPS	
2453			Arnald Noronha H.No.206/1, madel,Colva	Stephen Faleiro Pequeno Vanelim	Illegal Cosnt. Of Compound wall & encroachment by Stephen Faleiro	Const. Done at Pequeno vanelim	5/7/2022	Matter running in DDPS for decision	CASE MATTER IN DDPS	
2454			Judith Almeida , Ward No.3, Colva	C Roque, Novovaddo Sernabatim	Illegal Construction carried out by c Roque Resort	Sy.No. 42/o Vilalge Colva.	12/5/2022	Site inspection notice issued decision yet to be taken		
2455			Jose Antonio Luis ,r/o 3 rd ward Colva	Ana Francisca Fernandes 3rd ward Colva	Illegal Const. Of concrete structure by Ana frqncisca Fernandes	At 3 rd ward Colva	13/4/2022	Inspection Conducted	notice issued	

2456			Ana francisca Fernandes ,r/o 3 rd ward Colva	Ana Francisca Fernandes 3rd ward Colva	Illegal Const. Of concrete structure by Ana frncisca Fernandes	At 3 rd ward Colva	20/05/2022	Sit e inspection held	placed for monthly body meeting for necessary action	
2457			Agnelo pacheco , r.oGandaulim- Colva	Ajay Kumar Garg, Gandaulim	Illegal Const. Carried out by Ajay Kumar Garg	Sy.No.24/11, Gandaulim.	5/2/2023	Stop Notice issued by V.P	placed for monthly body meeting for necessary action	
2458			Imaculado Santimano ,r/o 3 rd ward Colva.	Roystan Luis 3rd ward Colva	Illegal Const. Of house & Compound wall without leaving set back	Sy.No.63/5,Colva	9/5/2023	Site inspection held	Site inspection held	
2459			Ladislau Fernandes, r/o Grande Vanelim	Roque Goes/ Joao Goes Padriguelem Sernabatim	To initiate action on Const. Of Bldg. Without Const. Plan /licence by Roque Goes & Joao Goes	At Padriguelem,Sernabatim	10/6/2023	Stop work Notice issued	CASE MATER IN DDPS	
2460			Sebastiao Fernandes,r/o 3 rd ward Colva	Terezinha Fernandes	Illegal Construction of structure by Terezinha Fernandes	In Sy.Nio.13/4, Gandaulim	15/7/2023	Demolition Notice issued	both party called in vp office for discussin	
2461			Salvador Fernandes R/o Grande Vanelim	Maria Zita Martines Grande Vanelim	Illegal Const. Of sheds by maria Zita Martires	In Sy.No.16/13, Village Vanelim.	12/5/2023	Demolition Notice issued	action will be initiated as per the Goa Panchayat Act	
2462			Jose Antonio Goes, Padriguelem,Sernabatim.	Ladislau Fernandes& Juliet Fernandes Padriguelem	Illegal Const. Work in road widening area ,Extension done Original Wooden structur3 by Ladislau & Juliet Fernandes	At padriguelm, Sernabatim,premi ses bearing H.No;147/1.	6/6/2023	Stop work Notice issued	CASE MATER IN DDPS	
2463			Hortencia Fernandes H.no.187, Padriguelem, Sernabatim	Desmand Rodrigues Padriguelem Sernabatim	complaint file against desmand rodrigues	Padriguelem Sernabatim	18/07/2023	inspection held by v.p office	placed for monthly body meeting for necessary action	

2464			Carmelo Fernandes c/o Josna H.no.9 Gandaulim Colva	Inacio Goes R/o. Gandaulim Colva	illegal constructions of a state room with laterite stones and a car shed by inacio goes of Gandaulim Colva along the north-south common boundary of our property without keeping the prescribed setback.	Gandaulim Colva	20/7/2023	inspection held by v.p office	both party called in vp office for discussin	
2465			Judith Almeida colva civic and consumer forum h.no.257/1 bagdem ward colva	Shamirag Hotel pvt ltd	illegal restaurant spa and guest house in property bearing sy no.24/1 of M/s shamirag hotel pvt ltd sea coin hotel of colva village	4th ward Colva	31/7/2023	Respondant has submitted letter that the matter is on going in the Hon'ble Court	notice served	
2466			Baltazar De Santa calara nevnes jaques fernandes h.no.191 3rd ward colva salcete goa	Diana Zita Marties Grande Vanelim	complaint against diana zita marties for operating illegal scarp yard at 2nd ward colva in property bearing sy no.85/5 of colva village	Sy no.85/5	8/8/2023	demilition notice issued	subjudice matter	
2467			Barinder Singh hayar keegan empire co-operative housing maintenance society ltd Colva	Orlando Barreto Grande Vanelim	illegal structural changes beaing made and encroachment on open space	Grande Vanelim	14/08/2023	notice issued	matter disposed	
2468			Flavia Fernandes H.no.148 Chimchmorod Vanelim	Keith Satish Menon	illegal const of boundary wall without setback	Madel	31/8/2023	Site inspection held	matter disposed	

2469			Agostinho Fernandes H.no.10/2 Nova waddo Sernabatim Colva	minguel Pereira Treza Pereira Rosario Pereira Josephine Fernandes Ronaldo Fernandes, Rafail Fernandes, Rosry Fernandes Anthur fernande all R/o. 92, Grande Vanelim	complaint against minguel Pereira Treza Pereira Rosario Pereira Josephine Fernandes Ronaldo Fernandes, Rafail Fernandes, Rosry Fernandes Anthur fernandes all residents of H.no.92, Grande Vanelim Colva slacate Goa for illegally extending the mundkarial house without any permission and further encroaching into our property.	Grande Vanelim	6/9/2023	inspection conducted	notice issued	
2470			Vito Rebello H.no.12, 1st ward Colva	Daniel Rodrigues r/o. 2nd ward Colva	illegal construction and raising height of compound wall by daniel Rodrigues in sy no.11/3, Colva	11/3, Colva Village	13/09/2023	Show cause Notice issued by V.P Colva	placed for monthly body meeting for necessary action	
2471			Floriana Rodrigues H.no.13, Novowaddo Sernabatim	felicio antonio rodrigues and felix Novowaddo Sernabatim	illegal construction activity bring done by felicio antonio rodrigues and felix by breaking down/trespassing into personal property of common house & personal property	Novowaddo Sernabatim	13/09/2023	notice issued	placed for monthly body meeting for necessary action	
2472			Dorina D costa H.no.202/1 3rd ward Colva	felicio antonio rodrigues alias felix rodrigues h.no.13 Sernabatim	illegal construction of room in property survyed under 12/2 village vanelim	12/2 Village Vanelim	21/09/2023	decision yet to be taken	placed for monthly body meeting for necessary action	

2473			Maria Mirdza Ferrao e Moraes H.no.591 Colmorod Navelim	Sita Ferrao R/o.Grande Vanelim	complaint with regards to an unauthorized construction converting and opening a door with shutter from the existing window on the both side of the house room in house no 131 in the property under sy no.21/1-1 of cillage vanelim of salcete taluka without any concerned department the TCP of village pancayat of colva vanelin and also without any NOC from us further to issue stop work order.	21/1-1 Vanelim Village	25/10/2023	Site inspection held	placed for monthly body meeting for necessary action	
2474			office of the deputy director of panchayat margao	Joaquim Rodrigues & Aleixo Rodrigues R/o.Colva	illegal construction of structres including bar in sy no.126/1 village colva carried out by Joaquim Rodrigues & Aleixo Rodrigues and others all r/o. Colva	126/1 Colva Village	1/11/2023	placed for monthly body meeting for necessary action	placed for monthly body meeting for necessary action	

2475			office of the deputy director of panchayat margao	felicio antonio rodrigues alias felix rodrigues h.no.13 Sernabatim	memorandum complaint of illegal construction extension carried out of residential house beyond the plinth area of ancestral house bearing h.no.13 by felicio antonio rodrigues alias felix rodrigues without my permission in the property bearing sy no.47/9 of village sernabatim	47/9	1/11/2023	placed for monthly body meeting for necessary action	placed for monthly body meeting for necessary action	
2476			simao rodrigues 2nd ward Colva	Diana Zita Marties Grande Vanelim	illegal scrap yard at 2nd ward	2nd ward	9/11/2023	Demolition Notice issued	subjudice matter	
2477			Ajay Madhukar Bandodkar H.No.,338 4th ward Colva	Sainath Bandodkar R/o.4th ward Colva	complaint against the illegal structure without permission under the goa panchayat act 1994 and rules and the Goa panchayat act 1994	4th ward Colva	18/11/2023	placed for body meeting	both party called in vp office for discussin	
2478			Daniel Rodrigues H.no.10/1, 1st ward Colva	Vito Rebello 2nd ward Colva	illegal construction of room in rent with laterite stone and cement with metal sheet roof.	1st ward Colva	18/11/2023	notice issued	action yet to be taken	
2479			Vito Rebello H.no.12, 1st ward Colva	Daniel Rodrigues H.no.10/1, 1st ward Colva	illegal height expansion and to initiate demolition of compound wall as per the panchayat construction plan of up to 1 mtr permitted height I attached stop work notice	1st ward Colva	30/11/2023	Show cause Notice issued by V.P Colva	action yet to be taken	

2480			Danika residency Co-op Housing Society Ltd	Secretary of Denika Residency co-op housing society	illegal construction of shed in common property	vanelim Village	28/11/2023	Site inspection notice issued	action will be initiated as per the Goa Panchayat Act	
2481			Town and country planning dept Govt of Goa	Adelina Gonsalves pequeno Vanelim	illegal construction of wall by adelina gonsalves in plot bearing sy no 51/3 of Sernabatim	51/3	29/11/2023	Site inspection notice issued	action will be initiated as per the Goa Panchayat Act	
2482		Macasana	James Costa H.no. 428, Goddar	Assuina Costa, Goddar	Illegal Construction	Goddar	6/17/2020	Notice issued , matter is pending	matter is not solved	
2483			Carminho D' Souza H.no. 147/B, Macklem	Delegao Joao Denzil D' Costa	Illegal hill cutting	Macklem	3/24/2020	Notice issued , matter is pending	matter is not solved	
2484			Pedro D' Costa H.no. 344, Modsai	Micky Custodio Da Costa	illegal Construction without leaving setback area of 3 meters from my house	46/5 Modsai	7/13/2021	Notice issued	matter is solved	
2485			Francis Xavier Fernandes, H.no. 12/2 Sorla	Succorina Fernandes	Illegal Construction of rooms	Sorla Macasana	2/8/2022	Notice issued	solved	
2486			Constantino B. D' Costa H.no. 170, Macklem	Dioguinha D' Souza	Illegal Construction of rooms	142/10 macklem	8/4/2020	Notice issued , matter is pending	not solved	
2487			Fortunato D' Costa H.no. 86, Cupator	ligorio Francisco D' Souza	Illegal Construction of rooms	102/1 cupator	2/7/2020	Notice issued , matter is pending	not solved	
2488			Peter Fernandes & Feliciano fernandes, H.no. 291, Zoddim	Remy fernandes & Rita fernandes	illegal construction in my property	18/22 zoddim	2/21/2020	Notice issued , matter is pending	Matter is in process	
2489			Angelina Vas, Maria Angelica Fernandes e vales, Roquecarvalho	Ashley D' Sa	Illegal cnstruction of compound wall	10/10 moll	3/2/2020	Notice issued	Matter is process	
2490			Manuel Caetano Souza H.no. 161, Macklem	Jayanti Naik	Illegal cnstruction of compound wall	143/5 macklem	5/20/2020	Notice issued , matter is pending	matter is not solved	
2491			Moina Clemant H.no. 343, Modsai, Macasana	Silveiro D' Costa	illegal building a shade on cement pole	33/1 modsai	6/17/2020	Notice issued , matter is pending	matter is not solved	
2492			Sucorina Fernandes H.no. 10, Sorla	Francisco Fernandes	illegal consteuction	Sorla Macasana	2/17/2020	Notice issued , matter is pending	matter is not solved	
2493			ligorio Francisco D' Souza H.no. 135, Chonny Unchobhatt.	Fortunato D' Costa	iilegal construction of house & compound wall	104/5 bhatt	9/21/2020	Notice issued , matter is pending	Matter is in the court	

2494			Pedro Eugenio Vas, H.no. 1304/2-1, Monzon	Cristsvao Caetano Souza	illegal poultry & piggery on road at Cupator	Cupator	10/15/2020	Notice issued , matter is pending	matter is not solved	
2495			Antonieta Vas H.no. 170,Macklem	Remezia Estibeiro, Thomas D' Costa, Rina maria Da Costa e Pereira	illegal construction carried in Agricultural land	142/8 macklem	10/15/2020	Notice issued , matter is pending	Dy. Directorate Of Panchayat	
2496			Roque Carvalho H. No. 49/1, Cupator, Maria Angelica Fernnandes H.no. 214 Povacao	Virgina D' Sa , Navelim	illegal construction of masonary water meter box touching compound wall	10/10 moll	2/18/2021	Notice issued , matter is pending	matter is in process	
2497			Shri Micky Custodio Da costa, H.No.344/A,modsai,Macasana	Mr.Antonio Pedro Paulo Costa, R/o H.No. 344,Modsai Macasana	Illegal Construction of four rooms and which has been given on rental basis	145/10	7/12/2021	site inspection held	matter is in process	
2498			Mr. Inacio Raposo, r/o H.No.440,Goddar,Macasana	Sebastiano valquicer	Illegal Construction of house & Illegal Conversion of Property	47/2	9/8/2021	site inspection held matter is pending	matter is not solved	
2499			Sebastiana D'souza, R/o Valquicer,Macasana	Mr.Camilo Souza,R/o H.No.371,Valquicer,Macasana	Illegal Constructing A RCC Structure Ground Plus House in plot no.B-2,of the property	47/1	1/14/2022	site inspection held matter is pending	matter is not solved	
2500			Mr.Constancio Lino D'souza,H.No.371,Valquicer,Macasana	Santana val	Illegal Construction of the room undertaken by Sebastian D'souza,R/o of Valquicer, Novo Bazar,Macasana,Salcete- Goa	47/1-2	1/14/2022	Notice issued , matter is pending	not solved	
2501			Mr. Constancio Mario Vaz, H.No.303,Zoddim,Macasana	Alban Vaz	Illegal and Improved construction of House opposite my house	13-Jan	3/5/2022	Notice issued , matter is pending	not solved	
2502			Mr. Agnelo Linus D'costa, H.No.368,Valquicer,Macasana	Mr. Santan Cavin D'costa, H.No.368,Valquicer,Macasana	Illegal Construction in the property bearing survey No.49.	49	7/1/2022	Notice issued , matter is pending	not solved	
2503			Bedito D'souza ,Borla,macasana	Remedios ,borla	illegal contruction	6/3-A	12/8/2021	Notice issued , matter is pending	Civil Court	

2504	Canacona	V.P. Agonda	Revard Zeriton Fernandes , Dhavalkhajan, Agonda.	Prashila Chandrashekhar Naik Gaonkar R/O. Dessaiwada, Agonda	Residential	Survey No. 123/26 of Village Agonda	4/7/2021	Notice Issued	Disposed	--
2505			Shamrao R. Naik Gaonkar, Karashiirmoll, Agonda	Subhash R. N. Gaonkar R/o. Karashirmoll, Agonda and Shekha G. Dessai R/O. Dellem Agonda	Illegal Construction / erection of structures	Survey No. 136/31 of Village Agonda	8/10/2021	Showcause Notice Issued	Pending in Panchayat	--
2506			Raghuvir V. Pagi, Dhavalkhajan, Agonda, Canacona- Goa.	Nilesh, Dhiraj & Anesh G. Pagi R/o. Dhavalkhajan, Agonda, Canacona- Goa	Residential	Survey No. 121/9 of Village Agonda	8/10/2021	Notice Issued	Disposed	--
2507			Donato Fernandes, Mirandawada Agonda	Illegal Construction by Simon Fernandes	Residential	Survey No. 128/8-A of Village Agonda	6/8/2022	Notice Issued	Disposed	--
2508			Donato Fernandes, Mirandawada Agonda	Sebastina Fernandes, Mirandawada, Agonda	illegal construction of residential house and compound wall by	Survey No. 143/40 of Village Agonda	6/8/2022	Notice Issued	Disposed	--
2509			Joaquim Borges, Parvem, Agonda	Lina Matilda Fernandes, Parvem, Agonda	Residential	Survey No. 126/5 of Village Agonda	9/26/2022	Showcause Notice Issued	Pending in Panchayat	--
2510			Lina Matilda Fernandes, Parvem, Agonda	Joaquim Borges	Illegal construction of compound wall and new house	Survey No. 126/5 of Village Agonda	9/28/2022	Showcause Notice Issued	Pending in Panchayat	--
2511			Prettal S. Fernandes, Parvem, Agonda, Canacona	Nitesh Dessai R/O. Mudkud Agonda	Illegal Construction in CRZ area	N.A.	10/1/2022	Notice Issued	pending before Additiona Director of Panchayat South	--
2512			Ram alias Putu Bhoiro Velip, Mudchelim, Agonda	Mahadev Velip, Mandira Velip, R/O. Mudchelim, Agonda	Illegal construction of courtyard	Survey No. 148/7 of Village Agonda	10/12/2022	Notice Issued	Disposed	--
2513			Bhupesh Ulhas Faldesai, Ambajim Fatorda Goa	Darshan Naik Gaonkar, R/O. Sheller, Canacona- Goa & Anil alias Ganpati Dessai, R/O. Palolem, Canacona- Goa	Illegal Construction	Survey No. 6/0 of Village Agonda	10/14/2022	Notice Issued	Disposed	--
2514			Paixao Fernandes & others	Janu Bombo Velip, Parvem, Agonda, Canacona- Goa	illegal construction of Shed	N.A.	5/15/2023	Showcause Notice issued	Disposed	--

2515			Prasad Phal Dessai, Mudkud , Agonda, Canacona	Shrimanti Pagi, Dhavalkhajan Agonda, Canacona	Residential	survey No. 124/9 of Village Agonda.	5/17/2023	Notice issued	Disposed	--
2516			Vandana V. Pagi, Dhavalkhajan, Agonda	Rupa Pagi, Dhavalkhajan, Agonda	Residential	121/23 of Village Agonda	6/14/2023	Notice Issued	Disposed	--
2517			Alkesh Velip, Mudchelim, Agonda	Sakhlu Velip, Mudchelim, Agonda	Illegal Construction of house	Survey No. 148/18 of Village Agonda, Mudchelim, Agonda	6/22/2023	Notice issued	Disposed	--
2518			Shri. Meghanath Naik Gaonkar R/O. Kurtarkar Township building, IIIrd Floor Flat No. T 4, Ambajim, Fatorda, Salcete- Goa	Mrs. Prashila Chandreshekar Naik Gaonkar, Dessaiwada, Agonda, Canacona- Goa.	Compound Wall	123/24 of Village Agonda	10/16/2023	Notice issued	Pending in Panchayat	--
2519			Shivaji Naik Gaonkar R/O. GF 1, Star Apartment, Behind Bajaj Sitara Motors, Colmorod, Navelim, Salcete, Margao- Goa	Shivling Chalwadi, Agonda.	Residential	121/3 of Village Agonda	10/18/2023	Notice issued	Disposed	--
2520			Shamrao R. Naik Gaonkar, Karashiirmoll, Agonda	Subhash R.N. Gaonkar, Karashirmoll, Agonda	Illegal Ectension of house and construction of new structure	141/18 of village Agonda	11/27/2023	Notice issued	Disposed	--
2521			Revard Z. Pereira r/o. H. No. 295, Dhavalkhajan, Agonda, Canacona- Goa	Suresh Bhikan Pagi , Dhavalkhajan, Agonda, Canacona- Goa		123/6 of Village Agonda	11/8/2023	Notice issued	Disposed	--
2522			Shivaji Vasant Naik Gaonkar, Karashirmoll, Agonda	Luiziho Coutinho & Larina Fernandes, Parvem, Agonda	Fencing with cement poles	125/3 of Village Agonda	11/8/2023	Notice issued	Pending in Panchayat	--

2523			Shri. Luizinho Coutinho, H. No. 114, Parvem, Agonda	Dattajeet Naik Gaunkar, Xeldem, Quepem, Goa & Mr. Shahnawaz Dukandar, R/O. H. No. 101/X-67, Dhupyamol, Bhatpal, Canacona, Goa.	illegal encroachment/ trespass	125/3 of Village Agonda	11/18/2023	Notice issued	Pending in Panchayat	--
2524		Cola	Laxmi G. Naik, R/o, Molorem -Cola	Ankush D. NaikMolorem Cola	Residential house	325/21 and 22	5/25/2021	Notice Issued	Under Process	--
2525			Susan Rodrigues, Cabo- De- Rama	Jorge Pinto Cabo- De- Rama Cola	Bar & Restaurant Cao- De-Rama	-	11/3/2022	Notice Issued	Under Process	--
2526			RatnakarDatta Niak and Others , R/o, Molorem Cola	Panu S. Vaiz, Sagun Salelkar, Shambu Vaiz, Suresh B. Vaiz, R/o, Goval Cola	Residential Houses	230/10	6/28/2023	Notice Issued	Under process	--
2527			Sarvanand Velip, Kuddi-Cola	Obrigado Resort , Cabo- De-Rama	Temporary , Huts and Shacks	-	8/17/2023	Notice Issued	Under Process	--
2528			Jervis Fernandes, R/o, Sanguem Goa	The Cape Goa, Red Crab Obrigado Resorts Cabo-De- Rama	Restaurants Huts Shacks and hotels , Cabo-De- Rama	-	8/7/2023	Notice Issued	Under Process	--
2529			Laxmikant P. Dessai, R/o, Molorem Cola	Jayesh R. Vaiz, Gaval Cola	House	196/1	11/2/2023	Notice issued	Under Process	--
2530		V.P. Cotigao	NIL	NA	NA	NA	NA	NA	NA	--
2531		V.P. Gaondongrem	NIL	NA	NA	NA	NA	NA	NA	--
2532		V.P. Loliem-Polem	Narayan M.P.Desai- Kundrem	Subhash Anvekar- Dulgal	Construction of Shed	266/1,2 Dulgal Polem	2/4/2020	Notice issued	Disposed	file closed
2533			Cecelia Teles-Polem	Atul Raikar-Polem	Const. of Wall	310/6-Polem	9/21/2020	Notice issued	Disposed	file closed
2534			Harjit Morajkar	Seema Morajkar	Const. of shed	Dapot Loliem	11/11/2020	Notice issued	Disposed	file closed
2535			Satya Gaonkar	Balkrishna Gaonkar	const. of shed	Polem Loliem	12/7/2020	Notice issued	Disposed	file closed
2536			Kiran Pinge	Lina Rebello	Const. of Gate	Shelim Loliem	11/21/2020	Notice issued	Disposed	file closed
2537			Divita D. Keny-Tamnem	Mahima H. Keni- Tamnem	extension of house	Tamnem	7/17/2021	Notice issued	Disposed	file closed
2538			Fabrica da Igreja -Loliem	Suresh V. Naik-Agos	erection of car shed	Loliem	10/25/2021	Notice issued	Disposed	file closed
2539			Clara M. Fernandes-Pole	Mobile Tawar Authorities	erection of Tawar	Polem Loliem		Notice issued	Disposed	file closed
2540			Estilia Fernands-Agos	Evaristo Fernandes	Const of shed	Agos Loliem81/4	7/5/2021	Notice issued	Disposed	file closed

2541			Margarita Fernandes-Carai	Costancio Barreto-Carai	Const. of Wall	Carai Loliem	6/6/2021	Notice issued	Disposed	file closed
2542			Robert Fernandes-babre	Joaquim X. Fernandes-Babre	illegal const.	171/2, Babre	2/17/2022	Notice issued	Disposed	file closed
2543			Ramakant P.Gaonkar-Agos	Unknown	const. of shed	358/1 Madditolop	10/3/2022	file closed
2544			Satyan B. Bose - Kazalker	Ady. Viegas-kazalker	const. of shed	Kazalker	11/17/2022	Notice issued	Disposed	file closed
2545			Villagers of Gal Pedem	Bhushan Pgaonakar-Agos	Const of Shed	Pedem	29/2/22	Notice issued	Disposed	file closed
2546			Jitendra S.P. Boruskar-Borus	Narahari P.Desai-Borus	Const of Shed	Borus-36/17	6/21/2022	Notice issued	Disposed	file closed
2547		V.P. Poinguinim	Sarawati Tolu Velip, Shisheval, poinguinim	Rohidas Velip, shisheval, poinguinim	illegal construction of house	Shisheval,36/1	20/04/2021	resolved to issue notice
2548			Flory coutinho, Chaudi	Bazil coutinho,	illegal construction of structure	muthal, 213/1	15/04/2021	resolved to issue notice
2549			Marcel monterio, Chiplem	Estaque monteiro, chiplem	Illegal construction of compound Wall	17/3	21/05/2021	issued stop notice
2550			Villeger of chiplem	Natasha Miranda Dias , chiplem	Illegal construction of compound Wall	chiplem	11/5/2021	issued stop notice
2551			Balchandra Anand Naik,Quepem	Dinesh Anand Naik,passal	Illegal construction structure	passal	5/3/2021	Notice issued
2552			Menino Rosario Barreto, katebag	Victor fransico Barretto,	Illegal construction structure	katebag	10/8/2021	Notice issued
2553			Mayawati Arjun Gaonkar, Tirwal	Nami Kust Gaonkar, tirwal	Illegal construction of house	Tirwal, 57/1	10/8/2021	Notice issued
2554			Anant M. Naik, patagal	Sharda Naik, partagal	Illegal construction structure	Partagal	30/8/2021	Notice issued
2555			Kiran S. prabhu malkarnekar	Yeshwant B shet ,Vijaya Kenkre, Divya komarpant, Asha bhagat	illegal construction of house	93/18,94/2	10/1/2022	issued stop notice
2556			Shashikala vithal Pagi, Sadolxem	Subhash ram dalaland Ramanand dalal	illegal carrying out of work fencing conctruction	239/6	24/12/2021	Notice issued
2557			Baptista Pereira, sadolxem	prashant pagi, Sadolxem	illegal constrtuction of without keeping side back and pathway	192/0	23/03/2022	Notice issued
2558			Raya B Pagi, Mahalwada	Anandu Pagi, Mahalwda	left turn way water	Mahalwada	24/05/2022	resolved ti issue notice

2559			villegers of bhatem	Plague Barretto, mathew Barretto, Niku Barretto	blockage of rian water drainage	Sadolxem	24/05/2022	Notice issued
2560			Sanjeev k. phaldesai,	unkown People of galgibag	Illegal construction structure	Galgibag,174/37	13/07/2022	Notice issued
2561			sudhakar Arondekar, Welwada	pratiksha pagi, Welwada	Illegal construction structure	welwada,106/9-A	3/8/2022	Notice issued
2562			Sagar Saga Pednekar, galiem	Prathamesh painginkar	Illegal construction structure	Galiem, 74/3	21/10/2022	Show cause notice issued
2563			Rajendra petkar, welawada	Manoj Naik, Welwada	Illegal construction structure	welwada,92/2	14/11/2022	Notice issued
2564			Shrikant Ganesh sudir, Sarvale,	Ram Ganesh Sudir, Sarvale	illegal construction of welll	sarvale,49/4	17/11/2022	Notice issued
2565			Anandi m, chopdekar, talpona	Dhananjay Pagi	illegal construction and blocking area	Talpona	20/12/2023	Site inspection done
2566			Sachin Sadanand Rivankar, potkem	Akshay phal desai, welwada	illegal manufacturing cement block	Welwada	6/12/2022	Notice issued
2567			Deepak N naik, welwada	Akshay phal desai, welwada	illegal manufacturing cement block	Welwada	31/12/2022	
2568			Premavati keshav bhagat, kumbegal	kamlakar bhagat, madhukar bhagat	illgal eracting cahshewed, tress passing	Kumbegal,19/20	13/1/2023	To conduct site inspection
2569			sujata surendra pagi, sadolxem	Plague Barretto	Illegal construction of compound Wall	sadolxem,223/4	25/01/2023	Notice issued
2570			Seema Sadanand Rivankar, potkem	sagar Ulhas Moraskar, Potkem	Illegal construction	potkem		resolved to issue notice
2571			Celna Jaimina Couthinho, ordhofond	Pranali Pandari Naik, Potkem	illegal construction of wooden pole	ordhofond	5/6/2023	resolved to issue notice
2572			Ritinha J Rebello, colsor	Rita Viegas, muthal	Toward laying sewage and toliet pipeline and residential house			letter to be forwarded heath dpt for Verification
2573			Sagar Ulhas moraskar, Potkem	Sanjay Rivankar, potkem	illegal construction	Potkem	19/06/2023	resolved to issue notice
2574			Green Goa Foundation , Borda, Margao	Anthony felix fernandes , galgibag	illegal construction residential house	Galgibag,176/1-B	14/07/2023	resolved to issue notice
2575			Purushottam k. Phaldesai, bhatwada	Deepak Naik & Manoj Naik, Welwada	illegal construction residential house	welwada		resolved to issue notice
2576			Phondu Narayan Paikir, Netra paikir, Sadolxem	Vipin k. Prabhugaonkar, Sadolxem	illegal cutting trees	Sadolxem, 248/2	26/10/2023	will be palced before ensuring panchayat meetntg
2577			Sufala S phaldesai, Welwada	Manoj Naik, Welwada	illegal Constrution	Welwada,92/4		issued stop notice

2578			Mahesh manoj Naik, Welwada	Sufala Subhash phal Desai, Welwada	illegal construction	Bhatwada	21/10/2023	issued stop notice
2579			Mahesh manoj Naik, Welwada	Sufala Subhash phal Desai, Welwada	illgal land grab	Wewada	21/10/2023	will be palced before ensuring panchayat meettng
2580			Sidhath Manoj Naik, welwada	Purushottam krishnanath phal desai	illgal land grab grabing and illegal contruction in peddy field	Welwada	21/10/2024	will be palced before ensuring panchayat meettng
2581			sudha paik kir , Sadolxem	karan basin , Sadolxem	illegal conducting yoga classes and renting room	Sadolxem	6/12/2023	Fixed sit insepection
2582	V.P. Shristhal		Shri Ramesh ShabuVelip r/o Nuvem Shristhal	Shri Mhalgo Dakro Velip r/o Nuvem Shristhal	Residential house	Sy.no. 135/4 at Nuvem	5/31/2023	Stop notice issued	Panchayat issued show cause Notice on 20/12/2023	--